01.07.2024

Eighteenth Series, Vol. I No. 6 Monday, July 1, 2024
Ashadha 10, 1946 (Saka)

LOK SABHA DEBATES
(English Version)

First Session
(Eighteenth Lok Sabha)

सत्यमेव जयते

(Vol. I contains Nos.1 to 7)

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NEW DELHI

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No. 6, Monday, July 1, 2024/ Ashadha 10, 1946 (Saka)

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Shri P. C. Mohan

Shrimati Sandhya Ray

Shri Dilip Saikia

Kumari Selja

Shri A. Raja

Dr. Kakoli Ghosh Dastidar

Shri Krishna Prasad Tenneti

Shri Awadhesh Prasad

SECRETARY GENERAL

Shri Utpal Kumar Singh

01.07.2024

LOK SABHA DEBATES

LOK SABHA

Monday, July 1, 2024/ Ashadha 10, 1946 (Saka)

The Lok Sabha met at Eleven of the Clock.

[**HON. SPEAKER** *in the Chair*]

OBITUARY REFERENCES

[Translation]

HON. SPEAKER: Hon. Members, with profound grief, I have to inform the House about the passing away of one of our former colleagues.

Shri P.M. Subba was a Member of the 7th Lok Sabha representing the Sikkim Parliamentary constituency of Sikkim.

Shri P.M. Subba passed away on 27 June 2024 in Gangtok, Sikkim at the age of 86 years.

Hon. Members, His Excellency Dr. Seyyed Ebrahim Raisi, President of the Islamic Republic of Iran along with the Minister of Foreign Affairs, Dr. Hossein Amir Abdollahian and other Iranian officials passed away in a tragic accident that took place on May 19, 2024.

This House expresses its deep condolences to the Government and people of Iran on the death of H.E. Dr. Seyyed Ebrahim Raisi, President of the Islamic Republic of Iran; Foreign Minister, Dr. Hossein Amir Abdollahian and other senior officials in this tragic helicopter accident.

Hon. Members, I have to inform you that His Excellency Ajhal Ali Hassan Mwinyi, the second President of the United

Republic of Tanzania, passed away on 29 February 2024 in Dar Es Salaam, Tanzania. During his tenure as President, he visited India twice and contributed significantly to the close relations between India and Tanzania.

This House conveys its deepest condolences to the Government and people of the United Republic of Tanzania.

Hon. Members, I have to inform the House of the passing away of His Excellency Dr. Saulos Klaus Chilima, the Vice-President of the Republic of Malawi. Dr. Saulos Klaus Chilima was an economist who twice held the post of Vice-President of Malawi. This House conveys its deepest condolences to the Government and people of Malawi.

Hon. Members, 23rd June will be remembered as the darkest day in the history of terrorism. Two Air India planes flying from Toronto and Vancouver were targeted by terrorists on this day. In Ireland, 329 innocent people lost their lives due to the explosion in AI 182 'Kanishka', while another similar catastrophe was averted in Japan. But, two other people died in this incident also. These incidents are a grim reminder of why the world must have zero tolerance towards terrorism and violent extremism. It cannot be condoned, nor justified in any way.

Now the House will remain in silence for a short while in respect of the departed souls.

11.04 hrs

The Members then stood in silence for a short while.

HON. SPEAKER: Om Shanti, Shanti, Shanti.

11.05 hrs

FELICITATION BY THE SPEAKER

[English]

Congratulations to the Indian Men's Cricket Team on winning the T-20 World Cup

[Translation]

HON. SPEAKER: Hon. Members, I am extremely happy to share

with you that the Indian Men's Cricket Team has successfully won the T20 Cricket World Cup in Barbados, West Indies on 29 June 2024. This historic victory has infused gusto and enthusiasm across the country. This victory will undoubtedly inspire all our youngsters and all sportspersons.

On my own behalf and on behalf of the entire House, I congratulate the Indian Cricket Team and its captain, Shri Rohit Sharmaji. This House wishes the Indian Cricket Team all the very best for the future.

———————

....(Interruptions)

11.06 hrs

OBSERVATIONS BY THE SPEAKER

[English]

(i) Abide by provisions of Article 99 and Third Schedule to the Constitution regarding Oath or Affirmation

[Translation]

HON. SPEAKER: Hon. Members, for the purpose of taking oath and making affirmation as Members of this August House, there is a form specified in Article 99 of the Constitution and the Third Schedule to the Constitution, according to which it is the constitutional obligation of the Members of Parliament to take the oath or make affirmation.

There is a sanctity, dignity and decorum of oath or affirmation enshrined in our Constitution. If Members of Parliament express too many words or sentences at the beginning or end of their oath or affirmation, it undermines the dignity and decorum of our Constitution. As Members of Parliament, it is our responsibility. It's for all of us.

It is our responsibility that this dignity should not be diminished by any of our conduct. Therefore, I would like to urge all the Members to take a pledge for making or subscribing oath or affirmation in accordance with the spirit

of the Constitution, as per the form specified in the Third Schedule to the Constitution.

This House resolves that every Hon. Member shall take oath in accordance with the form specified in the Third Schedule of the Constitution. A Parliamentary Committee will also be constituted after deliberating on matters related to this, in which the major parties will be included and it will be expected that we should take oath or make affirmation in accordance with the dignity of the Constitution and this kind of thing should not be repeated in future.

I would like to urge all the Members to take a resolve that this practice should not be repeated in future. It is a matter of grave concern and is a serious issue for all of us and for the House.

....(Interruptions)

11.07 hrs

NOMINATION TO PANEL OF CHAIRPERSONS

HON. SPEAKER: Hon. Members, I have to inform the House that I have, under rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, nominated the following Members as the Members of the Panel of Chairpersons:-

1. Shri Jagdambika Pal
2. Shri P. C. Mohan
3. Smt. Sandhya Ray
4. Shri Dilip Saikia
5. Kumari Selja
6. Shri A. Raja
7. Dr. Kakoli Ghosh Dastidar
8. Shri Krishna Prasad Tenneti
9. Shri Awadhesh Prasad.

....(Interruptions)

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion on some subjects from some Hon. Members. I have not given permission for any notice of Adjournment Motion.

....(Interruptions)

HON. SPEAKER: Hon. Member, the rules allow it but the Chair has already given the ruling and the Speaker's decision is final.

....(Interruptions)

HON. SPEAKER: Hon. Member, please sit down. You are a senior Advocate.

....(Interruptions)

11.09 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now the papers will be laid on the table.

Item number -2, Shri Arjun Ram Meghwal.

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Speaker Sir, I rise to lay on the Table a copy of the Notaries (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.132(E) in Gazette of India dated 26th February, 2024 under sub-section (3) of Section 15 of the Notaries Act, 1952.

[Placed in Library, See No. LT 29/18/24]

_____

11.10 hrs

OBSERVATIONS BY THE SPEAKER-Contd.

(ii) Controlling of Mike System

HON. SPEAKER: Hon. Members, this issue is a matter of serious concern for me. The House should also express concern on this issue. Many Hon. Members outside the House allege that the Hon. Speaker or the presiding officer or the person sitting on the Chair switches off the mike.… *(Interruptions)* You have been there for many years, you have experience… *(Interruptions)* Please listen to me… *(Interruptions)* You have experience. You are senior to me. You were in the old House as well as in the new House. There is a system from the Chair that the person whose name is called, he/she speaks. The Chair gives the order, if another name is called then another person speaks. The control of the mike works as per the direction of the Chair. The control or the remote of the mike is never with the person sitting on the Chair. You also sit on the Chair, people from all parties sit on this chair. Members of the Panel of Chairpersons from all parties run the House in this manner, irrespective of the party they belong to.… *(Interruptions)* This Chair has always had its dignity.… *(Interruptions)* Therefore, I request you that it

will be appropriate if you never make such allegations on anyone sitting on the Chair from the Panel of Chairpersons.… *(Interruptions)* This will be in accordance with the dignity of the Constitution.… *(Interruptions)* Hon. Suresh ji also sits on the Chair.… *(Interruptions)* Has Suresh ji ever someone's mike… *(Interruptions)* Do you have the mike control in your hand? … *(Interruptions)* Do you have the control of the mike? … *(Interruptions)* Do you have the control? … *(Interruptions)* You don't have it, right? So, you should say that you don't have the control.… *(Interruptions)* Suresh ji has said that he doesn't have the control of the mike.… *(Interruptions)* Do you not even believe Suresh ji.… *(Interruptions)* No.… *(Interruptions)*

Item number 3, Shri Pankaj Chaudhary.

11.12 hrs

PAPERS LAID ON THE TABLE-Contd.

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHOUDHARY): Hon. Sir, I lay on the Table the following papers:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 114 (3) of the Insurance Act, 1938 and under Section 27 of the Insurance Regulatory and Development Authority of India Act, 1999:

(i) The Insurance Regulatory and Development Authority of India (Corporate Governance for Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/7/201/2024 in Gazette of India dated 21st March, 2024.

(ii) The Insurance Regulatory and Development Authority of India (Rural, Social Sector and Motor Third Party Obligations) Regulations, 2024 published in Notification No. F.No.

IRDAI/Reg/4/198/2024 in Gazette of India dated 21st March, 2024.

(iii) The Insurance Regulatory and Development Authority of India (Bima Sugam – Insurance Electronic Marketplace) Regulations, 2024 published in Notification No. F.No. IRDAI/Reg/5/199/2024 in Gazette of India dated 21st March, 2024.

(iv) Notification No. F. No. IRDAI/IAC/12/206/2024 published in Gazette of India dated 21st March, 2024 notifying Reconstitution of Insurance Advisory Committee.

(v) Notification No. F.No.: IRDAI/Gen Insurance/Tariff/13/207/2024 published in Gazette of India dated 21st March, 2024 de-notifying tariffs notified by the erstwhile Tariff Advisory Committee under the omitted section 64UC of the Act.

(vi) Notification No. F.No. IRDAI/RI/3/197/2024 published in Gazette of India dated 20th February, 2024 notifying “Obligatory Cessation for the financial year 2024-25”.

(vii) The Insurance Regulatory and Development Authority of India (Actuarial, Finance and Investment Functions of Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/REG/10/204/2024 in Gazette of India dated 22nd March, 2024.

(viii) The Insurance Regulatory and Development Authority of India (Insurance Products) Regulations, 2024 published in Notification No. F.No. IRDAI/REG/8/202/2024 in Gazette of India dated 22nd March, 2024.

(ix) The Insurance Regulatory and Development Authority of India (Registration and Operation of Foreign Reinsurers Branches & Lloyd's India) Regulations, 2024 published in Notification No. F.No. IRDAI/REG/9/203/2024 in Gazette of India dated 22nd March, 2024.

(x) The Insurance Regulatory and Development Authority of India (Registration, Capital Structure, Transfer of Shares and Amalgamation of Insurers) Regulations, 2024 published in Notification No.

F.No. IRDAI/REG/6/200/2024 in Gazette of India dated 22nd March, 2024.

(xi) The Insurance Regulatory and Development Authority of India (Protection of Policyholders' Interests, Operations and Allied Matters of Insurers) Regulations, 2024 published in Notification No. F.No. IRDAI/REG/11/205/2024 in Gazette of India dated 22nd March, 2024.

[Placed in Library, See No. LT 30/18/24]

(2) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Mumbai, for the year ended 31st March, 2024, alongwith Audited Accounts.

[Placed in Library, See No. LT 31/18/24]

(3) A copy of the State Bank of India Employees' Pension Fund (Amendment) Regulations, 2024 (Hindi and English versions) published in Notification No. HR/P&PMD/SPL/SP/2023-24/29 in Gazette of India dated 20th March, 2024 under sub-section (4) of Section 50 of the State Bank of India Act, 1955.

[Placed in Library, See No. LT 32/18/24]

(4) (i) A copy of the National Housing Bank's Report (Hindi and English versions) on Trend and Progress of Housing in India 2023 under Section 42 of the National Housing Bank Act, 1987.

(ii) A copy of the Review (Hindi and English versions) by the Government of the National Housing Bank's Report on Trend and Progress of Housing in India 2023.

[Placed in Library, See No. LT 33/18/24]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 48 of the Life Insurance Corporation Act, 1956:-

(i) The Life Insurance Corporation of India, Class-I Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2024 published in Notification No. G.S.R.256 (E) in Gazette of India dated 30th April, 2024.

(ii) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2024 published in Notification No. G.S.R.257 (E) in Gazette of India dated 30th April, 2024.

(iii) The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 2024 published in Notification No. G.S.R.258 (E) in Gazette of India dated 30th April, 2024.

(iv) The Life Insurance Corporation of India Class-III (Special Allowance for Passing Examination) Amendment Rules, 2024 published in Notification No. G.S.R.259 (E) in Gazette of India dated 30th April, 2024.

(v) The Life Insurance Corporation of India (Special Area Allowance) Amendment Rules, 2024 published in Notification No. G.S.R.260 (E) 4 in Gazette of India dated 30th April, 2024.

(vi) The Life Insurance Corporation of India (Special Allowance for In-House Development of Actuarial Capability) Amendment Rules, 2024 published in Notification No. G.S.R.261(E) in Gazette of India dated 30th April, 2024.

(vii) The Life Insurance Corporation of India Class I Officers (Special Allowance for Passing Examinations of Insurance Institute of India)

Amendment Rules, 2024 published in Notification No. G.S.R.262 (E) in Gazette of India dated 30th April, 2024.

(viii) The Life Insurance Corporation of India, Information Technology Specialist Group (Selection, terms and conditions of service and Payment of Allowance) Amendment Rules, 2024 published in Notification No. G.S.R.263 (E) in Gazette of India dated 30th April, 2024.

[Placed in Library, See No. LT 34/18/24]

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 52 of the Small Industries Development Bank of India Act,1989:-

(i) The Small Industries Development Bank of India (Payment of Gratuity to Employees) [Amendment] Regulations, 2003 published in Notification No. HRDD No. 101/Staff. Gen. (2) in Gazette of India dated 3rd June, 2003.

(ii) The Small Industries Development Bank of India [Employees' Provident Fund] (Amendment) Regulations, 2004 published in Notification No.

H.O. No. 6684/H.R.D.D./ Staff General (2) in Gazette of India dated 9th March, 2004.

(iii) The Small Industries Development Bank of India (Payment of Gratuity to Employees) (Amendment) Regulations, 2010 published in Notification No. F. No. HRDD No. 2676/Staff. Gen. (2) in Gazette of India dated 16th November, 2010.

(iv) The Small Industries Development Bank of India [Employees' 5 Provident Fund] (Amendment) Regulations, 2011 published in Notification F. No. HRDD No. 3617/ Staff General (2) in Gazette of India dated 22nd December, 2011.

(v) The Small Industries Development Bank of India (Staff) Amendment Regulations, 2011 published in Notification F. No. HRDD No. 3716/ Staff General (2) in Gazette of India dated 27th January, 2012.

(vi) The Small Industries Development Bank of India (Defined Contributory New Pension) Regulations, 2012 published in Notification No. F. No. 4465/APV in Gazette of India dated 26th June, 2013.

(vii) The Small Industries Development Bank of India (General) Amendment Regulations, 2013 published in Notification No. F. No. 2084/CAV in Gazette of India dated 8th August, 2013.

(viii) The Small Industries Development Bank of India (Staff) [Amendment] Regulations, 2014 published in Notification No. F. No. HRV No. 1773/CAV in Gazette of India dated 17th July, 2014.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 35/18/24]

(8) A copy each of the following papers (Hindi and English versions) under subsection 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders of IIBI), Kolkata, for the quarter ended 31.03.2024.

(ii) Liquidator's Report on the Industrial Investment Bank of India Limited (Voluntary winding up of

IIBI to the Equity shareholders of IIBI), Kolkata, for the quarter ended 31.03.2024, along with Audited Accounts.

[Placed in Library, See No. LT 36/18/24]

(9) A copy each of the following Notifications (Hindi and English versions) under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013:-

(i) The Pension Fund Regulatory and Development Authority (Subscriber Education and Protection Fund) (Amendment) Regulations, 2023 published in Notification No. F. No. PFRDA/04/01/4/0002/2017-Fin Lit. in Gazette of India dated 29th January, 2024.

(ii) The Pension Fund Regulatory and Development Authority (National Pension System Trust) (Second Amendment) Regulations, 2023 published in Notification No. PFRDA/16/02/05/0001/2021-REG-NPST in Gazette of India dated 7th February, 2024.

(iii) The Pension Fund Regulatory and Development Authority (Trustee Bank) (Amendment) Regulations, 2023 published in Notification No.

PFRDA/16/04/06/0016/2017-REG-TB in Gazette of India dated 9th February, 2024.

(iv) The Pension Fund Regulatory and Development Authority (Central Recordkeeping Agency) (Amendment) Regulations, 2023 published in Notification No. PFRDA/16/01/08/0048/2017-REG-CRA in Gazette of India dated 9th February, 2024.

(v) The Pension Fund Regulatory and Development Authority (Pension Fund) (Amendment) Regulations, 2023 published in Notification No. PFRDA/16/3/29/0089/2017-REG-PF. in Gazette of India dated 13th February, 2024.

(vi) The Pension Fund Regulatory and Development Authority (Mechanism for Making and Review of Regulations) Regulations, 2024 published in Notification File No. PFRDA-12/01/0001/2023-Legal in Gazette of India dated 26th April, 2024.

(vii) The Pension Fund Regulatory and Development Authority (Pension Fund) (Second Amendment) Regulations, 2023 published in Notification No.

PFRDA/16/3/29/0089/2017-REG-PF in Gazette of 7 India dated 28th February, 2024.

(viii) The Pension Fund Regulatory and Development Authority (Custodian of Securities) (Amendment) Regulations, 2023 published in Notification No. PFRDA/16/12/06/0001/2017-REG-CUST in Gazette of India dated 21st February 2024.

(ix) The Pension Fund Regulatory and Development Authority (Retirement Adviser) (Amendment) Regulations, 2023 published in Notification No. F.No. PFRDA/16/13/13/0017/2022-REG-RA. in Gazette of India dated 21st February 2024.

(x) The Pension Fund Regulatory and Development Authority Redressal of Subscriber Grievance) (Second Amendment) Regulations, 2023 published in Notification No. PFRDA/12/RGL/139/1 in Gazette of India dated 21st February 2024.

[Placed in Library, See No. LT 37/18/24]

(10) A copy each of the following Notifications (Hindi and English versions) underSection 159 of the Customs Act, 1962: -

(i) S.O.720(E) published in Gazette of India dated 15th February, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(ii) Notification No. 13/2024-Custom (N.T.) dated 15th February, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(iii) S.O.986(E) published in Gazette of India dated 29th February, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(iv) S.O.1117(E) published in Gazette of India dated 6th March, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 8 2001.

(v) Notification No. 18/2024-Custom (N.T.) dated 7th March, 2024, together with an explanatory memorandum notifying revised rates of exchange for

conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(vi) S.O.1367(E) published in Gazette of India dated 15th March, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(vii) Notification No. 24/2024-Custom (N.T.) dated 26th March, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(viii) S.O.1583(E) published in Gazette of India dated 28th March, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(ix) Notification No. 27/2024-Custom (N.T.) dated 4th April, 2024 together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(x) S.O.1655(E) published in Gazette of India dated 9th April, 2024 together with an explanatory

memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(xi) S.O.1717(E) published in Gazette of India dated 15th April, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 03rd August, 2001.

(xii) Notification No. 30/2024-Custom (N.T.) dated 18th April, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(xiii) S.O.1876(E) published in Gazette of India dated 30th April, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 03rd August, 2001.

(xiv) Notification No. 34/2024-Custom (N.T.) dated 02nd May, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(xv) S.O.1995(E) published in Gazette of India dated 15th May, 2024 together with an explanatory

memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(xvi) Notification No. 36/2024-Custom (N.T.) dated 16th May, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(xvii) S.O.2070(E) published in Gazette of India dated 21st May, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(xviii) S.O.2162(E) published in Gazette of India dated 31st May, 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 3rd August, 2001.

(xix) Notification No. 40/2024-Custom (N.T.) dated 6th June, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian 10 currency or vice-versa for imported and export goods.

(xx) S.O.2330(E) published in Gazette of India dated 14th June, 2024 together with an explanatory

memorandum making certain amendments in the Notification No. S.O.748(E) dated 03rd August, 2001.

(xxi) Notification No. 45/2024-Custom (N.T.) dated 20th June, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(xxii) G.S.R.173(E) published in Gazette of India dated 11th March, 2024, together with an explanatory memorandum making certain amendments in the Notification No. G.S.R.261(E) dated 01st April, 2023.

(xxiii) G.S.R.268(E) published in Gazette of India dated 30th April 2024, together with an explanatory memorandum making certain amendments in the Notification No. G.S.R.792(E) dated 20th October, 2023.

(xxiv) Notification No. 10/2024-Custom (N.T.) dated 01st February, 2024, together with an explanatory memorandum notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and export goods.

(xxv) S.O.396(E) published in Gazette of India dated 31st January 2024 together with an explanatory memorandum making certain amendments in the Notification No. S.O.748(E) dated 03rd August, 2001.

[Placed in Library, See No. LT 38/18/24]

(11) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-

(i) The Foreign Exchange Management (Margin for Derivatives Contracts) (First Amendment) Regulations, 2024 published in Notification No. FEMA.399(1)2024-RB. in Gazette of India dated 06th May, 2024.

(ii) The Foreign Exchange Management (Non-debt Instruments) (Second Amendment) Rules, 2024 published in Notification NoS.O.1361(E) in Gazette of India dated 14th March, 2024.

(iii) The Foreign Exchange Management (Non-debt Instruments) (Third Amendment) Rules, 2024 published in Notification No. S.O.1772(E) in Gazette of India dated 16th April, 2024.

[Placed in Library, See No. LT 39/18/24]

(12) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

(i) The Securities and Exchange Board of India (Real Estate Investment Trusts) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/166 in Gazette of India dated 08th March, 2024.

(ii) The Securities and Exchange Board of India (Alternative Investment Funds) (Second Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/168 in Gazette of India dated 25th April, 2024.

(iii) Notification No. SEBI/LAD NRO/GN/2024/175 published in Gazette of India dated 10th May, 2024 appointing that the amendments in sub-regulation (III) of regulation 3 of the Securities and Exchange Board of India (Alternative Investment Funds) (Second Amendment) Regulations, 2023 shall come into force on the date of publication of the notification in the Official Gazette.

(iv) The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/177 in Gazette of India dated 17th May, 2024.

(v) The Securities and Exchange Board of India (Issue of Capitals and Disclosure Requirements) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/178 in Gazette of India dated 17th May, 2024.

(vi) The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/182 in Gazette of India dated 27th May, 2024.

(vii) The Securities and Exchange Board of India (Employees' Service) (Second Amendment) Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/172 in Gazette of India dated 06th May, 2024.

(viii) The Securities and Exchange Board of India (Foreign Portfolio Investors) (Amendment)

Regulations, 2024 published in Notification No. SEBI/LAD-NRO/GN/2024/183 in Gazette of India dated 03rd June, 2024.

[Placed in Library, See No. LT 40/18/24]

(13) A copy each of the following Notifications (Hindi and English versions) under Section 296 of the Income Tax Act, 1961:-

(i) The Income-tax (Fourth Amendment) Rules, 2024 published in Notification No. G.S.R.155(E) in Gazette of India dated 05th March, 2024, together with an explanatory memorandum.

(ii) G.S.R.223(E) published in Gazette of India dated 19th March, 2024 containing corrigendum to Notification No. G.S.R.155(E) dated 5th March, 2024.

(iii) S.O.2103(E) published in Gazette of India dated 24th May, 2024 notifying the Cost Inflation Index for F.Y. 2024-25.

(iv) The Income Tax (Sixth Amendment) Rules, 2024 published in Notification No. G.S.R.309(E) in Gazette of India dated 4th June, 2024, together with an explanatory memorandum.

[Placed in Library, See No. LT 41/18/24]

(14) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 36 of the Recovery of Debts and Bankruptcy Act, 1993:-

(i) Notification No. S.O.4312(E) published in Gazette of India dated 06th September, 2018 notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).

(ii) S.O.2478(E) published in Gazette of India dated 11th July, 2019 notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).

(iii) S.O.1796(E) published in Gazette of India dated 25th April, 2024 notifying change in pecuniary jurisdiction of the Debts Recovery Tribunals (DRTs).

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 42/18/24]

[English]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I beg to lay on the Table a copy of the Notification No. S.O.2352(E) (Hindi and English versions) published in Gazette of India dated 18th June, 2024 appointing the 18th day of June, 2024 as the date on which the Post Office Act, 2023, shall come into force, under Section 14 of Post Office Act, 2023.

[Placed in Library, See No. LT 43/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 33 of the Auroville Foundation Act, 1988:-

   (i) The Auroville Foundation (Admission and Termination of Persons in the Register of Residents) Regulations, 2023 published in

Notification No. F.No. AF/1-4/2023. in Gazette of India dated 4th January, 2024.

(ii) The Auroville Foundation (Framework for Selection of Working Committee) Regulations, 2024 published in Notification No. F.No. AF/1-4/2023. in Gazette of India dated 12th January, 2024.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Villupuram, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Villupuram, for the year 2022-2023.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 45/18/24]

(4) (i) A copy of the Annual Report (Hindi and English

versions) of the National Institute of Technology, Durgapur, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Durgapur, for the year 2022-2023.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 46/18/24]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Nagaland, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Nagaland, for the year 2022-2023.

(7) Statement (Hindi and English versions) showing

reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 47/18/24]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Meghalaya, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Meghalaya, for the year 2022-2023.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 48/18/24]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Goa, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the National Institute of Technology, Goa, for the year 2022-2023.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 49/18/24]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Mizoram, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Mizoram, for the year 2022-2023.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT 50/18/24]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Agartala, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Agartala, for the year 2022-2023.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 51/18/24]

(16) A copy of the Indian Institute of Management Ahmedabad Regulations, 2024 (Hindi and English versions) published in Notification No. F.No. IIMA/CAO/OFF/2024/011. in Gazette of India dated 18th June, 2024 under Section 35 of the Indian Institute of Management Act, 2017.

[Placed in Library, See No. LT 52/18/24]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and

English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2022-2023, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2022-2023.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 53/18/24]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2022-2023.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(19) above.

[Placed in Library, See No. LT 54/18/24]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Jammu, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Jammu, for the year 2022-2023.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 55/18/24]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Sirmaur, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Sirmaur, for the year 2022-2023.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 56/18/24]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bodh Gaya, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bodh Gaya, for the year 2022-2023.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 57/18/24]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kashipur, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kashipur, for the year 2022-2023.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 58/18/24]

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ahmedabad, for the year 2022-2023.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 59/18/24]

(31) (i) A copy of the Annual Report (Hindi and English

versions) of the Indian Institute of Management, Rohtak, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Rohtak, for the year 2022-2023.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 60/18/24]

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ranchi, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ranchi, for the year 2022-2023.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(33) above.

[Placed in Library, See No. LT 61/18/24]

(35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kozhikode, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kozhikode, for the year 2022-2023.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT 62/18/24]

(37) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Nagpur, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Nagpur, for the year 2022-2023.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library, See No. LT 63/18/24]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Sonepat, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Sonepat, for the year 2022-2023.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT 64/18/24]

(41) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Bhopal, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Indian Institute of Information Technology, Bhopal, for the year 2022-2023.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No. LT 65/18/24]

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Agartala, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Agartala, for the year 2022-2023.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No. LT 66/18/24]

(45) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information

Technology, Senapati, Manipur, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Senapati, Manipur, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Senapati, Manipur, for the year 2022-2023.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT 67/18/24]

(47) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Lucknow, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Indian Institute of Information Technology, Lucknow, for the year 2022-2023.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No. LT 68/18/24]

(49) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Ranchi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Ranchi, for the year 2022-2023.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library, See No. LT 69/18/24]

(51) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Raichur, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Raichur, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Raichur, for the year 2022-2023.

(52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

[Placed in Library, See No. LT 70/18/24]

(53) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2022-2023, alongwith audited accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2022-2023.

(54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(53) above.

[Placed in Library, See No. LT 71/18/24]

(55) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Kolkata, for the year 2022-2023.

(56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

[Placed in Library, See No. LT 72/18/24]

(57) (i) A copy of the Annual Report (Hindi and English

versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2022-2023.

(58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

[Placed in Library, See No. LT 73/18/24]

(59) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Hindi,

Agra, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Hindi, Agra, for the year 2022-2023.

(60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

[Placed in Library, See No. LT 74/18/24]

(61) (i) A copy of the Annual Report (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2021-2022.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2021-2022, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Avinashilingam Institute for Home Science

and Higher Education for Women, Coimbatore, for the year 2021-2022.

(62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

[Placed in Library, See No. LT 75/18/24]

[Translation]

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Kirti Vardhan Singh, I beg to lay the following papers on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2022-2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 44/18/24]

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY): Sir, I beg to lay the following papers on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2022-2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 76/18/24]

01.07.2024

11.13 hrs

ELECTION TO COMMITTEES

(i) Public Accounts Committee

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): I beg to move the following:-

> "That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Accounts of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

[Translation]

HON. SPEAKER: The question is:

> "That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Accounts of the House for the term ending on the

30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

11.14 hrs

(ii) Committee on Public Undertakings

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): I beg to move the following:-

"That the members of this House do proceed to elect, in the manner required by sub-rule(1) of the Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 2025."

[Translation]

HON. SPEAKER: The question is:

"That the members of this House do proceed to elect, in the manner required by sub-rule(1) of the Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 2025."

The motion was adopted.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): I beg to move the following:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

[Translation]

HON. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

11.15 hrs

(iii) Committee on Welfare of Scheduled Castes and Scheduled Tribes

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I beg to move the following:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 331B of the Rules of Procedure and Conduct

of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2025."

[Translation]

HON. SPEAKER: The question is:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of the Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2025."

The motion was adopted.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I beg to move the following:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

[Translation]

HON. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

01.07.2024

11.16 hrs

(iv) COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, I beg to move:

"(1) (a) That a Committee of both the Houses, to be called the Committee on Welfare of Other Backward Classes (OBCs) be constituted, consisting of thirty members, twenty from Lok Sabha and ten from Rajya Sabha, to be elected in accordance with the system of proportional representation by means of the single transferable vote;

(b) That a Minister shall not be eligible for election as a Member of the Committee and that if a Member after her/his election to the Committee is appointed a Minister, she/he shall cease to be a Member thereof from the date of such appointment;

(c) That the Chairperson of the Committee shall be appointed by the Speaker from amongst the Members of the Committee;

(2) That the functions of the Committee shall be:-

(i) To consider the reports submitted by the National Commission for Backward Classes under Article 338B of the Constitution and to report to both the Houses as to the measures that should be taken by the Union Government in respect of matters within the purview of the Union Government including the Administrations of the Union Territories;

(ii) To report to both the Houses on the action taken by the Union Government and the Administrations of the Union Territories on the measures proposed by the Committee;

(iii) To examine the measures taken by the Union Government to secure due representation of the Other Backward Classes, particularly the Most Backward Classes, in services and posts under its control (including appointments in the public sector undertakings,

statutory and semi-Government Bodies and in the Union Territories) having regard to the provisions of the Constitution;

(iv) To report to both the Houses on the working of the welfare programmes for the Other Backward Classes in the Union Territories;

(v) To consider generally and to report to both the Houses on all matters concerning the welfare of the Other Backward Classes which fall within the purview of Union Government including the Administrations of Union Territories; and

(vi) To examine such matters as may be deemed fit by the Committee or are specifically referred to it by the House or the Speaker.

(3) That the members of the Committee shall hold office for a period of one year from the date of the first meeting of the Committee which shall be reconstituted thereafter for one year at a time

according to the procedure described in para (1) above;

(4) That in order to constitute a sitting of the Committee, the quorum shall be ten;

(5) That in all other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

(6) That this House do recommend to the Rajya Sabha that the Rajya Sabha do join in the Committee and communicate to this House the names of Members elected from amongst the Members of the Rajya Sabha to the Committee as mentioned above."

[Translation]

HON. SPEAKER: The question is:

"(1) (a) That a Committee of both the Houses, to be called the Committee on Welfare of Other Backward Classes (OBCs) be constituted, consisting of thirty members, twenty from Lok Sabha and ten from Rajya Sabha, to be

elected in accordance with the system of proportional representation by means of the single transferable vote;

(b) That a Minister shall not be eligible for election as a Member of the Committee and that if a Member after her/his election to the Committee is appointed a Minister, she/he shall cease to be a Member thereof from the date of such appointment;

(c) That the Chairperson of the Committee shall be appointed by the Speaker from a mongst the Members of the Committee;

(2) That the functions of the Committee shall be:-

(i) To consider the reports submitted by the National Commission for Backward Classes under Article 338B of the Constitution and to report to both the Houses as to the measures that should be taken by the Union Government in respect of matters within the purview of the Union Government including the Administrations of the Union Territories;

(ii) To report to both the Houses on the action taken by the Union Government and the Administrations of the Union Territories on the measures proposed by the Committee;

(iii) To examine the measures taken by the Union Government to secure due representation of the Other Backward Classes, particularly the Most Backward Classes, in services and posts under its control (including appointments in the public sector undertakings, statutory and semi-Government Bodies and in the Union Territories) having regard to the provisions of the Constitution;

(iv) To report to both the Houses on the working of the welfare programmes for the Other Backward Classes in the Union Territories;

(v) To consider generally and to report to both the Houses on all matters concerning the welfare of the Other Backward Classes which fall within the purview of Union Government including the Administrations of Union Territories; and

(vi) To examine such matters as may be deemed fit by the Committee or are specifically referred to it by the House or the Speaker.

(3) That the members of the Committee shall hold office for a period of one year from the date of the first meeting of the Committee which shall be reconstituted thereafter

for one year at a time according to the procedure described in para (1) above;

(4) That in order to constitute a sitting of the Committee, the quorum shall be ten;

(5) That in all other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

(6) That this House do recommend to the Rajya Sabha that the Rajya Sabha do join in the Committee and communicate to this House the names of Members elected from amongst the Members of the Rajya Sabha to the Committee as mentioned above."

The motion was adopted.

01.07.2024

11.20 hrs

MATTERS UNDER RULE 377*

HON. SPEAKER: Hon. Members, Now under the Rule 377, the matters will be laid on the Table. Members who have been permitted to raise matters under Rule 377 today and are willing to lay them on the Table may do so in the prescribed format.

(i) Regarding reopening of HCL-ICC Moubhandar Smelter Plant

SHRI BIDYUT BARAN MAHATO (JAMSHEDPUR): In my Parliamentary Constituency of Jamshedpur, Hindustan Copper Limited's unit Indian Copper Complex (ICC) is located in Ghatshila block. HCL-ICC has a smelter plant in Moubhandar which is closed since December 2019. The closure of the plant is also having an adverse effect on the area and thousands of casual labours are also sitting unemployed. HCL-ICC's Moubhandar plant is the only option for employment in this tribal dominated area. Therefore, I request the Hon. Minister to start HCL-ICC's Moubhandar plant immediately so that casual labours can get employment and the worries of permanent employees can also end.

(ii) Regarding rejuvenation of Satna and Tamas Rivers

SHRI GANESH SINGH (SATNA): The Government of India has launched programmes to free many rivers from pollution and to conserve them. Under the Namami Gange Abhiyan, many projects have been completed during the last few years to conserve its tributary rivers. The work done for the conservation of the Sabarmati River in Gujarat is being discussed across the country. The Satna River and the Tamas River flow near the headquarters of my Lok Sabha Constituency Satna. Both these rivers meet at Chakdahi village. This area is on the border of Satna city. Both these rivers are extremely polluted. The Tamas River further on converge into the Ganga River. I would like to demand from the Government that a special project should be approved for the conservation of the Satna and Tamas Rivers which are on the border of Satna city.

(iii) Regarding inclusion of Tapi Lower Project in Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

SHRIMATI SMITA UDAY WAGH (JALGAON): Jalgaon district of Maharashtra has been facing drought for the last several decades. Lower Tapi Project was constructed about 25 years ago to provide a permanent solution to the problem of water shortage in this area. After the completion of this project, it will irrigate 32,328 hectares of area and will also provide drinking water to 71 villages of Jalgaon. The project has got all kinds of clearances. The Central Water Commission has reviewed the project and has accepted the revised cost of the project as Rs 2888.88 crore. Due to the shortage of funds with the Government of Maharashtra, the pace of work on this project is very slow. As of 31 March 2024, only 45 percent work has been completed on this project during the last 25 years. Since 84.54 percent of Jalgaon area is drought-affected, this project is fully eligible to be implemented under the Pradhan Mantri Krishi Sinchayee Yojana. So far, Rs 799 crore has been spent on this project. Due to shortage of money, the Government of Maharashtra has also requested the Union Ministry of Jal Shakti through its

letter dated 21 June 2024 to include this project under the Pradhan Mantri Krishi Sinchayee Yojana and implement it.

I request the Government to approve the Lower Tapti Project under the Pradhan Mantri Krishi Sinchayee Yojana and release the necessary funds for this as soon as possible so that construction work on this project can be completed in a timely manner and the problem of irrigation and drinking water in this area can be solved permanently.

(iv) Regarding inclusion of Khetauri, Ghatwar and others as Scheduled Tribes

[English]

DR. NISHIKANT DUBEY (GODDA): It is thus that I want to place a piece of great historical record – a book titled: “The Little World of an Indian District Officer”, Written by R. Carstairs and published by Macmillan & Co., London in 1912. In this book there is a detailed, historical record of the fact that the Santhal Parganas was created and named in 1855, and thus was the youngest of the Bengal districts. The writer provides a wonderful account and description of the Ghatwals (guardians of the passes) and

the Khetowrie (Khetauri) and how at the time of the Permanent settlement in 1790, every part of the territory was occupied. These details that at the time of the Permanent Settlement there was NOT a single Santhal in the whole of this area. “Bhunyas, Khetowries, Hindoos, Mahomedans, Highlanders – yes, but Santhals, no”.

It is a fact that when these findings were recorded and when the book in question was published, the Scheduled Castes and Tribes did not exist in the context of what it means administratively today. Thus, the aborigines of the region are the ones who are deprived of their rightful status and claim to be recognized as Scheduled Tribes.

(v) Regarding setting up of a new textile mill in Bolangir, Odisha

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): Textiles of Odisha are known all over the world. Its Sambalpuri textile is cotton fabric primarily known for its unique production technique—Ikat or Ikkat i.e., 'tie and dye technique'—which is locally known as Bandha Kalaa. Though it is known by the name of Sambalpur district, there are also weavers' communities in the rural areas of Bolangir, Sonepur and other districts of Western Odisha who are involved in the production of this beautiful textile and have helped to keep alive the tradition for generations. I request the Hon'ble Minister of Textiles to set up a new Textile Mill in Bolangir which would not only contribute significantly to the local economy but also create employment and livelihood opportunities for the cotton farmers and weavers in the region.

(vi) Regarding setting up of a Paika Regiment in Indian Army

SHRIMATI MALVIKA DEVI (KALAHANDI): I would like to request the Hon'ble Minister of Defence to consider establishment of a Paika regiment because the first rebellion against the British was started in Odisha in 1817 by the Paikas of Odisha under the esteemed leadership of Buxi Jagabandhu Bidyadhara ji and as we don't have any regiment representing the State of Odisha.

(vii) Need to review the Forest Act, 1980

[Translation]

SHRI VISHNU DAYAL RAM (PALAMU): 33% of the land area of Jharkhand State is covered with forests. As a result, the availability of land for development work is negligible. Most of the land is marked as forest or bush according to the survey of the year 1930. On the basis of the survey of 100 years ago, that land is still marked with forest and bushes, but at present there is not a single tree standing on that land. To bring the development plans on the ground, the

entire process of Forest Clearance has to be followed for such land also. Two years ago, the Union Ministry of Power had given approval to set up a 20 MW solar park each in Palamu and Garhwa districts and100 acres of land was required for each of that solar park, but the land identified by the district administration turned out to be forest land. As a result, the plan to set up a solar park got struck. The Union Government should amend the provisions of the Forest (Conservation) Act, 1980 and take out such land from the forest category whose nature has changed and issue an advisory to the State Government to complete the entire process of Forest Clearance and make available 100 acres each in both the districts so that Solar Parks can be set up there.

(viii) Need to modify the design of underpass being constructed on Ganga Expressway

SHRI KANWAR SINGH TANWAR (AMROHA): Garh Legislative Assembly of Uttar Pradesh falls under my Parliamentary Constituency Amroha in which the construction work of Ganga Expressway is going on and under this the work of underpass connecting more than 20 villages to Matnora Kania link road at Loti is also going on. However, there is agitation of farmers going on there against the size of this underpass as their tractor trolleys filled with sugarcane, animal fodder and straw will not be able to pass through this underpass due to height limitation so it is not suitable for their use. Its height and width are not suitable for their use and after the operationalization of Ganga Expressway they will have to take a long detour to cross the road from their fields to village or factories. Farmers are sitting on agitation and demanding to increase the height and width of this underpass. So, I request the Hon. Union Minister to immediately stop the ongoing work of this underpass and revise its drawing which can meet the use of farmers of more than 20 villages at this point of Garh Constituent Assembly.

(ix) Regarding issue of distress migration in Odisha

[English]

DR. PRADEEP KUMAR PANIGRAHY (BERHAMPUR): Migration has become a global issue right now. Looking issue at National Level and State Level, Odisha is suffering worst in this issue. Though our State is rich in mining, mineral resources including human resources but Odisha suffers more in distress and forced migration to other states, intra district and to other parts of world. Hon'ble Prime Minister on May 6 visited to Berhampur and expressed deep concern of large-scale migration being a rich resourceful State. The issue concerning migration should be addressed through new friendly migration policy addressing (i) Issues of lack of database at source State and destination point; (ii) Reason for migration; (iii) Right labour and constitutional provision; (iv) Improvement of their legal, social, working condition; (v) Constitution of Migration Commission; (vi) Establishment of migration felicitation centre; (vii) Constitution of migration monitoring Cell; (viii) Legal aid and awareness programme; (ix) International Cooperation for safe migration to Health and Education Services; (x) Health and education services; (xi) Disaster

Resilience programme; (xii) Agriculture Sports and innovation programme; (xiii) Promotion of Small and medium enterprises; and (xiv) Community based programme.

(x) Regarding establishment of Flower Board in Chikkaballapur

DR. K. SUDHAKAR (CHIKKABALLAPUR): Flowers hold a significant place in the cultural fabric of India. They play a central role in our daily rituals, from morning temple ceremonies to grand festivals. Floriculture, an ancient agricultural practice in India, holds immense potential for providing profitable self-employment opportunities to small and marginalized farmers. However, we have not fully tapped into the possibilities of floriculture in our country. In the year 2022-23, India's total export of floriculture amounted to Rs. 707.81 Crore USD 88.38 Million, with a substantial portion originating from Karnataka. Recognizing the transformative power of this sector and its ability to uplift the lives of thousands of farmers, I humbly urge upon the Indian Government to establish a Flower Board to promote flower cultivation. Given the availability of land and the promising prospects of flower farming in my constituency, Chikkaballapur, I kindly request the Government to consider establishing the headquarters of this board in my constituency. Furthermore, I earnestly appeal to

the Government to extend support for floriculture farming not only in Chikkaballapur but also across the entire state of Karnataka.

(xi) Need to declare floods caused by river Teesta as a national disaster

SHRI RAJU BISTA (DARJEELING): In October 2023, massive floods on River Teesta severely impacted nearly 500 families, causing loss of homes, agricultural land, livelihoods, claiming 12 lives in Darjeeling and Kalimpong. Despite this, the State Government has refused to recognize it as a “disaster” because of which, people have been deprived of PMNRF and SDRF support. Now Teesta is flooding again, the river-bed has risen by over 20 feet. In fact, our region contributes the highest amount of revenue per capita to the State. Revenue from Teesta's hydro-dams alone exceeds Rs 750 crore annually, totaling over Rs 750 crore in the past decade. This is why, people have been demanding a Separate State of Gorkhaland. People feel that they are discriminated. I request Central Government to declare Teesta Floods as a National Disaster and provide Central Support to the people, not only in Sikkim but also in Darjeeling and Kalimpong.

01.07.2024

(xii) Regarding handover of administrative control of Cannanore Cantonment to Kannur Municipal Corporation

SHRI K. SUDHAKARAN (KANNUR): Residents of Cannanore Cantonment are grappling with severe challenges stemming from the prolonged delay in transferring control to the Kannur Municipal Corporation. This delay has created a bottleneck in crucial administrative processes, including the approval of building permits, issuance of NOCs, and provision of ownership certificates. These delays significantly disrupt daily life and essential services within the Cantonment. It is imperative that the government expedites the resolution of pending cases to alleviate the burden on residents. Ensuring the efficient operation of daily functions within the Cantonment is essential to mitigate further hardships. A clear and definitive timeline for the complete handover of administrative control should be promptly established. This timeline must prioritize the swift completion of the transfer process to minimize any adverse impact on the lives of residents. The well-being and livelihoods of Cannanore Cantonment's residents should

remain paramount throughout this transition. Swift action and effective governance are necessary to uphold the rights and quality of life of those affected by these administrative delays.

(xiii) Need to take steps to check coastal erosion in Kerala

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): I wish to draw the kind attention of Hon'ble Minister of Fisheries, Animal Husbandry, and Dairying towards the continuing menace of coastal erosion in Kerala and the urgent need to protect the coast through new and upgraded protective structures. Every year, the monsoon amplifies the fury of the sea, devastating coastal areas in my constituency of Thiruvananthapuram, consuming the beachfront and destroying homes. The suffering fisherfolk communities are economically and socially disadvantaged, and their sustenance and livelihood are threatened. There is a desperate lack of seawalls to protect the coast, especially between Pozhiyoor and Poovar, as well as along the Valiyathura Pier and the Valiyathura-Cheriyathura stretch. The few existing man-made barriers are inadequate or

crumbling, exacerbated by the dearth of fishing harbours. Despite the Union Government's promise to enact mitigating measures through the Central Institute of Coastal Engineering of Fishery and Pradhan Mantri Matysa Sampada Yojana, coastal erosion has continued unabated. I urge upon the Government to build immediately a comprehensive network of seawalls, groynes and fishing harbours to alleviate the anguish of the coastal communities and combat coastal erosion. Your expeditious action is vital for the future of the coastal fishing communities and for safeguarding the further loss of Indian Territory.

01.07.2024

(xiv) Need to increase the number of seats for admission in KV Schools

SHRI VE. VAITHILINGAM (PUDUCHERRY): I came to know that decreasing the seats of admission in the K.V. School from 40 seats to 36 seats will affect the poor people in the countrywide and it will also affect the S.C. and S.T. Students. So, I request the Hon'ble Minister of Education to increase the intake of school at the entry level to support poor family students.

(xv)Need to include the 'Sarna Dharma' code in the census column

[Translation]

SHRI SUKHDEO BHAGAT (LOHARDAGA): 12 crore tribals live in India. Religious and cultural freedom has been provided as a fundamental right in the constitution. Tribals are nature worshippers. They have their own religious beliefs and traditions. The irony is that on one hand wild animals (tigers, lions) are counted but tribals have not been given religious identity, which is emotional and sensitive for the tribals. Therefore, the Government should provide the option of a column for the religious identity of tribals as ‘Sarna Dharma’ code in the census.

(xvi) Regarding establishment of Railway Division in Kalaburagi, Karnataka

[English]

SHRI RADHAKRISHNA (GULBARGA): I would like today to highlight a crucial and long-pending demand of the people of Kalaburagi and Kalyana Karnataka which is the establishment of a Railway Division in Kalaburagi. My

constituency, Kalaburagi, a part of Kalyan Karnataka, has been granted special status under Article 371(J) of the Constitution to ensure equitable allocation of funds to accelerate the region's development in terms of education, employment, social indicators and infrastructure. The establishment of the Kalaburagi Railway Division is one of the most important aspects to realize the region's potential. The railway division was announced over a decade ago in the Interim Budget of 2014-15, with Rs 5 crores allocated for this purpose. Additionally, the Karnataka Government too has provided the necessary land free of cost. Despite these efforts, there has been an unacceptable delay in commissioning the Railway Division in Kalaburagi, depriving the people of Kalyan Karnataka an opportunity to accelerate their economic development. This delay clearly indicates that the welfare and development of the people of Kalyan Karnataka has not been a priority for the BJP Government for a decade.

Therefore, I urgently demand that the sanctioning of the long-pending establishment of the Railway Division in Kalaburagi be fast tracked and implemented immediately.

(xvii) Regarding installation of mobile towers in Robertsganj Parliamentary Constituency

[Translation]

SHRI CHHOTELAL (ROBERTSGANJ): The following villages in my Parliamentary Constituency Robertsganj have the problem of mobile towers:-

1. Block: Kone, Gram Sabha Barah Mori, Chakariya, Pindari, Basuwari etc. villages.
2. Block: Nagwa, Gram Sabha Khoila, Mahuli, Chargada, Marpa, Devhar, Darev, Nodiha, Kodayi, Barwari Nagwan, Suarsot Darma, Dumarkon etc. villages.
3. Block: Chopan, Gram Sabha Jugail, Bahattartola, Kuldomri, Sattartola Panari, 50 tolas etc. villages.

Therefore, I request the Government that in the above-mentioned villages, numerous residents and students and various Panchayat buildings have the problem of mobile network. Mobile towers should be installed to solve the network problem.

(xviii) Need to provide financial assistance to the families affected by stray animals in Dhaurahra Parliamentary Constituency

SHRI ANAND BHADAURIA (DHAURAHRA): I want to draw the attention of the Government towards the loss of life and loss of crops due to stray animals and bulls in my Lok Sabha Constituency. The problem of stray animals is the most burning issue for farmers at this time, every day farmers and common people are dying on a large scale due to this. At the same time, the crops of the farmers are getting destroyed and the farmers have to guard their fields day and night. The cow shelters built to prevent this have become dens of corruption where stray animals are dying due to lack of care. The Honorable Prime Minister had assured the people of UP in the public meeting of Bahraich in the Uttar Pradesh Assembly Elections 2022 that after 10 March 2022, a permanent solution to the problem of stray animals will be found. I remind the Hon Minister about the assurance of the Hon Prime Minister and demand that he take the trouble of making a law for solving the problem of stray animals permanently and providing financial assistance of Rs 10 lakh to the families dependent on the loss of life caused by it.

(xix) Regarding Suburban Railway System in Kolkata

[English]

PROF. SOUGATA RAY (DUM DUM): Suburban Railway system in the Kolkata city is in a horrible state. The suburban trains are overcrowded and the coaches are in a bad shape. No major efforts have been made by Indian Railway to improve the suburban rail where human passengers are carried like cattle in local trains. A number of Metro lines around Kolkata were announced by the then Minister of Railways to supplement the suburban rail system. They include Garia-Dum Dum Airport, Airport-Barasat, Joka-Esplanade, Dum Dum-Barrackpore. None of these projects had been completed and there has been almost no progress in the lines to Barasat and Barrackpore from Dum Dum. I urge upon the Hon'ble Minister of Railways to allot more money for these projects and complete the metro lines around Kolkata at an early date.

(xx) Regarding stoppage of trains at Malta Halt Station on Sealdah Canning line

SHRIMATI PRATIMA MONDAL (JAYNAGAR): I would like to request the Hon'ble Minister of Railways to increase at least 2 up trains halt in the morning and 2 down trains halt in the evening at Malta Halt Station on Sealdah-Canning line.

(xxi) Regarding completion of projects on NH-16 in Ongole Parliamentary Constituency

SHRI MAGUNTA SREENIVASULU REDDY (ONGOLE): First of all, I want to thank the Hon'ble PM and Hon'ble Minister of Road Transport and Highways that NHAI in their guidance has selected 3.60 km long strip (KM 1274 to KM 1277.6) of Chilakaluripet to Nellore section between Kalikivaya and Singarayakonda on NH-16 (in my parliamentary constituency for construction of Emergency Landing Facility. The contract for development of this Emergency Landing Facility was signed between NHAI and Contractor on 26.12.2019 Major civil works were completed on 20.12.2021. On 28th July 2021, a joint inspection was

done by NHAI and Indian Air force Team and made an observation that Minor bends and curves in the ELF are required to be corrected. The PD NHAI-Nellore explored the possibilities for strengthening of minor bends and curves after the joint site visit by the representatives of NHAI, Indian Air force, contractors and consultants. The detailed cost estimates for rectification of minor bends and curves of Rs 20.60 crores and for Land acquisition cost for approximately Rs. 6 crore was forwarded to NHAI for approval from RO Vijayawada on 25.01.2023, so far this has not been approved and pending with NHAI. Even though the Hon'ble Minister had instructed the Member NHAI for the completion of this project, it is getting delayed. I request the Hon'ble Minister for Road Transport and Highways for instructing the NHAI for approving these estimates on priority basis as this ELF has its strategic advantage and this ELF project can be completed soon in National Interest.

01.07.2024

(xxii) Regarding regular services of train numbers 05305 and 05306

[Translation]

DR. ALOK KUMAR SUMAN (GOPALGANJ): I would like to mention about the summer special train number 05305 which runs from Chhapra Junction to Anand Vihar Terminal on every Tuesday and Friday and train number 05306 which runs from Anand Vihar Junction to Chhapra Junction on every Wednesday and Saturday, which have become a very important means of transportation for the people of my Parliamentary Constituency Gopalganj and for the people of other districts Deoria, Kushinagar and Siwan. Through these trains, the people here have got a comfortable means from the Government to go to big cities. The running of these trains is not only beneficial for hundreds of railway passengers but also progress of agriculture and farmers. Railway passengers go to big cities for treatment by these trains and also visit other pilgrimage places including the temple of Maa Durga located near Thawe Junction. Along with commercial facilities, Indian Railways also gets sufficient revenue from Thawe Junction. I request the Hon. Minister of Railways to run these summer special trains, i.e. train no. 05305 from

Chhapra to Anand Vihar and train no. 05306 from Anand Vihar to Chhapra on a regular basis and also provide the facility of pantry car in it.

(xxiii) Need to appoint an independent commission to re-write school textbooks

[English]

SHRI E. T. MOHAMMED BASHEER (MALAPPURAM): Our textbooks are shaping the very profile and destiny of our nation. It develops Human Resources, broadmindness and harmony. But there is widespread complaint that textbooks are made instruments for political purpose. There is every reason to believe that institutions like NCERT UGC and ICHR are being controlled. Instead of appointing the prominent academicians and apt persons to lead these Institutions are filled with political nominees. The urgent need of the hour is to correct the bad elements induced in the school textbooks in India. I urge upon the Government to appoint an independent commission to rewrite the textbooks and suggest recommendations to correct the textbooks on war footing level.

(xxiv) Need to review the Agnipath Scheme

[Translation]

SHRI HANUMAN BENIWAL (NAGAUR): In the interest of the youth, I would like to draw the attention of the Hon. Prime Minister towards the demand to stop the scheme of contractual recruitment of Agniveers in the Indian Army through Agnipath Scheme. The decision of contractual recruitment in the army through Agnipath Scheme is not right in any way. This decision is neither in the interest of the youth wishing to join the army nor is it right for the army. Youth across the country are angry against this decision of the Union Government, because the recruitment carried out through Agnipath also puts a question mark on the future of the youth after four years of service and those recruited under this scheme will neither get any rank, nor any promotion nor any pension. If the Government retires someone only after four years, then how will his/her future would be secured. This is a matter of concern, the Agniveers who were martyred during the protection of our country, did not get the due respect that a martyr should have got. Hence, instead of Agnipath Scheme, army recruitment rallies should be restored for regular recruitment as done before.

(xxv) Regarding construction of barrages across river Mahanadi

[English]

SHRI BHARTRUHARI MAHTAB (CUTTACK): There is a need to construct barrages across river Mahanadi on the downstream of Hirakud Dam. As there is acute shortage of water on both the sides of the Mahanadi River it has become essential to harness the excess rain water that flows down to Bay of Bengal. With the construction of number of barrages new reservoirs may be created on the river bed which would recharge the ground water and the water could be utilized for Drinking water project other than providing irrigation during Rabi crop.

Government of Odisha has lined up number of such projects both downstream of Hirakud Dam upto Munduli Barrage and below. I would urge upon the Government to extend full support both technically and financially for these projects on an urgent basis.

[Translation]

HON. SPEAKER: Hon. Members, the House will now take up the Motion of Thanks on the President's Address. The time duration for this discussion has to be fixed before it begins.

If the House agrees, then we may set aside 16 hours for the said discussion.

....(Interruptions)

HON. SPEAKER: We will have to sit till late night today itself for this.

....(Interruptions)

MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, as you said, I am glad that all the major opposition parties are ready for discussion. We had made this appeal on the first day as well.

Sir, we, on behalf of the Government, are completely agree to the time duration proposed for this by you. I would like to request that we should utilise the time available today and tomorrow as much as possible because the opening full day has been lost. If the House has to function till late in the night, it is fine.

Sir, earlier also, you have given ample opportunities to all the new Members to speak. Several new Members have been elected this time too. Several new Members have come from the Congress party, other parties and from our party as well. Everyone would like to speak. .... *(Interruptions)*

Sir, my only request is that since this is a good opportunity for us to allow new Members to speak, we are ready to continue discussion till late in the night.

HON. SPEAKER: Hon. Members, the Government has also expressed its intentions in favour of conducting a meaningful discussion, debate and dialogue in a dignified manner in the House. If the Hon. Members elected by the people of the country continue debate and discussion till late in the night, it would convey a positive message to the country that the Hon. Members in the Parliament discuss and debate the issues concerning them.

AN HONOURABLE MEMBER: Sir, when is the reply scheduled?

HON. SPEAKER: It is scheduled for tomorrow. You can sit till late tonight and discuss.

Hon. Rahul Gandhi ji, did you want to say something as I noticed you standing up?

SHRI RAHUL GANDHI (RAEBARELI): Thank you, Hon. Speaker Sir.

We would like a day long discussion on NEET. This is a very important matter. Two crore young people have suffered. There have been 70 instances of paper leak during the last seven years. We would like to have a full day long discussion on this matter with your permission.

HON. SPEAKER: You can put the matter for discussion during the debate on the Motion of Thanks on the President's Address. Ruling has already been provided that there won't be Zero Hour or any Adjournment Motion in the midst of discussion on the Motion of Thanks on the President's Address.

....(Interruptions).

[English]

SHRI K. C. VENUGOPAL (ALAPPUZHA): Sir, there is no precedence. …*(Interruptions)*

[Translation]

HON. SPEAKER: Venugopal ji, precedents are set by the Speaker himself.

....(Interruptions)

HON. SPEAKER: The Hon. Chairperson will also affirm that the norms set by the Speaker are the only precedents.

....(Interruptions)

[English]

SHRI MANISH TEWARI (CHANDIGARH): But, Sir, rules allow for an Adjournment Motion. … *(Interruptions)*

[Translation]

HON. SPEAKER: Hon. Advocate Sahib, the instructions from the Speaker supersede the rules.

....(Interruptions)

HON. SPEAKER: Your leaders are not allowing you to speak.

....(Interruptions)

SHRI RAHUL GANDHI: Sir, (proceedings of) Parliament convey a message to the country. We want to send across a message to the students that the issue of NEET holds importance for Parliament. That is why, we would like to discuss this issue in the Parliament for full day long to send across this message.

HON. SPEAKER: Please give a Notice for the same. I will look into it.

....(Interruptions)

[English]

SHRI K. C. VENUGOPAL: Sir, at least, allow LoP to conclude. ....*(Interruptions)*

[Translation]

HON. SPEAKER: He has already concluded.

MINISTER OF DEFENCE (SHRI RAJ NATH SINGH): Hon. Speaker Sir, all the Members of the House are aware that the proceedings of Parliament are governed by certain rules and procedures. Apart from those rules and procedures, there are certain healthy traditions of Parliament also, based on which, proceedings are conducted. I believe that these healthy traditions are one of the biggest strengths of our Parliament. On the basis of my first hand long experience of Parliamentary career, I can say that any other issue has never been discussed in between the discussion on the President's Address, till date. Therefore, I would also like to urge all my esteemed colleagues in the Opposition that they are free to discuss any issue of their choice, but only after passage of the Motion of Thanks on the President's Address in Parliament. This is my humble request to all. ....*(Interruptions)*

HON. SPEAKER: Motion of Thanks on the President's Address.

Shri Anurag Thakur ji.

....(Interruptions)

SHRI RAHUL GANDHI: Sir, I agree with Rajnath Singh ji. So let's set aside one day for discussion on NEET after passing of the Motion of Thanks on the President's Address. *....(Interruptions)*

HON. SPEAKER: Please give a notice. I will decide on that. Rajnath Singh ji may have suggested it, but decision will be taken by me or the BAC.

Shri Anurag Thakur ji.

....(Interruptions)

11.27 hrs

MOTION OF THANKS ON PRESIDENT'S ADDRESS

HON. SPEAKER: Motion of Thanks on President's Address.

Shri Anurag Thakur ji.

....(Interruptions)

SHRI ANURAG SINGH THAKUR (HAMIRPUR): Hon. Speaker Sir, I beg to move: "That an Address be made to the service of the President in the following words— 'That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address of the President to both the Houses of Parliament assembled together on the 27th June, 2024'."

Hon. Speaker Sir, I am grateful to you for giving me the opportunity to speak on this subject. … *(Interruptions)* I consider myself fortunate that the Hon. Prime Minister and my Party have given me this opportunity to express my views before everyone else on the Motion of Thanks to the Address of the Hon'ble President, Smt. Draupadi Murmu ji in this 18th Lok Sabha. I express my gratitude to the Hon'ble Prime Minister from the core of my heart.

Hon'ble Speaker Sir, you have once again been elected as the Speaker of our House. …*(Interruptions)* I congratulate

you and wish you all the very best for your tenure on behalf of the entire House. … *(Interruptions)* A large number of new Members have been elected to the 18th Lok Sabha. …*(Interruptions)* Several Members have been re-elected also. … *(Interruptions)* I would also like to extend my best wishes to both the new and re-elected Members alike. ....*(Interruptions)*

Hon. Speaker Sir, the election held in the year 2024 is an election of faith in policy, intention, integrity and decisions and the people have endorsed this. Once again, under the leadership of Modi Ji, the NDA Government has been formed.… *(Interruptions)*

11.29 hrs

At this stage, Shri Rahul Gandhi, Shrimati Supriya Sule and some other hon. Members left the House.

Hon. Speaker Sir, this election is a historic mandate from the people of the country, who have approved the decade of service, good governance and initiatives for welfare of the poor led by the glorious Prime Minister, Shri Narendra Modi Ji. The nation needed a stable and consistent Government and the people have once again elected a stable, consistent, and

effective Government by re-electing Modi Ji as the Prime Minister of the country. This mandate is for fulfillment of the resolve to build a developed India (Viksit Bharat) and for making India the world's third-largest economy during the third term of this Government led by Modi Ji. It is a clear message of rejection to the Opposition's politics of fear, confusion, and corruption. This mandate is an endorsement of the social justice initiatives led by Modi Ji.This mandate supports a politics of unity, not division.This mandate has placed the anti-Constitutional forces in the Opposition for the third consecutive time. This mandate is for the security of India's armed forces, its borders and its *Sanatan* values.This mandate also reflects that Prime Minister Narendra Modi is the most popular leader in the world. Now many countries of the world have conferred the highest national honours to most popular leader of the country, Shri Narendra Modi. He is the leader who has been given an opportunity not once, but twice, to address the U.S. Congress.

Hon. Speaker Sir, there are many such things. Becoming a leader like Shri Narendra Modi is not easy, it requires immense dedication, profound sacrifice and a life entirely devoted to service. He has dedicated every moment and every

second of his life to the nation, to Mother India. I am saying this as we all know since becoming the Chief Minister of Gujarat in 2001, he has not taken a single day off for himself in the past 23 years. He has devoted his entire life to the service of the people. What could be a greater testament to his dedication than this: when faced with the immense personal sorrow of losing his mother, he resumed his duties for the nation within just two hours of performing her last rites. What greater spirit of sacrifice can there be than this?

Hon. Speaker Sir, the pain Modi Ji feels for the poor and the underprivileged was clearly visible during the COVID crisis. His concern for the poor is evident in his policies, programs and actions. Through you, I wish to remind this House when Modi Ji became a Member of Parliament and took oath as the Prime Minister of the country, and then came to the Parliament in the year 2014, the very first place where he bowed his head was at the steps of this very Parliament. Bowing in reverence to the world's greatest democracy, the *Mother of Democracy*, he entered the House. And coming inside the House, he bowed his head again before the Constitution of Baba Saheb Ambedkar. At that time, he declared that his Government would be guided by the

principle of *Sabka Saath, Sabka Vikas*. He said his Government would work for the poor, the deprived, the oppressed, and the downtrodden. Over the past 10 years, every single scheme has been implemented in that direction. The slogan of Garibi Hatao (Alleviate Poverty) given by them just remained a slogan. But 25 crore people have risen above the poverty line during the tenure of the Government led by Modi Ji. This is a major figure reflected in the Multidimensional Poverty Index.

Sir, I would also like to speak about what happened during COVID. In the past 100 years, the world faced its greatest crisis and India also endured that hardship. I was a part of the Government at that time. I still remember the very first thing said by Prime Minister Narendra Modi Ji that no poor person in this country should go hungry, their plate must not remain empty. To ensure this, he launched the Pradhan Mantri Garib Kalyan Anna Yojana. It was the Modi Government that provided free food grains to 80 crore people. Today, the food grains have been delivered to every corner of the country. At that time, the global delivery mechanism had stopped. Yet we delivered food grains to every corner of the

country. Though it is a separate matter that in some states, people claimed credit by putting their stamp on it.

Sir, I would like to say one more thing. It was crucial during Covid. The Hon. Prime Minister said that every possible effort was made to save lives and the world. Earlier, in our country, vaccines used to come from all over the world for 40 years. The previous governments were busy importing them. Self-reliant India is not just a thought or resolution but it was made true. India made two vaccines and administered 220 crore vaccines for free. Today, there are certain people present in this House who used to question the vaccine made in India and said not to get vaccinated claiming risks. But the people of India got vaccinated, and India provided medicines and vaccines to 157 countries under ‘Vaccine Maitri’.

Sir, I would like to say something about developed India because this mandate is to make India a developed nation by 2047. In this journey, we seek the full support of the opposition. Let us make our country a developed nation. Today, if I talk about sports, space, science and start-ups, new records of India are seen in every field. Today, the

strong picture of the new India is visible in the figures I am going to present.

Hon. Speaker Sir, what did we inherit? In 2014, *[English]* India was one of the 'Fragile Five' economies of the world and today, India is the fifth largest economy of the world. *[Translation]* You left behind a stumbling, crumbling economy. Today India is the fifth largest economy in the world. India is the world's fastest growing economy and within the next five years, India will be the third largest economy in the world. It did not happen just like that. If I say that during their tenure, there were economic failures, policy paralysis, scams and crony capitalism. All this was during their time. There were scams one after another. Today, if I explain you with the help of figures, during the last 10 years, no one could even put allegations of even a single rupee of corruption against the Modi government. If anyone has given an honest government, it is Narendra Modi.

The GDP growth rate was 4.6 percent. If I talk about quarter 3 of last year, it was 8.4 percent. Today, India is the fastest growing country in the world… *(Interruptions)* If I talk about CAGR inflation, it was 8.7 percent during their

time. Today, it has come down to 4.8 percent. During their time, FDI was 36 billion dollars. During our time, it was 72 billion dollars, almost double. During their time, export was 466 billion dollars, today it is 770 billion dollars. Our foreign exchange reserves have increased from 320 billion dollars to 650 billion dollars in 10 years. We have worked to fill the country's treasury twice. The current account deficit which was 5.1 percent has come down to 2 percent.

Let us see what changes have come in the lives of the poor and the needy? Our party's ideology is based on Antyodaya. Narendra Modi's government carried forward Pandit Deen Dayal Upadhyay's vision of improving the life of the person standing at the end of the line and implemented it on the ground. Earlier, the poor and the needy in the country did not have toilets, pucca houses, electricity connections and health facilities. Hon. Speaker, what changes have come in 10 years? In the last 10 years, Narendra Modi's government has built 4 crore pucca houses and given them to the poor and needy. I would like to say one more thing that we have built and provided 12 crore toilets. Earlier, only 3 crore houses had tap water. We have provided tap water to 11 crore more houses under the Jal

Jeevan Mission. We have provided electricity to almost every house, not only to every village but also to thousands of villages that were not electrified earlier. Apart from the Jal Jeevan Mission, a lot of work has been done in the field of Swachhata Abhiyan, which we call 'WASH' – water, sanitation and hygiene which is linked with the Sustainable Development Goal.

In the field of health, the poor were confused about where to get their treatment done as they did not have enough money. Narendra Modi's government brought the 'Ayushman Bharat' scheme providing free treatment worth Rs 5 lakh to 60 crore people. Now the NDA government has started providing free treatment worth Rs 5 lakh to the people above the age of 70.

Hon. Speaker Sir, there are not one but many such examples which have brought a huge change in the lives of the poor. When I say that 25 crore people have come out of the poverty line, it is a message for those who ruled for 60 years and made the poor even poorer. But, we have done this in 10 years because the son of a poor mother got the opportunity to work as the Prime Servant of the country and worked to bring them out of poverty. When the poor come

out of the poverty line, their purchasing power increases. It generates demand, strengthens production, provides employment and self-employment opportunities in factories giving more strength to our economy.

How has the ease of doing business and ease of living changed in our country? If I talk about the Jan Vishwas Act, 183 provisions have been decriminalized, 42 central acts have been amended and the fear of jail for businessmen and common people while doing their work has been removed.

11.40 hrs

(Shri Jagdambika Pal *in the Chair*)

I would like to talk about ease of doing business. There were about 63,000 compliances in the country, out of which the burden of 39,000 compliances has been eliminated. Continuous efforts are being made to improve it and the public will get an opportunity to work. Our rank in construction permits was 184th. Today, it is 27th. In getting electricity, we were at 137th rank, today we are at 22nd. In minority investors protection, we ranked 13th, today we are 25th. We have taken all these steps in that direction. I would like to present the figure of Narendra Modi ji's trust in the youth of the country which shows the change. There were

only 350 start-ups in our country. We were nowhere in the world. Today, from 350 we have increased to more than one lakh start-ups.

Hon. Chairperson Sir, along with this, India has become the third largest start-up ecosystem in the world. Earlier, we had only three-four unicorns, today we have more than 107 unicorns. A unicorn means its worth is more than eight and a half thousand crore rupees. Today we have also opened the space sector with more than 160 start-ups. There are more than seven thousand start-ups in the field of agriculture. But, where would we get the money for all this? The previous government had left the banking sector in such a state that it seemed that all the banks of the country would collapse. Out of twelve banks, eleven banks were loss-making, most were in PCA framework. But the Four R Strategy brought about a change in the country by bringing reform, resolution, recovery, recognition and recapitalization. Because of this, our public sector banks that used to earn a profit of Rs 36 thousand crore now earn Rs 1 lakh 41 thousand crore. The NPA which was earlier 15% has come down to just 3%, now it is going to reduce further. Our banks are going to become stronger. The market capitalization of banks which was Rs.

4.5 lakh crore has increased to Rs. 17 lakh crore, almost 4 times more. During their time, phone banking was in vogue, a call was made and the bank gave money and they would run away to foreign countries with it. We have brought down the NDA, we have also brought down straight assets. In 2014, the education loan interest was 14.25%, which has now come down to 9%. Home loan was available at 10.15% but today it is available at 8.40%. Auto loan was 10.95 percent, today it is 8.75 percent. Personal loan was at 14.25 percent, today it is 11.5 percent. All these things happened, but on what basis has the formulation of Indian economy happened? Digitization, easy credit and formulating employment have played a big role in this. Under the leadership of Hon. Prime Minister, Shri Narendra Modi Ji, Jan Dhan, Aadhar, Mobile-JAM Trinity has played a very big role. Every person has Aadhar, bank account, mobile connection, if there is the cheapest internet connection and data plan in the world, it is in India. Not only this, even the smallest trader can sell his/her goods on the GeM portal.

Procurement, ranging from a few thousand crores to several lakh crores of rupees have been made on the GeM portal with complete transparency in just five-six years and

this too through technology. e-NAM facility was provided to farmers, fast tag was made for toll nakas, earlier it used to take 743 seconds to cross the toll naka which has been reduced to just 47 seconds through technology. Technology has been used here. As far as easy credit is concerned, Mudra Yojana is a scheme in which about 43 lakh crore Mudra loans have been given and about 34 lakh crore rupees were given to the people of the country on the guarantee of Modi ji. Those people have started their work. In their regime, it was difficult to open a bank account, two people had to go along, today more than 50 crore bank accounts have been opened and in that too, bank employees have visited to people's homes. Modi Government has fulfilled the promise of “Government at your doorstep”.

Hon. Chairperson Sir, not only this, Modi Government brought the 'Stand Up India' scheme for SCs, STs and women, which provided the facility to SCs, STs and women to become entrepreneurs. About 70 lakh street vendors got money without any guarantee under the PM SVANidhi scheme. It is the Narendra Modi's NDA Government, in which they have got the opportunity to do their business.

Hon. Chairperson Sir, it is easy to say, but the assistance provided during the Covid was started with Rs. 10 thousand. Those who made the payment of loan on time and made payment through digital payment, their interest was also waived. They got twenty thousand rupees instead of ten thousand rupees and later fifty thousand rupees. This resulted in their increased business and many of them became lakhpatis. Now we are going to launch SVANidhi scheme in rural areas as well and the street vendors of rural areas will get its benefit.

We brought new labour laws and they were beneficial for them. We formalised E-shram. Many people used to work in the informal sector, now about 30 crore E-shram cards have been issued. About 7 crore 40 lakh new registrations have been made in EPFO during 2018 to 2024. This shows that employment opportunities have increased in the country. Today digitisation has made a huge difference in every sector under Digital India, for example OTT platforms, Co-WIN App, Arogya Setu, e-NAM, GeM Portal, Digital OPD Services or Digital Courts etc. One of the former Minister of Finance joked the digital india initiative. He asked hon. Prime Minister that who will provide internet facilities in villages?

Whether anyone would be able to buy tomatoes or potatoes for Rs 7.50? Whether transactions of money would be possible through this? I would like to tell the House through you that whatever people thought would not be possible, our Government has made that possible. Today, the world's highest number of digital payments are made through 'BHIM' UPI. It is India where digital payments are made through 46 websites. Digital payments are made by the street vendors, tea seller and even the hawkers. Everyone, from the biggest businessman to the smallest businessman, makes payment digitally. More than 100 billion transactions and transactions worth more than Rs 13 lakh crore take place digitally.

Hon. Chairperson Sir, through you I would like to say that India is not going to stop where they wanted it to. Now I would like to come to capital expenditure. It was Rs 7.5 lakh crore two years ago and last year it was Rs 10 lakh crore, now the capital expenditure is Rs 11,11,111 crore which is the highest in history till date. I would like to put some figures before you and hope that the House will get benefit from it. There were 70 airports in the year 2014, now there are 150 airports. There were 206 routes in the year 2014, now there are 609 routes. We are the third largest domestic aviation

market in the world. There were 96,000 kilometers of National Highways in the year 2014, now there are 1.5 lakh kilometers of National Highways. There were 3 lakh 20 thousand kilometers of rural roads, today there are more than 7 lakh kilometers of rural roads. There were 16 IITs in 2014, now there are 23 IITs. There were 13 IIMs in 2014, now there are 21 IIMs. There were seven AIIMS in 2014, now there are 23 AIIMS. There were 9 Triple ITs in 2014, now there are 25 Triple ITs. Not only this, at that time there were 387 medical colleges, now there are 706 medical colleges. There were 723 universities then, now there are 1017 universities. There were 50,000 MBBS seats then, now there are more than one lakh one thousand MBBS seats. … *(Interruptions)* There were about 31,000 post graduation seats then, now there are about 65,000 seats. … *(Interruptions)* There is a lot of difference between that time and now. … *(Interruptions)*

11.49 hrs (Hon. Speaker *in the Chair*)

At that time there were 350 startups, now there are 1 lakh startups. At that time there were four unicorns, now there are 107 unicorns. At that time the profit of banks was Rs 36,000 crore, now it is Rs 1 lakh 41 thousand crore. At that time the

NPA was 15 percent, now it is three percent. At that time the market cap of banks was Rs 4 lakh crore, today it is Rs 17 lakh crore. Now the capital expenditure has increased manifold.

If I talk about marine export, it was 5 billion dollars at that time, today it has become 8.9 billion dollars. Electronics export was 6 billion dollars, which has increased four times today, i.e. 24 billion dollars. Toy export was 98 million at that time, today it has increased to 326 million, i.e. more than 3 times. Forest reserve increased from 320 billion dollars to 650 billion dollars. Export increased from 470 billion dollars to 770 billion dollars. Our gross tax collection revenue was only 11 lakh crore, which has increased to 33 lakh crore today. People started paying taxes honestly. At that time there were two mega food parks, today there are 200 mega food parks. During their regime, 2 crore houses were built, during our regime 4 crore houses were built. Till their regime, in 70 years, only 3 crore houses had tap water connection, today 14 crore houses have tap water connections. During their regime we were the second largest importer of mobile phones, today we have become the second largest manufacturer.

Brothers and sisters, I just want to say that at that time our GDP was 1.8 trillion, today it has crossed 3.8 trillion dollar. I can give many such examples. I have many other figures, which I will tell a little later. I will definitely say that today on one hand roads are being built, railways are being built, airstrips are being built, on the other hand bullet trains and Vande Bharat, which did not exist in their regime, today about 100 Vande Bharat trains are running on different routes in the country. … *(Interruptions)*

Friends, today more than 23 thousand kilometers of natural gas pipeline has been laid. More than 12 thousand kilometers of projects have been built under the Bharatmala Project. Average 12 kilometers of National highway were built in a day in their regime, whereas today we build 30 kilometers of National Highway in a day. Average 30 kilometers of rural roads were built in a day in their regime, whereas today average 91 kilometers of rural roads are built in a day. There is no comparison. Had the nation progressed at their pace, it would have remained where it was even today. They ruled for 10 years, but India's economy remained at the 11th position, whereas in our regime it has reached to the 5th position. We have reduced the corporate tax rate to 15

percent. Not only this, during the time of Covid, when people needed money to do their business, hon. Prime Minister Modi ji decided to make payment of the income tax refund to the people in record time. In their regime, payment of Income Tax refunds used to take one and a half years, now it is paid within record time. Not only this, we gave about 4 lakh crore rupees from banks through the Emergency Credit Line Guarantee Scheme. … *(Interruptions)* Also, 20 percent additional working capital was given to many companies like Maran ji yours. And it was given without any guarantee by the Government of India, which no other Government had given. Also, 20% additional working capital was given to many companies like yours, Maran ji, by the Government of India without any guarantee, which was not given by any government. Not only this, incremental shares worth Rs 8 lakh crore are seen in the PLI scheme. Development has taken place in our government, but development along with legacy are also the identity of our government. … *(Interruptions)*

HON. SPEAKER: One minute, Hon. Members, you should not make comments while sitting. Senior leader Maran ji has got into the habit of making comments while sitting. Even if

the President is addressing, he makes comments. No, this is wrong.

… *(Interruptions)*

SHRI ANURAG SINGH THAKUR: Thank you, Speaker Sir, since I talked about development and legacy, Dayanidhi Maran ji was right to shout, because their leaders sitting there say that Sanatan Dharma is like a disease, it has to be eradicated from its roots. Their leaders have said there. You should be ashamed and should apologize to the country for this. If they want my speech to go in this direction, then I have no objection in saying it, but the words they uttered and the efforts they made to degrade Sanatan Dharma by associating Sanatan Dharma with HIV. … *(Interruptions)* What the leaders of their party said is not acceptable. Mughals came and went, the British came and went, but Sanatan was there, Sanatan is here and Sanatan will remain here.… *(Interruptions)*

HON. SPEAKER: What did they say? Sanatan will remain, that's what they said, right? Do you have an objection to Sanatan's survival?

SHRI ANURAG SINGH THAKUR: Hon. Speaker Sir, we are fortunate that we survived Covid and the opportunity

which no one got in 500 years, in the lives of our previous generations for 500 years the grand and divine Ram temple was also built in front of our eyes. ... *(Interruptions)*

Hon. Speaker Sir, this is what pains me. They talk of crushing Sanatan Dharma, of erasing it from its roots. If any government had banned the telecast of Ram Mandir, then which government did it? Why was it banned? We had to take a decision from the Supreme Court. Why do they oppose Ram? … *(Interruptions)* Some of them sitting here are those who fired bullets on Ram devotees, who kept Ram Mandir in a tent and some are those who banned the telecast of Ram Mandir. … *(Interruptions)*

Hon. Speaker Sir, when I talk about 'development as well as heritage', then we have not only done this, we have built Somnath Dham, Kashi Vishwanath Dham, divine and grand Kedarnath Dham, Mahakal Lok Dham and also built divine and grand Ram Mandir. … *(Interruptions)* We also built Buddhist Circuit. Kartarpur Corridor, Kartarpur Langha were also opened, which no one could get done. It was Pandit Nehru's mistake, who left our Kartarpur Gurudwara on that side at the time of Independence, at the time of Partition. People used to have darshan by using binoculars. In Narendra

Modi's government, our government not only opened the Kartarpur Corridor but is also working on building a ropeway in Hemkunt Sahib. … *(Interruptions)*

Hon. Speaker Sir, we celebrated the 550th Prakash Utsav of Guru Nanak Dev Ji, 400th Prakash Utsav of Guru Tegh Bahadur Ji and 350th Prakash Utsav of Guru Govind Singh Ji through our government. … *(Interruptions)* Not only this, if the entire country celebrated the martyrdom of Sahibzaadesas as Veer Bal Diwas , then that too was celebrated under the leadership of Prime Minister Narendra Modi. During your time, Operation Blue Star took place. What happened in Harmandir Sahib? The country has not forgotten the riots of 1984. The massacre of Sikhs happened during the Congress rule.... *(Interruptions)*

Hon. Speaker Sir, BJP has got support in Punjab. The people of Punjab have increased our vote share three times. … *(Interruptions)* I don't have much expectations from these people. They have done politics of fear and confusion in this election. Even those people who used to say about the Prime Minister that they will tear him into pieces, they gave them tickets and made them MPs.… *(Interruptions)* I ask Sir, what did you say? Who did you give tickets to? People with Tukde-

Tukde thinking, Tukde-Tukde gang members were included in Congress and then they were also given tickets. … *(Interruptions)* Those who talk about getting Afzal Guru's death sentence pardoned, they were also given tickets. … *(Interruptions)*

12.00 hrs

My question is that why did the Congress party give tickets to those who talk about erasing India? I ask this question from this floor of the House that what was the compulsion to ban Rahul Gandhi ji…*(Interruptions)*

HON. SPEAKER: Hon. Member, ask the question not from the Floor of the House, but through the Floor of the House.

...(Interruptions)

HON. SPEAKER: Hon. Member, please correct it that ask the question not from the Floor of the House, but through the Floor of the House.

...(Interruptions)

SHRI ANURAG SINGH THAKUR: Hon. Speaker Sir, I apologize…*(Interruptions)*

HON. SPEAKER: He has corrected it.

...(Interruptions)

SHRI ANURAG SINGH THAKUR: Hon. Speaker Sir, I would like to repeat the same thing through you. I want your protection. If my words are not true, anyone can stand up and interrupt me.…*(Interruptions)*

HON. SPEAKER: Why are you saying that anyone can interrupt you? Have you been given the authority? No one will interrupt; everyone will get a chance to say their part.

...(Interruptions)

SHRI ANURAG SINGH THAKUR: Hon. Speaker Sir, thank you very much. If we continue to get your protection like this, then there will be a good discussion on the motion of thanks.

Hon. Speaker Sir, the question arises that this incident is from the old House and now we are sitting in new one. Would any citizen of the country want to see an attack on Parliament? Would anyone among you want this? Those who were involved in that attack, should they not get the harshest punishment or should they? If the country's court has given them the harshest punishment, death sentence, then are you supporting those who came out on the streets to save them or not? ....*(Interruptions)* You came out on the streets to save them. Hey, did you not find anyone else from India's 140

crore population? What was their compulsion? From where you contested the election, not just anyone else, but some people have been elected here with the support of organizations like PFI and Muslim League. The country demands an answer as to what was the compulsion? … *(Interruptions)* Hey, their history has been like this.…*(Interruptions)*

Hon. Speaker Sir, many things were discussed during the election. Her Excellency Madam President has also mentioned the Constitution. I will speak on constitution there too but before that I want to say something else. Their pain is visible....*(Interruptions)* Those who could not reach the figure of 100 even after trying three times, got stuck at 99, they say that *"dil ke aramaan aansuon mein bah gae, itanee nautankiyon ke baad bhee 99 par hee atak kar rah gae ."* *(Interruptions)* *"dil ke aramaan aansuon mein bah gae, teesaree baar bhee vipaksh mein aakar baithak gae."*

Hon. Speaker Sir, they were in the nervous nineties. … *(Interruptions)* In the nervous nineties, their hands and feet started trembling. I want to say one more thing. One good thing is that Hon. Rahul Gandhi has become the Leader of the Opposition. On my behalf, I congratulate Rahul Gandhi on

becoming the Leader of the Opposition. Rahul Gandhi becoming the Leader of the Opposition is also important because in the last two decades he was enjoying power without responsibility. He used to merely have fun. … *(Interruptions)* Now, he will have to take responsibility along with enjoying power. That is why those who say that the third term is a litmus test for Hon. Modi ji, should know that this third term is not a litmus test for Modi ji rather it is a litmus test for the opposition and the Leader of the Opposition. Will he be able to keep the opposition united? ....*(Interruptions)*

Hon. Speaker Sir, those who were in the habit of bunking from the Lok Sabha and had less than 50 per cent attendance, will they be able to sit in the Lok Sabha for the whole day? ....*(Interruptions)* It is not good Oh, he is not there in the House today also. Will he be able to sit in the Lok Sabha? He will have to sit till late in the evening, the way, the Hon. Prime Minister sits in the Parliament House. Now, the system of absentee *zamindari* will no longer work. *[English]* Absentee landlordism would not work ....*(Interruptions)*

SHRI DAYANIDHI MARAN (CHENNAI CENTRAL): Hon. Speaker, Sir, there is a Point of Order. ....*(Interruptions)*

[Translation]

SHRI ANURAG SINGH THAKUR: Hon. Speaker Sir, the country witnessed the success of Chandrayaan mission due to the hard work of our scientists, which no country in the world has achieved till date. India has become the first country in the world to unfurl its tricolour flag on the south pole of the moon. ....*(Interruptions)*

[English]

SEVERAL HON. MEMBERS: There is a Point of Order. ....*(Interruptions)*

[Translation]

SHRI ANURAG SINGH THAKUR: Hon'ble Speaker Sir, on the one hand, there is successful launch of the Chandrayaan Mission and the Aditya L-1 Solar Mission; on the other hand, has 'Rahulyaan' failed once again? The Congress Party and its ecosystem keep talking about making 'Rahulyaan' successful with the help of sophistry. .... *(Interruptions)* They have been trying to prove since 04 June that the number of 99 is bigger than 240. Is 99 really bigger than 240? The Congress Party has won 99 seats in this election. After relinquishing one, now there are 98 seats left. .... *(Interruptions)* They have made a record of being in the Opposition for the third time. But, their arrogance, pride and

dictatorial thinking still remains intact. This is their mentality. I would like to urge that the Congress Party should introspect itself and do brain storming when it comes out of the party mode. I would like to put some figures before the country. ....*(Interruptions)*

[English]

SHRI DAYANIDHI MARAN: Hon. Speaker, Sir, there is a Point of Order.

[Translation]

HON. SPEAKER: Please take your respective seats.

....*(Interruptions)*

[English]

THIRU SHRI DAYANIDHI MARAN: Sir, there is a Point of Order under Rule 352 – Rules to be observed while speaking. A Member while speaking shall not refer to any matter of fact on which a judicial decision is pending; make personal reference by way of making....

HON. SPEAKER: Rule 352. Okay.

....*(Interruptions)*

SHRI DAYANIDHI MARAN: Hon. Speaker, Sir, please expunge. ....*(Interruptions)*

[Translation]

HON. SPEAKER: Are you ready to follow and speak according to Rule 352? If you all decide in the House to speak as per Rule 352, I will run the House according to Rule 352.

....(Interruptions)

SHRI GAURAV GOGOI (JORHAT): Sir, please don't get angry. *....(Interruptions)*

HON. SPEAKER: I am not getting angry. I don't get angry. The Hon. Member is reminding me about rules and rule book. That is why, I would also like the House to run according to rules.

....(Interruptions)

HON. SPEAKER: Shall the House function strictly according to Rule 352? Tell me if you want to run the House accordingly.

....(Interruptions)

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Sir, please listen. He wants to say something. *....(Interruptions)*

[English]

SHRI DAYANIDHI MARAN: I have raised a Point of Order … *(Interruptions)*

[Translation]

SHRI B. MANICKAM TAGORE: Sir, the mike goes off. *....(Interruptions)*

HON. SPEAKER: The issue of NEET is also sub-judice. Why were you raising it?

....(Interruptions)

HON. SPEAKER: No, this is wrong.

....(Interruptions)

HON. SPEAKER: Hon. Member, is the matter of NEET not sub-judice before the Supreme Court? Why were you raising it?

....(Interruptions)

SHRI ANURAG SINGH THAKUR: Hon. Speaker Sir, I was saying that they were trying to prove that 99 seats are more than 240 seats. Their calculations are for them to decide, but, through you, I would certainly like to highlight one thing to the country and the House that the Congress Party had contested only 328 seats, while they raise a question mark on us. … *(Interruptions)* When the Hon. President's Address mentioned that the Government had got a firm and clear majority, they made a lot of ruckus. I would like to ask that when they formed the Government in the year 2004, and 2009, did they get even 240 seats? They were nowhere even

closer to that figure. They had won 145 seats. The more you force me, the more shall I expose the Congress Party.

Hon. Speaker Sir, they contested only 60 percent of the seats. The oldest political party in the country contested only 60 percent i.e. 328 seats and the Congress Party lost 70 percent of the seats contested. The people have rejected them. The Congress Party lost 229 seats out of those 328 seats and the people had rejected them. They contested only on 60 percent of seats and still lost 70 percent of seats. Not only this, Sir, when a Party sets its standard very low and manages to get below-average performance, it seems overwhelming to them. But, I would like to advise my colleagues from the Congress Party to whatever they want except harbouring misconceptions. If they would like to have a look on this chart, I can lay it on the Table of the House. The chart details the number of seats won by the Congress Party in different elections. This chart gives a lot of information. This chart shows that when the UPA Government came to power for the first time, the Congress had won only 145 seats. The Bharatiya Janata Party had won 138 seats at that time. There was a difference of only seven seats. There was a difference of only seven seats between Congress and our Party and they

formed the Government. We didn't have any issues. They ran the Government for five years. Their vote share at that time was only 26.53 percent. The UPA Government came back to power in the year 2009. They secured 206 seats. For them, it meant a stable Government. For them, it was a Congress Government and a stable one. But, the Bharatiya Janata Party won 282 seats under the leadership of Hon. Narendra Modi ji. It was BJP and NDA and no one else who formed the Government with an absolute majority in the year 2014. The Bharatiya Janata Party won 303 seats in 2019, and our vote share also increased more than before.

Hon. Speaker Sir, I would like to say that Bharatiya Janata Party had a vote share of 31 percent in the year 2014 and 37.36 percent in 2019. The vote share of Congress was only 19.39 per cent. This time too, our vote share is 36.56 per cent and the alliance has got full and clear majority winning 240 seats. ....*(Interruptions)*

Hon. Speaker Sir, they should be ashamed of their 44 seats in the year 2014, 52 seats in the year 2019 and 98 or 99 seats, whatever they would like to take, this time. Their cumulative seats of the last three elections also are less than 240. They don't stand anywhere in front of us.

....*(Interruptions)* Do they want to hear more? Do they want to listen to more of it? I would like to further tell the House that the BJP alone has more seats than the entire Opposition. ....*(Interruptions)*

Hon. Speaker, Sir, when they could not compete with the Bharatiya Janata Party or Modi Ji in two elections, they formed an alliance comprised of jailers and those who were out on bail. Some of them were in jail and some were on bail. Some Members present here are also out on bail.… *(Interruptions)*

Hon. Speaker, Sir, not only this, numerous scams have taken place in the tenure of the previous Governments of their party such as 2G scam, Commonwealth Games scam, coal scam, space scam, Devas scam, submarine scam and various other scams.… *(Interruptions)* This also includes the Augusta Westland scam and the National Herald scam. … *(Interruptions)* There is no death of scams… *(Interruptions)* When it comes to choosing their allies, they chose those involved in liquor scams, land scams, and River Front scams…*(Interruptions)*Furthermore, they chose those who were either in jail or out on bail. *(Interruptions)*

Hon. Speaker, Sir, one of their allied parties is involved in teacher recruitment scam, Ponzi scheme scam and Chit fund scam. Where even paintings are sold for three crore rupees.… *(Interruptions)* There is a leader who used to call himself the most honest leader of the world.… *(Interruptions)* He proved to be so honest that he is in jail today.… *(Interruptions)*

Hon. Speaker, Sir, we had heard about work from home, but these people also gave us an opportunity to witness work from jail and see how a Government is run from jail.… *(Interruptions)* If there is any truly dishonest person who calls himself the most honest, he is in jail today. And those who seemed to take a lunch break from prison to campaign for the elections have now returned to Tihar…*(Interruptions)* Anyway, seeing the plight of their alliance, I remember a song:- "Sochta hun ki ve kitne masoom the, kya se kya ho gae dekhte-dekhte, ve jo kahte the gathbandhan karenge na kabhi, bacchon ki kasam bhi kha gae bhulkar dekhte-dekhte".

Even if they formed an alliance, it was in one State and not in the other. Today, you can see the condition of Delhi, where I stand. Despite their collective appeal for an

alliance—a coalition of thieves and their associates—the people of Delhi did not elect them on a single seat. Instead, they ensured the victory of BJP on all seven seats.

Hon. Speaker, Sir, what kind of a Government is this in Delhi, whose Education Minister (Liquor Minister) is in jail, whose Water Minister is in jail, whose Law Minister has fake M.A., LLB degrees and he is also in jail, he has also had to resign.… *(Interruptions)* I am not talking about them, I am talking about Delhi. I will talk about them later… *(Interruptions)*

Hon. Speaker, Sir, given that nearly 60 people have died in Tamil Nadu due to consumption of spurious liquor, I believe they should not even stand up and speak.… *(Interruptions)* I can understand why the very individuals who were accused in the 2G scam are repeatedly interrupting. I do not wish to take their names here… *(Interruptions)* When they realized that even their entire coalition of scamsters and their clan of corrupt people could not compete with us, they resorted to a politics of fear, confusion and rumor-mongering. What all did not happen in this election? The President's Address rightly highlighted the misuse of technology and the spread of false

information, which are their repeated tactics. It is also evident that foreign powers had a hand in this election. They also kept accusing tampering of the EVMs. I will come to the point of booth capturing later.

Hon. Speaker, Sir, it is sad that some of their leaders have made racist comments on the people of India. Poisonous words of Sam Pitroda, who is someone's uncle, friend, philosopher and guide. .... *(Interruptions)* Regarding Sam Pitroda's statement, I would like to ask Rahul Gandhi Ji whether this statement of Sam Pitroda and the thinking of Congress are the same? If not, what was the compulsion to take Uncle Sam back into the party? I would like to ask this question not only to Congress but also to Rahul Gandhi, who is the Leader of the Opposition. He will have to take the responsibility. Shri Rahul Gandhi will have to take responsibility, does he agree with Sam Pitroda's statement or not? This racist comment is unacceptable to the people of India. I would like to tell the people of South, North, East and Western India that we do not accept racist remarks. This is an insult to the people of India. We will never accept this.

I would like to ask the opposition leaders, Akhilesh ji, Dayanidhi Maran ji, Raja ji, Supriya ji, Sudeep da and all

the others, do you agree with the statement of Sam Pitroda and that of the Congress? They did not stop here, their fellow Members who raised the slogan of Jai …* at this holy place were also elected. This slogan of …* is not acceptable.…*(Interruptions)*

Hon. Speaker Sir, did we ever imagine we would witness such a day? Oh! Those who cannot speak for Bharat Mata, whose mouths go numb and lips get sealed while saying 'Bharat Mata ki Jai', will they raise slogans of …*? Are we moving in that direction? Will these people say Jai Pakistan, Jai China too? Hon. Speaker, this is unfortunate.

I would like today to say one more thing, what do they want to achieve by waving the Constitution in their hands repeatedly? If the Leader of the Opposition claims to be the protector of the Constitution, I challenge him to come to the House and assure that Congress will never repeat the mistake like the Emergency and he must tell this to the country. When the proposal on the Emergency came, did he agree with it and support those who were part of it? Not only this, he should also apologize to the country.

* Not recorded as ordered by the Chair.

12.21 hrs

(Shri Dilip Saikia *in the Chair*)

Hon. Chairperson Sir, *[English]* Samvidhan is being tossed around like the word 'secularism' was, devaluating and demeaning it, that too by a party which has forever been acting against the ethos of both the words. *[Translation]*They have always misused the word secularism and the Constitution in the past for their own benefit. The truth is that those who gave the Constitution to the country humiliated, harassed, oppressed and pushed Baba Saheb Ambedkar out of politics and it was Congress who did that.…*(Interruptions)* Gaurav ji, you will feel pain.…*(Interruptions)* Gaurav ji, Congress will feel pain because the country knows what was done against Baba Saheb Ambedkar.…*(Interruptions)* History is witness.…*(Interruptions)* On the other hand, when Prime Minister Narendra Modi ji took oath, he bowed before the Constitution and both then and this time he bowed before the Constitution and spoke of running the country according to the Constitution.…*(Interruptions)*

I would like to add one more thing that the Bharatiya Janata Party, NDA government is the one that built Panchtirtha in the name of Baba Saheb Ambedkar.. They

acquired land at five places – Nagpur, Mau, MumbaI, Delhi and London covering his birthplace, place of education, Chaitya Bhoomi, Shiksha Bhoomi and Mahaparinirvan Bhoomi. At all these five places, they have built museums, memorials and honoured him. Narendra Modi's government has built Panchtirtha.

I would like to ask everyone one more thing, how many pages are there in the Constitution? … *(Interruptions)* Don't say it with such certainty, just tell me how many pages are there ? …*(Interruptions)* They have been carrying it every day, at least open it and read it.…*(Interruptions)* They don't read the Constitution, they just wave it around.…*(Interruptions)* Take it out of your pocket and see.…*(Interruptions)* Take it out of your pocket.…*(Interruptions)* They just copy it.…*(Interruptions)* Tell me how many pages are there in the Constitution.…*(Interruptions)* They used to keep talking about Constitution.…*(Interruptions)* Earlier, they used to insult the person who drafted the Constitution. … *(Interruptions)* Now they show the Constitution but don't read it.…*(Interruptions)* Did anyone trample the Constitution?…*(Interruptions)*

Hon. Chairperson Sir, they too had torn and trampled the Constitution by imposing Emergency. The country will not forgive you…*(Interruptions)* There are 251 pages in the Constitution, open it and see.…*(Interruptions)*

Hon. Chairperson Sir, there is a saying …*(Interruptions)* Dada, why are you upset? They had imposed emergency. You are inviting trouble …*(Interruptions)* Hon. Chairperson, I am talking about Congress. Trinamool Congress has come in between …*(Interruptions)* The truth is that those who were once leaders of the Congress House are now the true Trinamool Congress people who speak for Congress today. Congress did not stand up for its leader of the House, Adhir Ranjan Chaudhary. Their leaders did not even go there to hold a meeting and the poor man before Mamta ji…*(Interruptions)* Congress could not stand up for its leader. What was the compulsion that made the Congress kneel in Bengal? ….*(Interruptions)* Maran ji is upset. I will say only this much about Congress. This talk of the Constitution from your mouth sounds like a show of pity from a habitual sinner which is similar to a cat going to Haj after eating a hundred rats. If I talk of Congressising, as they do with

every scheme, then by making a hundred amendments, Congress went over to save the Constitution.

Hon. Chairperson Sir, if a party whose foundation was built on destroying the Constitution now talks about saving it then is not acceptable. It is like claiming to do gardening with artificial flowers in the house. This applies completely on you. Through you, I would like to remind and tell the House how much the Congress governments at the Center have misused Section 356 till date. If anyone has misused it and dismissed the elected governments of the opposition in the states 93 times, it is the Congress. Their arrogance and dictatorship reached the level that they used to raise slogans like 'Indira is India and India is Indira'. Indira Gandhi, who imposed emergency on the country had also dismissed governments 50 times by misusing Section 356.

12.26 hrs (Hon. Speaker *in the Chair*)

What an irony it is of the Indi alliance that it includes leftist parties whose government was first dismissed by the Congress government of that time. Today, the Communist Party talks of supporting them. DMK which is a part of this alliance, had its government dismissed by the Congress. Indira ji misused it more than 12 times. … *(Interruptions)*

Congress kept playing with its basic spirit. I want to tell you that Nehru ji himself destroyed the soul of the Constitution. Within 15 months of the Constitution's adoption, Nehru ji had made the first attack on the Constitution. Article 19 which gives the citizens of this country the freedom of thought and expression … *(Interruptions)* Hon. Member, you will have to listen. Hon. Speaker, if this is untrue, let someone stand up and say that Nehru ji did not do it. If anyone tried to destroy the soul of the Constitution, it was Nehruji. I say this with confidence. Article 19 gives the citizens of this country the right to freedom of thought and expression. They tried to curb that Article itself. This was seen in the case of Organiser and Crossroads magazines. Nehruji was criticised. They had only written about the voice of the suffering Hindus in Pakistan. Infact Nehruji should have thanked Organiser for raising the painful voice of the suffering Hindus in Pakistan but he took strict action against it. They made the first amendment in June. Indira ji went further ahead than Pandit Nehru. In 1975, she destroyed the Constitution. The country witnessed the emergency. The country will never forget that dark chapter. … *(Interruptions)* 5 constitutional amendments were made

during the 21 months of emergency. To prepare a mini Constitution according to their personal wishes … *(Interruptions)* Hon. Speaker Sir, I am concluding my speech in five minutes. The Congress prepared this mini Constitution. In the 42nd amendment, 40 articles were changed. … *(Interruptions)*

HON. SPEAKER: No one should interrupt when the hon. Member is speaking and this rule must be observed for the next five years.

SHRI ANURAG SINGH THAKUR: Sir, not one but many such amendments were made. The High Court's right to investigate the choice of the person to be appointed as Prime Minister and the right to judicial review of emergency were taken away from judiciary. Forty amendments were made under Article 368. The 42nd amendment was called the mini constitution. It was the Congress that altered this constitution, for which they should apologize to the country. In our time, only 8 constitutional amendments were made. I would like to say… *(Interruptions)*

HON. SPEAKER: Please wait for your turn to speak.

SHRI ANURAG SINGH THAKUR: I would like to tell you that most of the leaders of Jan Sangh went to jail to save

the constitution of the country and for opposing the emergency. Our leaders raised their voice against the emergency.

Hon. Stalin ji, the Chief Minister of Tamil Nadu was also in jail at that time. Today, leaders from Samajwadi party have made alliance with the Congress, Mulayam Singh ji too was jailed then. RJD leaders joined them today, though Lalu ji was also jailed at that time. What compels you to ally with those who imposed Emergency? And now you speak of saving democracy.

Not only this, Misa ji, sister Misa ji is here? She was born at the time of imposition of the MISA Act. She was born when MISA was imposed on the country.… *(Interruptions)* God knows how many people were killed. Workers from every party were killed.… *(Interruptions)*

Hon. Speaker Sir, not only this, they did many such……*(Interruptions)* I would like to quote two lines of Atal Ji. When one year of Emergency was over, he had said:

“ Jhulsaata jeth maas,

Sharad chaandani udaas,

Siski bharate saavan ka,

Antarghat reet gaya,

Ek baras beet gaya.
Seekhchon mein simta jag,
Kintu vikal praan vihag,
Dharti se ambar tak,
Goonj mukti geet gaya,
Ek baras beet gaya”

Our leaders said this.

They used to raise questions on EVMs. They used to say that this will happen, that will happen. Now, I would like to ask all these opposition MPs – was the EVM correct or not? … *(Interruptions)* Was the EVM functioning properly or not? … *(Interruptions)*

Hon. Speaker Sir, in this election, Jammu and Kashmir saw 30% more votes than before. This is democracy’s victory as separatism and terrorism were curbed. Nehru and Congress made the mistake of enacting Article 370 and created Pak Occupied Kashmir. Modi ji’s government rectified it and abrogated Article 370. Today, record tourists, record voting and record investment are seen there. Even the Amarnath Yatra has begun. Jai Amarnath, Jai Bholenath.

Hon. Speaker Sir, economic and military power are crucial for the country. As soon as Modi ji's Government came to power, it started modernizing the armed forces. I would like to say that during their time, India became the biggest importer of weapons in the world. In 2014, exports were less than one thousand crore rupees. Hon. Defence Minister is present here. Today, exports have reached 21 thousand crore rupees, almost 21 times more …*(Interruptions)* At that time, China was a big importer. Today, it has become a manufacturer…*(Interruptions)*

Hon. Speaker Sir, we have sold BrahMos and other supersonic missiles to the Philippines and other countries…*(Interruptions)* Today, our defence production is worth more than one lakh crore rupees. We have procured S-400 from Russia, Chinook helicopters and Rafale jets. We are manufacturing BrahMos missiles and Tejas fighter aircraft in India. Even if INS Vikrant was made by anyone, it was made in India itself.

We have corporatized ordnance factories. We have prioritized national security. We have emphasized self-reliance in defense manufacturing. We have modernized the armed forces. Their Government did not give fighter planes,

weapons, ammunition or bulletproof jackets to our armed forces. Their government did not give anything in 10 years. Our government provided bulletproof jackets under 'Make in India'.

Hon. Speaker Sir, regarding internal security, today, 11 Peace Accords have been signed in the North-East. Our Government created history. Not only this, insurgency incidents have been reduced by 76 percent, security force casualties by 90 percent and civilian deaths by 97 percent. AFSPA has been withdrawn from many areas. Not only this, through CAA, our Government has also granted citizenship to those deprived for years.

The British mentality was visible in their governments. … *(Interruptions)* The laws were to penalized people. … *(Interruptions)* Today, our Government have given India a law that gives justice. … *(Interruptions)* Now, anyone who rape a minor will be given the death penalty … *(Interruptions)* Anyone who takes up arms or rebels against the country will be jailed. … *(Interruptions)* Now, the word ‘sedition’ will be replaced by ‘deshdroh’. … *(Interruptions)* Speaking against the country will be a crime. … *(Interruptions)* But there will be no jail for speaking against

a particular person. … *(Interruptions)* If someone speaks, their party and governments get him/her arrested. … *(Interruptions)*

Terrorists who carry out bomb blasts and gas attacks will go to jail…*(Interruptions)* Now, those involved in mob-lynching will get the death penalty and those who rape adults will also be punished. All escape routes for terrorists leaving the country will be closed… *(Interruptions)*

Hon. Speaker Sir, I am concluding my speech with this last line. … *(Interruptions)* Today, I will only say that under Modi Ji's leadership, the NDA Government is continuously taking the country forward, no matter how much they oppose it. … *(Interruptions)* You witnessed 'Operation Ganga'. Wherever disasters struck in the world, India became a first-responder, not one asking for help. … *(Interruptions)* During the Corona period, we brought back crores of Indians by running an operation....*(Interruptions)* Modi government brought 23,000 Indians safely to the country from Ukraine by carrying out 'Operation Ganga'. … *(Interruptions)*

Hon. Speaker, I am concluding my speech by speaking about farmers. … *(Interruptions)* They used to say that MSP

would be discontinued …*(Interruptions)* MSP procurement is not stopped. …*(Interruptions)* In their 10 years, purchases worth ₹5.5 lakh crore were made. During our 10 years, purchases worth ₹18.40 lakh crore were made. … *(Interruptions)* During their tenure, their budget was ₹27,662 crore, ours is ₹1.25 lakh crore. … *(Interruptions)* During their time, nothing was given as compensation under the Pradhan Mantri Fasal Bima Yojana. … *(Interruptions)* We have given ₹1.60 lakh crore as compensation under the scheme… *(Interruptions)* During their tenure in 2013-14, farmers received Rs. 7.30 lakh crore from banks…*(Interruptions)* We have provided Rs. 21 lakh crores…*(Interruptions)* Their Government spent Rs. 6 thousand crores on irrigation but we spent Rs. 15 thousand crores…*(Interruptions)* During their tenure, wheat procurement was worth Rs. 2.40 lakh crore, we procured wheat worth Rs. 12.40 lakh crore. They procured wheat worth Rs. 2.80 lakh crore, we procured wheat worth Rs. 5.5 lakh crore… *(Interruptions)* Earlier pulses worth Rs 1,966 crore were procured, Our Government has procured pulses worth Rs 85 thousand crore. … *(Interruptions)* We have

made India self-sufficient in pulses and oilseeds too. … *(Interruptions)*

My dear colleagues, my speech will be incomplete if I do not talk about sports in the end. … *(Interruptions)* India has won the men's T-20 World Cup after 13 years, now India has won the World Cup. … *(Interruptions)* Hey, give a big round of applause for India's victory. … *(Interruptions)* Applaud for the players of India. … *(Interruptions)*

Hon. Speaker Sir, their hands do not move in the name of India's victory. … *(Interruptions)* They used to raise questions even then. … *(Interruptions)* Now our country is preparing to host the Olympics in the year 2036. … *(Interruptions)* We are moving ahead in that direction. … *(Interruptions)* India won seven medals in the Olympics, which is the highest till date. … *(Interruptions)* India won 61 medals in the Commonwealth Games. … *(Interruptions)* Not only this, India has set a record of winning medals continuously one after the other. … *(Interruptions)*

Our Government set up a record of opening 700 Eklavya schools for tribals. … *(Interruptions)* Our Government worked for women empowerment. … *(Interruptions)* Women never got justice during their regime. … *(Interruptions)* Modi

Government made provision for 33 percent reservation by passing Nari Shakti Vandan Bill. … *(Interruptions)*

In the end I just would like to say –

"Daaman hai daagadaar, phir bhee ithalaakar chalate ho,
Jamanat par hai parivaar, phir bhee sir uthaakar chalate ho,"

Guess who is it?

Hon. Speaker Sir,

Inaka rishta jhooth se kuchh yoon gaharaata chala gaya,
Jab bhee inaka munh khula, afavaah phailaata chala gaya."

Hon. Speaker Sir, they kept spreading rumours while we kept telling the world about our achievements and the people of the country have put their stamp on the honest and strong leadership of Modiji and have again formed the NDA Government. … *(Interruptions)*

Sir, through you I would like to assure the House that this time our performance will be better than the performance in the first two terms of the NDA Government under the leadership of Modi Ji. This chariot of development will not stop.… *(Interruptions)* We will become the third largest economy of the world.… *(Interruptions)* We will become the third largest economy of the world.… *(Interruptions)* We will

become the third largest economy of the world. I will conclude my speech by saying the last line. I just would like to say that smile a little bit, hon. Members from the Opposition, smile a little bit, you are in a new India and I have tried to present a bright picture of the new India in front of you. On one hand I would like to thank Her Excellency, the President for her address. I support it. All of you listened to me, I am given the opportunity to present my views first on behalf of the party. I would like to thank you for this.

Hon. Speaker Sir, I congratulate you once again on being elected as Speaker, congratulations to all of you on being elected and through all of you I congratulate Hon'ble Modi Ji and would like to say that take India to greater heights, make India a developed country, we are with you. All are invited to, join us. They may also come… *(Interruptions)*

Hon. Speaker Sir, I have folded my hands… *(Interruptions)* hon. Speaker Sir, I have folded my hands so that the opposition also joins in this journey of a developed India. This is not mine or their fight, this is the fight for India, we will fight together. There is no mine or theirs in this, there is nothing to divide, This is not a fight of ideology, this is for my country. We will make our country a developed India in

the next 25 years, we will make a developed India, we will make a developed India. Thank you very much.

HON. SPEAKER: Hon. Members, do not interrupt when an hon. Member is speaking.

Ms. Bansuri Swaraj.

MS BANSURI SWARAJ (NEW DELHI): Hon. Speaker Sir, I have raised before you to support the Motion of Thanks on the President's address presented by Hon'ble Anurag Thakur ji.

Sir, I thank you and my party for giving me the opportunity to express my views on such an important issue.

Sir, this President Address is historic.… *(Interruptions)* This address is historic.… *(Interruptions)* It is historic because it not only depicts the unique works of the Modi Government in the last one decade, but also a proclamation of the resolve for the golden era to come, i.e., a developed India. The impact of Modi's welfare schemes and the immense faith of the people in his vision of a developed India is the reason why the people have given the NDA a mandate of full majority for the third time.

Through you, I would like to repeat before the entire House what Her Excellency the President has said in paragraph 3 of her address.

“The election of 2024 has been an election of trust in policy, intention, dedication and decisions. The trust in a strong and decisive Government, Trust in good governance, stability and continuity, Trust in honesty and hard work, Trust in security and prosperity, Trust in Government’s guarantees and delivery, Trust in India's resolve to be ‘Viksit Bharat’. It is a stamp of approval for my Government’s mission of service and good governance undertaken in the past 10 years.”

Sir, for the first time in a decade, such a Government is in power in India, which has no difference between its words and actions. Whatever it said, it fulfilled. Article 370 was abrogated. Whatever it said, it fulfilled. A grand Ram temple was built. Whatever it said it fulfilled.

Our Government brought the CAA law. Did what it said. Implemented the 'One Rank One Pension' scheme. Did what it said. Laid the foundation of Make in India. Did what it said. The Modi Government has strengthened India's economy in the last 10 years. We have become the 5th largest economy

from the 11th largest economy on the global stage in just a decade.

Hon. Speaker Sir, I would like to tell that all this happened under extraordinary circumstances. The whole world was battling the Covid-19 pandemic. There are still many countries in the world that are suffering in a war, but India is moving ahead on the path of becoming the third largest economy on the global stage under the leadership of Modi ji. Our Hon. Prime Minister Shri Narendra Modi has resolved to make India a developed nation by the year 2047. There are four main pillars of this resolution. The first pillar is youth power, the second pillar is women power, the third pillar is farmer welfare and the fourth pillar is poor welfare. If one talk about youth power, if any kind of opportunity is presented to the youth power of India, the youth power does not miss an opportunity to take advantage of that. The Modi Government has set up 7 new IITs, 16 new Triple ITs, 7 new IIMs, 15 AIIMS hospitals, 315 medical colleges and 390 new universities in a decade to provide adequate educational opportunities. If we talk about Stand Up India and Start Up India, these two schemes enabled the youth of the country as job creators instead of job seekers. they are moving towards

wealth creation due to the job creation this. Hon. Anurag Thakur ji also told the House that today India is the third largest ecosystem in the world in the start-up ecosystem.

Hon. Speaker Sir, 46 crore youth have easily taken loans worth Rs. 26 lakh crore for self-employment under the MUDRA scheme. Today, there are 1 lakh 81 thousand start-up companies in the country, out of which more than 100 are unicorns. India has moved from 147th position to 63rd position on the Ease of Doing Business Index in the last ten years. A total of 990.97 billion dollars of FDI has inflowed to India in the last 24 years, i.e. from year 2000 to 2024. Out of which 67% i.e. 667.41 billion dollars has come in the last decade only under the NDA government. Today, in the world, India has become a leader of manufacturing. Be it electronics, automobile or defence equipment, India is emerging on the global stage as a leading manufacturer and in this new world, micro-chips are the ‘new oil’. To ensure that India does not lag behind in the world of semiconductor and chip manufacturing, the Modi government has already inaugurated infrastructure worth Rs. 1.25 lakh crore. A semiconductor plant worth Rs. 27 thousand crore is also being set up in Assam. The day is not far when India will be a global leader

in the world of chip manufacturing and semiconductors. Under the leadership of Prime Minister Narendra Modi, India has launched many transformative programmes, such as Digital India, Make in India, Start Up India. Due to these, the entrepreneurial spirit of the youth of India has received a lot of encouragement. Now we come to the second pillar of developed India i.e. Nari Shakti. (women power)

Hon. Speaker Sir, we all have heard that the taste of roti cooked on the 'chullah' (stove) is amazing but in the pursuit of the taste of roti cooked on the chullah, the lungs of the women of my country get affected. Earlier, women would go and fetch wood. They would bring firewood by carrying a bundle on their heads and it takes twenty to twenty-five minutes to light the stove, but Narendra Modi ji has freed the women from the smoke-filled life by giving more than ten crore Ujjwala gas connections.

In our country, our mothers have inculcated the habit of saving in us. You all must remember, that granny who used to hide money in the pages of Ramayana, that grandmother who used to hide money in the sugar jar. The sweetness of eating Kulfi-Falooda with that stolen money is different, but it is surprising that the women power who taught the country to

save, did not even have bank accounts. Narendra Modi Ji made the women power of the country a part of the formal banking through under the Pradhan Mantri Jan Dhan Yojana.

Hon. Speaker Sir, more than 50 crore bank accounts were opened under the Pradhan Mantri Jan Dhan Yojana, out of which 56 percent accounts belonged to women.

Our illustrious Prime Minister Narendra Modi Ji also ensured that women have financial support for self-employment. Out of the total loans sanctioned under the Pradhan Mantri Mudra Yojana, 69 percent have been sanctioned for women. Similarly, 84 percent loans under Stand-up India have been sanctioned for women.

The target of one crore Lakhpati Didi set by the NDA government through the Self Help Group Movement has already been achieved, so the Modi Government has now increased it to the target of assisting 3 crore women of becoming Lakhpati Didi.

Hon. Speaker Sir, with the objective of empowering women, the Prime Minister has brought – ‘Namo Drone Didi’. Sisters and daughters of my country will now become drone pilots. This will not only lead to the use of modern technology in any work, but you will see that it will also change the

thinking of the society. *[English]* It is not only going to leverage technology for modernisation of agrarian economy of India but also ensure a tectonic shift in the psychology of the society**.** *[Translation]* 'Namo Drone Didi' touches two aspects of developed India – agricultural welfare and women power. But, the real empowerment of women happens when they become a part of policy formulation.

Hon. Speaker Sir, there are many Hon. Members here. Respected Harsimrat Kaur ji is sitting here. She herself is a witness to the fact that in the sixteenth Lok Sabha, the then Hon. External Affairs Minister Smt. Sushma Swaraj had expressed a desire for 33 percent reservation for women at the time of approval of the Motion of Thanks on the President's address, so that women can be politically empowered.

Hon. Speaker Sir, I am elated to say that Prime Minister Narendra Modi and his government have turned this dream into reality in the 17th Lok Sabha itself.

Hon. Speaker Sir, in the 18th Lok Sabha, the dream seen by eyes of Sushma Swaraj will be realised and the Nari Shakti Vandan Act will be implemented in this House and we will be witnesses to this historic moment.

The next pillar of developed India is farmer welfare. For the NDA government, the food providers ‘Anndata’ are like God and hence the NDA government has already disbursed Rs. 3,20,000 crores to these God-like farmers under PM Kisan Samman Nidhi. As soon as the new government came, the first biggest decision was taken by our illustrious Prime Minister Shri Narendra Modi to transfer Rs. 20,000 crores to the accounts of 9.26 crore farmers. The NDA government made a record increase in MSP to increase the income of farmers. Organic farming, cold storage, agro-based industries, dairy and fisheries based industries were also promoted.

More than three lakh 20 thousand kilometers of roads have been constructed under the Rural Road Scheme. The fourth and most important pillar of developed India is welfare of poor . Hon. Speaker Sir, the Prime Minister Garib Kalyan Yojana has proved to be the largest social welfare scheme in the world. In this, Modi ji has ensured food and nutrition security by giving free food grains i.e. free ration to more than 81 crore people.

Hon. Speaker Sir, when we narrate the story of the country's economy, it is incomplete without street vendors. Under PM-Swanidhi, Narendra Modi has provided a loan of

Rs. 11,000 crore to more than 70 lakh street vendors without guarantee. Hon. Speaker Sir, Narendra Modi take guarantee of those for whom no one guarantees.

Hon. Speaker Sir, every person dreams of having a concrete roof. Under the PM-Awas Yojana, the NDA government has turned this dream into reality. More than four crore concrete houses have been given to the poor of this country and now a resolution has been taken to construct three crore more concrete houses under the PM-Awas Yojana.

More than 55 crore beneficiaries have received free treatment under the Ayushman Bharat Yojana. But the future ahead is very bright. Hon. Speaker Sir, there comes a phase in every youth's life, when at that stage of age your parents become your children and you become the parents of your parents. Every youth is always worried about the treatment of parents. In the Ayushman Bharat Yojana, the NDA government has now covered every senior citizen aged 70 years and above and the transgender community in the category of beneficiaries. This is such a matter of relief. The youth of this country can also breathe a sigh of relief that the Government is going to provide Rs 5 lakh annually for the health of their parents.

Hon. Speaker Sir, PM-Surya Ghar is such a futuristic scheme, where by installing solar panels on the roofs of your houses, free electricity will be produced through the energy of Lord Surya Narayan (solar power). Hon. Speaker Sir, even better than free electricity is that the surplus electricity, the access electricity, will also be sold to the grid and there will be a new source of income. The Modi government is different.

Hon. Speaker Sir, the Modi Government does not only formulate policies. but ensures that the benefits of those schemes reach the people and also organises Vikas Bharat Sankalp Yatra to ensure the last mile delivery.

Hon. Speaker Sir, the guarantee of Modi is available at your doorstep, at the doorstep of commonmen. All government schemes can be accessed at one portal. You get an Aadhaar card made and the counter to get the benefits of all the schemes is there itself. If you want PM-SVANidhi, the counter is there. If you want Ujjwala gas connection, the counter is there. Along with good governance, the Modi government ensures accessibility to that good governance. A good government delivers at your doorstep.

Hon. Speaker Sir, many Governments came and went. ‘Garibi Hatao-Garibi Hatao, (Alleviate poverty) had become

just an election slogan, but the illustrious Prime Minister Narendra Modi ensured it and brought 25 crore people out of the multi-dimensional poverty line.

Today is a very important day.

13.00 hrs

[Translation]

Hon. Speaker Sir, today is a very important day. I am a lawyer myself and I can say it from my own personal experience, that today i.e. 01 July is going to bring an atmosphere of enthusiasm in the lawyers fraternity, because the Bhartiya Nyay Samhita is coming into force in India from today. The earlier laws were like the shackles of slavery of the British Raj, which were holding our judicial system captive. For the first time, a Penal Code, aimed at delivery of justice, is being introduced in India.

Hon. Speaker Sir, the aim of the laws enacted by a foreign government is not justice delivery, rather its purpose is repression, because it wants its rule to continue. For the first time, an Indianised Penal Code is going to be implemented in the country, which will aim at justice delivery by prioritising justice. It is said in our country that *[English]* "Justice delayed is justice denied". *[Translation]*This criminal system will

accelerate the criminal justice system of India. Community penalty is being introduced in India for the first time. It means- *[English]* at the heart of these laws is not only deterrence of law and punishment, but also a sense of reformation. *[Translation]*It is only due to all these transformative, futuristic and pathbreaking steps that the people have given mandate to the NDA Government for the third time.

Hon. Speaker Sir, the Opposition alliance shows as if the mythological *Narayani Sena* is by their side. I would like to assert that Lord Krishna is a firm supporter of those doing their duties (*Karma*) and that is why his blessings have been showered again on a *karma yogi* like Hon. Narendra Modi ji. The opposition may even try to show off that they have got the *Akshauhini* army.

Hon. Speaker Sir, it is quite astonishing that the opposition which committed the iniquity of imposing emergency, of strangulating the Constitution of India, of murdering the democracy of this country, and whose coalition partners still create a constitutional crisis in Delhi, because they are adamant to run their Government from inside jail

because they are obsessed with power and the people of Delhi are suffering due to this hunger for power of theirs.

Hon. Speaker Sir, it is very strange that the city of Delhi which was suffering due to water shortage is now suffering due to excess of rain water with just one spell of rains. It seems that there is an emergency situation and famine like situation in terms of lack of competence and talent in the Opposition alliance or the Aam Aadmi Party. That is why Hon. Chief Minister Arvind Kejriwal ji is holding on to the Chief Minister's seat. I would like to ask as to how an opposition involved in the iniquity of policy paralysis and of lack of governance, can come in the way of this House passing the resolution condemning imposition of Emergency by resorting to talks about righteousness.

Hon. Speaker Sir, I am reminded of an incident. In the Mahabharata, when Yudhishthira got afflicted with indolence, he approached Bhishma, the patriarch, for counsel. *Pitamah* Bhishma advised Yudhishthira many formulas of good governance along with a basic *mantra*. The basic *mantra* was – '*Yato Dharmah Tato Krishnah, Yatah Krishnah Tato Jayah*' i.e. Where there is righteousness (*Dharma*), there is Krishna and where there is Krishna, there is victory.

Hon. Speaker Sir, righteousness is standing in support of Hon. Narendra Modi ji only. In a democracy, the voter is akin to a deity. The godlike voter of India has blessed the NDA Government under the leadership of Narendra Modi ji with victory for the third time in six decades of democratic India. A few days ago, I came to witness on TV that a very prominent leader of the Opposition was introducing the public representative of his Party who won from Ayodhya Dham to the colleagues of the media saying, "He is the king of Ayodhya."

Hon. Speaker Sir, this reflects the aristocratic mindset of the Opposition. We believe in *Seva Parmo Dharmah* and 'Nation First' though we are in the ruling party. Even our popular Prime Minister calls himself the '*Pradhan Sewak'* (Prime Servant) of the country. *Hamaare to Raajaa Ram hain, Dharm Hamaaraa Kaam hai, Japte Hum Maa Bhaarti kaa Naam hain, Iseeliye to Narendra Modi ke Saamne Fail baakee Saare Tamaam hain i.e.* Our ideal is *Raja Ram*, righteousness is the path for us to follow, we all adore *Maa Bharti* and that is why the Opposition leaders combinedly also fail in front of Hon. Narendra Modi ji. I have full faith that this NDA government will take the resolve of a developed India to

realization by imbibing the basic *mantra* of '*Sabka Saath, Sabka Vikas, Sabka Vishwas and Sabka Prayas*' along with the work ethics of Reform, Perform and Transform. I also hope that this House will come together and help in realizing that resolve.

Hon. Speaker Sir, thank you very much for allowing me time and opportunity to speak. I once again endorse this Motion of Thanks.

HON.SPEAKER: Motion moved.

> "That an Address be presented to the President in the following terms:-
>
> "That the Members of the Lok Sabha assembled in thisSession are deeply grateful to the President for theAddress which she has been pleased to deliver to boththe Houses of Parliament assembled together on June 27, 2024"."

HON. SPEAKER: The House is adjourned till Ten Minutes past Fourteen of the Clock.

13.06 hrs

The Lok Sabha then adjourned till Ten Minutes past Fourteen of the Clock.

14.10 hrs

The Lok Sabha reassembled at Ten Minutes past Fourteen of the Clock.

(Hon. Speaker *in the Chair*)

ANNOUNCEMENT BY THE SPEAKER

Amendments to Motion of Thanks on President's Address

HON. SPEAKER: Hon. Members, those Hon. Members who have moved Amendments to the Address of the Hon. President may send their slips to the Table of the House within fifteen minutes indicating the serial number of the said amendment which they wish to move if they are willing. Only those amendments will be deemed to be moved in respect of which, slips are received on the Table of the House within the stipulated time. A list indicating the serial number of the amendments so submitted will be displayed on the notice board after some time. If you find any discrepancy in the list, please bring it to the notice of your officers on the floor of the House without delay.

14.13 hrs

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS…Contd.

HON.SPEAKER: Shri Rahul Gandhi ji.

[English]

SHRI RAHUL GANDHI (RAEBARELI): Thank you hon. Speaker for the opportunity. … *(Interruptions) [Translation]Jai Samvidhaan, Jai Samvidhaan*. We are the one who have protected it. People of the country have protected the Constitution together. It feels good that BJP people are ranting *Samvidhaan Samvidhaan* every two-three minutes. ....*(Interruptions) [English]* Speaker Sir, for the last ten years, there has been a systematic attack on the Constitution, on the idea of India and on anybody who opposed … *(Interruptions)* They are just warming up right now. … *(Interruptions)* There was a systematic full-scale assault on the idea of India, on the Constitution and also on millions and millions of people who resisted the ideas being proposed by the BJP and who resisted the attack on the Constitution.

Many of us were attacked personally. In fact, some of our leaders are still in jail. One of our leaders has recently

been released, but another one is still in jail. Not only the Opposition but anybody who resisted the idea of concentration of power, of concentration of wealth, of aggression on poor, of aggression on Dalits, minorities and Tribals was crushed violently. People were put in jail. People were threatened and I, myself, was attacked. ....*(Interruptions)*

[Translation]

SHRI GAURAV GOGOI (JORHAT): Sir, we came to see a new format of Sansad TV. We never happened to see it earlier. ....*(Interruptions)*

[English]

SHRI RAHUL GANDHI: I, myself, was attacked by order of the Government of India, by order obviously of the Prime Minister of India. There were twenty plus cases and two years jail sentence against me. My house was taken away. No problem! There had been 24x7 attack and abuse on us in the Media relentlessly in every single day and the most enjoyable and beautiful part of it was 55-hours' interrogation by ED, which I really enjoyed. At the end of interrogation, the officer switched off his camera and asked me, "Rahul ji, you have been sitting here for 55 hours. *[Translation]*He asked me, "You are sitting rock solid. How is it that you are sitting so

unbudged?" When such an attack happens, *[English]* When there is an attack like this on you, you obviously need refuge, you need a place or you need ideas to defend you. So, I want to start my speech today by telling my friends in BJP and RSS about the ideas which we used and the entire Opposition used to defend the idea of India. From where do these ideas come from and how did they give all of us who opposed this regime the strength to fearlessly take any onslaught which was placed before us? So, I would like to start by showing an image of our refuge. … *(Interruptions) [Translation]*Sir, can't we show the portrait of Lord Shivji? .... *(Interruptions)*

HON. SPEAKER: Hon. Member, please hold for a minute.

....(Interruptions)

SHRI RAHUL GANDHI: Sir, is it forbidden to display a portrait of Lord Shivji? ....*(Interruptions)*

HON. SPEAKER: Hon. Member, please hold for a minute.

....(Interruptions)

SHRI RAHUL GANDHI: Sir, if it is forbidden, I will put it down. ....*(Interruptions)*

HON.SPEAKER: You have raised a question. Your colleagues were earlier citing Rule 353 and Rule 352.

....(Interruptions)

HON. SPEAKER: You said that the House should function as per this Rules of Procedures and conduct of Business. As per the Rules of Procedures and conduct of Business, no playcard or any symbol can be shown in the House.

… *(Interruptions)*

HON. SPEAKER: You said it should be as per the rules.

… *(Interruptions)*

HON. SPEAKER: It is not like that.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, is it prohibited to show the photo of Lord Shiva in this House? Please tell me whether it is prohibited or not?

… *(Interruptions)*

HON. SPEAKER: Hon'ble Members, there is no rule to display any picture.

… *(Interruptions)*

SHRI RAHUL GANDHI: Then it is forbidden to show the picture of Lord Shiva in this House. … *(Interruptions)* Pictures of other things can be shown here, but the picture of Lord Shiva cannot be shown. If I am saying that I have got protection from him and I want to explain the manner in which I have got protection, you are not letting me show the

picture. After this I have more pictures. I wanted to show all of them. … *(Interruptions)*

Hon. Speaker Sir, this picture is in the heart of the whole of India. The whole of India knows and understands the relevance of picture. *[English]* Everybody knows about this image.

Speaker, Sir, why I got this image? It is because there are certain ideas in this image that we defend, that the Opposition defends. The first idea in this image, that we defend, is the idea of confronting our fear and of never being scared. That idea is being represented in this image which you are not allowing me to show. The idea behind a snake, that is placed right near the neck of Shivji, is that never be scared of anything that you face. In fact, Shivji places death one inch from his neck and that is the spirit with which we fought when we were in the Opposition. From this idea of resisting…… *(Interruptions)* We are still in the Opposition. I know that and I am happy and proud to be in the Opposition because for us, more than power, there is truth. For you, there is only power. That is the only place you want to be. … *(Interruptions)* For us, there is truth and this is the symbol of truth. So, when Shivji places the snake near his neck, what he

is saying is: “I will accept the truth and I will not back down from the truth.” That is what we have said.

After that, a new idea emerges. Of course, I cannot show Shivji’s picture but all of you know it. Behind the left shoulder of Shivji there is trishul. Now, I would like you to understand that there is a reason that this trishul, a weapon, has been placed behind his left shoulder. The trishool is not a symbol of violence, it is a symbol of non-violence and that is why it is placed in a place where Shiva cannot reach with his right hand. If it was a symbol of violence, it would have been held in his right hand like this but it is a symbol of non-violence and that is why it is placed behind his left shoulder. When we fought BJP, we were non-violent. When we defended the truth, there was not an ounce of violence in us.

Now, there is a third idea and a very powerful idea that emerges from the idea of truth, courage, and non-violence. Of course, it is a symbol that many of you hate but that idea is the *abhayamudra*, the symbol of the Congress Party which, as you can see, is also shown in this image. … *(Interruptions)* Jai Mahadev. Rajnath ji looks very surprised. … *(Interruptions)* What that *abhayamudra* shows? It is the next step of the

evolution of the idea of facing the truth, fearlessness, and *satya* and *ahimsa* as Mahatma Gandhi ji used to say. The *abhayamudra* is the idea that is not good enough to just keep this internal. It is not good enough to not be scared, it is not good enough to use non-violence, it is also important that you make others not scared and make them fearless and non-violent. In a sense, the *abhayamudra* is a projection from Shivji to the rest of the world about these two ideas. Of course, these two ideas were used by us, all of us, when we fought the Britishers and they were put forth by Mahatma Gandhi. The Prime Minister, of course, has a direct connection with God. He speaks directly to God. … *(Interruptions)* Yes, the Parmatma speaks to Modi ji's aatma directly, unlike with all humans. We are all biological.… *(Interruptions)* We are born and we die but the Prime Minister is a non-biological being. The Prime Minister said that Gandhi is dead and Gandhi was revived by a movie.… *(Interruptions)* Can you understand the ignorance that Gandhi is dead and a movie revived the Father of the Nation! … *(Interruptions)* No, no, Gandhi is not dead; Gandhi is alive.

Now, there is another very interesting thing I noticed. … *(Interruptions)* There is another thing I noticed. …

(Interruptions) It is not just one religion that talks about courage. In fact, all our religions talk about courage. So, here is the religion of Islam. … *(Interruptions)*

[Translation]

HON. SPEAKER: You are the Leader of the Opposition in the House. The House has expectations from you.

SHRI RAHUL GANDHI: Sir, okay. I will not show it, but how should I explain it, because I am not able to explain what I want to say. … *(Interruptions)*

HON. SPEAKER: All of you are intelligent. Everyone who is present here comes after winning elections. The people have elected and sent their representatives here.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, things are not working out, I do not find it good. When the Congress Party showed Shivji's photo, they got angry. You see. … *(Interruptions)*

HON. SPEAKER: Please Hon'ble Member.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, they want that only should be able to show this. … *(Interruptions)* I read what is said in Islam.

HON. SPEAKER: Please address the Chair.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sorry Sir. It is written in the Quran religious text of Islam – The Prophet (Peace be upon Him) said:

"He (God) said: *'Have no fear*! I *am* with *you*, *hearing* and seeing."

It means that Islam also says that one should not be afraid. When prayers are offered in Islam with both hands, 'Abhay Mudra' can be seen with the right hand. Now, let me come to Guru Nanak ji. … *(Interruptions)* '*Wahe Guru Ji Ka Khalsa Wahe Guru Ji Ki Fateh'*, the religion which you attack every day, Guru Nanak ji who … *(Interruptions)*

HON. SPEAKER: Please Hon'ble Member. We worship the lord. Please do not keep his picture on the table like this. This is not appropriate.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, where should I keep it? I will keep it here. … *(Interruptions)*

HON. SPEAKER: Please do not keep it here.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, one can see the 'abhaya mudra' in Guru Nanak's picture too. Guru Nanak ji also says,

'Don't be afraid, don't scare others'. Guru Nanak ji went from Punjab to Mecca, Thailand, Afghanistan and Sri Lanka. He did not commit violence against anyone. He talked about non-violence, truth and he never scared anyone in his life. After that, if one sees the image of Jesus Christ, one can observe the ‘abhaya mudra’ in that too. There is ‘abhay mudra’ in the image of Jesus Christ too, 'Don't be afraid, don't scare others'. Jesus Christ has said that if someone slaps you, then you should show the other cheek. After that, one can see ‘abhay mudra’ in the image of Lord Buddha too, 'Don't be afraid, don't scare others', He proparated 'non-violence'. Finally, if one can witness ‘abhay mudra’ Lord Mahaveer also, 'Don't be afraid, don't scare others', . It means there are three foundation ideas in the history of India.

One day Modi Ji said in his speech that India never attacked anyone. The reason for that is because this country believes in non-violence, this country is not a country of fear. All our great men have talked about non-violence, talked about eliminating fear, do not be afraid, do not scare others.…*(Interruptions)* On the other hand, lord Shiv Ji says do not be afraid, do not scare others, shows Abhay Mudra, talks about non-violence, ropes his trident (trishul) in the

ground…* …(*Interruptions*s) …* …(*Interruptions*s) It is clearly written in Hindu religion that one should stand with the truth, one should not step back from the truth, one should not be afraid of the truth, non-violence is our symbol, Abhay Mudra.…(*Interruptions*s) …* …(*Interruptions*s)

HON. SPEAKER: Hon. Member, you are the Leader of the Opposition, one should take care that no one's feelings are hurt during the discussion. …*(Interruptions)*

SHRI RAHUL GANDHI: Sir, let me speak. …*(Interruptions)*

HON. PRIME MINISTER (SHRI NARENDRA MODI): Sir, this is a very serious matter. Stereotyping the entire Hindu society violent is a serious issue.…*(Interruptions)*

SHRI RAHUL GANDHI: .... *…*(Interruptions)*

HON. SPEAKER: Bhupender Yadav Ji, would you like to say something?

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, they all are Hindus here …*(Interruptions)*

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* Expunged as ordered by the Chair.

* Expunged as ordered by the Chair.

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): Hon. Speaker Sir, Today, the Leader of the Opposition is addressing this House for the very first time. I would like to draw your attention to the Rule 349 and 352. First of all, the Leader of the Opposition should know how to speak.…*(Interruptions)*

Rule 349(12) clearly states, "shall not sit or stand with back towards the Chair." He has been continuously standing with his back towards the Chair. This is against the rules, which does not suit him. …*(Interruptions)*

HON. SPEAKER: You should speak by addressing the Chair.

… *(Interruptions)*

SHRI BHUPENDER YADAV: Hon. Speaker Sir, Rule 352 (2) states that :-

> "make personal reference by way of making an allegation imputing a motive to or questioning the *bona fides* …… "

He has not only accused the Members of the entire ruling party but has gone beyond that and has made allegations against the entire Hindu community, their

bonafides are wrong, their way of standing is wrong. He has definitely accused the members. … *(Interruptions)*

MINISTER OF HOME AFFAIRS AND MINISTER OF COOPERATION (SHRI AMIT SHAH): Hon. Speaker, such a big incident cannot be hidden by making so much noise. The leader of the opposition has categorically said that those who call themselves Hindus, they commit ....*. … *(Interruptions)* I would like to reiterate it. His statement was, "those who call themselves Hindus, they talk about ....*, they commit ....*." … *(Interruptions)*

Hon. Sir, perhaps he does not know that crores of people in this country proudly call themselves Hindus. Do all of them talk about violence, do they commit violence? Making comments in this House by a person who is holding a constitutional post and which paints a religion as a violent community, I believe that he should apologize for it. … *(Interruptions)* I would also like to request him that he should take the opinion of Islamic scholars once on the *Abhay Mudra* in Islam, obtain the opinion of SGPC on the *Abhay Mudra* of Guru Nanak Sahib. He has no right to talk about *Abhay*. During the Emergency, they had frightened

* Expunged as ordered by the Chair.

the entire country and put lakhs of people behind the bars. If there was ever any ideological terror, then it was during the Emergency. … *(Interruptions)*

Sir, thousands of Sikh brothers were massacred in broad daylight in Delhi during their rule. Today, they are talking about safety. I would like to request you that despite this being the first speech of the Leader of Opposition, Shri Rahul Gandhi should apologize for this. He should apologize not only to the House but to the entire nation.… *(Interruptions)*

DR. NISHIKANT DUBEY (GODDA): Speaker Sir, they are talking about the Constitution. *(Interruptions)* The Article 25 of this very Constitution says that no person can label anyone as a violent on the basis of any religion. … *(Interruptions)* He has called a Hindu a violent person. …*(Interruptions)* He has insulted the Constitution. *(Interruptions)* He has invoked … *of the Constitution. … *(Interruptions)* He should apologise. *(Interruptions)* This is Article 25 of the Constitution. *(Interruptions)* Sir, he should apologise. … *(Interruptions)* Sir, this country is governed by the Constitution. *(Interruptions)* This Parliament is governed by the Constitution. … *(Interruptions)* He should

apologise. … *(Interruptions)* He is not above the Constitution. *(Interruptions)* The Congress Party is not above the Constitution. *(Interruptions)*

HON. SPEAKER: Hon. Members, this House has had a dignity. We should keep in mind the dignity of this House while communicating and discussing. Any objectionable comments about the entire society must be avoided, at least the leader of the opposition should keep it in mind while speaking. I will take this seriously.

SHRI RAHUL GANDHI: If we look at the great people of Hindu religion, not to talk about the great people, even if we observe the image of Lord Shiva… *(Interruptions)* Sir, what is happening? … *(Interruptions)* If we look at the image of Lord Shiva, we can understand that Hindus cannot spread fear, Hindus cannot spread violence, Hindus cannot spread hatred and … * … *(Interruptions)* Speaker Sir, to what extent have they spread fear… *(Interruptions)* Sir, to what extent these people have spread fear. I would like to start from Ayodhya… *(Interruptions)* Ayodhya sent you a message… *(Interruptions)*

SHRI AMIT SHAH: Sir, I have a point of Order.… *(Interruptions)* are some Members exempted from the Rules

* Expunged as ordered by the Chair.

of this House? … *(Interruptions)* Despite your instructions, they are repeatedly displaying the pictures, to the entire BJP and, saying that it is indulging into violence… *(Interruptions)* Standing up and shaking hands with each other… *(Interruptions)* Do the Rules not apply to them? … *(Interruptions)* If they do not know the rules, they should take tuition… *(Interruptions)* But the House cannot function like this… *(Interruptions)* I would like to request you that this House must remain in order… *(Interruptions)* It should function as per the rules… *(Interruptions)* This is a request from all of us Members to you… *(Interruptions)*

HON. SPEAKER: Hon. Members, I expect all of you to follow the practice and procedure of the House.

… *(Interruptions)*

HON. SPEAKER: Hon. Member, No. You had cited me the rule.

… *(Interruptions)*

SHRI RAHUL GANDHI: Sir, kindly turn on the mike.… *(Interruptions)* Sir, my question is who has the control of this mike? … *(Interruptions)* It suddenly goes off during the speech.

HON. SPEAKER: Hon. Member, please sit down. This topic has been raised many times. Hon. Member, you are the leader of the opposition. Even outside the House, you say that the mike is switched off. I have requested many times that such allegations should not be labeled against the Chair.

… *(Interruptions)*

HON. SPEAKER: No, please listen. Members of all parties preside over the chair and Members across all parties are also present in the panel of chairperson. Everyone knows that there is a system that whichever honourable Member is requested to speak, he/ she speaks and the one who is not requested, his mic is not switched on. If you are standing to speak, your mike is never switched off. Whoever is sitting on the Chair, if he/she does not call your name, then the mike is not switched on. This has always been the established practice of this House. This was the system in the Pensions House as well and this is the system in the new House as well. The person sitting on the Chair never has control of the mike.

Secondly, you are the Leader of the Opposition and it is expected of you that you follow the practice and procedure and rules of conduct of the Lok Sabha. Follow the

provisions given under the Constitution and while speaking in the House do not attack any religion in such a way that it becomes an issue across the nation. This is expected of you.

… .... *(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, I have great respect for you. But the truth is that in the middle of my speech the mike goes off. What should I do? The mike goes off. You saw that the moment I used the word Ayodhya, the mike suddenly went off.… .... *(Interruptions)* Ayodhya, the birthplace of Lord Ram, has given a message to BJP and that message in the form of an elected MP is sitting in front of you. Yesterday, when we had coffee, I asked him, what happened? BJP inaugurated the Ram temple.… .... *(Interruptions)* There is no need to mention any names. I am giving a speech; they are not giving a speech. Whatever has to be said, I have to say it. I do not need to take names. I will say, whatever I want to say… *(Interruptions)* Ayodhya gave a message and I asked him what happened? I asked him, when did you come to know that you were winning in Ayodhya? He said that he knew it from the very first day. This is true.

I asked, why did this happen? He said Rahul ji, an airport was constructed in Ayodhya. The land of the people of Ayodhya was snatched and they have not been given compensation till date. He said that all the small shopkeepers and small buildings in Ayodhya were demolished and those people were thrown on the road. He also said that the people of Ayodhya were very sad at the inauguration of Ayodhya, because…* were present during the inauguration, but no one from Ayodhya was invited. .... *(Interruptions)* The reason was that Shri Narendra Modi created fear in the hearts of the people of Ayodhya, took away their land, demolished their houses and then did not allow the poor people, farmers and labourers of Ayodhya to even attend the inauguration of the temple. Forget about the inauguration of the temple, they were not even allow them to stand outside it. ..... *(Interruptions)* That is why the people of Ayodhya sent the right message. He told me one more thing. He said that Narendra Modi tested twice whether he should contest from Ayodhya or not and the surveyors suggested him not to contest from Ayodhya. .... *(Interruptions)* The people of Ayodhya would defeat him.

* Not recorded as ordered by the Chair.

That is why the Prime Minister went to Varanasi and saved his face from there. .... *(Interruptions)* The people of Ayodhya were frightened, the whole country was frightened. I tell you. I came this morning. Shri Rajnath Singh greeted me with a smile and …* This is the truth. .... *(Interruptions)* Leave aside the people of Ayodhya, they even threaten the BJP workers. .... *(Interruptions)* Sir what is this? .... *(Interruptions)*

HON. SPEAKER: Hon. Leader of the Opposition, you are a senior leader of the House. I request you that since a debate is taking place on the President's Address, the dignity of the President's Address should ne maintained.

... (Interruptions)

HON. SPEAKER: Everybody expects you to speak on the President's Address, on policies, on programmes. You should not target someone personally.

... (Interruptions)

HON. SPEAKER: Do you think this is appropriate? Is this appropriate?

... (Interruptions)

* Not recorded as ordered by the Chair.

HON. SPEAKER: If your party considers this appropriate, then I have nothing to say.

... (Interruptions)

SHRI NARENDERA MODI: Hon speaker Sir, democracy and the Constitution have taught me.... *(Interruptions)* to take the opposition leader seriously.... *(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, you said that the debate should be on the President's address. What I have done is, Anurag Thakur ji had talked about Ayodhya. ... *(Interruptions)* Anurag Thakur ji had talked about the attack on Sanatan Dharma. That is why I have said this. I would like to show what happened in Ayodhya and what the truth of Ayodhya was. He had raised the issue in the debate on the President's address, I stopped him. ... *(Interruptions)* They spread fear. The opposition's response, Bharat Jodo Yatra - the entire opposition, the whole country walked together from Kanyakumari to Kashmir. We heard a lot about the fear they spread during the *Yatra.* I still remember it. It was about seven-eight in the morning. We were walking in the *Yatra*. A woman came, walked with us, held my hand. She seemed frightened, so I asked her what happened. She told me that someone was beating her. … ....

(Interruptions) I asked who was beating you? ... *(Interruptions)* I asked who was beating you? She said that her husband was beating her. I asked- why? She said that she could not give breakfast. I asked- why? She replied that she could not buy it because of the steep inflation. ... *(Interruptions)* There is inflation, I could not buy it, could not cook food, that is why I was being beaten. I asked sister what should I do? How can I help you? She answered me that I should not do anything. ... *(Interruptions)* I should not do anything. I should just remember that due to inflation thousands of women were being beaten in the morning in India. These are her words, not mine. Gas cylinder, inflation… .... *(Interruptions)* You have frightened/ threatened the poor, the women. *Shivji* says neither be afraid, nor threaten someone. You have frightened/ threatened the women of India with inflation every day. I met Agniveer's family in Punjab a few days ago. … .... *(Interruptions)* I met Agniveer's family. He had a small house. .... *(Interruptions)*

Hon. Speaker Sir, Agniveer from a small family was martyred, he was martyred in a landmine blast. I am calling him a martyr, but the Government of India does not call him

a martyr. Shri Narendra Modi does not call him a martyr. Shri Narendra Modi calls him Agniveer. That family will not get pension. That family will not get compensation, will not get the status of a martyr. Their family members were in a deep agony. There were three sisters, they were sitting together, crying. An ordinary soldier will get pension. It will definitely be sad, the Government of India will help an ordinary soldier, but Agniveer cannot be called a soldier.

Agniveer....* * You call him that, you give him six months training. .... *(Interruptions)* You give him six months training, on the other hand, the Chinese soldiers get five years training. You give him a rifle and make him stand in front of the Chinese soldiers. You create fear in his heart. You create a rift between one soldier and another, that one will get pension, one will get martyr status, but the other will not. ... *(Interruptions)*

15.00 hrs

And they call themselves patriots. .... *(Interruptions)* What kind of patriots are they? … *(Interruptions)* That boy looked like a film star in the photo .... *(Interruptions)* Like a film star. He looked like a Bollywood star .... *(Interruptions)*

* Expunged as ordered by the Chair.

I was thinking.... *(Interruptions)* This young man sacrificed his life. .... *(Interruptions)*

SHRI RAJNATH SINGH: Hon. Speaker Sir, I would like to request the Leader of the Opposition not to try to mislead the House by making false statements. ... *(Interruptions)*

SHRI RAHUL GANDHI: No sir. This is not wrong sir. ... *(Interruptions)* This is not wrong sir. .... *(Interruptions)*

SHRI RAJNATH SINGH: I would like to make it clear that if any of our Agniveer soldiers is martyred during a war or while safeguarding the borders, then an amount of Rupees one crore is provided to his family as assistance. … *(Interruptions)*

Speaker Sir, such incorrect statements should not be used to mislead the House. .... *(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, Rajnath Singh ji has his own opinion, I have my own opinion and the Agniveers know the truth. .... *(Interruptions)* We do not need to speak. An Agniveer knows what he has to face, whether he gets the status of a martyr or not, whether he gets compensation or not, whether he gets pension or not, he knows it. .... *(Interruptions)*

SHRI AMIT SHAH: Hon. Speaker Sir, there is a Point of Order. ... *(Interruptions)* Two statements have been made in the House. One by the Leader of Opposition and the other one by the Minister of Defence, Hon. Shri Raj Nath Singh ji. ... *(Interruptions)* He says that grant Rs. One crore is not being provided. While Shri Raj Nath Singh ji has officially stated that the deceased Agniveer is being provided with grant of Rs. One crore. Sir, he should state only factual position on the Floor of the House. This House is not a place to propagate lies. ....*(Interruptions)* Only facts should be stated here. ... *(Interruptions)* If he does not do so, ...*(Interruptions)* If he does not authenticate his statement, he should tender an apology from this House, the country and the Agniveers. .... *(Interruptions)*

SHRI RAHUL GANDHI: I have stated facts regarding Agniveers on the Floor of the House and Raj Nath Singh ji has also stated regarding that. The reality is known to the Armed Forces of India. The reality is known to the Agniveers. Him or I am stating something, does not make any difference at all. .... *(Interruptions)* The truth is known to them. .... *(Interruptions)* They know who is speaking the truth.

...(Interruption) Don't be afraid, don't be afraid. .... *(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Hon. Speaker Sir, I would like to make a small request because this issue is serious. The Hon. Minister of Home Affairs has just said that two statements have been made in the House. One by the Hon. Minister of Defence and the other by the Hon. Leader of Opposition Rahul Gandhi ji wherein he stated that the claims made by the Minister of Defence do not make a difference. How can the Leader of Opposition make such casual remarks? .... *(Interruptions)* Hence, he should authenticate his statements. .... *(Interruptions)* We shall also put our views according to Rules. .... *(Interruptions)*

[English]

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Sir, we need some more time as the Ministers are continuously intervening. … *(Interruptions)*

[Translation]

SHRI RAHUL GANDHI: Hon. Speaker Sir, the country's armed forces and the whole country know it well....

* ....*(Interruptions)* Just like demonetization was resorted to in an arbitrary manner, in the same way .... *(Interruptions)*

SHRI RAJ NATH SINGH: Hon. Speaker Sir, I would like to humbly urge the Leader of the Opposition not to try to mislead the House. .... *(Interruptions)* Direct consultations were held with a number of people including 158 organisations regarding the Agniveer scheme and their suggestions have been taken. Only after that, the Agniveer scheme has been introduced. .... *(Interruptions)* This scheme has been introduced after so much of deliberations. .... *(Interruptions)*

I would also like to make it clear that such schemes are there in many countries of the world. .... (Interruption) It is there in the US, the UK, and nobody has any objection over the same there. .... *(Interruptions)*

Misleading the House in such a manner, without understanding about the Agniveer scheme and without fully knowing about it, cannot be justified at all. .... *(Interruptions)*

I would like to request you that it should be expunged from the proceedings of the House. .... *(Interruptions)*

RAHUL GANDHI: See, it is simple. .... *(Interruptions)*

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* Not recorded as ordered by the Chair.

Hon. Speaker Sir, the Government likes Agniveer scheme. Let them keep it. .... *(Interruptions)* We will change it; we will abolish it. .... *(Interruptions)* It is as simple as that. … *(Interruptions)* We will discontinue the Agniveer scheme, when our Government comes to power. .... *(Interruptions)* Because we think that Agniveer is against the interests of the Armed Forces, against the force personnel and against the patriotic people. …*(Interruptions)* We don't want this scheme. .... *(Interruptions)*

For the first time in the history of India, Statehood has been snatched from the public. ....*(Interruptions)* The Government has snatched the Statehood status from Jammu and Kashmir and Ladakh. ....*(Interruptions)* They have plunged Manipur into a civil war. ....*(Interruptions)* Manipur has been burnt down by the Government and its schemes and political maneuverings. ....*(Interruptions)* The Prime Minister of India has not visited Manipur till today. ....*(Interruptions)* It seems that Manipur is not a State of India. ....*(Interruptions)* Manipur is not a State for the Prime Minister. ....*(Interruptions)* There is no civil war in Manipur for them and he made a statement only once. We urged earnestly and we even went there and asked the Hon. Prime Minister to visit

Manipur and send across a message to protect the people there, but he did not visit. ....*(Interruptions)*

I did pay a visit there and met people from both Kuki and Meitei communities. ....*(Interruptions)* No, the answer has not been received till date, they can not answer. ....*(Interruptions)* Manipur is not a State of India for them. ....*(Interruptions)* Manipur does not exist. ....*(Interruptions)* There is no Manipur, neither for the Prime Minister, nor for the Minister of Home Affairs. ....*(Interruptions)* Neither the Prime Minister will visit, nor shall he say anything, as if nothing happened there. ....*(Interruptions)*

I went to the relief camp there. ....*(Interruptions)* A woman told me crying and trembling she had seen herself ....*(Interruptions)* Yes, I can talk about women. ....*(Interruptions)* I can. ....*(Interruptions)* You people do not give positions in your organisation, but I can talk about women. ....*(Interruptions)* She told me that her child was shot in front of her eyes. ....*(Interruptions)* She didn't want to run away, she wanted to die with her child. ....*(Interruptions)* They dragged her away. Then she showed me a photo of her child with trembling hands. ..*(Interruptions)* She showed me the photograph while trembling. ....*(Interruptions)*

It is the result of your plans. ....*(Interruptions)* You should .... * ....*(Interruptions)* One fine day, at eight o'clock, the Hon. Prime Minister says that he has got fine-tuned with God. ....*(Interruptions)* Hon. Speaker Sir, Hon. Prime Minister Sir has himself said this. … *(Interruptions)* It is not me saying this. The Prime Minister has himself said that he has got a direct connection with God. … *(Interruptions)* I have not said this. ....*(Interruptions)*

HON. SPEAKER: Hon. Rahul Gandhi ji, please hold for a minute. Hon. Member, hold for a minute.

....*(Interruptions)*

SHRI RAVI SHANKAR PRASAD (PATNA SAHIB): Sir, it is a matter of faith. ....*(Interruptions)*

HON. SPEAKER: Ravi Shankar ji, please hold for a minute.

....*(Interruptions)*

HON. SPEAKER: Hon. Member, you are a senior leader. The Hon. Prime Minister is the Leader of the House. We all should respect the Hon. Prime Minister. There has always been a high degree of tradition and decorum in the House.

....*(Interruptions)*

* Expunged as ordered by the Chair.

SHRI GAURAV GOGOI: What do they say about Nehru ji? ....*(Interruptions)* All sorts of things have been said about Indira ji. ....*(Interruptions)*

SHRI RAHUL GANDHI: Gaurav take your seat. ....*(Interruptions)*

HON. SPEAKER: You belong to a very old Party.

....*(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, I am addressing with respect. These are the words spoken by the Hon. Prime Minister, not me. He has said so in public, in front of media and claimed that he is not biological and that he has got direct connection with God. I am not saying this, it has been said by the Hon. Prime Minister Modi ji. ....*(Interruptions)* It is possible that he got a message from God at that time, around 8 o'clock. ....*(Interruptions)*

AN HON. MEMBER: Message must have come from Lord Shri Ram. ....*(Interruptions)*

SHRI RAHUL GANDHI: Yes, must have come. ....*(Interruptions)* But then Lord Shri Ram conveyed them another message in Ayodhya. ....*(Interruptions)*

He must have got a message from God that Modi ji, do demonetization. He did demonetization. He got the message

directly from the top, He got the order, *Khatak* and he gets various different orders, …* Got that order, Bombay Airport…*, He received order from the sky, *Khatak.* He receives orders *Khatakhat*, *Khatakhat, Khatakhat.* He did demonetization. Small and medium businesses were destroyed, which are the backbone of India's employment. They were destroyed; they were finished. Today, as a outcome, the youth of India cannot get employment, whatever they want to do. Job creation, the backbone is broken, finished. They did demonetization, implemented flawed GST. It was imposed. Earlier I used to think how this happened, now I understand that this has been done for people like …*… *(Interruptions)* This was a way to clear the way.… *(Interruptions)* This was a way to clear the way. The Income Tax Department is after them…. They harass them round the clock, through GST and demonetization, they try to restrict their cash flow, try to crush their cash flow so that they step aside and billionaires take their place. One may ask any small trader, one may ask any small and medium business owner, he/she will tell you about this. I went to Gujarat. I held conversation with the textile owners. I asked them why

* Not recorded as ordered by the Chair.

demonetization happened, why GST was implemented, they clearly said that GST and demonetization have been done to help billionaires. Narendra Modi works for billionaires. It is as simple as this. *(Interruptions)* I keep going and this time we will defeat them in Gujarat this time *(Interruptions)* Take it in writing. *(Interruptions)* They can take it in writing, the Opposition, India Alliance is going to defeat them in Gujarat. *(Interruptions)*

They tried to scare the farmers. We brought the Land Acquisition Bill to protect the land of farmers and to give them proper compensation. They tried to repeal it but when they could not do it, they repealed it in many States. They have repealed it in every state. If they do not know, they should check it.… *(Interruptions)* They have repealed it in every BJP State.… *(Interruptions)*

HON. SPEAKER: Why are you standing with a book? What do you want to say?

DR. NISHIKANT DUBEY: Sir, the Directions by speaker says that if any Member wants to say something, like he has said something about Agniveer or something about the State, then he will have to authenticate it or apologize. Sir, this is Direction 115(1) and 115(2). … *(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, we brought the Land Acquisition Bill for the farmers, to ensure that farmers get fair compensation, but they reversed it. *(Interruptions)* We will authenticate it. *(Interruptions)* Remember Shivji says don't be afraid, don't scare others. After that, they brought three new laws to scare the farmers. The Prime Minister told them that these laws are for their benefit. The truth was that those laws were for the benefit of Adani ji and Ambani ji. All the farmers of India stood up. Till date, the road is blocked. If one go there, he/she will see that the road on which the farmers sat in is still blocked. At two places in Haryana, farmers stood up against these laws and said they were not in their interest. They wanted to snatch the fruits of their hard work from them. They will not accept this. They don't hold talk with them.… *(Interruptions)* They don’t hug them and they call them terrorists.… *(Interruptions)* They say all of them are terrorists.… *(Interruptions)* This is not a lie, this is the truth.… *(Interruptions)*

SHRI AMIT SHAH: Sir, I understand that he is speaking for the first time as the leader of the opposition, but he cannot exceed beyond the Rule book.… *(Interruptions)* He is making a statement that we say that farmers are terrorists. How can

this be allowed in the House? You are exceeding the rules one-sidedly and giving him relaxations.… *(Interruptions)* We seek your protection. It does not work like this.… *(Interruptions)*

SHRI RAHUL GANDHI: 700 farmers were martyred. We said in this House the silence should be observed for the farmers. You did not allow that observe. They said that these are not farmers. According to them they were not farmers, they were terrorists.… *(Interruptions)*

Look, their allies are nodding. They also agree. Kaur ji agrees, look. We don't need to say this. She agrees.… *(Interruptions)*

HON. SPEAKER: Hon. Member, I request you to conclude your speech, otherwise no time will be available for your party.

… *(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, what did the farmers ask for? The farmers only said that if the debt of billionaires worth Rs. 16 lakh crore can be waived off, then do a little for us too. … *(Interruptions)* The farmers said that if the fair price is given for every product, then give us MSP too.

They said that the debt of the farmer will not be waived and MSP will not be given. … *(Interruptions)*

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE AND RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN): Hon. Speaker, Sir, he is misrepresenting the facts. *(Interruptions)* The Government is giving MSP and this is Modiji's Government. *(Interruptions)*

Hon. Speaker Sir, MSP is being given by adding at least 50 per cent to the cost of production. *(Interruptions)* If it is not being given, he should verify it. *(Interruptions)* He is misrepresenting the facts. *(Interruptions)* He is misleading the House. *(Interruptions)* Even today, crops are being procured at MSP. *(Interruptions)* We have recently fixed the MSP rates for 14 Kharif crops. *(Interruptions)* He should tell, when their Government were in power, how much MSP was given? *(Interruptions)* How much procurement was done at that time? … *(Interruptions)*

Hon. Speaker Sir, even today the procurement is going on at MSP.… *(Interruptions)* He is giving false statements.… *(Interruptions)*

Hon. Speaker Sir, he should verify that procurement is not being done at MSP.… *(Interruptions)* This is a false statement.… *(Interruptions)*

[English]

SHRI RAHUL GANDHI: I am talking about legal guarantee. … *(Interruptions)*

Speaker, Sir, it is about MSP with legal guarantees.… *(Interruptions)* The issue is of MSP with legal guarantee not just MSP. MSP is being given but kisans want MSP with legal guarantee which you are not ready to give them. … *(Interruptions)*

[Translation]

They have instilled fear in the minds of farmers. They have instilled fear women through inflation, gas cylinder prices; in Army through Agniveer, they have given some package, gift, present of fear to every person.… *(Interruptions)*

Now let me talk about students. They talk about what happened two thousand years ago, let us also talk a little about the future, about the future of India.

They have destroyed employment. They implemented demonetization, GST. They have destroyed small and medium businesses.

youth used to get opportunities in the Army. They have introduced ‘Agniveer’ for them. It is destroyed and that way is blocked. They are privatizing the public sector. They have closed that way and now a new fashion has come out – ‘NEET’. They have converted professional exams into commercial exams.… *(Interruptions)*

NEET is not a professional exam; NEET is a commercial exam. … *(Interruptions)*

A student can be a topper in NEET, an excellent student, but if he/she does not have money, he/she cannot get admission to medical college. It is a very simple. … *(Interruptions)* The passing marks of NEET are 20-22 percent. The entire exam is designed for rich children. … *(Interruptions)* … *The Government have transformed it into commercial exam, papers have been leaked 70 times in seven years. … *(Interruptions)* Neither NEET nor Agniveer is mentioned in the President's address. … *(Interruptions)* These things will not be mentioned. … *(Interruptions)*

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* Not recorded as ordered by the Chair.

Hon. Speaker Sir, we said that allow one day discussion on this topic. We would like to stand with you and resolve this. This is an institutional failure. We would like to help; we would like to resolve this. That entire exam is meant for rich children. … *(Interruptions)* … *They have commercialized these exams, and the papers of these exams have been leaked 70 times in seven years. … *(Interruptions)* Neither NEET nor Agniveer has been mentioned in the President's Address. … *(Interruptions)* These points have not been mentioned. … *(Interruptions)*

Hon. Speaker, Sir, we requested you to allow a discussion for one day. We want to stand with them and resolve this issue. This is an institutional failure. We want to help the Government in resolving this issue but the Government is refusing any discussion on this issue now or in the future. This is the situation. The Government's strategy is to instill fear everywhere, particularly among the minorities… *(Interruptions)* Congress party is not afraid of them rather they are afraid of the Congress party. … *(Interruptions)* …*And what wrong have the minorities done? They represent India in every sphere and make the country proud. They are patriots and they stand together

with India like a rock. You attacked all the minorities and spread violence and hatred against them…*(Interruptions)* Shiv ji says … *(Interruptions)* Sir, look there, my face has been removed from the camera. … *(Interruptions)* Sir, look, it is back. … *(Interruptions)*

HON. SPEAKER: Hon. Member, one minute.

… *(Interruptions)*

HON. SPEAKER: Hon. Member, you are the Leader of the Opposition and I expect you to maintain the dignity and decorum of the House and follow the rules. You also consider Lord Shiva as God and I feel that it is not appropriate to portray him here in this manner again and again.

… *(Interruptions)*

HON. SPEAKER: One minute. Will you read the rule book?

… *(Interruptions)*

HON. SPEAKER: Rules say that you cannot show any picture in the House and you cannot mention anyone's name.

… *(Interruptions)*

HON. SPEAKER: You are not following the rules and procedures while speaking.

… *(Interruptions)*

HON. SPEAKER: The decorum of the House is maintained by the rules and procedures, which have been made by all of us.

…*(Interruptions)*

[English]

SHRI RAHUL GANDHI: Hon. Speaker, Sir, this is not right.....*(Interruptions)*

[Translation]

SHRI BHUPENDER YADAV: Hon. Speaker, Sir, I would like to draw your attention to Rule 356. If a Member repeatedly and irrelevantly repeats a topic after it has been brought to the attention of the Speaker, then you have the right to stop that Member by directing him. You should exercise your right.… *(Interruptions)*

SHRI RAHUL GANDHI: Truth cannot be stopped.

HON. SPEAKER: Hon. Hibi Eden, please speak about the rules.…

(Interruptions)

HON. SPEAKER: Well, let them follow the rules.

… *(Interruptions)*

HON. SPEAKER: Is this not included in Rule 349? Please tell me.

… *(Interruptions)*

HON. SPEAKER: Please tell.

… *(Interruptions)*

[English]

SHRI HIBI EDEN (ERNAKULAM): Sir, I want to draw your attention towards Rule 349 (ii) of the Rules of Procedure and Conduct of Business in Lok Sabha. It says:-

> "Whilst the House is sitting, a member shall not interrupt any member while speaking by disorderly expression or noises or in any other disorderly manner;*".....(Interruptions)*

[Translation]

HON. SPEAKER: First please tell the Rule no.

… *(Interruptions)*

[English]

SHRI HIBI EDEN: This is under Rule 349 (ii). *.....(Interruptions)*

Sir, the hon. Minister is continuously disturbing the House and intervening. *.....(Interruptions)*

Sir, Rule 349 (viii) says:-

"Whilst the House is sitting, a member shall maintain silence when not speaking in the House."

Sir, Rules 349 (ii) and 349 (viii) are very clear. .....*(Interruptions)*

[Translation]

HON. SPEAKER: You told about Rule 349. Let us come to this. Flags, symbols or any other items will not be displayed in the House.

… *(Interruptions)*

HON. SPEAKER: Hon. Leader of the Opposition, now the Members of your party should follow the rule.

… *(Interruptions)*

SHRI RAHUL GANDHI: You have spread fear everywhere including the issue of NEET…. *(Interruptions)*

HON. SPEAKER: I am asking you to follow the rule mentioned by the Member of his party.

… *(Interruptions)*

[English]

SHRI KALYAN BANERJEE (SRERAMPUR): Sir, when an hon. Member is speaking in the House, under which Rule the hon. minister can interfere? ..... *(Interruptions)* Is it a Question Hour? ..... *(Interruptions)*

[Translation]

HON. SPEAKER: You are a great advocate. You please sit.

…*(Interruptions)*

HON. SPEAKER: The Chairperson or the Speaker sitting on the Chair can allow the Hon. Member to speak. Is this not in the rules?

… *(Interruptions)*

HON. SPEAKER: No, he can do that. You don't follow the rules.

… *(Interruptions)*

HON. SPEAKER: Is it not written in the rules that if the LOP speaks, you cannot interrupt?

… *(Interruptions)*

HON. SPEAKER: The Speaker is empowered to give a ruling from the Chair … *(Interruptions)*

[English]

PROF. SOUGATA RAY (DUM DUM): Sir, you have allowed three Ministers to interfere. ..... *(Interruptions)* I want to make a very short reference to Rule 362, which says:-

"A member while speaking shall not make personal reference by way of making an allegation imputing a motive to or questioning the bona fides of any other member of the House…"

Sir, has Rahul Gandhi made reference to any other Member? .....*(Interruptions) Or h*as he used utter treasonable, seditious or defamatory words? .....*(Interruptions)* Is mentioning the name of Shiva defamatory? .....*(Interruptions)*

[Translation] Sir, please listen. These people don't understand, *[English]* may be because of their inadequate knowledge of English. .....*(Interruptions)* He did not make any personal reference. .....*(Interruptions)*

Raj Nath Singh ji made a point on 'Agniveer'. There is a method to correct any wrong statement made in the House. Please read Direction 115(1) of *Directions by the Speaker*. It says:

"A member wishing to point out any mistake or inaccuracy in a statement made by a Minister or any other member shall, before referring to the matter in the House, write to the Speaker pointing out the particulars

of the mistake or inaccuracy and seek the permission of the speaker to raise the matter in the House."

Has Mr. Raj Nath Singh written to you? … *(Interruptions)* No, he has not written. … *(Interruptions)*

SHRI RAJ NATH SINGH: I sought the permission. … *(Interruptions)*

[Translation]

PROF. SAUGATA RAY: Sir, Shri Shivraj Singh Chouhan came to the Lok Sabha after so many days and stood up to speak. … *(Interruptions)*

HON. SPEAKER: Hon. Members, please listen now.

… *(Interruptions)*

PROF. SAUGATA RAY: Is this a place for cracking jokes? … *(Interruptions)* ***[English]*** He has not given a notice. He cannot point out a mistake. On MSP, he made a statement. What right does he have, without referring, … *(Interruptions)*

[Translation]

HON. SPEAKER: You referred to Rule 352. It is clearly written in Rule 352 that no such facts shall be spoken about those who are not Members of this House. I would expect that the Leader of the Opposition will follow these rules and procedures.

The second issue, which the Hon. Member has mentioned, the Chairperson or the Speaker can allow any Hon. Member to speak in the House under Rule 102. This is under the rules and procedures.

… *(Interruptions)*

HON. SPEAKER: I can allow anyone with my permission. No one has spoken without my permission.… *(Interruptions)*

[English]

SHRI RAHUL GANDHI: Mr. Speaker, Sir, on NEET, the students spend years and years preparing for their exam. Their family supports them financially and emotionally, and the truth about the NEET is that today students do not believe in the exam because they are convinced that the exam is designed for rich people and not for meritorious people.

I have met a number of NEET students. Every single one of them tells me that the exam is designed to create a quota for rich people and to create a passage for them into the system, and is designed not to help the poor students. Now, *[Translation]* This happens many times. Students study for months without knowing if the exam paper will be leaked and even if they pass, they don't know from where the money will come from to continue their studies. They spread fear everywhere—in the army, among the youth, farmers, laborers, women, and the disabled. I can say there is fear not only in India but also in their party. There is fear in your party, this is the truth. Now they are not shouting, they are calm, absolutely calm. … *(Interruptions)* They have accepted the truth, they are quiet now … *(Interruptions)* What is the problem, they cannot even shout. … *(Interruptions)* I am speaking, I am explaining. … *(Interruptions)* In a democracy, there should be democracy within the party. Anyone uses to say anything after joining these parties. Groups of 22, 23, 24, 25, all use to say whatever they want but there is fear in your party. Satyameva Jayate, do not fear, do not scare anyone.

[English]

Sir, when I became LoP I realised something that I had not realised before and it is also on the lines of the principles of Shiva. The idea was that after becoming LoP, all my personal dreams, my personal aspirations, and my personal fears have to be put aside. I am actually two people. I am not one person. I am a Constitutional person and my job is to be the Leader of the Opposition, to represent all these parties equally. In fact, I do not just represent the Congress Party. I represent every single party here. I have to treat every single party with love and affection. So, when Hemant Soren ji is in jail or Kejriwal ji is in jail, it should disturb me; it should hurt me. When you unleash your agencies on these political people, it is our job to defend them because there is a Constitutional person and an individual. What Shiv ji is saying is that when you are a Constitutional person, the individual should die. The individual's aspirations, the individual's dreams should die and you should become the voice of the people, meaning that you should have no fantasies, no dreams, nothing. The perfect public representative is one who is actually dead. That is what Shiv ji is saying.

Speaker Sir, there are two structures now. One is me as an individual and one is me as the Leader of the Opposition. I, as an individual, might have my likes and dislikes. I might have my views but I, as the Leader of the Opposition, have to suppress them, have to reduce them and say, now I am the voice of the Opposition. That is the idea of the democratic system. The people have given me a responsibility and that responsibility should overcome my personal likes, dislikes, and aspirations.

Now, Speaker Sir, why I am saying this is because – forgive me for saying this – when you were being put in that Chair, I walked with you to the Chair. I shook hands with the Prime Minister and I shook hands with you. Then I walked to your Chair. You are the final arbiter of the Lok Sabha. You are the final word here. What you say fundamentally defines Indian democracy. Sometimes, you do not allow us to speak. Sometimes, you allow us to speak. Sometimes, you allow them to speak. Sometimes, you do not allow us to speak. All these things define Indian democracy.

Speaker Sir, there are actually two people sitting in that Chair. There is the Speaker of the Lok Sabha, the Speaker of

the Indian Union, and there is Mr. Om Birla. When Modiji went and shook your hand and I went to shook your hand, I noticed something. When I shook your hand, you stood straight and shook my hand. When Modiji shook your hand, you bowed down and shook his hand. … *(Interruptions)*

[Translation]

SHRI AMIT SHAH: Hon. Speaker, this is an allegation before the Chair. He is accusing before the Chair. … *(Interruptions)*

HON. SPEAKER: The Hon. Leader of the Opposition, the Hon. Prime Minister is the Leader of the House. My culture and values teach me to bow and greet elders in personal life, public life and from this seat. I have been taught to treat equals as equals.

… *(Interruptions)*

HON. SPEAKER: Yes, I proudly say that my culture and upbringing teach me to respect elders by bowing or touching their feet and to treat those of the same age or younger as equals. This is our culture. I follow this culture.

… *(Interruptions)*

SHRI RAHUL GANDHI: Hon. Speaker Sir, I accept your point…*(Interruptions)* I respect your point, but I would like

to say that, in this House, no one is bigger than the Speaker… *(Interruptions)* The Speaker is supreme. We all should bow before the Speaker. … *(Interruptions)* I will bow before you and the entire opposition will bow before you… *(Interruptions)* This is democracy. You are the leader of this House… *(Interruptions)* You should not bow before anyone. … *(Interruptions)* You are the custodian… *(Interruptions)*

ONE HON. MEMBER: The Hon. Prime Minister is the leader of the House…*(Interruptions)*

SHRI RAHUL GANDHI: In the end**,** *[English]* Speaker is the*[Translation]*'Adhyaksh' *[English]* and he is the last word. … *(Interruptions)*

Speaker is the last word in the Lok Sabha and in that spirit, as Members of the Lok Sabha, we are subservient to the Speaker. … *(Interruptions)* I believe that. … *(Interruptions)* Now, there might be people in this room, who think they are not, but I am. … *(Interruptions)* I think that the entire Opposition believes that they are subservient to you, Sir. … *(Interruptions)* We will listen to what you say and we will bow in front of you. … *(Interruptions)* But the only thing that I would request you, Speaker Sir, is that it is

important that there is fairness in this House. Now, I gave a speech and it was interrupted throughout. … *(Interruptions)* Now, all this time is going to be taken away from my colleagues and I think that is unfair. … *(Interruptions)*

Finally, I would like to say that the principles that allowed us to fight are in our traditions -- truth, courage and non-violence; and they are all in our religions. And, what you have come to represent today is untruth, a complete lack of courage and violence. My recommendation to you, if you take it, is that this country has a government and you are the Government. And you are -- whether we like it or not -- the Government of India. … *(Interruptions)*

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): It is elected by the people. … *(Interruptions)*

SHRI RAHUL GANDHI: Yes, it is elected by the people, and I agree to that. But I would say to you that as individual Members and as the Cabinet, you do not spread fear or hatred in this country; that you listen to the farmers of this country; and that you listen to the students of this country. When the Opposition says that let us have a debate for one day, have it as it is not going to harm anybody. …

(Interruptions) They are going to love you for it. … *(Interruptions)* The students of India are going to say that we love the Government because they allowed us to speak for one day. So, do not spread hatred; do not spread violence; and do not be fearful. This applies even to the BJP Members here or even to the Cabinet Members. Do not be fearful. You have a Constitutional position.

You are individuals and you also have a constitutional provision. Shri Rajnath Singh is an individual and he is the Defence Minister of India. That is the way this country has to be run. We are the Opposition. Do not take us as your enemies. We are not your enemies. We are sincerely here to make your work easier as long as you follow the basic principles that are there. These principles are Shiv ji's principles. You can say '*Har Har Mahadev*'. What I have explained here today is the concept of Indian leadership in all religions – respect, affection, *ahimsa* and always standing up for the truth. I am more than happy and all of us are also more than happy to discuss anything you want without being nasty and aggressive. We are ready to discuss anything you want. Please let us work together to take this country forward. You are the Government. We have to

accept that. You have got 240 seats. I congratulate you on that. At least, accept it. You are not happy. Okay! I would say that we both want to work for this country, work with the spirit of bravery, work without violence, and work without hatred**.**

[Translation]

SHRI AMIT SHAH: Sir, I would like to draw your attention to the 115th point of the 10th edition of the Handbook of Directions by the Speaker of the Lok Sabha. Its clauses 'a' to 'd' clearly state that if any minister or member presents factual matters in a speech and another member objects or challenges it, the Chair may order for its verification.

Sir, the Leader of the Opposition has made several statements in his speech which are not factual or true. Repeated demands for verification have been raised from the Treasury Bench....*(Interruptions)* On behalf of all of us, I request you that, considering his speech and the objections raised, the Leader of the Opposition be directed to verify the statements made without facts or truth and that we be given protection.

HON. SPEAKER: It will be verified.

01.07.2024

TEXT OF AMENDMENTS

[English]

SHRI N. K. PREMACHANDRAN (KOLLAM): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the loss of credibility of the National Testing Agency and steps taken for investigating the matter and establishing an effective system for conducting tests including National Eligibility cum Entrance Test (NEET)."(1)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the increasing rate of unemployment and bringing forward a legislation for right to employment." (2)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the crisis in cashew sector and framing a

comprehensive scheme for revival of cashew industry and welfare of cashew workers." (3)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the rise in prices of essential commodities and petroleum products and providing special subsidy for essential commodities and reduction of taxes on these commodities." (4)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the difficulties faced by Employees Provident Fund (EPF) pensioners and also increase the minimum monthly pension to Rs.5000/- per month with option for higher pension." (5)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about issues concerning farmers and to provide special scheme to improve the agricultural sector

including providing subsidy for seeds, fertilizers and enacting legislation for minimum price." (6)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the problems faced by Employees State Insurance Corporation (ESIC) beneficiaries and need for increasing the ceiling limit for availing ESI benefit to Rs. 50000/- and special ESI scheme for cashew workers." (7)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about a special health package for women and children to ensure their proper treatment." (8)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the delay in filling up the existing vacancies and conducting special drive for recruitment in all the pending vacancies in Central Government and public sector." (9)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing special package for eradication of poverty in a time bound manner." (10)

PROF. SOUGATA RAY (DUM DUM): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about the leakage of National Eligibility Cum Entrance Test (NEET) question paper and alleged irregularities in conducting various examinations by National Testing Agency (NTA)". (11)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about the alledged continuing violence in Manipur and failure of the Government to control the violence in the hill state". (12)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about any concrete steps to control price rise, especially of essential items in the country". (13)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about establishing a permanent

mechanism for control of price of petroleum products and a special scheme for reduction of petroleum prices". (14)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about welfare schemes for farmers and to prevent them from committing suicides". (15)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about the need for generation of employment for youths". (16)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about the need to release Central funds due to the State of West Bengal". (17)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about the steps to control the alleged misuse of central agencies like Enforecement Directorate (ED) and Central Bureau of Investigation (CBI)". (18)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention about the steps to counter the alleged intrusion of Chinese Army in Indian territory". (19)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the address about the need to provide special package for the debt-ridden State of West Bengal". (20)

[Translation]

SHRI LALJI VERMA (AMBEDKAR NAGAR): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the failure of the Government to fill the backlog of reservation for categories of Schedule Castes, Schedule Tribes and Other backward classes." (37)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about conducting the caste census." (38)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about declaring the Minimum Support Price for various crops." (39)

[English]

Adv. CHANDRA SHEKHAR (NAGINA): I beg to move:

That at the end of the motion, the following be added, namely:-“but regret that there is no

mention in the Address about the need to fill up vacant posts meant for SCs, STs and OBCs in Public and Private Sector undertakings, Railways, Universities, Colleges and Educational institutions (both in teaching and non-teaching cadre) and formulation of new scheme to reduce unemployment among these Communities." (49)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about the need to provide reservation for the persons belonging to the SCs, STs, and OBCs in private sector." (50)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about the need to increase the wages and taking welfare measures for ASHA workers, Anganwadi workers and Bhojan Mata." (51)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about setting up of Kendriya Vidyalayas, Navodaya Vidyalayas, Sainik

Schools, Military Schools in Nagina, Uttar Pradesh." (52)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about setting up of a new All India Institute of Medical Sciences (AIIMS) in Nagina, Uttar Pradesh and upgrading the existing primary health centre in rural areas." (53)

That at the end of the motion, the following be added, namely: - "but regret that there is no mention in the Address about steps to be taken up for safety, security, rehabilitation and payment of compensation to the victims of atrocities particularly against SCs and STs." (54)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about setting up of Central Universities, Women Colleges, Engineering Colleges, Agricultural Colleges and Medical Colleges and other professional colleges

and educational institutions including ITls in Nagina, Uttar Pradesh." (55)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about setting up sports complexes and sports colleges in Nagina, Uttar Pradesh." (56)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about development of Ganga river bank in Ramganga, Bijnor for development of Nagina and Bijnor and adjoining areas." (57)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about construction of new Houses for the persons who have been left out from PM Awas Yojna particularly SCs, STs, EWS, homeless persons residing on pavements in villages, sub-urban areas and also providing them toilets with water facilities." (58)

[Translation]

SHRI RAJESH RANJAN (PURNIA): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the status of special state to a backward state like Bihar." (79)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing economic package to a backward state like Bihar." (80)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the establishment of All India Institute of Medical Sciences in Saharsa and Purnia districts of Bihar." (81)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the accelerating the construction and maintenance work of National Highway No. 60, 52, 65, 77 and 90 passing through Purnia, Bihar." (82)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the construction of Airport in Purnia district of Bihar State." (83)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the construction of Washing Pit by the Railways at the Purnia railway station in Bihar and starting new Mail/Express/Vande Bharat/Passenger trains from Purnia to Hyderabad, Yesvantpur, Mumbai, Kolkata, Ranchi, Tatanagar, Puri and Bhubaneshvar via Munger Ganga Bridge." (84)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about making Purnia, Bihar a Smart city." (85)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about laying of tracks for introducing metro trains in Purnia in Bihar." (86)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about granting special economic package for overall development of Koshi." (87)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the renovation of Asia's largest Mandi at Gulabbagh near Purnia railway junction in Bihar." (88)

SHRI NARESH CHANDRA UTTAM PATEL (FATEHPUR): I beg to move

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the guarantee of minimum support price for the crops of farmers." (98)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about filling the backlog quota of reservation for Other Backward Classes and Schedule Castes." (99)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about giving jobs or unemployment allowance to the trained unemployed persons." (100)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the exact date of implementation of recently passed 'The Constitution (106th Amendment) Act, 2023'." (101)

[English]

SHRI BENNY BEHANAN (CHALAKUDY): I beg to move:

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about providing a special package for minimum support price of agricultural products." (110)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about Sabarimala Railway Project.” (111)

That at the end of the motion, the following be added, namely: -"but regret that there is no mention in the Address about establishing an All India Institute of Medical Sciences (AIIMS)in Kerala.” (112)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about increasing prices of essential commodities.” (113)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about the serious problems associated with National Eligibility and Entrance Test (NEET)." (114)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about the existential crisis faced by the farmers in our country." (115)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about unemployment in India." (116)

[Translation]

SHRI SUKHDEO BHAGAT (LOHARDAGA): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the initiative taken to recognize the “Sarna Religious Code” to establish the religious identity of the tribals like all other communities of the country." (117)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the conducting caste census for the overall development of all categories in the country." (118)

[English]

SHRI GAURAV GOGOI (JORHAT): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the plight of people in Manipur due to 14-month-long alleged ethnic violence and the effective steps taken for conflict resolution." (121)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the irregularities in the NEET-UG examination and cancellation of UGC-NET examination which have eroded trust in India’s public examinations and need to overhaul the system and act strongly against perpetrators of paper leak to restore faith in the process." (122)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Agnipath scheme and its implications on India’s youth and India’s defence preparedness." (123)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to conduct a nationwide caste census to provide comprehensive comparative data for making policy decisions aimed at achieving social justice and equality for all." (124)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the climate change and consequential prolonged heatwave conditions sweeping large parts of the country that has disrupted lives with recorded deaths and large number of people suffering from suspected heatstroke." (125)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the devastating fire at the Rajkot gaming arcade that claimed the lives of a large number of people." (126)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to reduce dependence on imports especially from China to ensure that national interests and safety are prioritised above all." (127)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for safe rescue and return of Indian nationals from war-torn places like Ukraine." (128)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the reports of the recent collapse of the under-construction bridge in East Champaran and Araria districts in Bihar and initiatives taken for robust planning and monitoring of the process to avoid such catastrophic and preventable disasters." (129)

SHRI K.C. VENUGOPAL (ALAPPUZHA): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the recent specific instances of paper leaks in major examinations, which have jeopardized the future aspirations of a number of students who have dedicated significant time and effort to prepare for those examinations." (150)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the steps taken to punish the persons involved in the paper leak cases and the details of investigation conducted to prevent such incidents in the future." (151)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the repeated train accidents including the Odisha train accident that have endangered the lives of a large number of passengers who rely on our railways for safe and reliable transportation. (152)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to increase the number and frequency of passenger trains keeping in view the overcrowding in such trains and the need to ensure adequate capacity and passenger safety on train services." (153)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the rough sea conditions and receding sea-level in the coastal areas of Kerala, particularly Alappuzha, impacting poor fishermen and marginalized communities necessitating immediate coastal infrastructure reinforcement and community support measures." (154)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the recent instances of Bird flu that have spread to approximately 24 locations in Alappuzha district in Kerala and neighbouring districts as confirmed by the National Institute of High Security Animal Diseases,

Bhopal, after analyzing samples which tested positive for avian influenza (H5N1). (155)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the concerns of coastal residents regarding Coastal Regulation Zone notifications, advocating for the exclusion of residential areas inhabited by marginalized communities which is crucial to address issues related to traditional fishing practices and the construction of houses." (156)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the high rate of Food inflation in India year-on-year which is showing no signs of abatement despite early onset of monsoon and forecast of above normal rainfall. (157)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the severe heat wave across the country since May resulting in a number of fatalities. (158)

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about recent terror attacks in Kashmir necessitating heightened vigilance and immediate measures to safeguard civilian lives and restore peace in the region." (159)

SHRI MANISH TEWARI (CHANDIGARH): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the situation on the Line of Actual Control where China has caused severe transgressions leading to alleged unlawful occupation of Indian territory which needs to be vacated at the earliest. "(160)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about recent terror attacks in Jammu that have been sponsored from across the border which deserve the severest condemnation." (161)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the three new Criminal Acts which have been implemented in haste and the need to stop the implementation of the three new Criminal Acts forthwith." (162)

SHRI SHAFI PARAMBIL (VADAKARA): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alarming level of unemployment in the country which was highlighted by the recent report of the International Labour Organisation." (165)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the existential crisis faced by the farmers as farming has become unsustainable due to lack of policy support from the Government and market pressure." (166)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the serious problems associated with NEET examination and alleged nexus between coaching mafia and vested interests associated with the conduct of examination." (167)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged conflict ridden situation in Manipur and the lack of peace and brotherhood among various communities in the State." (168)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the livelihood problems of millions of workers in

the country as majority of them still lack minimum wages, social security coverage and access to healthcare and education." (169)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about lack of employment opportunities for educated youth as the recruitment in Government institutions as well as public sector units have declined significantly." (170)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged deconstruction and rewriting of history through syllabus modifications and reform in education that has allegedly eroded the credibility, legitimacy and secular credentials of our educational system." (171)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged arbitrary implementation of the Citizenship Amendment Act. (172)

SHRI VARUN CHAUDHRY(AMBALA): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the filling up of vacant posts in Government Sector, Public Undertakings, Railways and Universities, Colleges and educational institutions (both in teaching and non-teaching cadre) including seats meant for SCs, STs and OBCs and formulation of new schemes to reduce unemployment." (173)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing reservation for the persons belonging to the SCs and OBCs in private sector." (174)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about fulfilling the promise of doubling farmers income by the Government." (175)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about scrapping of Agnipath Scheme." (176)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about to raise the fund limit from 5 crore rupees to 15 crore rupees under Members of Parliament Local Area Development Scheme (MPLADS)." (177)

SHRI ABHAY KUMAR SINHA (AURANGABAD): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about constituting National Youth Commission for the guidance of youth of the nation".(178)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about according special status to the State of Bihar". (179)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about making special provisions for stopping the depleting groundwater and conserving it." (180)

[Translation]

SHRI ANAND BHADAURIA (DHAURAHRA): I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the guarantee of minimum support price to farmers for all crops." (187)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about discontinuation of Agnipath Yojna". (188)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about restoring the old pension system for the Government officials." (189)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about immediate measures to be taken to check loss of life due to attack of lions and leopards under Dhaurahra Parliamentary constituency." (190)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about measures to be taken to check the devastation due to erosion caused by the flood in Sharda and Ghaghara rivers flowing from Nepal through Dhaurahra and Hargaon assembly constituencies." (191)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about establishment of at least one All India Institute of Medical Sciences (AIIMS) in Mohammadi assembly constituency under my Dhaurahra Parliamentary constituency." (192)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about establishment of at least one university in Hargaon assembly constituency in Dhaurahra Parliamentary constituency." (193)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about construction of a new expressway from Kudrail village (Etawah) to Palia border area of Nepal via Sitapur – Lakhimpur linking Agra – Lucknow expressway and Bundelkhand expressway." (194)

That at the end of the motion, the following be added, namely: -

"but regret that there is no mention in the Address about action to be taken after investigating the cases of recent paper leak in competitive examinations". (195)

[English]

SHRI HIBI EDEN (ERNAKULAM) : I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any Government policy to reduce the increasing income and wealth disparity in the nation." (231)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any legislation for giving guaranteed minimum support price for agricultural produce." (232)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to start a special program to reduce the rising Non-Performing Assets (NPAs) of banks and financial institutions and strengthening of banking sector." (233)

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I beg to move:

That at the end of the motion, the following be added, namely:-

“but regret that there is no mention in the Address about the widespread irregularities associated with National Eligibility cum Entrance Test (NEET) and the students being forced to endure hardships after years of preparation." (244)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take steps to prevent attacks on Dalits, Christians, Muslims and other minority groups." (245)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to increase wages of agricultural labourers and income of farmers." (246)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about granting reservation in private sector to the underprivileged." (247)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to prevent widespread recurring attacks against Christian churches and places of worship and believers in various parts of the country including Manipur, Madhya Pradesh, Uttar Pradesh, Haryana, Karnataka and Assam." (248)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the demands by states to increase the share in GST and also extend period of allocation of GST compensation cess from current deadline so that losses in revenue due to implementation of GST and loss of income due to economic stagnation from pandemic and policies of government may be addressed." (249)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to develop the railway stations located in Mavelikkara Lok Sabha Constituency including Chengannoor, Changanasseri, Mavelikkara, Munroturuttu, Ezhukone, Kuri, Thakazhi, Edathua, Cheriyanad, Sasthamkotta, and Avaneeshwaram." (250)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for building rail over bridges and foot over bridges and mini over bridges in various locations in Kerala including Karyara-Mannamkuzhi wherein traffic congestion and mishaps occur frequently." (251)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to start a Vande Bharat train service from Kollam to other major metro cities to enhance connectivity." (252)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take mitigation measures, support schemes, for addressing the problem of agricultural loss and crop damage due to water logging and recurring floods in upper and lower Kuttanad region in Kerala and also for lack of distribution of compensation to paddy growers and other farmers to recover losses from recurring floods and water logging." (253)

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Hon. Speaker, Sir, and my esteemed colleagues in the 18th Lok Sabha, I stand here on behalf of my Party. … *(Interruptions)* Hon. Prime Minister, I would really request you, since you have been here for the better half of one hour. *[Translation]* Sir, before going he should listen to me as well, He should not be afraid. … *(Interruptions)* He came to Power twice. *[English]*

During the campaign, he came twice to my Parliamentary Constituency. *[Translation]* Sir, he should listen to this today

at least. *[English]* Never mind! It is my bad luck. … *(Interruptions)*

Hon. Speaker, Sir, and my esteemed colleagues in this newly constituted 18th Lok Sabha, I stand here on behalf of my Party, the All India Trinamool Congress. … *(Interruptions)* *[Translation]* Never mind, he is my LOP. He has already heard me. … *(Interruptions)*

[English]

Hon. Speaker, Sir, and my esteemed colleagues in this newly constituted 18th Lok Sabha, I stand here on behalf of my Party, the All India Trinamool Congress, to speak on the Motion of Thanks on the hon. President's Address. … *(Interruptions)*.

[Translation]

HON. SPEAKER: Please let the House come into order.

... (Interruption)

[English]

SUSHRI MAHUA MOITRA: The last time I stood here, I was not allowed to speak. … *(Interruptions)*. I was not allowed to speak. … *(Interruptions)*. But the Ruling Party has paid a very heavy price for throttling the voice of one MP. … *(Interruptions)*. *[Translation]*

They tried to finish my political career; public finished the political career of 63 of their Members permanently. *[Translation]* You have gone down from 303 to 240 seats. In my maiden speech in the Lok Sabha in June 2019, I spoke on the seven signs of fascism that were taking over this country.

15.56 hrs (Shri Jagdambika Pal *in the Chair*)

Five years to the date, on 27th June, 2024 this House saw the unprecedented scene of the Marshals welcoming the hon. President of India with the Sengol in their hand. The Sengol is a symbol of the supreme authority of a monarch. It has no place in the temple of a Constitutional democracy. But it is understandable why this happened because the BJP has still not understood that their 303 brute majority, their *rajtantra* has been reduced to a 240-seat minority by the *loktantra.*

They are still living in the world of the Sengol! This sudden changed reality, this new reality, is yet to sync in for the Treasury Benches, and especially for the speech writers of the hon. President's Address.

In the speech that the hon. President read out, she said, the people of India has elected a stable Government with a clear majority. Please do not embarrass the office of the

President by using poorly edited cut and paste versions of old speeches. This is not a stable Government. It depends on multiple allies with a history of U-turns. It has not got a simple majority.

The BJP is 32 short of 272. It is going to be a very hard landing for the Treasury Benches as was obvious today. There are 234 warriors this time, firmly united, and we have walked through fire to walk through these doors. So, you will not be able to shut us up this time the way you did last time.

There are numerous statements in the hon. President's Address that defy even a tenuous link to truth and to reality. Like in my 2019 maiden speech when I spoke on seven signs, today I have picked out six themes from the hon. President's Address and I will analyse how each of them is an exercise in fallacy and an exercise in untruth. The Address covers many issues, but I have chosen six themes. The first theme is the North-East.

The hon. President's Address says that the Government has increased allocation for the North-East by four times, and has worked for increased and lasting peace in the area. Now, I have one question. Why is the word 'Manipur'

nowhere in the Speech? Why do we refer to the generic North-East? … *(Interruptions)*

During the Lok Sabha campaigns, the BJP, the Ruling Party and the hon. Prime Minister mentioned many words beginning with the letter 'M' – *Musalman, Mullah,* Madrassa, Mughal, Mutton, *Machhli, Mujra, Mangalsutra*, but not once did they mention Manipur. … *(Interruptions)*. We do not need to act East.

The Government says that we want to Act East. We do not need you to Act East. Look East, walk East, and the most important point is, embrace East.

I stand here for my brothers and sisters of Manipur, and I quote the revolutionary poet Pablo Neruda. He says, "One morning the bonfires leapt out of the Earth devouring human beings - and from then on the fire, from then on blood, come, see the blood on the streets. Come see the blood on the streets." Please go to Manipur. See the blood on the streets.

16.00 hrs

The second theme in the President's Address is women's empowerment. The speech says that women in our country had been demanding greater representation in

Lok Sabha and Vidhan Sabhas and today, they stand empowered by the enactment of Nari Shakti Vandan Adhiniyam. This is a complete untruth. Firstly, you conveniently delayed reservation for women in Parliament because you actually fear women. You fear *nari shakti*. You want their support but you certainly do not want us here. The 17th Lok Sabha had 78 women, that is 14.3 per cent. The 18th Lok Sabha, this Lok Sabha, has only 74 women, four women less than last time, that is only 13.6 per cent. The Ruling Party, BJP had called a Special Session to bring in the Women's Reservation Bill. They have got a shameful number of 30 women MPs out of 240, that is only 12.5 per cent. It is only Mamata Banerjee's Trinamool Congress that in 2019 had 37 per cent women MPs, and even this time it has got 38 per cent women MPs.

The President's Address talks of a comprehensive campaign by the Government to enrich and make three crore women *Lakhpati Didis*. All that we have seen so far is a far more comprehensive campaign to make one *arabpati dada*. I am sure, I do not need to take his name in this House. I am sure, we all know who we are talking about.

The third theme is Kashmir. The Address mentions that after decades of shutdowns and strikes, the Kashmir Valley has voted in an atmosphere of stability and security. But if abrogating Article 370 was such a good idea, why did the Ruling Party, the BJP not even dare to put up candidates in the three Valley seats of Anantnag, Baramulla and Srinagar? If Article 370 was such a big deal and you were going to campaign on the basis of Article 370, you did not even dare to fight the seats. The Kashmir Valley has voted in MPs who were against your 2019 decision. You downgraded Ladakh into a Union Territory. You told them that it was a temporary move. Today, five years later, the Ladakhis are still waiting. They have not got back their statehood. You have not given them a legislature. You have not included them in the Sixth Schedule. You have not fulfilled their demand of two separate seats of Leh and Kargil. As a result, in the current Lok Sabha, the Ladakhis have relegated you to third position in the Lok Sabha. You lost it.

The fourth theme in the hon. President's Address is the Election Commission of India. The speech expresses gratitude to the ECI for conducting the largest election in the

world. With all humility, with no intent to denigrate the office of what used to be the august constitutional body of this land, let us as Members of the Opposition put on record that we won in spite of the EC not because of it. The Commissioners chosen by a Government-dominated panel, in wilful disobedience of the Supreme Court, turned a deaf year to the most egregious violations of the Model Code of Conduct by the Ruling Party, by the hon. Prime Minister with his hate-filled speeches and his divisive religion-based rage rhetoric. This country has been ashamed and disgusted by the language used against minorities during this campaign.

This election will go down in history where an eager and compliant Election Commission turned a blind eye and a deaf ear against the excesses of the Ruling Party when the MCC was in effect. Opposition leaders were arrested. Party accounts were frozen. The ED and CBI even came into our election offices with impunity. Ultimately the voters took charge and they said, It is enough. enough is enough.

The fifth theme is -- here I have to commend the speech writers for having a very dark, almost macabre sense of humour – the Indian Railways, aviation, and

infrastructure. The Address says that work on the Ahmedabad-Mumbai bullet train is going on at a fast pace and Indian Railways is doing feasibility studies for bullet train corridors in the North, in the South and in the East of India.

I would like to ask a question to the Government, through you, hon. Chairperson. Is this a cruel joke? You are sanctioning Rs.1,08,000 crore for one single Mumbai-Ahmedabad bullet train. A basic high-speed rail network costs Rs.200 crore per kilometre. The Indian Railways is touting the Kavach, anti-collision system – it is an automatic train protection system – as the cheapest in the world. It says the cost is Rs.50 lakh per kilometre. The total rail tracks in India are roughly about 1,26,000 kilometres. So, covering all of India with Kavach is going to cost Rs.63,000 crore. All of India's KAVACH costs Rs. 63,000 crore and one single Ahmedabad-Mumbai bullet train costs Rs. 1,08,000 crore. Please look at their numbers.

Last June, in Balasore, three trains collided and 296 people died. The Ministry said that KAVACH was not operational on that route. Last week, Kanchenjunga Express collided with a goods train in New Jalpaiguri and ten people

died. Again, the Ministry said that KAVACH is not operational on the route. *The Economic Times* had a survey which said that with the current level of funding, it will take fifty years for all of India to be covered under KAVACH. And you are telling us about bullet trains. Please do not start shouting about what it was during Nehru's time. We do not know and we do not care. False equivalences cannot take the place of real body bags.

The Address mentions about how India is apparently the third largest domestic aviation hub of the world. In truth, India's airports have become domestic hazard hubs -- first in Jabalpur; then in Delhi; and then in Rajkot -- newly-constructed airports' canopies falling down killing people. The newly-constructed Ram Path in Ayodhya has had three cave-ins in the last week. The Pragati Maidan tunnel is flooded. The Atal Setu has developed cracks. The Ram Temple's roof is leaking. This is exactly what happens when infrastructure is poorly planned and rushed in order for photo opportunities by the supreme leaders.

The sixth theme is competitive cooperative federalism. Hon. Chairperson, Sir, the last decade saw the most brutal Government-sponsored throttling of cooperative federalism

that this country has ever seen. I speak for my own State of West Bengal. The Centre has withheld Rs. 7000 crore in MGNREGA funds and seventeen lakh households have been deprived for work already done. It has held back Rs. 8200 crore under the rural housing scheme over eleven lakh houses, sanctioned but not paid. Another Rs. 1000 crore has been held back in pension and PMGSY. It is a total of Rs. 16,000 crore. When we went to meet the Rural Development Minister, we were dragged out by the Delhi Police and bundled into prison vans.

Last week, as a delegation, we went to meet with Ms. Atishi of the AAP, who was on a hunger strike. Look at what is happening to the AAP Government in Delhi today. The Aam Aadmi Party is in power in Delhi. There was a 1994 Water Sharing Agreement which mandated Haryana to release 613 million gallons of water per day to Delhi. Haryana is run by the BJP Government and they have reneged on this Agreement. They are releasing 100 million gallons of less water per day, as a result of which 28 lakh people in Delhi are having to go without water every day. This Government's competitive cooperative federalism seems to be an exercise in how to compete and on how to choke Opposition-run States.

… *(Interruptions) [Translation]* To play with my political career has cost them a lot. Try to defeat me has cost them a lot. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Hon. Member, kindly address the Chair.

SUSHRI MAHUA MOITRA: The Government spent the first five years in almost perfecting an elected autocracy, and by the end of 2023, this Government had reached the pinnacle of their arrogance. This parliamentary democracy was replaced by a monstrous super cult -- the cult of the supreme leader, the non-biological leader born of the *paramatma* who stood in this House and proclaimed, 'This time let us cross 400 seats and one single person was too much for so many. This was the turning point when the destiny of the Ruling Party changed. Whether in Greek Mythology or whether in Indian mythology, if you act with arrogance towards the Gods, you will be punished. We have thirty-three crore Gods in India. But in our democracy, the most supreme of them is the 'Gan Devta' – the Lord of the People. And they have punished you. You may have formed the Government again

but yours is a pyrrhic victory – a victory which inflicts such a devastating toll on the victor that it is tantamount to a defeat.

In Bengal, the supreme leader started his Vijay Sankalp Yatra on 1st March in the constituency of Arambag. Then he came to Krishnanagar, and then came to Barasat, and then ended the yatra on May 29 in Kolkata. He showed special kindness to me and came twice to my Parliamentary Constituency. The BJP lost all these seats. Hon. Prime Minister did 23 campaign meetings in Bengal and lost in 20 seats. In Maharashtra, the hon. Prime Minister campaigned in 18 seats. The NDA lost in 15 of them. One single person was too much for so many.

In Punjab, he campaigned in Hoshiarpur, in Jalandhar, in Patiala and in Gurudaspur, the BJP lost all the four seats. One single person was too much for so many.

In Rajasthan, he campaigned in Banswara with the most disgraceful references to Muslims in outright violation of the law. The EC kept quiet. Not only did the BJP lost Banswara by over two lakh votes, the BJP which had won 25/25 in 2019 and won the State Government elections only months ago, came down to 14 seats. One single person was too much for so many.

Three States Uttar Pradesh, Maharashtra and Bengal account for 170 seats. That is exactly one-third of India. The BJP won in only 54 of them. One single person was too much for so many.

In 2019, the hon. Prime Minister had taunted the now Leader of Opposition by saying that he must have used a microscope to find that one single seat in India where the minority were in majority. Hon. Chairperson, Sir, it is so ironic that today the majority needed no microscope to turn the BJP into a minority. Wherever they were in a majority, they became a minority there. They were going to show their strength, but the public showed them their place. The Treasury Benches have always claimed that the Opposition lacked in hardwork and in merit. We are all part of a *parivaarwaad*. We are dynasts whereas they are proud to be part of a meritocracy. They are proud to be part of a '*Modi ka parivaar*'. How ironic is it today that 20 Ministers in the Union Cabinet are dynasts! How ironic is it that the hon. Prime Minister has to take to social media himself to tell people that no, it is not *'Modi ka parivaar'* – it is NDA, the Nitish-Naidu Dependent Alliance.

In January, the hon. Prime Minister consecrated the unfinished Ram Temple in Ayodhya. He said he was tasked with the divine duty of bringing Ram Lalla home. The Ram Mandir was going to ensure that not only would the BJP cross 400 seats but that this Government would last a thousand years. The last time in history that we heard of a thousand year vision was during the Third Reich. This was the second time that we heard of it. But then ultimately, Lord Ram said, "Stop, not in my name." *Ati Darpe hata Lanka.* Too much arrogance, too much pride caused Ravana to lose the Kingdom of Lanka. The BJP lost Ayodhya, Faizabad where the temple is. It lost in Banda, Chitrakoot where Ram meditated. It lost in Shravasti where the son of the hon. Prime Minister's Ex-Secretary said my father has built the temple, campaigned in his name. You lost there. All the seats around Ayodhya, Basti, Sultanpur, Ambedkar Nagar, the BJP lost. 'This chanting of 'Ram' by them does not have the same Ram feeling as before. The forced 'Jai Shri Ram' chant has anything, but any real feeling.'

Today, in India, there are two types of leaders. Those of us who come by the voting machine and then, there are many who come by the washing machine. There are still

people who say, wait, wait, you do not know Modi Ji, wait six months and see. The BJP will get 300 members. To them, I say, no, this will not happen this time because every potential turncoat will have to choose between temporary greed or fear and between permanently becoming politically irrelevant. So, you can accept a temporary offer of a Ministry, you can accept a temporary settlement of an existing trumped-up CBI or ED case and you can switch parties but when you go back to the electorate, the electorate will punish you. Most turncoats have been punished by the electorate. Also, this time, INDIA has very large solid block components. The Congress has 100 seats; SP has 37 seats; Trinamool has 29 seats, DMK has 22 seats; NCP and UBTA has 17 seats. So, this is not a rag tag bunch of Members that you can lure away. This is a solid block. So, yes, it is a question of time but the question is not whether they will get 300 seats. The question is when people will join us and we will cross 272 seats.

The ruling party's politics has always been along the lines of religious hate and ethnic divisiveness. But even if at the height of their power when they got 303 seats, one out of

every two Hindus had not voted for BJP. This time, even in their core Hindi heartland, their core voters deserted them.

Over 250 of them called the Muslims in India as infiltrators and terrorists in the land of their birth. But they waited silently, patiently and bided their time and in one voice during the election in every State, they stood up and told the Government and I am quoting the poet, Shri Puneet Sharma:

"Hindustan se mera sheedha rishta hai, tum koun ho be, tum kaun ho be,

Kyon batlau tumko, kitna gahra hai."

The Dalits to whom the BJP paid lip service too for so many years realised that even the talk of 400 seats meant that Baba Saheb Amdedkar's Constitution was in danger and they deserted this Party.

The Marathas whom the BJP coalition had tried so desperately to woo realised that their promises were worth nothing. BJP and its allies lost seven out of eight seats in Marathwada region.

The careers of Jat youth were at risk with the ill-conceived Agniveer Scheme. Their farming livelihoods were also threatened. Their female wrestlers were

manhandled and the Jats expressed their anger at the ballot box. Ultimately, BJP's policy was of exclusion, not inclusion. You wanted to exclude everybody and that was your undoing. You did not want Muslims; you trampled on Dalits; you ignored farmers; you ignored Jats; you marginalised Kashmiris. But they consolidated their voice during this election pan-India and today, they do not need you. That is the message they have given you during this election.

"Ye desh hi apna hasil hai, jahan ram prasad bhi bismil hai.
Mitti ko kaise bantonge, sabka hi khoon to shamil hai."

That is what they said. You cannot divide us; you cannot do it anymore.

This new India, this new frame of reference is going to be very hard for a lot of interest groups. Perhaps, the first casualty is the legacy Media, the Godi Media was its own worst victim. The brown-nosing TV anchors and online trolls lied, spread fake information and amplified the Government's propaganda. These so-called psephologists who actually have printing contract from the Government of India were on TV 24x7 acting like the election was a done

deal, there was no need for voting and the BJP have already won the election.

Media mughals organised conclaves where they prostrated themselves before the *'Vishwaguru'*. Anchors used staged interviews and set-up scripts. In short, the Media had lost all credibility. So, when you asked the people during surveys as to which way they voted, they did not trust you and they did not tell you the truth, which is why you got it wrong.

Shri Raj Kamal Jha, Chief Editor of *The Indian Express* remarked that some Media owners were so comfortable on their knees that it hurts to stand up. We say to them, "Please stay the way you are." There is a new generation of journalists in India today with spine, with integrity and with courage. You have done your best to silence them with fake cases and censorship. But they have survived and they will thrive in the digital space.

I will also touch upon another pillar of our democracy, the judiciary. Two days ago, hon. Chief Justice of India while in a visit to Kolkata remarked that the judges are not deities, they are here to dispense justice with compassion. Just as one cannot be partly pregnant, you are either are or

you are not. Justice and democracy – these two must be absolute. They cannot partly be in effect.

The retirement age for High Court Judges is 62 and the retirement age for Supreme Court Judges is 65. This has unfortunately contributed to High Court Judges kowtowing to the Supreme Court Collegium and to the Government for a last-minute elevation to be able to serve for three more years and then qualify for further sinecures such as the head of Lokpal, head of National Human Rights Commission, Chairmen of various tribunals. It has come to such a state that Opposition leaders framed in politically-motivated cases are denied bail and justice. It is simply because Judges are even scared to touch their case for fear of offending the Government. Today, I say that the poorest people of India, who have perhaps the most to lose from offending the Government in power, have shown the spine and risen to the occasion. Your Lords and Ladyships heed thy inner voice, have a spine and rise to the occasion.

Seven months ago, on 8th December, 2023, this House was transformed into a *Kurusabha* presided over by a blind *Dhritarashtra* where Dushasan darbaris made every attempt to disrobe Draupadi.

The Ethics Committee that voted 6:4 to recommend my expulsion on the 9th of November had 10 Members including one Chairperson. Out of five Lok Sabha Members from the BJP, four have not returned to this House. The Chairman, a BJP Member, has also not returned. The Congress turncoat from Punjab, who had voted against, has also not returned. The BJP lady MP from Maharashtra who started the debate in the House on behalf of the BJP has also lost. Much like Lord Krishna protected Draupadi, the people of Krishnanagar have protected me. In the last year, a lot of people looked at me and said: "Oh, Mahua, you must have lost a lot. You lost your membership. You lost your house." By the way, I also lost my uterus due to a surgery but you know what I gained, I gained what Rahul ji said: "The freedom from fear." I do not fear you. I will see the end of you. We will see the end of you. Your ED, CBI, income tax department, trolls, media, and your .... * nobody can scare us. The people of India are patient. They will wait patiently for this Government to fall and I hope that whoever writes the next speech for the hon. President of India will give her the respect and honour due by not filling

* Expunged as ordered by the Chair.

it with falsity. This Government has dishonoured the Office of the President by giving her a script that is full of ....*

We wait and the people of India wait for the restoration of her honour and for the honour of her august Office. It is in this hope that I bow my head to the holiest of our books in its 75th year of adoption. Hail the Constitution – Jai Samvidhan.

Thank you.

SHRI A. RAJA (NILGIRIS): Mr. Chairman, Sir, on behalf of myself as well my party DMK, it is my duty to express my thanks to Her Excellency the President for her speech that has been delivered in the Parliament. I must thank the President not for the veracity and content of the speech but for her tolerance and patience to accept the contents of the documents that have been approved by the Cabinet headed by Mr. Narendra Modi.

Sir, whatever be the veracity of the document that has been submitted before the House after the Address delivered by the President, it has been defeated as a judicial and democratic process. The Address claims as if the Government is enjoying the majority third time. I do not know about the mathematics that was taught to them and gave them the courage to claim in the House, that too through the President, that by having a numerical strength of 240 they are enjoying the majority third time.

Sir, on the contrary to the numerical strength that has been allotted to them, this Government wanted to say again through the President that the majoritarian rule in terms of religion, headed by Prime Minister Modi, has to be permitted. That is the prayer impliedly done in this House

by the President's Address. I am not able to understand the utterances of the Prime Minister. In the same House, the Prime Minister claimed that BJP will reach 370 seats and with alliance it will reach to 400 seats. Now, the number has dwindled down to 240 seats. The promise that has been made by the Prime Minister has not been fulfilled by the people of India. Being fully aware that the number is dwindled down and the promise has been negatived by the people of India, how can the Prime Minister have the moral and political courage to say this through the President of India that the Government is enjoying majority? That itself is bogus on the part of this Government.

Sir, I am coming the point which relates to the Election Commission of India. People have seen the Emergency. What is the difference between the Emergency and the Modi's rule?

I can clearly say, yes there were violations for which the then Prime Minister, Shrimati Indira Gandhi regretted many times. Even an explicit apology has been made by the leader. That is the leadership. Yes, there was a police excess and freedom of the Press was curtailed. People were arrested under only one provision in the Constitution, in the name of

Maintenance of Internal Security Act. Yes, the excess that had been done by the Congress Government had been admitted and regretted later by Indira Gandhi, the same Prime Minister, and she came to power again. … *(Interruptions)* So, the apology that had been tendered by the then Prime Minister had been accepted by people, and again, people elevated her to the Prime Minister's Office. … *(Interruptions)* Yes, they got 300 plus seats.

Now, the problem is this. Again, I would salute my beloved brother, the Leader of Opposition, Rahul ji. This Government wanted to do anything, not exclusive through their mouth but either through the President of India or unfortunately, through the Speaker's Chair. That is the problem.

HON. CHAIRPERSON: Mr. Raja, you are a very senior Member. I think, you should not speak anything attributing the Chair.

SHRI A. RAJA: Sir, I am not attributing the Chair. I am saying that this Government is trying to say something through the Chair. That is all. … *(Interruptions)*

HON. CHAIRPERSON: No, you can criticise the policies of the Government.

… *(Interruptions)*

SHRI A. RAJA: Sir, what happened in MISA? There is a totalitarian, authoritarian Government which did not pay attention to the Fundamental Rights as enshrined in the Constitution. That is a simple, arrogant, authoritarian demolition in the democracy. You cannot equate that MISA or Emergency with this Government because this Government is doing complete naked fascism. What is meant by fascism? Any discrepancy, any lawlessness or any violation can happen universally without caste, without race, without religion. Whereas, this Government targeted minorities, non-Hindus, tribals, Adivasis and Dalits in the name of majoritarian religion. … *(Interruptions)* This is racism; this is fascism. So, the only thing is that Emergency, violations, authoritarian rule can be rectified and repealed later and the loss can be compensated. She took it for granted. It was done by Indira Gandhi, but she came to power. If they take it for granted, the Modi Government will not come to power because the loss is not reparable there. The loss is irreparable to the nation. … *(Interruptions)* That is the difference. … *(Interruptions)* Please do not interrupt. … *(Interruptions)*

Sir, before starting my speech, I am proud to say that I have come from a land which is known for Dravidian ideology. The ideology was proposed and propounded by Thanthai Periyar, which was later protected by the late Chief Ministers, Arignar Anna and Dr. Kalaignar Karunanidhi. It is still being patronised by the present Chief Minister, Dr. M.K. Stalin. The Dravidian ideology in Tamil Nadu rightly rejected the fascism of BJP in the past elections. … *(Interruptions)* My sister, Mahua said that wherever Modi went, the seats were lost. You can count some seats because in some of the places, the BJP won. But our case is nothing like that. He came to our State eight times but he got zero seats. What does it mean? Whatever be the celebrations, whatever be the assurances, whatever be the long promises that have been made by him through this Parliament, they are not acceptable to the people of Tamil Nadu. It has happened not once but twice.

Sir, I am asking the Treasury Benches to please learn what the Dravidian ideology is. Why is your ideology being rejected? .....*(Interruptions)*

HON. CHAIRPERSON: Please address the Chair.

.....*(Interruptions)*

HON. CHAIRPERSON: Hon. Member, please be seated.

.....(Interruptions)

SHRI A. RAJA: Sir, when I am extending my thankfulness to my party and its leader, and the people of Tamil Nadu for the decision that has been rendered, I wish to state that I am equally grateful to the people of Uttar Pradesh, Rajasthan, Punjab and Haryana. I am saying it because they wanted to divide north and south. But I think it is a good and positive sign which started from Uttar Pradesh, Rajasthan, Punjab and Haryana, and now there will be no more division between north and south. Politically, we are going to be united, and ultimately the Constitution is going to be protected at least in the near future. So, to that extent, I express my thanks to the people of Uttar Pradesh.

Sir, I have read the President's Address that has been delivered by the hon. President. The President's Address stands on two folds. One is, they wanted to create an artificial trust which they think the people are having upon Modi and the Government.

And, the second thing, which is strange to me, and which they are claiming to the world, is that the Constitution is not a mere document for internal administration. It is a

new thing. The Constitution is not for mere internal administration because the Constitution mentions about the Supreme Court; it mentions about the Parliament; it mentions about the Assembly; it mentions about the Election Commission of India; it mentions about the Public Service Commission. These are all for the internal administration. The President's Address is very clear. I am surprised. The Constitution is not only for mere administration, but also it should be converted to bring in public consciousness and to uphold the sovereignty of this country. I really solute the President for this. But the only thing is this. Are you competent to say that, by virtue of your past activities? That is the problem.

Sir, the ... * of India officially said in the Speakers' Conference that he cannot accept the basic structure of the Constitution. What is the basic structure of the Constitution? The basic structure has been contemplated in the Preamble of the Constitution of India. It says, "We, the people of India having solemnly resolved to constitute India into a sovereign, socialist, secular, and democratic republic, which covers the fundamental rights, which covers the minorities' rights, which

* Not recorded.

covers judicial activism, which covers judicial supremacy." Any law which is going to be passed by the Parliament can be struck down by the Supreme Court. That is the basic structure. .....*(Interruptions)*

Sir, he was officially speaking there. .....*(Interruptions)* I am not dragging the ... * .....*(Interruptions)*

HON. CHAIRPERSON: I think you should not mention the name of the ...*.

.....*(Interruptions)*

HON. CHAIRPERSON: Whatever you want to speak, you should first submit its proof in the House. Otherwise, you cannot mention the name.

.....*(Interruptions)*

SHRI A. RAJA: Sir, that is the irony that has been put forth by the second most important person. .....*(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, please conclude your speech. Your time is over.

.....*(Interruptions)*

SHRI A. RAJA: Sir, there is a lot of interruption. .....*(Interruptions)* Sir, I am having 45 minutes and I will finish my speech within the allotted time. .....*(Interruptions)*

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* Not recorded.

HON. CHAIRPERSON: The time allotted to your party is 51 minutes.

SHRI A. RAJA: Sir, I am the only speaker from my party. .....*(Interruptions)*

Sir, before going into the merit of the speech, I want to say two things on behalf of my State of Tamil Nadu. The one vital issue is with regard to NEET. My brother, the Leader of Opposition, clearly set out the facts and the consequences in terms of what is happening through NEET in this country. .....*(Interruptions)* I want to say one thing. When reservation for the OBCs and the Scheduled Castes was brought in the Parliament during the tenure of Pt. Nehru, a heated discussion took place in terms of how we can compromise on merit. What will be the efficiency of the Government if persons coming through reservations will be accommodated in the Services?

Then, Nehru said, 'Yes, we want an efficient management and service. At the same time, the Government should not be inhuman.' Inefficiency is not the only problem; an inhuman Government should not be there just because we are giving the reservation. Even that is being defeated.

Now, coming to the NEET, the Government opened three windows – merit quota, management quota and payment quota. A person, who has got 720 marks, is getting a merit-seat. That is fine. A person, who is getting 680 marks, is going for management quota and has to pay Rs. 7, 10 or 15 lakh. Again, there is an exclusive management or NRI quota under which a person is paying Rs. 25 lakh if, at all, he is getting 225 marks. Despite scoring 225 marks, he will get a seat. Is it not humiliation? I am sitting with 650 marks and I am not able to pay the money because my parents are poor whereas a child of my colleague sitting nearby, maybe from a forward community or a lower community, may get it even after scoring 225 marks. Notwithstanding the community, the merit is being compromised because of our system. Only because of this, we lost lives of more than 20 students.

Sir, we passed a Resolution in the Assembly and we enacted a law in the Assembly. The Ministers are here. I would request them to hear me. Tamil Nadu Assembly passed a Resolution. Thereafter, we also enacted a law. We sent both of them to the Government of India. It is still pending there. They are saying that Tamil Nadu is separate,

and people are claiming separatism. They are not honouring the political will that has been reflected in the Assembly which represents more than eight crore people through 234 MLAs. It is not being recognised by them. They are treating it as a dustbin or toilet paper! What does it mean? That is why, people are teaching them a lesson and you are losing 40 out of 40 seats.

Sir, there is one more important thing. Of course, it is not mentioned in the President's Address. It is the caste-based census. Since Rahul ji vividly expressed all these things about NEET, now I want to come to the caste-based census. Sir, they are claiming Hinduism. Yes, we are all Hindus. The difference is: which Hindus you are. I am a Hindu according to law and Constitution. Since I am not a Muslim, since I am not a Christian, since I am not a Buddhist and since I am not a Parsi, I am a Hindu. The law says that I am a Hindu. If they really worry about the Hindus and integration of Hinduism, they must have caste-based census. Sir, I may be permitted to take five minutes more because I want to celebrate our religion provided you give equal opportunity to everybody and that is all.

We are not against the God, if you say love is the God, if you say fraternity is the God and if you say humanity is the God. We want to see it happening. Even we are ready to accept Modi as a Godman provided, he is having such a qualification. The problem is that since he is not having such a qualification, we cannot believe it. Sir, what is a caste-based census? Dr. Ambedkar rightly said and I quote:

"Hindu religion is nothing, but an assortment of castes."

Sir, division of labour is universal, and it is there in the entire world. I cannot stich my own clothes. Cotton is cultivated somewhere else by a farmer. Then, it comes to a textile mill in the form of a spindle and is made into a piece of cloth. Thereafter, it is given to a tailor who stitches it. So, in order to enable Raja to wear a white shirt, so many people are working in the field and so many people are working at many other places. This is division of labour. This is distribution of labour. But what has been done in our religion is division of labourers by birth. If your father is a scavenger, you keep doing it after your father, after your forefather and so on. I cannot come out of it. If your father is a carpenter, your keep doing it by virtue of birth. So, a wrong has been inculcated in our religion, rightly or

wrongly. According to Periyar and according to Ambedkar, the division of labour was misinterpreted as the division of labourers. That should be removed. They want to maintain the division of labourers. That is why, they brought Vishwakarma Scheme. What is Vishwakarma Scheme? After completing 12th standard, if I am born in the family of a carpenter, you want to give me three lakh rupees and not want me to go to a college but pursue the profession of a carpenter. They want to maintain the same caste system in order to keep the Hindu religion for their own political convenience. That is not acceptable to us.

I am telling the truth. That is why I am telling you, right or wrong, for 2,000 years it has been inculcated in our minds by way of division that caste system is there. … *(Interruptions)*

I belong to the Scheduled Caste community according to law. In my family, all castes came into existence. Still, I am being branded as *dalit*. Who were my forefathers? My forefathers used to go to Srilanka because they did not have any money, because of poverty, because of untouchability, because of illiteracy. My forefathers went to Srilanka because of poverty and illiteracy. The grandson of the

forefathers is today standing before the Parliament, sitting with Rahul Gandhi and opposing Modi. My daughter is studying in London in a famous university. Who did it? All these things have been done by Periyar, Ambedkar, Anna, Dr. Kalaignar, Dravidian ideology. We want to have a Dravidian ideology. Please make it universal for your convenience.

What is the problem with religion? What did the doctrine of division of labour prevent? The first thing is, education was prevented. Do not read. That is your *Manusmriti*. Then do not get property. I cannot own the property. Then, there is enslavement of women. These are all the things contemplated in religion. It has to be removed. That is why, the caste-based census is very essential if you really want to have an egalitarian society which the founding fathers wanted to see.

Coming to the President's Address, what type of trust are they talking about? The document says: "We want to establish more trust". Before talking about trust, what about the past? In the erstwhile Government, in the Happiness Index, our place was 136 out of 200. In the Hunger Index, our place was 107 out of 122. The calculation of GDP,

according to the international standard, is not even 4.4 per cent or five per cent but the Government is claiming nine per cent. When we are disputing that, you are saying that no, the standard of calculation is not admissible to us or acceptable to us.

Coming to the White Paper, it was full of completely confused graphics which did not talk about diesel price, petrol price, gas price, poverty, unemployment ratio. So, silently, wilfully, wantonly, and surreptitiously in a stealthily manner, you want to suppress poverty ratio, petrol, diesel and gas prices, everything, and you wanted to show some graphics and say this is our White Paper. How long can you cheat the people?

The Modi Government reduced the corporate tax from 33 per cent to 20 per cent for the corporates. I am told by the economists that even one per cent reduction may run to Rs. 50,000 crore. Who is looting the money? During the course of election, suddenly Adani became your enemy, Ambani became your enemy. People are totally confused. Why have you got 240 seats? It is because of the confusion that you have got 240 seats.

I charge you. How many PSUs were sold? Nehru ji invented PSUs not for profit alone. Nehru ji wanted to accommodate Backward Classes and Scheduled Castes as employees, those who are educated and graduated from the universities in the PSUs. Now, what about Air India, LIC, banks, and other PSUs? You sold them saying that profit is not there. If it is privatised, how will the Scheduled Castes, OBCs, and the minorities will get the job? The social angle of the PSUs is not at all taken into consideration by this Government wilfully because you wanted to have a Hindu *raj* with elite people.

Sir, I want to again quote Amartya Sen. Somebody mentioned in the last Session that two people were selling India and two people were buying India. I do not want to mention the names. This is the Government of Modi. Amartya Sen said: “Even the silence, which is being kept by the Modi Government, cannot meet the graveyard.” What does it mean? They want to create some trust. What type of trust?

I want to say another thing. It is very strange for the political stature of the Prime Minister. When he was hoisting the flag at the Red Fort last year, he said we want to

address 100 years of slavery. I am totally confused. Gandhi ji, Patel ji, Nehru ji, Ambedkar ji and even Syama Prasad Mookerjee ji -- who is from Hindu Mahasabha -- have all said about 200 years of slavery of British. British came here for business, trade and commerce, and they enslaved us. That is slavery whereas Mughal came here, they settled here and they ruled here. English people ruled from Viceroy Council sitting in England. The Queen was in England. The ICS Officers were sent from England to here, and the Governor-Generals were deputed here from England. So, the rule, which was upheld as slavery, is nothing but a foreign rule of which the switch was in England whereas Mughal Emperors came. … *(Interruptions)* Of course, Aryans also came here and the blood is mixed with us. … *(Interruptions)* If you are saying that Mughal is an alien, then in our Hindu society, Aryans are also alien? … *(Interruptions)* Hence, Ambedkar clearly said that if at all a person or a race is entitled to claim this land, it is only Dravidians. … *(Interruptions)* The speech delivered by the Prime Minister of India says this for the first time … *(Interruptions)*

Sir, I entered this Parliament when I was 31. … *(Interruptions)* I was in Delhi in spite of a small break. … *(Interruptions)* I have heard all the Prime Ministers' speeches delivered on the day of Independence. None of the Prime Ministers expressed displeasure over the Opposition. … *(Interruptions)* He had asked what was happening in India. It is corruption, nepotism and appeasement. I think that nobody has any doubt about nepotism. How many people are sitting over there who are sons and grand-sons? I do not know how many people are going to occupy it. … *(Interruptions)* Fortunately, I have to salute the Prime Minister as he is having no issues. … *(Interruptions)*

Let us leave nepotism. What about our charge on corruption? There have been occasions when corruption charges have been levelled against a Government and the Chief Ministers. I was a Minister and had to face corruption charges. The Parliament was not permitted to function for 40 days with regard to 2G case. I was not permitted to speak in the Parliament. … *(Interruptions)* I made an application. … *(Interruptions)* Whoever it may be, truth is truth. … *(Interruptions)* It is not Rahul Gandhi. … *(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, he should not disturb. Mr. Maran, kindly be seated.

… *(Interruptions)*… *

SHRI A. RAJA: Sir, it is a good question. … *(Interruptions)* The Member, who had been tried in the case involving Rs. 1,76,000 crore is not the product of Rahul. … *(Interruptions)* He is the product of ...*, now your ...* … *(Interruptions)* He is occupying a Constitutional post. … *(Interruptions)* How dare you say this? … *(Interruptions)* Am I not entitled to say that you conspired? … *(Interruptions)* Am I not entitled to say that you did a conspiracy to oust the UPA Government? … *(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, you are mentioning a name. … *(Interruptions)* He was representing a Constitutional body. It is not part of the Government. It is a Constitutional body.

… *(Interruptions)*

SHRI A. RAJA: No, Sir. He is telling about Rahul Gandhi. … *(Interruptions)*

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* Not recorded.

* Not recorded.

HON. CHAIRPERSON: Mr. Raja, now you should conclude now.

… *(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, you should not mention the names.

… *(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, I will not allow it.

… *(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, whatever you want to say, you should do it by addressing the Chair.

… *(Interruptions)*

HON. CHAIRPERSON: I think you should not mention his name and you should not directly speak to him.

… *(Interruptions)*

HON. CHAIRPERSON: Mr. Raja, please conclude now.

… *(Interruptions)*

SHRI A. RAJA: Yes, Sir. … *(Interruptions)* I am much obliged. … *(Interruptions)*

Sir, I will conclude in another 5-10 minutes because a lot of interruptions were there. … *(Interruptions)*

HON. CHAIRPERSON: No, it is too much.

… *(Interruptions)*

SHRI A. RAJA: Sir, what can I do if there were interruptions? … *(Interruptions)*

He accused us of corruption when he was hoisting the flag. You took Adani to various countries. Hindenburg Report says that he is a fraud. We were wearing the black straps for 15 days. We wanted a reply from the hon. Prime Minister. The hon. Prime Minister had no spine to reply to us. What does it mean? Are you not accepting corruption?

Again, the BBC issued clippings accusing PM Modi directly that the genocide was done by him. They stopped it. They blocked YouTube. They are not able to give any reply to Parliament. They are not able to face the people. They do not have the courage to come to Parliament and reply whether it is corruption or other charges.

Let us come to the electoral bonds. How many days did the Supreme Court spend to get the details after the judicial scrutiny? Is it not a scam on your part? If you are open minded and if you are free from corruption, the Government should disclose everything on the first day. The Chief Justice of India is almost weeping about what the Government is doing. That itself says that the core corrupt Government is this Government. Whatever is the allegation,

the only answer is silence, silence, silence and keeping mum. I have not seen this type of Government.

Coming to the Constitution, the Constitution has a secular nature. What type of venomous words have been uttered by the hon. Prime Minister like "the Muslims are infiltrators, and those having a large number of children are going to eat the property and *mangalsutra*. What type of hatred is being spread by you?

The hon. Prime Minister was surprised. He went to the old Parliament House. Suddenly, he took the Constitution and almost kissed it. You want to obliterate the Constitution. You have no faith in Constitution. You want to change the Constitution. … *(Interruptions)*

I can recall that on 12th December, 1947, when the Objective Resolution was brought into the Constituent Assembly, Lord Simon, who toured the entire India made heavy accusations against the Constituent Assembly that this Assembly has high caste Hindus, it cannot deliberate on the issues of Scheduled Castes and Scheduled Tribes and OBC and minorities. Who protested it? Nehru? No! Ambedkar? No! It was Shri Syama Prasad Mukherjee representing Hindu Mahasabha who stood and said, "Mr.

Simon, you are an alien, you came from Britain. We are one India. We may be having higher castes or lower castes. In the course of time, we believe that we have to remove it. We want to feel that we are all Indians. Do not teach lessons. This is the statement given in the Constituent Assembly. Your forefathers who invented RSS, Jan Sangh and Mahasabha were keen at that time when the Constitution was enacted. But who are the descendants? You are neither aware of your ancestors nor about the Constitutional values. Now, you want to bury it.

Mahua ji put it correctly. You are depending upon Chandrababu Naidu ji. You are depending upon Nitish Kumar ji. As long as this dependency is working, you can rule the country. But your dependency should not be on the two political parties or two individuals alone. You can rule but if you really want to win the hearts of the people, you need to depend on the Constitution which stands for "equality, liberty and fraternity".

With these words, I conclude.

Thank you!

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET): Sir, thank you for giving me this opportunity to speak on the Motion of Thanks on the President's Address.

Let me start off by congratulating our Indian team which has won the T20 World Cup after 17 long years. It has brought joy to every household in this country. I also want to congratulate my colleague MPs who have gone through the grind of election 2024 and have come out here victorious. With you, as a custodian of this House, we will definitely work towards fulfilling the aspirations of the people of this country. I also want to congratulate the hon. Prime Minister, Modi Ji, for being elected for the third term as the Leader of this House.

Sir, to best define Modi Ji, I need to take the words of Chandrababu Naidu Garu and his observation which he made three months back. In a private conversation, he said that he had spent almost 45 long years in politics. In those 45 years, he has seen lots of leaders in this country. There were a lot of leaders who had great visions; there are a lot of leaders who have great administrative skills; there were a lot of leaders who had great mass following, but what

Chandrababu Naidu Garu said is that he has seen three of these qualities in Modi Ji. That itself says what Prime Minister Modi is all about. Not just Naidu Ji, but everyone in this country has seen these three qualities in hon. Prime Minister Modi Ji. That is why, I think, in the election 2024, they pressed the EVMs for the continuation of reforms; they pressed the EVMs for the continuation of development that he has initiated; they pressed the EVMs for the fulfilment of the aspirations of the youth of this country. There is so much of negativity that is being talked about for the last couple of hours, but I do not want to go into that. There are some great things that are happening in this country. We are living in a country which is one of the fastest growing economies. GDP has been doubled from USD 2 trillion to USD 4 trillion in the last 10 years. In the last 10 years, the *per capita* income has nearly doubled. In the last 10 years, exports grew from USD 300 billion to almost USD 765 billion. In the last 10 years, our FDI has gone up from USD 36 billion to USD 83.5 billion. Even in infrastructure, we have made great strides. Our country is home to the second largest road networks and the third largest aviation market right now. We should be really proud of this achievement.

Also, we have empowered women by giving almost Rs. 30 crore MUDRA loans to the women entrepreneurs in the last 10 years. More than 1,25,000 start-ups have emerged in India in the last 10 years. Also, we should be very proud that India is now home to the largest number of unicorns in the world. Not just reforms, not just economy, not just infrastructure, but welfare measures have also been taken in the last 10 years. 25 crore people have been lifted out of poverty; 4.2 crore houses were built; and 3 crore more houses have been sanctioned recently. 11.5 lakh households were provided with safe drinking water through Jal Jeevan Mission. These are the things that we should be really proud of.

We have passed some important legislations in the last 10 years in this House. We have implemented GST which was very much needed because we had a really cumbersome taxation process across the States. We have brought in new legislations like banning triple talaq, Women's Reservation Bill to empower the women. We have also brought in new criminal laws; we have abrogated Article 370 which freed Jammu and Kashmir.

These are some of the achievements happened in the last 10 years which we should be really proud of. But the hon. Prime Minister, Modi Ji and NDA are not going to sit on these achievements. Definitely, we need to set new targets for ourselves and also overcome new challenges to achieve these targets. We need to give more push for the rural infrastructure. We need to invest in rural education; we need to invest in the rural healthcare; and also, we need to invest in the rural digital infrastructure. We need to do more to double the farmers' income rather than just thinking about it. We need to take on unemployment and create more jobs for the youths of this country.

17.00 hrs

We also need to bring more vigour in the manufacturing sector. PLI Scheme is a good start, but we need to remember that our MSMEs are working with the highest interest rates in the world, highest power charges and difficult labour laws. Our MSMEs are working with one of the costliest logistics anywhere in the world. So, I think we need to sit together. Not just the Treasury Benches but also the Opposition need to sit together and actually try to come up with the solution and come up with a policy so

that our MSMEs are much more competitive across the world.

Also, the Government under the hon. Prime Minister Modi ji needs to address these issues to build a strong, robust India so that India will become Viksit Bharat. TDP as NDA partner supports you in this endeavour all through for the next five years. The people of Andhra Pradesh want to work with you. The people of Andhra Pradesh have shown it in the recent election results also. Out of 175 Assembly seats that we have contested, NDA has won almost 164 seats in Andhra. In the 25 Parliament seats that NDA has contested, NDA has won 21 Parliament seats. That is a success rate of more than 90 per cent in Andhra Pradesh. Also, 56 per cent vote share has been given to NDA.

17.01 hrs

(Shri A. Raja *in the Chair*)

These are the achievements; these are the electoral results that have happened in the recent elections. Now the election process is over. I would request the hon. Prime Minister and other Cabinet Ministers to extend a helping hand in reconstruction, rebuilding of Andhra Pradesh. I

have used the words ‘reconstruction, rebuilding’ which are very strong words because we are faced with two issues. The first issue is this. You all know that we have been talking about this for the last five years and my senior colleagues have been talking about this for the last 10 years; it is about the revenue deficit that Andhra Pradesh is facing for the last 10 years. We are struggling with this. So, I request the Finance Ministry to actually release the revenue deficit, whatever we are facing. The gap amount was supposed to be released almost seven to eight years back. We expect them to release it.

Also, the second problem that we are actually facing is with respect to the debt that we are facing which is to the tune of Rs.13.5 lakh crore. If the debt is taken to actually add infrastructure, it is not a problem. But the problem is that in Andhra Pradesh, mainly in the last five years, this debt has been taken and no new infrastructure has been added to the State of Andhra Pradesh. That is what is the problem we are facing right now. So, I expect the hon. Prime Minister and also the Ministers who are sitting here to actually address this problem. … *(Interruptions)* We want the Jal Shakti Minister to actually look into the Polavaram

Project. … *(Interruptions)* We want to talk about something positive also. Let us have patience. Do not spend too much time talking about negativity. … *(Interruptions)*

HON. CHAIRPERSON: Hon. Member, please address the Chair.

SHRI LAVU SRIKRISHNA DEVARAYALU: Sir, they are happy talking about negative stuff. Let me talk about some positive stuff.

HON. CHAIRPERSON: They may be happy but the Chair is not happy, you understand.

… *(Interruptions)*

SHRI LAVU SRIKRISHNA DEVARAYALU: What is your vote share? Your vote share is 0.7 per cent or something like that. So, be careful about that. … *(Interruptions)*

HON. CHAIRPERSON: Hon. Member, please address the Chair.

… *(Interruptions)*

HON. CHAIRPERSON: No cross talks.

… *(Interruptions)*

SHRI LAVU SRIKRISHNA DEVARAYALU: I request the Jal Shakti Ministry to actually look at the national

project that is Polavaram. It has been lying in limbo for the last five years. No progress has been made. I thank the Jal Shakti Ministry for sending a new team so that they can inspect and assess the situation on ground. But we want it to be expedited because this is a project that can give irrigation water to almost 4.3 lakh hectares of land in the State and provide drinking water to almost 28.5 lakh houses also. Also, 960 MW of hydel power can be created through this. This is a national project that is lying in limbo for the last five years. We want this project to be expedited.

We want to request the Housing and Urban Affairs Ministry to actually look at our capital Amaravati. Sir, 33,000 acres of land has been given by the farmers free of cost. They have not taken even a single rupee expecting that the capital will be built as soon as possible. We would expect funds to be given from the Housing and Urban Affairs Ministry so that the work regarding building this capital in Andhra Pradesh will be completed as soon as possible. This is because Andhra Pradesh was bifurcated almost 10 years back but still we are running a State without a capital.

Now, I am coming to the industrial corridor project that has been promised from Chennai to Vishakhapatnam, which connects Vishakhapatnam Port, Kakinada Port and also the new and upcoming Machilipatnam and Krishnapatnam Ports. All these ports will be connected. This will actually give a fillip to the term 'Look East'. If the construction of this corridor can be completed, we can actually bring in investments, we can actually bring in new industries to this area, and we can actually get connected with the East Asian countries as well. So, we expect the Ministry and the Treasury Benches to look into it.

Regarding the national highway projects that have been sanctioned to Andhra Pradesh, there is a ceiling that has been put for Andhra Pradesh. The ceiling has been put for 2024-25 at Rs. 4700 crore. We want this ceiling to be lifted so that more funds can be given to Andhra Pradesh. In my constituency itself, in the last four or five years, you have sanctioned projects worth Rs. 2000 crore. So, if you put a ceiling of Rs. 4,700 crore for the whole State, then when can you expect this highway project to be completed? Therefore, we want this ceiling to be lifted.

The hon. Minister of Education is also present here. There are a number of Central Universities and Institutes which have been promised and given to Andhra Pradesh. But most of these Central Universities and Institutions, except for AIIMS, are working from temporary buildings. So, we expect these buildings to be completed, and these campuses to be built, so that these can function in the original campuses. Also, a Tribal University and Regional Institute of Education have been promised to Andhra Pradesh. DPRs have been getting ready for the last four-five years. But nothing is moving forward. We expect the Education Minister to look into this matter. … *(Interruptions)* So, we want the hon. Education Minister to actually move this matter forward.

Now, I come to the greenfield crude oil refinery and petrochemical complex that has been promised to be set up at Kakinada. We want that the setting up of the same be expedited so that more investments come in and more employment is generated in the region. … *(Interruptions)*

HON. CHAIRPERSON: Hon. Member, you are in the Government.

SHRI LAVU SRIKRISHNA DEVARAYALU: Sir, I am just concluding.

HON. CHAIRPERSON: You are in the Government. You can meet the Ministers.

SHRI LAVU SRIKRISHNA DEVARAYALU: Sir, there are a lot of things to say. I have thirty minutes.

HON. CHAIRPERSON: You can get it done.

SHRI LAVU SRIKRISHNA DEVARAYALU: Finally, there are many railway projects that have been sanctioned to Andhra Pradesh. But the main problem with the same is that they are asking for the State's contribution for the land acquisition. You know that we are a revenue-deficit State. So, we request you to actually not put us on par with the States like Maharashtra which are revenue-surplus. Please consider us special and make sure that the railway projects go forward.

With these comments, observations, and submissions, I conclude my speech in support of the Motion moved by Shri Anurag Singh Thakur ji.

Thank you very much.

[Translation]

SHRI RAJIV RANJAN SINGH ALIAS LALLAN SINGH (MUNGER): Hon. Chairperson Sir, I rise to speak in support of the Motion of Thanks moved by Anurag Thakur on The Address of Her Excellency the President. The work done in the last 10 years under the leadership of the Hon. Prime Minister of this country, Shri Narendra Modi, is reflected in The Address of Her Excellency the President. In the upcoming budget, when the budget for this country will be presented in the next session, a complete compilation and detailed account of perform, reform and transform will be presented along with the program for 5 years.

Hon. Chairperson Sir, the third term of the Prime Minister has begun, the people of this country voted for him for the third term and gave him the majority to form the Government with full support. What was the campaign going on during the entire election? Look at the campaign that was there during the entire election. Especially the speech of the Leader of the Opposition party today and his speech during the election campaign, if you look at both of them together, then it will seem that even today he is giving a speech not on the President's Address but in the election campaign, in a

public meeting. He did this kind of propaganda, attacked constitutional institutions and even today he was attacking constitutional institutions....*(Interruptions)* Even today he was attacking the institution of the Speaker of the Lok Sabha and at that time also he attacked constitutional institutions. But the public rejected it. The public accepted the basic mantra of Sabka Vishwas and Sabka Vikas and gave the mandate to form a government with full majority. But what to do, even today he was saying, we want to tell one thing, the people of the country have supported Modi ji for the third term. Its clear message is, continue the attack you have made on corruption and work to eliminate the corrupt from this country, for this the people of this country have given the mandate.

Keep running the programs you have started to improve the economy and fix the country's economy. For this, the people of the country have given their majority to Modi ji for a third term. The people of the country have approved the programs that Modi ji has been running to serve the poor. They have rejected the opposition and their agenda. Modi ji has got a third term. Modi ji has resolved to make a developed nation, and to move forward on that, the people of the country

have approved Modi ji for a third term by giving their approval.

Hon. Chairperson Sir, an election was held in this country in the year 1971. At that time, the slogan of the Congress party in the country was - Garibi Hatao, Desh Bachao. The people believed in it, the people trusted them and gave them a full majority in the year 1971. But after 3 years, in the year 1974, the biggest mass movement of independent India took place in this country under the leadership of Lok Nayak Jai Prakash Narayan because they did not fulfill the promise made to the people. When the mass movement reached its peak in 1974 and the Supreme Court declared the election of Mrs. Indira Gandhi from Rae Bareilly illegal, Emergency was imposed overnight. We were all picked up and put in jail. I remember, I saw the imposition of Emergency, what happened after the imposition of Emergency? The fundamental rights of all the constitutional institutions and the people of the country were stopped. No one had the right to speak, no one had the right to shout, no one had the right to speak a word. Freedom of the press was banned. We were all picked up and put in jail. I have also been in jail; I was picked up and put in jail.

When the first day of the session was going on in this House, people of the Congress Party were coming with the Constitution book. Today the Leader of the Opposition was saying, hail the Constitution. The person and the party who has torn the Constitution of this country to shreds, the party who has shattered the Constitution of this country, the party who has tarnished the Constitution of this country, what right does it have to come to the House with the Constitution, what right does it have to talk about the Constitution? They have no right, no right to discuss about the Constitution. All its life the Congress Party has worked to destroy the Constitutional institutions and the Constitution, the entire Emergency is a proof to this.

This is the truth and get into the habit of listening to the truth. …*(Interruptions)* Know the truth, this is the truth. Whenever the history of this country will be written, the black chapter that tarnishes the Emergency will be written in the Constitution. ... *(Interruptions)* You were discussing a lot. …*(Interruptions)* You don't speak. …*(Interruptions)* The leader of your party was also there; she was in support of the Emergency. … *(Interruptions)* Mamata Banerjee was also in the Congress Party and was supporting the Emergency.

...*(Interruptions)* You don't speak, Sougata Ray sahab, we have suffered, we have faced the pain.…*(Interruptions)* We know the pain. …*(Interruptions)* You also go, you will be made in Bengal. …*(Interruptions)* Don't worry. Right now people just stand with a law book, that is why they are being made members of the Lok Sabha by giving tickets. …*(Interruptions)* You just keep reading the Constitution, keep showing the Constitution. ...*(Interruptions)* You people have nothing to do with the Constitution and neither do you have any interest in the Constitution.*...(Interruptions)*

Hon. Chairperson Sir, there are many other parties in this House, they also brought a copy of the Constitution with them. There is DMK Party and Samajwadi Party, well Samajwadi Party and DMK Party have the right to bring the Constitution to this House. I remember that when Emergency was imposed, there was a government of Shri Karunanidhi in Tamil Nadu and at that time this Congress Party dismissed Karunanidhi's government and arrested everyone and put them in jail. … *(Interruptions)* But today the people of DMK, the people of Samajwadi Party are forced to go with the Congress Party with the Constitution. ... *(Interruptions)* Go around, definitely stay with them, but do not support the party

that is destroying the Constitution, we want to request you for this.

Hon. Chairperson Sir, we are talking about the country. … *(Interruptions)* Your leaders were giving speeches on the stage, were giving political speeches. It seemed as if they were speaking in a public meeting. … *(Interruptions)* George Fernandes was a leader in this country who was filled with patriotism in every vein. ... *(Interruptions)* These people defamed, harassed and humiliated George Fernandes during the Emergency and they are talking about the Constitution, talking about protecting the Constitution. … *(Interruptions)* We are very surprised by this. Therefore, do not talk about the Constitution. Especially what right does the family of the leader of the opposition party have to talk about the Constitution? The family of the leader of the opposition party is against the Constitution. The history of your family will be written as a black chapter in the history of this country. …*(Interruptions)* ` Hon. Chairperson Sir, during the entire election campaign, Opposition raised questions on the election process of this country. They kept campaigning by roaming around, it seemed as if the elections in the country were not being fair. These people worked to defame the country all

over the world. They kept going to the Supreme Court from time to time to challenge the Election Commission and EVM machines. If EVMs are faulty then, Saugata Roy ji, how did Mamta didi's Government come to power in Bengal? How did your Government come to power in Karnataka? How did your Government come to power in Telangana? When they get power, they feel very happy and when it is their turn to lose, they put up such a show as if fair elections are not being held, as if we are winning by fraud. The people of the country will never trust you. Elections were conducted through ballot papers, we saw that ballot papers came out from each box, on which there was no signature of any voter and only those were counted. You kept running the same process and kept enjoying power. You kept tearing the Constitution of the country to pieces, the same is what you want even today. Narendra Modi ji's government will never accept this. The people of this country have faith in Narendra Modi ji. So you don't worry about it. Along with this, you remember, you also saw, someone was also speaking just now. You accuse Modi Ji of tearing apart the Constitution. Which Constitution is he tearing apart? In his third term, on the day of the NDA meeting, when Modi Ji came to the Central Hall of the

Constituent Assembly, the first thing he did was to bow down to the Constitution of the country. The Constitution is not in danger from a person who has taken charge of the country by bowing down to the Constitution.

The Congress Party is a threat to the Constitution. It has been and will remain anti-constitutional.

Sir, the Prime Minister has implemented many schemes including PM-Kisan Samman Nidhi Yojana. We have risen from the 11th to the 5th largest economy in just 10 years. Prime Minister Modi has set a goal to make India the third-largest economy in the next five years..... *(Interruptions)* I am telling everything. I have told you. You have the same character. Now you just hang out with them. Netaji's soul must be crying from above.… *(Interruptions)* India’s growth rate alone contributes 15 percent to the growth rate of this world. This is the achievement of the Government led by Modi Ji not the Government led by you. Prahlad Joshi Ji is sitting here today. He is the Minister of New and Renewable Energy. If this country has to be self-sufficient for energy and electricity in the coming times, then renewable energy is the only source. Your needs can be met immediately through thermal energy, but it is not suitable for the long run. PM

Surya Ghar – Muft Bijli Yojana launched by the Prime Minister, encourages installation of solar panels, increasing electricity production and reducing dependence on thermal power. It will decrease our dependence on thermal power and power production can be enhanced by producing electricity in the houses of the people. The Prime Minister is committed towards the welfare of the poor and that's why, 80 crore people are being provided free food grains and more than Rs. 20 thousand crore has been disbursed to the farmers under PM-Kisan Samman Nidhi. With the beginning of this term also, the Prime Minister has undertaken the work of disbursing the amount of PM Kisan Samman Nidhi to the people by releasing Rs 20 thousand crore for the said purpose. The first decision taken by Modi ji's Government was the construction of houses of 3 crore people. This is a very big decision. This is a symbol of resolve power. Modi Ji's resolve to fulfil the promises he made to the people of this country shows his strong will. Therefore, we support the Address by Her Excellency the President and declare the Congress Party anti-constitutional.

Do they remember…. *(Interruptions)* In the riots that took place in Delhi in 1984, thousands of people from

Congress roamed the streets and killed Sikhs and they talk about democracy and the Constitution. … *(Interruptions)* They have no right. Thank you very much.

SHRI ARVIND GANPAT SAWANT (MUMBAI SOUTH): Hon. Chairperson, Sir, thank you so much for giving me time to express my views on the Address by Her Excellency the President. I wish to say this in the beginning… (Interruption)

Sir, today I liked one thing. There is a sentence of Mahatma Gandhi- *[English]* 'Spiritualise the Politics'. Today, I heard the speech of the Leader of Opposition which was spiritualising the politics today. I really appreciate his speech and the way he spoke about spiritualism of politics today. But somehow, it is the other way in the country right now. *[Translation]* You have also mentioned that in your speech. When I am standing to express my views on the Address by Her Excellency the President, I was thinking a little in my mind that how did the election really happen? I used to feel shocked and saddened to see the decline in our campaign. Especially, I used to feel bad when the views of a person who has held the post of Honorable Prime Minister were expressed. Where are we going? Where are we taking this

country? … (Interruption) Lalan ji, that is what I am telling you. Now you listen.

[English] Hon. Chairperson Sir, when we formed the INDIA, he was there in the INDIA. He was one of the members of the INDIA but today, he is speaking the other way. … *(Interruptions)* Anyway, I just wanted to recollect my memory. He was also present in the INDIA meetings held in Mumbai. … *(Interruptions) [Translation],* We felt very bad about whatever happened during the elections. They tried to spread hatred in the whole country. They wanted to polarize and that polarization was happening on the subject of religion. We are also Hindus. We are proud of being Hindus. But, this does not mean that we should hate others. They were spreading hatred to build walls (between communities), using degraded language that was painful to hear. The Prime Minister of the country talks about Mangalsutra. The Prime Minister of the country says that whoever has more people will snatch your Mangalsutra. Our party was also called fake. Our respected Uddhav Thackeray sahib was also slandered, but he stood firmly. Sharad Pawar sahab, Rahul Gandhi ji and Sonia Gandhi ji of Congress, all of them together formed the INDIA alliance. Hon. Chairperson, Sir, you are also involved

in it. We are very happy. We have stood up for safeguarding the Constitution. We stand for the protection of democracy. We talk about it. I was saddened by the speech delivered by the Hon. Speaker. What a good atmosphere was created here when the Hon. Prime Minister and Hon. Rahul Gandhi, the Leader of the Opposition, together escorted Om Birla to the Speaker's chair. But after that, while giving his speech, he started telling about what happened in the year 1975. Reminding a 50-year-old wound only causes pain and division. What do we want to do? What do we want to tell? Her Excellency the President is a respectable lady, she is our sister, when this topic was mentioned in her speech too, I was very hurt. . If we truly believe the Constitution is in danger, why are we opening old wounds and drawing blood.

We expect that we move forward with some good ideas. Instead of moving forward together, we are moving in different directions. Whenever I think about corruption.... *[English]* Are you really against corruption? I wanted an answer from the hon. Prime Minister. The way you have formed the Government in Maharashtra, are you really against corruption? .....*(Interruptions)* The charges have been made. .....*(Interruptions) [Translation]* Who

levelled the allegations? Hon. Prime Minister had levelled the allegations in a meeting in Bhopal. Today, allegations were made against the Finance Minister of Maharashtra. He said that a scam of Rs 75,000 crores took place, allegations were made, within eight days the same person went to his party. He was taken into the party and many MLAs also went with the party. Later, he was made the Finance Minister of the state. *[English]* Are you really against corruption? .....*(Interruptions)*

[Translation] Sir, I would like to tell you some more things. A faction broke away from the Shiv Sena party. They were fugitives, they left. I had said the same thing day before yesterday that …* I am pained to repeat this. Be it ED, CBI or Income Tax, all these institutions have become …* When they suspended 146 MPs, they passed a law at that time. Which law was passed? A committee was formed to select the Election Commissioner. The hon. Prime Minister is in that committee. Who else would be in it? The Chief Justice of the Supreme Court of this country was in that committee. They passed a new law and removed the Chief Justice of India from it. What else did they do?

* Not recorded as ordered by the Chair.

[English] The Prime Minister will be there and another Minister will be there. Who is that Minister who will be nominated by the Prime Minister? *[Translation]* He did not mention the name of the Minister. It will consist of a Minister appointed by the Prime Minister and a Member from the Opposition. What will happen then? Who will be selected? *[English]* Who will be the Election Commissioner? Is it judicious? We are fighting for it in the Supreme Court. *[Translation]* We are not getting justice even today. *[English]* Justice delayed is justice denied.

I request the hon. Supreme Court though this House to kindly look into this issue. The sanctity of the democracy has to be maintained. *[Translation]* If its sanctity has to be maintained, then the judiciary should also be like this. The Chandigarh case exposed what was happening and only because of that was the mayor's position saved. That's why I'm saying this. Hon.President, you have the authority to hold these institutions accountable, yet you have not done so. So many things are wrong, but you do not say anything. I have experienced it, that is why I am speaking.

Sir, there are so many issues ranging from price rise to Manipur. I stayed in Manipur for six days. *[English]* For six

days I was there in Manipur. I witnessed it. *[Translation]*There is a conflict going on between the Meitei and Kuki communities. I had said on a channel the same day that *[English]* the State is divided. But the hon. Prime Minister is silent. "*Maunam sarvaarth saadhanam*". *[Translation]*Is this silence good for the country? It hurts a lot. You might have noticed the video clip. It was not just a riot out there. The way atrocities have been committed against our sisters, have tarnished the image of the country. It is a disgrace to this country. There was no voice of condemnation from the ruling party, so it feels bad.

Hon. Chairperson Sir, I would like to make one more point. Be it the Election Commission, one more thing happened during the election. *[English]* Mr. Chairman, have you noticed it? Two things happened there. *[Translation]*Hon. Prime Minister and the Hon. Minister of Home Affairs had said something. Do you remember the exit polls and the claims of '*400 Paar*' i.e. of getting more than 400 seats? Both of them had suggested to people to invest in the market and that they would be shocked on the 4th as there would be a big profit to reap. Earlier, people used to keep money in banks. Nowadays, they think about investing in mutual funds or

some shares on retirement. *[English]* The common man is also there in the market right now.

After their claims of '*400* Paar', only one person in our country raised the slogan to oppose it and it was Uddhav Thackeray Saheb. He said that this time it is not going to be '*400* Paar' rather it is going to be …* BJP this time. It was Uddhav Thackeray ji who raised this slogan. After that, people invested money. The people expecting 400 seats got stuck at 240 and the markets crashed. Loss of Rs. 30 lakh crore was incurred in a single day. We approached SEBI accompanied by TMC leaders. We went with them. I urged SEBI that it should be enquired into. Even today, no one is discussing about it. Who bore this loss of Rs. 30 lakh crore and due to whose utterances? This loss incurred at the behest of the Hon. Prime Minister and the Hon. Home Minister. They encouraged people to invest the money. There was a scam and loss of Rs. 30 lakh crore. Who is responsible for this loss? No accountability is fixed.

Sir, there are other issues like this as well. The first one is an important issue. We have elderly in the country. I had

* Expunged as ordered by the Chair.

expectations from Her Excellency, the President. When she spoke on the issue of Emergency.... ....*(Interruptions)*

[English]

HON. CHAIRPERSON: Now, you wind up your speech. You can take one minute.

SHRI ARVIND GANPAT SAWANT: Then, she spoke about the emergency. I do not know how old she was at that time. But then, she spoke about it. *[Translation]*When it comes to the elderly, there is no mention about the pension for the elderly in the speech. There is no mention of unemployment anywhere. The unemployed are suffering. *[English]* PSUs are being sold out. *[Translation]*The unemployed are suffering in broad day light. Police recruitment examination was conducted in our vicinity recently. Two young candidates died after running test in that police recruitment examination. Farmers are still committing suicide in our place. We would like to discuss issues about PSUs. Because of their policies ....*(Interruptions)*

[English]

HON. CHAIRPERSON: Please wind up. You are having one more speaker from your Party. You have already exhausted the time.

SHRI ARVIND GANPAT SAWANT: Sir, I have got it. That is the reason I am concluding. I will conclude in one minute. That is why, I am not talking about the farmers. *[Translation]*I haven't spoken about farmers. I would like to raise only one issue. Just as I raised the matter of the elderly and their pension, I raise the matter of unemployment. How does recruitment take place? Now, the issue of NEET has emerged, rather issues regarding all the examinations have emerged. Has the Government ever given a thought about staff selection? 1200 vacancies for Grade III recruitment in the Income Tax Department were advertised in Mumbai. Their result was declared by the Staff Selection Commission. There is a doubt on that result. Only three persons from Maharashtra cleared the examination out of those 1200 vacancies. This also needs to be investigated thoroughly. Those who can't write an application for grant of casual leave have joined there as '*babus*'. Such is the situation. Therefore, I would like to request you to not move forward with divisive ideas to disintegrate the country by reviving old issues of history, geography and whatnot. I would request all of you, especially the ruling party, that: -

"Chhodo kal ki baatein, kal ki baat puranee,

Naye daur mein likhenge ham milkar nayee kahanee,
Hum Hindustaanee, Hum Hindustaanee."

DR. AMOL RAMSING KOLHE (SHIRUR): Thank you, Hon. Chairperson. I rise to speak on the Motion of Thanks on the President's Address on behalf of my party, the Nationalist Congress Party Sharadchandra Pawar, the Party which need not shout to claim originality because the people of Maharashtra have decided who is real and who is impersonator.

I would like to compliment the Government for the achievements mentioned by the Hon. President, but there are some fundamental questions. It is a matter of pride that our economy is at fifth place, but the country also wants to know how the amount of debt on the country, the borrowing on the country and the percentage of this borrowing as a percentage of the country's GDP? How and when will this loan be repaid? There is a saying in Marathi that says –

[English]

There is a saying in Marathi language which means you cannot celebrate festivals by taking loans all the time.

[Translation]

The second thing mentioned by Her Excellency, the President is that free ration is being provided to 80 crore people in the country. So, is it a good omen for the fifth economy? Another question that arises is that despite all this, India ranks 111th out of 125 countries in the Hunger Index, a ranking which is even lower than Pakistan, Nepal, Bangladesh and Sri Lanka. Can it be called an achievement? The next question is, what the fifth largest economy is offering to its honest taxpayers? These taxpayers have to send their children to private schools for the education of their children. They have to pay for health insurance for taking care of their health. The situation is so worse, that when a normal middle class person goes to purchase a bike, he has to pay 28 percent GST. But if someone wants to buy a helicopter in this country, he has to pay only five percent GST. Is this an achievement? Is it an inclusive economy for every citizen? That's the biggest question. That is why the question arises whether our

... English translation of this part of the speech originally delivered in Marathi.

economy is really strong or is it just a swelling which is being described as robustness of the economy.

Her Excellency, the President, in her address, made a mention of rural economy and dairy. With the Hon. Minister being present in the House, it is unfortunate that a decision was taken to import milk powder by waiving the import duty on milk powder the very same day. …*(Interruptions)*

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): He is quoting absolutely wrong things. …*(Interruptions)* For the sake of information for the Hon. Member as well as the entire House, I would like to apprise that when Sharad Pawarji held the portfolio of the Minister of Agriculture and Farmers Welfare, he gave TRQ. At one point of time, it stood at 10,000 tons. … Later, 25,000 tonnes of more milk powder was imported. ....*(Interruptions)*

[English]

HON. CHAIRPERSON: He is not yielding.

…*(Interruptions)*

HON. CHAIRPERSON: Hon. Minister, your time will come.

…*(Interruptions)*

HON. CHAIRPERSON: Next Member is from your Party.

…(Interruptions)

HON. CHAIRPERSON: Hon. Minister, please wait. Immediately, your Member is going to speak next. It can be debated at that time.

…(Interruptions)

HON. CHAIRPERSON: You carry on. Nothing will go on record.

…(Interruptions).....[*]

[Translation]

DR. AMOL RAMSING KOLHE: Sir, I would like to bring to the notice of the Hon. Minister that a bottle of mineral water is available for Rs. 20 and our farmers have to sell milk at the rate of Rs. 22 or Rs. 24 in the country. … *(Interruptions)* Is this decision meant to make the farmer rich? … *(Interruptions)* Sir, a bottle of mineral water sells for Rs. 20, but our farmer, who raises his own cattle has to sell milk for only Rs. 22 or Rs. 24 per kilolitre. Is this fair to the farmer? The farmer wants a reply.

Sir, Her Excellency the President has also talked about the Kisan Samman Nidhi. But "samman"/respect for farmers will come only when the 12% GST on farming tools is

[*] Not recorded.

removed, the prices of pesticides and fertilizers are controlled and a clear, permanent import-export policy for farm products is formulated. Last year, when onions were in demand in the Middle East and Europe, this Government helped onion farmers in Pakistan by banning onion exports. The onion farmers can never forget this.

Secondly, I would like to talk about an important issue that affects farmers and my constituency. It is about leopards. There are 700 leopards in the Junnar Forest Division of my constituency. Every now and then, someone gets attacked by them. When a father is standing with his three-year-old child bleeding, one can understand the gravity of the situation. Sir, 23 people have died last year. Several times, I have made a request to the Honorable Minister in regard to the leopard reproduction and control and urged the Government to take serious cognisance of this issue.

Her Excellency the President has also talked about infrastructure. 3 lakh 82 thousand kilometers of highways have been constructed. I congratulate the Government for this. But for railway transport, only one-third of the cost is incurred and as an oil-importing country, we want to know

how much railway costs have increased. Another thing is, there are three projects where the Maharashtra Government agreed to share 50 percent of the cost — Ahmednagar-Beed-Parli, Wardha-Yavatmal-Nanded and Wadsa-Gadchiroli. The Railways planned to finish these in three years but they are still under construction and incomplete even after 15 years. The Pune-Nashik railway project which would connect the Golden Triangle of Maharashtra, has been waiting for cabinet approval for two years. It hasn't been approved yet and its implementing agency has not been selected. Along with it, the demand for local trains from Daund to Pune has still not been met.

Sir, defense reform was mentioned in the speech of Her Excellency the President. Today, when I was listening to her speech, I heard about changing old laws of the British era. There is an issue with the red zone in defence. The red zone rule applies in Pimpri Chinchwad and 13 other states. Right now, the red zone is set at 2,000 yards under the Works of Defence Act 1903 which is a British-era law. But in 1970, we adopted UN rules, updated in 2005, that say the red zone should only be restricted to 200 to 500 meters.

PROF. SOUGATA RAY: What is red zone?

DR. AMOL RAMSING KOLHE: The construction is prohibited in the areas under the defence sectors and such houses are termed as illegal. Therefore, I request that the Defence of India Act of 1905 made during British rule should be abrogated. The red zone should be restricted to only 500 meters according to the Stake Regulations so that many people can get relief.

Secondly, Her Excellency the President made a mention of the youth in the speech. The Leader of the Opposition also raised the issue of NEET. This is related to the aspirations of crores of Indian youth. There is a lot of confusion about NEET. Everywhere, the syllabus for NEET is based on the CBSE board but students who study under State Boards have no choice but to join coaching classes where lakhs of rupees are charged as fees. Now, after the NEET paper leak allegations, the students are skeptical that whether NEET is conducted again, what will happen to the students who studied sincerely? If the re-NEET and the decision in this regard is delayed, the first-year MBBS syllabus which is the foundation will be affected. If the courses in anatomy, physiology, and biochemistry taught in first year are cut short, it will weaken the foundation for MBBS students.

Thirdly, an important issue for the youth in Maharashtra is Maratha reservation. People in Maharashtra are agitated about Maratha reservation and youth belonging to the OBC category are also concerned. So, through this House, I urge the Government to conduct a caste census and give reservation to the Maratha community without hurting the reservation benefits extended to any other community.

At the end, I will just say this in Marathi: Her Excellency the President also talked about climate.

[English]

Sir, Mauli's Palkhis are just set out to reach Alandi. But, the water of Indrayani River is highly contaminated. Crores of rupees have been spent, but the river is still polluted. So, the question arises, where does the money go?. That is to be considered.

[Translation]

Sir, the Emergency has been discussed but the truth is that in the 1980 general elections, the people of this country gave Congress 353 seats and brought the party back to power. I want to ask—what is the point of reopening old wounds again and again? When we talk about a declared Emergency,

... English translation of this part of the speech originally delivered in Marathi.

people also talk about an undeclared Emergency in the country. A few years ago, a movie called *Sholay* was released. It had a famous dialogue, you might remember it: " Door kisi daraj mei jab baccha rota hai to maa kehti hai ki so jaa varna gabbar aa jaayega"

Sir, the situation is that whenever any opposition leader speaks against the Government, they are told to be quiet and not criticize or else the ED, CBI, or Income Tax officials will come after them. What is this undeclared Emergency? … *(Interruptions)* Sir, please give me just two minutes.

[English]

HON. CHAIRPERSON: One more speaker is there. Please wind up.

… *(Interruptions)*

[Translation]

DR. AMOL RAMSING KOLHE: Break the leader, break the party but don't let the opposition survive. This is what happens. When the Leader of Opposition talked about fear, Maharashtra was also mentioned. On 27th June, the Prime Minister gave a speech in Bhopal. He called a party naturally corrupt and levelled serious allegations. But today, this Government in Maharashtra is formed by coalition with the

same party. So, the ruling party should explain where their morality has gone.

In the end, I would like to thank the people of the country for not giving an absolute majority and showed this:

"Whether you call it Bharat or India, I am the one who believes in my actions. I care more about the unity of the country than about temples, mosques, or mangalsutras. I believe in democracy not monarchy and trust guards more than contractors. Whether you call it Bharat or India, I want love more than hate and respect humility more than arrogance. I focus more on duties than rights. I am guided by the Constitution and respect it deeply."

SHRI DHARAMBIR SINGH (BHIWANI-MAHENDRAGARH): Hon. Chairperson Sir, thank you. I would like to say a few points in favour of the motion of thanks presented by Hon. Anurag Thakur on the Address by Her Excellency the President on 27 June.

First of all, I congratulate that this time the elections were conducted very peacefully despite the extreme heat during summer. Perhaps, the 18th Lok Sabha is the one in which there have not been many complaints. We have

experienced the difference in Governance by Hon. Modi ji during the last 10 years and the governances before that period in India and witnessed the paradigm shift in development taken place during the last 10 years. Her Excellency the President has told how we have to move ahead in the coming five years to transform the country into a developed one, the complete outline of that program has also been prepared. I congratulate the government of Hon. Modi ji, who has brought about so much change in 10 years.

If we assess various sectors, there was a time 10 years ago, if we look at it from the defence point of view, there were no roads to travel from North East to Pakistan border. When our army had to move there, it used to take four to five days. Today, if you go there and see, there are four lane roads on the border. We do not face much difficulty in travelling from Kargil to North East. Sometimes China shows hostility to us and sometimes Pakistan. Similarly, remember the time of First World War and Second World War, the old Ordnance factories were there, after that we were not able to set up our own factories for many years. I congratulate the government of Hon. Modi Ji, who led the nation to manufacture weapons in the name of 'Make in India' and ‘Made in India'. These

weapons were not only used in our country, but we also exported them abroad. Not only in the matter of defence, but if we look at the infrastructure, there was a time when there were no roads to travel not even the National Highways in many areas. Since we are in the NCR region, if someone had to go to Mumbai, Chennai, Lucknow or Kolkata from here, it would take days. Today, many times when we travel by road, a person comes to his village or city after 10 years, then he forgets where he used to live due to the unexpected development. Once people get on the road, they forget where they have to get off. We had heard about such roads in foreign countries, but had not seen such roads in our country. It is not just about roads, but about the rail connectivity also. Earlier, if we had to commute through rail, it would take days. Today we are surprised. I have arrived from Chandigarh only yesterday. Earlier, it used to take us six hours, but we have come from Chandigarh to Delhi in just three and quarter hours. Not only the speed of trains has improved, but also the seating experience. If we look at the seats, it gives the experience of the seats of an airplane. This is the model. Similarly, if we discuss about the flight services, we find that new airports have been constructed across the country. We

have got the facility of air travel at cheaper rates, which is unparalleled.

If we look at the health sector, there was a time when people used to get the recommendation letters written by the Hon. MPs of Lok Sabha or Rajya Sabha for their treatment at AIIMS, Delhi. Today, the number of medical colleges and AIIMS has been increased in every state. We had not witnessed this kind of development before today.

Similarly, if we look at the agriculture sector, our entire area grappled with drought. Ten years ago, millet was sold in the market for only Rs. 800, Rs. 900 per quintal. Today, it is sold for Rs. 2500 per quintal. The prices of rice and wheat may have increased at times. But the coarse grains, which despite being so nutritious and capable of being easily grown in water stressed areas remained unrecognized, got not only its recognition but also the higher market price only during the regime of Hon. Modi ji. … *(Interruptions)* I am reiterating the same. If the rate of coarse grains increased, it increased during the tenure of our government, otherwise the rate remained stagnant over the years.

When the country won freedom in 1947, the people who sacrificed their lives for the freedom of the country had

thought that when the country would become independent, the nation would progress with pace. But for a long time, we could not pick up the desired pace. The pace that we have picked up during the last ten years is the result of which let us all together transform this country into a developed nation by the year 2047. This is also my third term. This House is a like a huge Panchayat.

Hon. Chairperson Sir, there are small Panchayats in the villages. The villagers watch us live. Whenever unproductive and sarcastic comments are made in the House, its negative impact trickles down to the lower strata of governance. Therefore, today we should only give suggestions on how to take the country forward. We have been witnessing such incidents for the last ten years. Today also, I have been observing the atmosphere of the House since morning till the evening and found that in place of debating on the address of the President about taking the country forward in the coming five years, we are more engaged in other irrelevant talks. This will not yield any positive result. We aspire to become a developed nation in the world. If we observe the status of India ten years before the tenure of this Government in terms of the tax collection,

we find that there was minimal tax collection. But during the last ten years, due to the improvement in tax collection, our budget has increased by two and a half times. Be it a development budget or any other budget, every Budget has provided benefits to the farmers across all sectors. If we look at the figures of the last few years, we can easily find that we provide compensation, subsidy, Kisan *Samman Nidhi* to the farmers amounting over Rs. 70 thousand crores. Only once the previous governments have waived off a loan of Rs 72 thousand crores, but we have ensured that every year this much amount get transferred to the farmers' account. If I talk about my state, we have given compensation of more than 12 thousand crores to farmers. Earlier there was no mention of compensation. Today, the speed at which the compensation amount gets transferred to the farmers, if the governments of all the parties across the states follow the same system, then we can move forward.

We must also remember that the whole world says that the third world war would be fought for water. The whole world is facing the issues of water crisis and global warming. We should have interlinked the rivers from the very beginning after 1947. I congratulate the government of

Hon'ble Modi ji which has approved and started 99 projects. A huge amount is going to be spent for interlinking a number of rivers. We never heard earlier that the Union government gave money to the states through the pond authority to reconstruct the ponds, repair water bodies to harvest the rain water. It is the Government of Hon'ble Modi ji which has provided financial assistance to all the states for water conservation during the last three to four years to harvest the rain water at the source and utilise for recharging the ground water table so that through drip irrigation or sprinkler set we can produce more crops with less water. Not only this, but the Government of India has also made rapid improvements in production of organic crops. Today, the Government has focused on food grains, which were earlier found to be heavily adulterated. When we consume food sourced through organic and native crops, incidence of diseases will also reduce.

Similarly, look at the banking system. The public sector banks were always in losses. Look at the history of the last ten years. It is the job of the Government to improve the banking system and because of that good management, all the banks are in profit today, otherwise these banks were

incurring losses every year through NPA or the other means. Similarly, in the services sector… *(Interruptions)*

18.00 hrs

[English]

HON. CHAIRPERSON: Hon. Member please wait. There is an announcement.

Hon. Members, I have a long list of speakers to speak on the President's Address. The time is already six o'clock. If the House agrees, the time can be extended with consensus.

SEVERAL HON. MEMBERS: Yes.

HON. CHAIRPERSON: I think, it is agreed. Time of the House is extended up to 10 p.m.

Please carry on.

SHRI DHARAMBIR SINGH: Hon. Chairperson, earlier there was an interview system for Class C and D jobs in the country under which candidates were selected based on recommendations. Modi ji introduced a rule to abolish interviews for these positions ensuring that recruitment is based solely on merit and thereby eliminating irregularities.

Similarly, the reforms undertaken by this Government in the power sector over its 10-year tenure were focused on coal

and hydel projects. However, I recall that around 10 years ago, the cost of producing electricity from solar panels was about ₹12–13 per unit. Today, it has dropped to just ₹3.5 per unit. Modi ji has brought remarkable change that has led to such a significant reduction in rates. Electricity has become affordable and our environment is protected.

There is hardly any country in the world that can provide free foodgrains to 80 crore people. The opposition had questioned where the money and foodgrains would come from, warning that the warehouses would soon be empty. But, our farmers increased production and the poor did not have to beg to survive. The credit for this goes to Modi ji.

In the health sector also, Jan Aushadhi Kendras have been established and which provide affordable medicines. No previous Government in our country had seriously thought about providing low-cost medicines. Modi ji envisioned that by opening more generic medicine stores, poor people could receive affordable treatment.

While supporting the Address by the Hon. President on 27th June and the motion of thanks moved by Shri Anurag Thakur ji, I urge all the Members of the House to maintain decorum here. The entire country watches the proceedings

of this House live, even the small Khap Panchayats. They often remark that their Panchayat functions better than our Parliament as they never witness fights and only listen to what their speaker says. Therefore, let us send out a positive message, one that inspires constructive thinking so that together we can lead our nation towards becoming a developed country by the year 2047.

Thank you very much.

SHRI MANISH TIWARI (CHANDIGARH): Hon. Chairperson Sir, the so-called achievements of this Government over the past ten years have been elaborated in great detail in the address of Her Excellency the President. That is why I am compelled to say that any Government is judged on five key parameters — first, national security; second, economic development; third, the autonomy of institutions; fourth, international relations and diplomacy; and fifth, communal harmony. Unfortunately, in the last ten years, the NDA-BJP Government has completely failed on all the five parameters. In fact, it would not be wrong to say that you have neglected these five pillars. Before I proceed with a detailed analysis, I wish to draw the attention of this House to an important matter. Today is 1st July 2024. From last

midnight, a new framework of criminal laws has come into force in this country. This framework is not limited to the North Block alone. It will be implemented in 17,380 police stations across India from north to south and east to west. Out of these, 9,378 are in rural areas, 4,929 are in urban areas and 3,072 are special police stations.

Hon. Chairperson, I say this with great hesitation and it is indeed unfortunate that the new criminal law framework implemented from last night will lay the foundation for a police-driven system in this country. I say this because you have created two parallel processes of criminal law. Under the first, cases registered before midnight on 30th June 2024 and currently before the courts will be adjudicated under the old laws. Under the second, cases registered on 1st July 2024 or on 30th June 2024 after 12:01 a.m. and reaching the courts thereafter will be adjudicated under the new framework introduced.

Hon. Chairperson, you yourself are a lawyer by profession. You are well aware that there are 3.4 crore cases pending in the Indian judiciary and most of them are criminal cases. The new procedure that has been implemented will

only add to the confusion and create a major crisis in our judicial system.

Therefore, with utmost humility, I would like to say that these three laws were passed at a time when 146 Members of Parliament were suspended from this House and from the Rajya Sabha. As a result, these laws cannot be said to represent the collective wisdom of either this House or the Rajya Sabha. They contain serious flaws which I feel compelled to highlight because these laws will be enforced not only in BJP-ruled states but across the country. The negative consequences of these laws will be felt by all 140 crore citizens of the country.

18.09 hrs

(Shri Dilip Saikia *in the Chair*)

Hon. Chairperson, the Supreme Court has ruled that if any person approaches a police station, an FIR must be registered. However, under the new law, under Section 173(3) of the BNSS, the police have been given the discretion to decide whether or not to register an FIR in cases where the prescribed punishment is between three and seven years. What will be the outcome of this? It will mean that FIRs are likely to be denied particularly for those who are deprived,

exploited, oppressed and belong to the weaker sections of society. I now come to the second provision. The established principle of criminal jurisprudence in this country is “Bail, and no Jail.” Yet, the law you have introduced, the law brought by this Government clearly ensures that once a person is arrested, they cannot secure bail for 60 to 90 days. Even if they satisfy the triple test for bail, the investigating officer can, at any time, seek police custody for the same period. This is a direct violation on civil liberties, because under this law that once someone is arrested, they can forget about obtaining bail for at least 60 to 90 days.

Sir, in 1973, the Supreme Court, in two of its judgments clearly held that an accused brought before the court should not be handcuffed. This was because, during the days of the imperialist Government, people were paraded in handcuffs to humiliate and insult them. On the one hand, you claim to be ending colonial-era laws, yet on the other, you have reintroduced handcuffs through Section 43(3) of the BNSS. What kind of laws they have framed for our country? Furthermore, the sedition law under Section 124A of the IPC was suspended by the Supreme Court. Mahatma Gandhi himself had called it “the prince among the political sections

of the IPC." Yet, you have brought it back through the back door. On one hand, you told the Supreme Court that no new sedition cases would be registered in the country. That case is still pending before the Court. But now, through these new laws, you have effectively reinstated sedition in another form. I will address the other points shortly. I would like to tell this House that these three laws must be withdrawn immediately. They should be brought back to this House, referred to a Joint Parliamentary Committee, and thoroughly reviewed. Otherwise, I say that what the Government has done is laying the foundation for Police Raj in the country.

Sir, now I will speak on the issue of national security. It is unfortunate that, for the past four years, China has intruded into our territory. This is not merely my statement, the Government itself has officially acknowledged it in writing. In a paper presented at the Conference of DGPs and IGPs in January 2023, a senior police officer stated that there were 65 patrolling points from the Karakoram Pass to Chumar. Out of those 65 patrolling points, Indian security personnel are not able to access 26 patrolling points. I am not saying this in this House for the first time today. During the debate on the No-Confidence motion brought over the issue of Manipur, which

was moved by our colleague Gaurav Gogoi ji, I had said that the Government should issue an explanation regarding area of India's land occupied by China for the last four years and when will this Government get India's land vacated and bring it back to India. There was no response from the Government over this issue during the debate on the No-Confidence motion. I would expect the Government to apprise us about this in the discussion on the President's Address, because it has been four years since that incursion by the Chinese. Whether the Government will answer regarding the area of India’s land in possession of China and when the Government is going to act to get it vacated?

Hon. Chairperson Sir, I would like to speak about economic growth. Many of our colleagues have spoken over this issue in great detail. Two major issues in this election were price rise and unemployment. The Government claims that it is providing free ration to 81 crore people. I would like to remind the Government that the UPA Government had introduced the Food Security Act in the year 2013. Their attitude at that time must be well remembered by the ruling party colleagues who happened to be in the erstwhile Lok Sabha. We do not have any objection to that. We do not have

any objection even if the Government wants to provide free food grains not only to 81 crore people, but to 140 crore people and we will support the Government for that. But, I would like to ask you as to where are the jobs? The Government promised to provide two crore jobs every year during the last 10 years. It comes to 20 crore jobs in 10 years. Where are those 20 crore jobs? The youth of India is asking about the work done by the NDA Government led by BJP for their future, for their employment and progress during the last ten years and the plans for the next five years. There is no mention of the same in the Hon'ble President's Address. This makes it clear that this Government completely lacks innovation. *[English]* It has run out of ideas. *[Translation]*The Government neither has any programme nor any policy for creating job opportunities in the country.

Sir, the third point is about the autonomy of institutions. My colleague from Shiv Sena had mentioned that any democracy is as powerful as its institutions are. Every effort has been made in the last ten years, to weaken the institutions on which this democracy rests. The biggest example of this is the Election Commission, which should be the impartial arbiter of India's democracy. But, the panel for selection of

Election Commissioners, does not have a single member from the Judiciary. What kind of autonomy is it, that it will include the Prime Minister and the Minister of the Government but there will not be anyone from the Judiciary? There is a big question mark on the manner in which the Election Commissioners are elected in India.

Sir, since you have sounded the bell to indicate time and I am not in the habit of continuing after that, I will conclude by mentioning one or two points. The fourth issue is that of communal harmony. The polarization policy of the BJP led NDA Government for the last ten years is termed in English as *'keep the temperature on a slow boiler'*. The happenings of Manipur for the last one year is a living proof of the same. I would like to caution the Government that this election carries a message. The defeat of the NDA and the BJP, in Ayodhya is a message that praying to Lord Ram is acceptable to this country, but if you use religion for politicization, then it is not acceptable to this country at all. A very clear message in this regard has been conveyed by the 140 crore people of India to NDA and BJP Government. I would conclude with this couplet-

"Ki Waqt ki aankhon ne ve falak bhee dekhe hain

Ki lamhon ne galtee kee aur sadiyon ne sazaa payee hai.”

Sir, the unfortunate thing is that the last ten years of the BJP led NDA Government are full of only mistakes. Thank you.

[English]

DR. SHRIKANT EKNATH SHINDE (KALYAN): Hon. Chairman Sir, thank you very much. Our Maharashtra is celebrating Palkhi Utsav and in this celebration the warkaris undertake a barefooted 'Wari' to Pandharpur to seek the blessings of Pandurang. Today, I want to start my first speech of this newly constituted Lok Sabha by uttering the slogan of 'Pundlik Varde Hari Vitthal, Shri Dyandeo Tukaram, Pandharinath Maharaj Ki Jai'.

[Translation]

Hon. Chairperson Sir, thank you very much for giving me this opportunity to speak here on behalf of the Shiv Sena, the oldest ally of the NDA, in support of the Motion of Thanks to the President's Address today. Shiv Sena is the oldest ally in this NDA alliance. Like the LIC tagline ‘Zindagi ke saath bhee, aur zindagee ke baad bhee’ Shiv Sena is staying in the NDA fold with the Bharatiya Janata Party since the time before Balasaheb and even after Balasaheb's demise.

Sir, first of all, I would like to thank the people of the country, the people of Maharashtra and the people of my Lok Sabha Constituency Kalyan, from the core of my heart for electing me for the third time to this House. For the third time, Hon. Modi ji has been given the leadership of the country by the people electing him the Prime Minister for the third time.

I congratulate Hon. Prime Minister Narendra Modi ji and the NDA Government for securing a third term. I firmly believe that the work done by us during the last 10 years has been historic. Positive work has been done during the last 10 years. Our Government will undertake still better work and formulate better policies under the leadership of Hon. Modi ji in the next five years.

The public has given a message in this election. Congress Party has to sit in the Opposition, whether it fights elections alone or forms an 'INDI' alliance. The Congress seems so happy today and Rahul ji, who used to be here till yesterday, has reached there today. …(Interruption) Rahul ji's place is among the Opposition only. ....*(Interruptions)*

The Congress Party feels that it is not in the Opposition but ruling today. They are feeling so happy sitting in the Opposition. …*(Interruptions)* In 10 years, the Congress could

get 99 seats from just 44 seats. It has not even been able to get 100 seats. …*(Interruptions)* We contested 15 seats and won seven. ....*(Interruptions)*

Sir, I would like to cite some figures today. They contested elections on 285 seats and won only 99. Thus, their strike rate was only 34 percent. Of the 285 Congress candidates, 51 lost their deposits. The Congress Party could not even win a single seat in Andhra Pradesh, Arunachal Pradesh, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Delhi and Tripura. …*(Interruptions)*

What was the Leader of the Opposition talking about today? …*(Interruptions)* They had fielded 336 candidates in different States. Only 15 of them won which is even less than 5 per cent. I feel their stats are low, but their arrogance has grown at the moment. I think the Congress Party needs to do some introspection on the reality of the defeat behind this celebration. …*(Interruptions)*

We are in power even after 10 years and they are sitting in Opposition. People didn't believe you. …*(Interruptions)* People have reposed faith in Modiji's policies. …*(Interruptions)* People have reposed faith in Modiji. That is why, we are in power once again for the third time.

…*(Interruptions)* Why did people elect Modiji? It is a matter of pride for all of us that the biggest festival of democracy in India was conducted smoothly and peacefully and for the third time, people of India chose the leadership of Hon. Prime Minister Modi ji. Half of the world's population was participating in the election process In 2024. Elections have been held in 55 countries so far and Governments have changed in 33 countries. But our country has elected a strong Government for the third time under the leadership of Hon. Modi ji. An important question to ponder is when there is a wave of change across the world, how is there stability in the most diverse and largest democracy like India? The main reason for this is that people have faith in our policies. We have shown that India's reputation at the international level is the strongest in the last 75 years. India’s image at the international level has now become strongest it has ever been in the last 75 years. Today our country is not dependent on anyone, rather other countries are dependent on India. The foreign policy of the Congress Government weakened our internal security and because of which we could not retaliate the 26/11 attacks. But today scenario has changed. Our Government responds to Pakistan through surgical strikes. By

building consensus with the world's most powerful countries in the G-20 declaration, Modi ji showed India's strength to the whole world. Today, be it Saudi Arabia, UAE, Bahrain or Egypt, such countries confer their highest civilian honour to our Prime Minister. When this Parliament abrogated Article 370, then except for some opposition allies and a few selected countries, the entire world supported it. The India which was once called as a third world country is today on the way to becoming the third largest economy. Today, when the Prime Minister is honoured at the international level, it is the honour to 140 crore people of the country, it is the honour to India. This is the proof of India becoming a *vishwa guru*. During the Corona pandemic, we exported more than 30 crore vaccines which benefitted more than a hundred countries.

Sir, I would like to present some figures about the manner in which our health system was functioning before the year 2014. Till the year 2014, there were only seven AIIMS and 390 medical colleges in the country. But today 16 new AIIMS and 315 new medical colleges have been started. Today AIIMS is also being set up in Jammu and Kashmir. In ten years, India has radvanced from 11th position to fifth position. More than one lakh startups are

operating today, whereas in the year 2014 there were only 350 startups.

Sir, a lot is being discussed here about the national security. Agniveer is also being discussed. I would like to talk about Mumbai, which borne the brunt of terrorism in the year 2008 and even then the Minister of Home Affairs of the then Congress Government was busy in changing clothes. In such a situation, an attack like 26/11 took place in the year 2008. When this attack took place, our policemen were carrying 303 rifles, which were used during the Second World War. Our police was facing the terrorists with those rifles. They did not have bullet proof jackets. Today here these people are talking about Agniveers. They have no moral right. In the year 2008 there were serial bomb blasts took place in Mumbai, even before that serial bomb blasts took place. But during the last 10 years, not a single big city witnessed even a single attack.

We have a 10-year policy. They were appealing to the people not to be afraid. I think our neighbouring countries were not afraid of us earlier, that is why they used to attack our country every now and then. Today, our neighbouring countries are afraid of Modi ji. During the last ten years, not

a single attack has taken place on our big cities. The Prime Minister had given a Clarian call for 'Atmanirbhar Bharat'. I am proud that in the last decade our defence export has increased 18 times to reach Rs. 21 thousand crore. We are exporting Advanced Towed Artillery Gun System and Brahmos Missile to 85 countries. This is our policy.

Today, everyone here was talking about the Constitution. At the time of taking oath they were displaying the Constitution. I saw a fake narrative throughout the election that the Constitution is in danger, reservation will end, democracy is in danger. After setting such narratives, their votes have increased, some numbers have definitely increased, but I think they will not be able to use this fake narrative over and over again. They can mislead the people only once. They will not succeed in confusing the people over and over again and the people will also not get confused anymore.

Here the MPs of INDIA Alliance said that if BJP comes to power, it will tear the constitution and throw it away. I would like to remind them that this is not Manmohan Singh's Government where Rahul ji had torn the ordinance and thrown it away. This is our Government. Our

Government functions as per the constitution. Today they do politics in the name of Dr. Baba Saheb Ambedkar. If anyone did the work of defeating Dr. Baba Saheb Ambedkar twice, it was the Congress. Nehru ji had also campaigned against Dr. Baba Saheb Ambedkar. … *(Interruptions)*

Sir, I need your protection. *(Interruptions)* I would like to tell you about a letter here, which Nehru ji had written to all the Chief Ministers on 27 June, 1961. It had written in it as, “I dislike any kind of reservation more particularly in service.” The descendants of Nehru ji, who called the backward classes second rate and inefficient, are today talking about the Constitution and reservation. If Dr. Baba Saheb Ambedkar were not there, Nehru ji would have abolished the entire system of reservation. Today, I would like to ask whether the Constitution was in danger even during Nehru ji's rule? The opposition should answer this. Today, we have proved that we are truly following the Constitution of Dr. Baba Saheb Ambedkar ji. Congress did not conferred Bharat Ratna upon Dr. Baba Saheb Ambedkar. The non-Congress V.P. Singh Government conferred Bharat Ratna to Dr. Baba Saheb Ambedkar. In addition to that, our Government is constructing the biggest

memorial of Dr. Baba Saheb Ambedkar in Indu Mill. Our Government undertook this task of converting the house in London into a memorial. Moreover, our Government also commemorated Constitution Day on 26 November. Our Government under the leadership of Hon. Modi ji also renamed the old parliament building as 'Samvidhan Sadan'.

I think that just by shouting for Constitution we cannot make any difference, but we will have to follow the Constitution. *(Interruptions)* They may keep saying this till the next election. Here some people raised question about the Election Commission. I would like to ask them a question.

…*Who was that? The one …* who snatched away the rights of our *Hindu Hriday Samrat* Bala Saheb Thackeray, snatched his voting rights for 6 years, who was …*, who took him to Rajya Sabha and then made him a Union Minister? Today they are claiming here that they are protecting the Constitution.

When their Government came to power, what did they do when they won more than 400 seats? In 1984, when they had more than 400 seats, a poor Muslim woman named

* Not recorded as ordered by the Chair.

Shahbano was given her rights by the Hon. Supreme Court, but going against the decision of the Supreme Court, they enacted a legislation only for a specific class and restricted the rights of Muslim women. Narendra Modi Ji gave Muslim women their rights by abolishing triple talaq. … *(Interruptions)* Please sit down. I am a third time MP. … *(Interruptions)* Please do not dare to explain me. I have been elected for the third time. … *(Interruptions)* Please be seated.

HON. CHAIRPERSON: Hon. Member, please continue with your speech.

… *(Interruptions)*

DR. EKNATH SHRIKANT SHINDE: What was Rahul Gandhi ji speaking? … *(Interruptions)*

HON. CHAIRPERSON: Please address the chair. Do not pay attention to others. Nothing will go on record.

… *(Interruptions)*… *

HON. CHAIRPERSON: You should mind the time allotted to you.

… *(Interruptions)*

* Not recorded.

HON. CHAIRPERSON: Please sit down. Your words are not being recorded.

… *(Interruptions)*

DR. EKNATH SHRIKANT SHINDE: In this country, Congress has insulted the President. Sikh community was massacred and tortured. Who committed this atrocity? Congress will have to give reply in this regard also. … *(Interruptions)* Now they should continue with their heckling work. … *(Interruptions)*

HON. CHAIRPERSON: Please address the chair. … *(Interruptions)*

DR. SHRIKANT EKNATH SHINDE: The whole world knows this. When Giani Zail Singh was the President, they did not allow him to meet any minister for two years and today they speak about the Constitution. They had over 400 seats and they were involved in the Bofors scandal. The Congress Government weakened the armed forces. Many people lost their lives during the Bhopal gas tragedy and it was Congress that gave Warren Anderson VIP treatment and sent him out of the country on a chartered plane.

HON. CHAIRPERSON: Hon. Member, please conclude your speech in one minute.

[English]

DR. SHRIKANT EKNATH SHINDE: Sir, I am the only speaker from my Party.

HON. CHAIRPERSON: Your Party is allotted 13 minutes, but you have already spoken for 17 minutes.

[Translation]

DR. SHRIKANT EKNATH SHINDE: Sir, this is my maiden speech, I seek your protection. When they had over 400 seats, Anderson escaped, they attacked the Constitution, they committed atrocities against Muslim women and they indulged in corruption in the armed forces.

Now, I will speak about Maharashtra. Today, Maharashtra has a double-engine government. I would like to mention a few examples of how the government can work for development. We built the 701-kilometre Samruddhi Expressway, the Coastal Road and the Atal Setu, the country's longest sea bridge. The bullet train project, the Vadhavan Port, the Marathwada Rail Coach Factory, the Mumbai–Nagpur high-speed corridor along with 350 kilometres of metro rail have been completed in record time with the help of the central government under the leadership of the Hon. Chief Minister, Shri Eknath Shinde.

Some people have walked out from here. No one from them is present here now. They have also fled. They have distanced themselves from Hindutva and from the ideals of Balasaheb. Every day, people are leaving their party.

There is real Shiv Sena and fake Shiv Sena and when the Lok Sabha elections were held, the people stood with the true Shiv Sena of Balasaheb. In these elections, we contested directly against them on 13 seats, winning 7 of them with Balasaheb's Shiv Sena receiving over two lakh votes. The people stand with the Shiv Sena and with Hindutva. Balasaheb always used to say, "Say with pride that we are Hindus." Today, their leader feels ashamed to use the word 'Hindu' in his speeches. He is embarrassed to even utter the word Hindu. Here, the Leader of the Opposition has gone so far as to call Hindus violent. I come from the land of Chhatrapati Shivaji Maharaj. He fought for Hindu self-rule and for the protection of Hindus.

[English]

*Sir, our Chhatrapati Shivaji Maharaj fought to protect Dev, Desh and Dharm. If he had not fought for people's cause, the Maratha empire spread from Attock to Cuttack, would not

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*...*English translation of this part of the speech originally delivered in Marathi.

have been established. You should be proud of it. You play the role of Sambhaji Maharaj, try to adopt his qualities too**.***

[Translation]

HON. CHAIRPERSON: Please conclude your speech. Your time is over.

DR. SHRIKANT EKNATH SHINDE: They brought in terrorists like Iqbal Musa, a convict in the 1993 Mumbai bomb blasts to campaign in the elections, hoping to secure votes from a particular community. Yet, despite bringing Iqbal Musa into their campaign, Ravindra Waikar, emerged victorious along with me. The people stand with justice not with terrorists. They came up with a plan as absurd as "put in potatoes on one side and get gold out on the other" in Mumbai and claimed that EVMs could be unlocked with an OTP. A newspaper even published an article saying that someone received an OTP on their phone, opened the EVM and ensured their candidate's victory. Later, that newspaper apologized. The Leader of the Opposition tweeted that article. I would like to ask him, just as the newspaper apologized, will he also apologize to Ravindra Waikar? Today, Maharashtra's Economic Survey has been released. A false narrative was being spread that FDI, businesses and factories were leaving

Maharashtra. This survey gave a blow to such claims. According to the Economic Survey, during the Maha Vikas Aghadi regime, the GSDP growth rate was 6.76% which has now risen to 9.4%. Maharashtra is now a leader in investments with 21,000 registered start-ups providing employment to over two lakh people. Maharashtra ranks number one in FDI. 22 lakh women have benefited through the education policy, compared to just 7.12 lakh during the MVA's tenure.

Hon. Chairperson Sir, I sincerely thank you for giving me this much time to speak. Once again, I congratulate all the newly elected Members of Parliament. I extend my best wishes to the newly elected 281 MPs. Thank you. Jai Hind, Jai Maharashtra.

[English]

SHRIMATI SHAMBHAVI (SAMASTIPUR): Thank you Sir for giving me this time. I want to thank the Lok Janshakti Party for giving me this opportunity.

Sir, I rise to support with immense gratitude and respect for our hon. President of India, for the encouraging and enthralling Address delivered to the Parliament. It is

with great pride, I extend my wholehearted support and appreciation for the vision that she has laid out for us.

[Translation]

Hon. Chairperson Sir, under the dynamic and visionary leadership of Prime Minister Shri Narendra Modi, India is steadily advancing on the path of development. I have studied Bapu's ideals in school and today I would like to say that if anyone is truly carrying forward his vision with sincerity and integrity, it is the NDA government. Bapu believed in bringing the poor into the mainstream and the NDA government is fulfilling this vision effectively. Over four crore houses have been sanctioned under the PM Awas Yojana, 55 crore individuals from 12 crore families have received health insurance under the PM Ayushman Bharat Yojana, 25 crore people have been lifted out of multidimensional poverty and 80 crore citizens are consistently benefiting from the PM Garib Kalyan Anna Yojana. The NDA government has worked for the upliftment of the poor without asking about their religion or caste and continues to do so with unwavering commitment.

Hon. Chairperson Sir, I come from Bihar, a state that has consistently strengthened and supported the NDA since 2005.

With a leader of clear intent, leadership and integrity, the NDA has brought pride to Bihar making it a stronghold of development. Our party's leader, the revered Ram Vilas Paswan Ji, followed in the footsteps of Babasaheb Bhimrao Ambedkar ji, worked tirelessly for the upliftment of the Dalit, oppressed, and underprivileged sections of society. Today, as we speak of Babasaheb Bhimrao Ambedkar ji, I would like to read one of his quotes— "I measure the progress of a community by the degree of progress which women have achieved". Through the Women's Reservation Act, the government has not only amplified the voice of women in Parliament by providing 33% reservation but has also fought for their rights. Under the 'Lakhpati Didi', 'Ujjwala', and 'Mudra' schemes, loans have been provided to strengthen the economic status of women.

Sir, if we are talking about the economic situation today, we must also speak about the economy itself. India has now become the world's fifth-largest economy and will become the largest by 2047. Under the leadership of Hon. Prime Minister Shri Narendra Modi ji, the nation is witnessing comprehensive development. Through the 'Kisan Samman Nidhi' scheme, farmers are receiving a minimum support

price, improving their condition and fostering a spirit of self-reliance that is giving India a distinct global identity. On the international stage, with the 100% global consensus achieved in the G-20 New Delhi Declaration, India is establishing itself as a true friend to the world.

Hon. Chairperson Sir, you are young and represent the youth. I would like to say that under the NDA government *[English]* the youth is being equipped with necessary skills and knowledge to face global challenges with initiatives like Skill India, Digital India and Startup India.

I am firmly convinced that with continuous efforts and visionary policies of the NDA Government, Bihar will be an example for the development of the entire nation. I want to reaffirm my commitment and the Lok Jan Shakti Party's commitment to NDA's leadership. *[Translation]* I would also like to thank our National President, Shri Chirag Paswan for ensuring that the women and youth of Bihar have a voice today. Considering the dignity and history of this House, I would like to recite two lines:

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“ Jo bhara nahi hai bhaavon se, behti jismein rasdhaar nahi

Vah hriday nahi hai, patthar hai, jismein swadesh ka pyaar nahi”

Thank you.

[English]

HON. CHAIRPERSON: Thank you Shambhavi ji for your maiden speech.

Dr. G. Thanuja Rani – Not present.

Shri Abhay Kumar Sinha.

[Translation]

SHRI ABHAY KUMAR SINHA (AURANGABAD): Hon. Chairperson, I would like to thank you for giving me time to speak in the discussion on the Motion of Thanks on the President's Address. While the Address praises the Government's achievements on paper, the reality on the ground is quite different. I would like to say that in the Address, India was described as a country of global solutions, whereas the youth here are struggling with unemployment. The poor and the labourers, all are in distress. Farmers are committing suicide. The talk of doubling the income of farmers is just a gimmick. Paper leaks are a constant source of trouble for our students. Small farmers and small and medium traders are in distress due to GST. This is a serious problem of our country and if the Government makes efforts to resolve this, it will be good.

Sir, there is no mention of Bihar in the Address of Her Excellency the President, whereas this Government is running with the support of people from Bihar. There is a lack of employment in Bihar, whereas Bihar has resources that can generate employment, but neither the State Government nor the Central Government is paying attention to it.

Sir, our youth are troubled by unemployment. I would like acknowledge the efforts of Tejashwi Yadav Ji under whose leadership the Mahagathbandhan Government (Coalition Government) in Bihar provided jobs to five and a half lakh young people in just 17 months. In fact, appointment letters were distributed to approximately 2.23 lakh youth on a single day in Bihar. I would like to urge that considering the situation in Bihar, it should be granted the status of special state and an economic package. This is a long-standing demand of the hon. Chief Minister of Bihar that status of special state should be accorded to Bihar. Various campaigns, including signature drives and a march to Delhi were organised for it. Through you, I would like to ask for the reasons for delay. The current Government is in power because of Bihar's support, and it is imperative that the state be granted special status without any further delay. Bihar also

faces a severe lack of irrigation facilities and an acute shortage of drinking water. The "Nal Jal Yojana," a joint initiative of the State Government of Bihar and Union Government, is in a very pathetic state. In hilly districts like Aurangabad, Gaya, and Sasaram, the water table has plummeted by 200 to 300 feet. The Government has not formulated any comprehensive water resources policy for both drinking water and irrigation. The policy in this regard should have been formulated.

Sir, if there is water, there is life. If our farmers have proper irrigation facilities, they will prosper, and so will our nation. Therefore, through you, I request that the Department of Water Resources should formulate a policy to address both irrigation and the drinking water crisis and ensure that the State Government should implement it.

Sir, Bihar is plagued by both floods and droughts. While southern Bihar is devastated by floods, leading to immense loss of life and property, northern Bihar suffers from drought. Through you, I would like draw the attention of the Government towards the fact that loss of thousands of crores is incurred every year due to havoc caused by floods. The State and Union Governments must work together to

formulate a joint policy to find a permanent solution for floods and droughts..... (Interruption)

Sir, I am the only speaker from my party. We have eight minutes.

HON. CHAIRPERSON: Your seven minutes are over.

SHRI ABHAY KUMAR SINHA: Hon. Chairperson Sir, caste census was conducted in our state. When the Mahagathbandhan Government was formed, it implemented a reservation policy based on the findings of caste census conducted by it. However, that reservation has been struck down by the High Court and Supreme Court. Now that Government is no more in power. I, therefore, urge the Government to conduct a nationwide caste census and make provisions for reservation based on its findings. National Youth Commission should be set up to address the challenges faced by the youth of both Bihar and the entire country. This is my suggestion. I have another request. As this is my maiden speech in this House, having won for the first time, I seek your protection. Instead of focusing on their ten-year record, the Government is misleading the country by talking about the Emergency. We should be discussing the guarantee given a decade ago. What about the promise made in 2014 for

providing two crore jobs annually? What about the pledge to deposit ₹15 lakh into every citizen's account? What about the guarantee to double farmers' income? These issues should be discussed. The people of Bihar and the entire country have lost faith in the NDA. That’s why the people has rejected Modi's guarantee and NDA, which once boasted of winning over 370 and 400 seats, has been reduced to below 240 and 300.

Thank you for giving me the opportunity to speak. Jai Hind, Jai Bihar.

[English]

DR. GUMMA THANUJA RANI (ARAKU): Sir, thank you for granting me the opportunity to participate in the discussion on the Motion of Thanks on the President's Address. This is my maiden speech. So, I would like to request you to grant me some more time.

At the outset, I would like to thank our Party President, Shri Y.S. Jagan Mohan Reddy Garu for granting me the opportunity to contest an election at the relatively young age from the Araku constituency which is a reserved constituency from Andhra Pradesh. I also express my heartfelt gratitude to the people of Araku for reposing their faith in me.

19.00 hrs

As an MP from the tribal community, I am also overjoyed to participate in the discussion on the Motion of Thanks on the President's Address.

I would like to congratulate Shri Narendra Modi ji for making efforts to ensure that a person from the tribal community and more especially a woman has been elected to occupy the highest constitutional post in the country.

I wholeheartedly thank the hon. President for highlighting the progress and future aspirations of the Government. I would like to take this very special opportunity to highlight one burning issue with regard to the education and upliftment of the tribal community in the State of Andhra Pradesh.

The Constitutional Bench of the Supreme Court in its judgement dated 22.04.2020 in the case of Chebrolu Leela Prasad Rao and others *Vs* the State of Andhra Pradesh and others had struck down the famous G.O No.3 of the A.P. Government issued in 2000 as unconstitutional. The notification had reserved all the posts of teachers in educational institutions of tribal areas of Andhra Pradesh exclusively for the local Scheduled Tribes. The Andhra Pradesh G.O. of 2000 was aimed at promoting education in tribal areas and addressing the problem of rampant teacher absenteeism. As anyone even slightly acquainted with the problems of tribal areas knows, non-tribal teachers are often reluctant to travel to or live in remote tribal hamlets. Another big problem is language. Many non-tribals, including other Government officials, have lived for years in tribal areas without feeling the need to learn tribal

languages. At the primary level, mutual incomprehension between non-tribal teachers and tribal students hampers the basic education of children. As the Supreme Court has once again dismissed all cases with regard to this G.O No 3 in the Civil Appeal Judgement dated May 19,2023 the legal recourse has ended.

As an MP representing the community and especially after completing my MBBS as well as having given my MD entrance, I realise the value of a good education. Unfortunately, due to the inherent biases in the system, the tribal students do not have access to quality education even now. For far too long, education in India has been seen by the establishment as a civilising mission designed to make tribals and dalits into mental clones of other communities. Merit is defined merely as efficiency in achieving this goal rather than in terms of success in tapping indigenous ecological knowledge, preserving tribal languages and culture and giving confidence to tribal students by acting as role models. Therefore, having hundred per cent tribal teachers in Scheduled areas is a small step towards reversing this condescending behaviour.

Through You, Sir, I would like to urge the Central Government as well as the State Government of Andhra Pradesh to ensure that good teachers from the community are able to teach the students and the community is not looked down upon as a human zoo and source of enjoyment of primitive culture and for dance performances as mentioned in Paragraph 107 of the Supreme Court Judgement of 2020.

I am a proud member of the ST community and I am proud of our culture and heritage. It is after a lot of efforts and struggle that my people are able to get basic education. As we all know, education is the biggest liberator. I once again urge the Central Government as well as the State Government to take the necessary policy measures at the earliest to ensure that hundred per cent reservation is allowed for teachers from the tribal community for recruitment in the agency areas.

As a Party, we have been demanding Special Category Status for Andhra Pradesh for the last 10 years. Now that the NDA Government requires the support of the TDP to stay in power, this is the opportune time for the Central Government to grant Special Category Status to Andhra

Pradesh. However, rather than demanding Special Category Status, over the last five weeks, the ruling party in Andhra Pradesh has sponsored and enabled a brutal wave of organized violence on the leadership, cadre, and sympathizers of the YSR Congress Party.

Hon. Chairperson Sir, the TDP Government has used JCB vehicles to demolish the homes of the supporters of YSRCP, especially those of SCs, STs, and OBCs. They have also demolished the central party office at Tadepalli and 26 other districts.

HON. CHAIRPERSON: Hon. Member, please conclude.

DR. GUMMA THANUJA RANI: Sir, with these words, I conclude. Thank you.

HON. CHAIRPERSON: Now, Mr. Amra Ram ji – not present.

Dr. Sambit Patra.

[Translation]

DR. SAMBIT PATRA (PURI): Greetings to all of you!

Hon. Chairperson, Sir, thank you very much for giving me the opportunity to speak on the Motion of thanks on the President's Address. I would also like to thank this House that today on 1st July, which is also Doctors Day, a major step has

been taken to remove the mindset of slavery. In the mindset of slavery, we used to hear IPC and CRPC since childhood. Now these will be replaced by the Bharatiya Nyaya Sanhita and the Bharatiya Nagarik Suraksha Sanhita. This is, without a doubt, a monumental change. I am saddened and often pained by the fact that many may view this as a minor change, questioning what difference it makes whether we use IPC and CrPC or the new Indian codes. This is a tremendous leap forward. It is a change in mindset. Just consider this: it has been 75 years since India gained independence, and we were still bound by laws created by the British. Finally, Prime Minister Narendra Modi has to come forward took the dicision *[English]* we have to change this mentality; we have to come above this; and we have to in a way end this enslaving mentality of the society of India. I thank the hon. Prime Minister and the hon. Home Minister and I thank each and every one of you for supporting this.

[Translation]

Hon. Chairperson, Modi Ji's Government has been formed for the third time, and there is an atmosphere of happiness throughout the country. We are, of course, happy that Modi Ji’s Government has been formed. The people of

the nation are happy. But what is truly ironic is that even those we assumed would be saddened by our victory and their defeat are also expressing happiness. I am not able to understand it if there is happiness everywhere, we are happy, the country is happy, and even they are happy, then who is in danger and who is scared? No one should be afraid. You are happy and you are expressing that happiness. We have double happiness. We are happy that we have formed the Government and we are also happy that Rahul Ji has become the Leader of the Opposition. Our happiness is doubled. There is not just one Rahul ji but two Rahul jis. Rahul ji said today, "I am not one, I am two." When one Rahul is such a great asset, just imagine how much the country will benefit from two Rahul. I believe the Members from the opposition party will also benefit greatly from having two Rahul. This is a good thing because Rahul ji is an asset. There is no doubt about that. I think the Members from the opposition party will also agree that [English] Rahul ji is an asset. Now, we have double the assets.

Friends, I am pained by the fact that they are not distressed about their government not being formed because today Rahul ji has said "I am happy. [English] We are happy

and we are content. *[Translation]*We are happy that we are in the opposition." They are not upset that their government has not been formed. They are upset that our government has not fallen and we have not secured 400 seats. They are celebrating the fact that we did not get 400 seats and are treating this as Diwali. Just think, they have been lying at the bottom of the ocean for three terms and they are looking up, waiting for our ship to get a hole and sink. They are not making any effort to swim. I think we should also pray to God and today to Shiv ji that if Rahul ji is happy being in the opposition, may his happiness remain forever.

Hon. Chairperson sir, I have become an MP for the first time. Before this, you must have seen me on TV several times. I would like to raise an issue and this is not about the ruling party or opposition. In 2010, when I used to appear on TV and debates took place, a common topic would come up whenever elections were declared. Today there was a discussion held about TV anchors also and one recurring topic was about the caste equation. Elections are going to be held in a particular state, what is its caste equation and what is the religious equation there? Does the M-Y equation form there or not? How many are Yadavs, Muslims, backward classes

and forward classes? Will we be able to form the government with these equations? Which party will form the government?

[English]

Today, I can proudly say that this narrative has been forever killed by the hon. Prime Minister Mr. Narendra Modi Ji's narrative of development. For the first time in the Indian polity's history, the narration today is how many toilets have been constructed and how many Awas Yojanas have been sent to the poor people.

[Translation]

For the first time, it has become a topic of discussion in the country that there are 12 crore toilets today. Four crore houses have been built through the Awas Yojana. Under the PM Gram Sadak Yojana, 7,45,000 kilometers of roads have been constructed. Through the Jal Jeevan Mission, tap water has been supplied to 13 crore households. More than four lakh villages have been declared open-defecation-free Gram. Under the Kisan Samman Nidhi, about 11 crore 47 lakh farmers are receiving three lakh crore rupees in their accounts through direct benefit transfer. A total of 23 crore soil health cards have been issued. Through the Ujjwala scheme, 9.5 crore people have been given gas connections. Most

importantly, about 32 lakh crore rupees are being transferred to beneficiaries through DBT.

Remember, there was a time when the then Prime Minister, Shri Rajiv Gandhi used to say that if he sent one rupee, only 18 paise reached the intended beneficiary and the rest of the money disappeared somewhere else. Today, I can proudly say that if Prime Minister Narendra Modi sends 100 paise, all 100 paise reach the poor directly in their accounts. No middleman can steal it.

Hon. Chairperson Sir, today there has been a lot of talk about democracy and not just today but since the day of the oath-taking ceremony, there has been extensive discussion about democracy and the copies of the Constitution. I hail from Jagannath Puri and today I proudly say “Jai Jagannath” here because democracy originated in Jagannath Dham. I will explain from a historical perspective why this is so. Jagannath Dham is the birthplace of democracy. The Jagannath Temple established democratic principles during the time of Kalinga, earlier known as Ang-Bang Kalinga. In Kalinga, everything belongs to Lord Jagannath, the king of Kalinga, all in all of Kalinga. He is the Lord of the world and the Lord of the universe. We believe that our supreme Lord is Narayan

himself, Jagannath. He sits on the Ratna Singhasana. From there, he assumes the throne of Kalinga. The Gajapati Maharaj is his representative. But see the beauty of how democracy was born. Rajadhiraj Jagannath Maharaj, the Lord of this world, leaves his throne once a year and mounts his chariot. He says, “I will go to meet the poor. I will go to their homes. I will meet those who cannot come to me.” This is democracy, this is the Prajatantra.

When Jagannath leaves the Ratna Singhasan and mounts the chariot, the Gajapati Maharaj, who is the king of Odisha, takes a broom in his hand and sweeps the path of the chariot. On that day, he becomes a sweeper and I, a son of Utkal and a resident of Odisha can proudly say that this is the reason there is no caste system in Odisha. It’s because our king must hold the broom. Democracy prevails in front of Jagannath and in the land of Jagannath, even the king is bound to sweep. This tradition is called *Chhera Pahara*. On the 7th, during the Rath Yatra, you will see the king himself sweeping and only then will Jagannath move forward.

This is the glory of democracy. As long as Sanatan exists, democracy will prevail in India. Jagannath Dham is such a sacred place that from Adi Shankaracharya to our

Guru, Guru Nanak Maharaj Ji, all have visited there to learn about democracy and spirituality. Neelkanthvarni Ji had also visited there. There is no Guru who did not visit Jagannath Dham and learn something from there. Today, I can proudly say that all my Gurus are present there. When Guru Nanak Dev Ji visited Jagannath Puri in 1506 and went inside the temple for the darshan of the Lord, the Aarti was being performed at that time. After witnessing that grand Aarti, an Aarta spontaneously came from Guru Nanak Dev Ji's lips which today stands as history in itself.

"gagan mein thalu ravi chandu Deepak bane taarika
mandal janank moti
Dhoopu malaanalo pavanu chavaro kare sagal banrai
phoolanth Jyothi
Kaisi aarti hoi
Bhav khandna teri aarti
Kaisi aarti hoi
Anhata sabad vaajanth bheri
Kaisi aarti hoi"

Guru Nanak Dev Ji is saying, "What a wonderful Aarti is yours. It destroys the world's fear." Think about it. Today we are talking about fear. Mahadev has been destroying this fear

since time immemorial. This task of dispelling fear has been accomplished by Sanatan Dharma, about which some people today was speaking of destroying and had been speaking a lot opposing it for many years. I will conclude my speech shortly by uttering some more words only.

Hon. Chairperson Sir, today I am deeply pained by the manner in which the subject of Hinduism has been raised here—it is inappropriate. Today, Rahul Gandhi ji stated before everyone that those who believe in Hinduism, who call themselves Hindus are violent. I say with pride that I am a Hindu and I am not violent. …*(Interruptions)* I say with pride that I am a Hindu, and I am not violent. …*(Interruptions)* No, please do not commit violence. …*(Interruptions)* I request you not to commit violence. …*(Interruptions)* Please, do not commit verbal violence. …*(Interruptions)* Everyone, please sit quietly. …*(Interruptions)* Rahul ji has said on record that those who call themselves Hindus are violent. …*(Interruptions)* Rahul ji has said on record that those who call themselves Hindus are violent. …*(Interruptions)* Let me state here that Hindus have never committed violence. …*(Interruptions)*

Sarve bhavanthu sukhinah

01.07.2024

Sarve santu niraamaya

Sarve bhandraani pashyanthu kashchid sukhbhaag bhavet.

Hindus have always been concerned about the overall well being of the universe. I am also pained by the fact that DMK has again verbally attacked Hindus here today. Raja Saheb said in his speech that Hindus enslave women. But I would like to differ here, rather the fact is that the Hindus worship women as goddesses. Durga, Saraswati, Lakshmi, Vimala, these are worshiped as our mothers. We have never enslaved them. His statement is absolutely wrong and I think Rahul Gandhi does not know why Lord Shiva holds a trident? Rahul Gandhi said that Lord Shiva's trident is the trident of non-violence. No Rahul ji, all our gods and goddesses hold scriptures in one hand and a *danda/* Sengole or weapon in the other hand. If scriptures are not followed, *dharma* is not followed, then our gods and goddesses have had the constitutional provision since time immemorial to take up their arms and punish the culprit. Therefore, affection cannot exist without fear. Affection has to be shown, affection must be shown to this country. We will have to hail this country.…*(Interruptions)* Please do not shout, they are sitting behind.…*(Interruptions)* Those who

said Jai … * …*(Interruptions)* …*…*(Interruptions)* I am absolutely right…*(Interruptions)* You said Jai… …* in the oath here…*(Interruptions)* I am afraid that the day is not far when any one of you may say Jai …* here …*(Interruptions)* I cannot trust them … *(Interruptions)* If we can say Jai …* then they can also say Jai …* …*(Interruptions)* This is a matter of shame …*(Interruptions)* If they can say Jai …* …*(Interruptions)* Keeping aside the constitutional procedures here, they said Jai …* how can they not say Jai …* tomorrow, they can say it …*(Interruptions)*

They said that Sengol should be removed. Perhaps they understand the meaning of Sengol. Sengol is a Tamil word, which means Semmai. Semmai means righteousness. This is the baton of justice. This is the baton of religion (Dharma). Religion does not mean Hindu, Muslim, Sikh or Christian, religion means *Dharayati Iti Dharma*:, the one who upholds justice is religion. This baton upholds justice. It will never be removed, nor can anyone dream of its removal. Having said this, I am concluding my speech. Thank you Hon. Chairperson Sir.

* Not recorded as ordered by the Chair.

HON. CHAIRPERSON: Shri Amrinder Singh Raja Warring.

… *(Interruptions)*

HON. CHAIRPERSON: Rudy Sahib, please sit down

SHRI RAJIV PRATAP RUDI (SARAN) : Chairperson Sir, this is his maiden speech.… (Interruption) It has been the tradition of the House that no one should disturb anyone during a maiden speech. … (Interruption)

HON. CHAIRPERSON: Shri Amarinder Singh Raja Waring, please speak.

[English]

***SHRI AMRINDER SINGH RAJA WARRING (LUDHIANA):** Hon'ble Chairperson Sir Sir, I want to thank you that you have given me the opportunity to speak in this august House on the Vote of Thanks to the hon. President's Address to both the Houses of Parliament.

Rudy Sir, I hail from the land of Gurus and Saints. It is the land of soldiers and farmers. Before I start the speech. I want to quote the words of our 10th Guru Shri Guru Gobind Singh ji:-

"O Lord Almighty, grant me this boon
I should never be shy of doing good deeds
Whenever I go into the battle field to fight
I should fight with conviction and be victorious."

After quoting these hallowed words spoken by our revered 10th Guru Shri Guru Gobind Singh ji, I am starting my speech today.*****

[Translation]

Hon. Chairperson Sir, I would like to say that I belong to the land of Gurus, the land of soldiers and the land of farmers. Today, Hon.Rahul ji has spoken about soldiers.

... English translation of this part of the speech originally delivered in Punjabi.

Although, the opposition has twisted it again. But Rahul Gandhi ji said that Agniveers should be given the status of martyr in this country. I am saying this because sometimes I feel that the Government of India has forgotten Punjab. Sometimes, I also feel that perhaps we are not in any map of India. I would like to say about the way our government treats the people of Punjab. When the Prime Minister of India hoists the flag at the Red Fort, I can proudly say that this occasion of hoisting the flag has been the result of sacrifice of lives of thousands of youths belonging to Punjab. I would like to remind this.

Hon. Chairperson Sir, I would like to talk about my farmer brothers. For the last one and a half years, taller promises have been made for the farmers of Punjab and the farmers of the country. The Hon. Minister said that this Government has given MSP. Have they given MSP? In the year 1967, the Congress Government started providing MSP to the farmers. When the country was dying of hunger, the people of Punjab and the farmers of the country worked to feed the people of the country. Today, no one is doing a favour by saying that they are providing them MSP.

Hon. Chairperson Sir, the farmers demand a legal guarantee for MSP. I would like to tell you that 700 farmers of Punjab were martyred. One of our respected MPs said about the mothers of those farmers that they were people hired for Rs. 100 each. I feel ashamed of this statement. Today those farmers are on the border of Delhi. They want to come to Delhi to make their voices heard. Is Delhi different from the country? Cannot the farmers of Punjab come to Delhi? We are being stopped at the border of Haryana and bullets are being fired at us. Thousands of our farmers were injured there. But no remedial action has been taken by the government. The farmers sitting in the heat of 45-47 degrees are insistently demanding for a legal guarantee of MSP and saying we have to go to Delhi. But the Haryana Police has been ordered by the Union Minister of Home Affairs that if any person or farmer from Punjab moves towards Delhi, he/ she would be shot dead. We are being treated in such a hostile manner. Such pathetic are the circumstances.

They say that they have made a paradigm shift by introducing the Kisan Samman Nidhi Yojana. They said that Rs 3 lakh 20 thousand crores have been disbursed to the

farmers under this scheme. I would like to tell you about Punjab. What kind of treatment was given to us after the agitation? In the year 2019-20, 23 lakh people used to get the benefit of Kisan Nidhi Yojana. When we agitated, the government had to suspend the three black laws that were enacted and ultimately were withdrawn. They stopped their funds earlier provided under the said scheme. In the year 2023-24, I am speaking on record, speaking on the floor of the House, the names of 8 lakh 56 thousand people were removed from the Kisan Samman Nidhi Yojana. This is not a small incident. It was said that their papers were incomplete, so their names were striken off from the list of beneficiaries. But how did they give it to 23 and a half lakh people earlier?

Hon. Chairperson Sir, without saying much, I would like to say one more thing. This is the condition of the farmers. I would like to tell you, I was reading on page number 19 that to deliver justice to the people, *[English]* Indian Penal Code will come into force from the 1st of July.

[Translation] The Union Minister of Home Affairs talked about the law and order and said that the law and order situation in Punjab was not good. Four-five months ago, they

were bringing this law to deliver justice to the people. Sometimes they talk about Pakistan, sometimes about China, sometimes they say something else, but I would like to say one thing in this House. Hon. Chairperson Sir, we had a friend, his name was Sidhu Moose Wala. He was an artist. He was famous all across the globe. Whether it was Tamil Nadu, Maharashtra, Kerala, or New York, the whole world used to dance to his songs. I also would like to say that Sidhu Moose Wala's songs are played every third day at Times Square, New York. Hundred songs of the world appear on the Billboard, and Sidhu Moose Wala's songs rank at the first, second or third position every day. What happened to him? Today, through you, I would like to tell this House what happened to that 28-year-old youth. We talk about national security; they boast that even a bird that is a security threat cannot fly in India. They boast of being available always and appeal the people to rest assured. But what happened, a 28-year-old youth was shot dead with ten bullets in a broad daylight. Who killed him? Hon. Chairperson Sir, many people are killed, but who killed him? A gangster named Lawrence Bishnoi, who is lodged in Tihar Jail, gave an interview from the jail after the killing and said that he had killed him, Sidhu Moose Wala had

just died, now his father would also have to die. He gave an interview from inside the jail. The Government brags about national security. When shall Siddhu Musewala get justice? What must the mother of the 28 year youth be going through, who lost her only son? *Sehra* is tied on head during weddings and the ritual is termed as *Sehrabandi*. This must be a ritual in your community also. The mother of Shri Siddhu Musewala ji brought a *Sehra* and bid farewell to her son by tying the same on his head, his dead body. Such is the security situation at present. I would like to plead to the Minister of Home Affairs of the country, to give justice to him. Please provide justice to the family by punishing such gangsters sitting in jails.

HON. CHAIRPERSON: Now, please conclude your speech.

…(Interruptions)

SHRI AMRINDER SINGH RAJA WARRING: Hon. Chairperson Sir, I will conclude within a minute after making my last point and. I have got these papers. Point number 5 at Page number 4 reads like- *[English]* "Now, my Government is striving to make India the third largest economy in the world." *[Translation]*But, how will India become like this? I hail from the Ludhiana city, which is called the East Manchester of India. What is the condition of the industry there today? There

is dyeing industry and bicycle industry. People are leaving their businesses, closing them and leaving Ludhiana. Such circumstances have been created there.

I would like to cite a small example. This Government has not supported us in any manner in last 10 years. Ludhiana is the largest city of Punjab. If the Government has supported Ludhiana in any way, any Member from the treasury benches can rise talk about the same. I would like to highlight that we have bicycle industry in Ludhiana. Bicycles are manufactured either in China, or in Punjab. You will be surprised to know the quantum of production of bicycles in China. The Government makes claims about Make in India. China produces 28 to 30 crore bicycles in a year, but how much does Ludhiana produce? Only 2.5 crore bicycles. What is the reason behind this? The prices of our bicycles start at Rs. 3,500 while the Chinese bicycles start at $300 and go up to $200,000. You keep on bragging about 'Make in India'. What is the reason behind this? Wrong policies. As long as these wrong policies are there, our country cannot progress. The industries in Ludhiana have reached this stage today due to your wrong policies. I would like to conclude with this last sentence.

Hon. Chairperson Sir, we have a great brotherhood among people. This brotherhood never got disturbed despite people of Punjab voting for different parties including the Aam Aadmi Party, the Akali Dal, the Congress and for the BJP also. They try to use the name of Lord Ram. Lord Ram is ours too and the Lord conveyed the message from Ayodhya meant for across the country that Lord Ram does not belong only to the BJP. He sent across this message.

HON'BLE CHAIRPERSON: Shri E.T. Mohammed Basheer.

…(Interruptions)

SHRI AMRINDER SINGH RAJA WARRING: Hon. Chairperson Sir, I will conclude with a slogan. Restore our brotherhood. I would like to request the BJP people, the Hon. Prime Minister of the country and the Hon. Home Minister of the country with folded hands not to talk about *Mangalsutra*, or *Kabristaans.* I will conclude with a slogan –

'*Mandir baantaa, masjid baantee, baant diyaa Bhagwaan ko, Sharm karo BJP waalon. Mat baanto is desh ke bhole-bhaale insaan ko*.'

[English]

SHRI E. T. MOHAMMED BASHEER (MALAPPURAM): Hon. Chairperson, Sir, I thank you very much for giving me this opportunity to speak.

Sir, I do not find much logic in this Motion of Thanks on the President's Address. If we look into the content of the speech, we will realise that it is far away from truth and Indian realities. Even if somebody praises this Government, I would like to see it as a painting in the ice-cube. There is no logic in it. There is no reason for congratulating this Government. This Government's reactionary kind of activities have put down this country.

Sir, if we look into the details of the President's speech, we will realise what exactly is missing in it. It is nothing but an introspection. They should have brought an introspection-cum-apologies motion for the political sins they have done to this country and the damage they have made to the greatness of this great nation.

Sir, what exactly are we witnessing in the political horizon after 2024 election? First, there is a diminishing and downward trend for the BJP and the Prime Minister. Second, there is an upward trend and a new dawn for a

vibrant Opposition headed by Shri Rahul Gandhi and the Congress. We are proud of it and we give our heartiest congratulations to the people of India for their wishes.

Sir, the BJP had a lot of day dreams which included re-writing the Constitution, bringing the Uniform Civil Code, introduction of CAA, scrapping of minorities' rights, making India a country of Hindus and convert our motherland as the growth-field of RSS ideology and two-third majority in India. What happened? All of their hopes, aspirations and dreams have been shattered in this great nation.

Sir, now I come to the other details. We all know what they did. I said 'sin'. What exactly is the sin they have committed? They played the communal cards which turned around and rebounded on them. They propagated shamelessly anti-minority and anti-Muslim slogans. To what extent do we have to think about it? They had an ulterior motive to divide Hindus and Muslims and make capital out of it. That was their intention. The lesson they ought to have learnt is that a Government cannot survive by making a particular community as a particular enemy. They have to learn that lesson from the 2024 election. They may dispute it

to be so, but at the same time, I tell them to go and see what exactly has happened at different places. Faizabad is a classic example to think loudly. That is the place where Babri Masjid was demolished. In that great place, people have voted against the BJP. What is the message? They do not like it. Even the Hindu brothers were deadly against their misdeeds. That is what happened in the election. Intellectual voters in India had to convey it to them. Irrespective of caste, creed or any other thing, they have declared that they do not allow anybody to perish this country. That was the declaration that the Indian masses have given in this election. We are proud of this nation. We also congratulate this great nation for taking this kind of a decision.

Sir, during the recent election, they told utter lies in respect of Muslims. They propagated that Muslims are the infiltrators. They should apologise for that. They branded a community, which contributed greatly for this nation, like that. They went up to the extent of saying that if INDIA Alliance succeeded, they would grab the properties of others and hand them over to the Muslims.

Similarly, Sir, they also said if the I.N.D.I.A alliance will come into power, they will remove *mangalsutra* and hand it over to somebody else. This kind of a very damaging propaganda that you have propagated against the Muslims. You have even found politics in cricket. That kind of a thing also happened. What I would like to say is this. You are saying that you can do wonders but I will tell you that you have to apologise for it. Even if you take bath 1,001 times in Ganga, the sin in your body cannot be removed. That is what has happened in this country. Technically speaking, you are in power. But for how many days? Everybody knows that the crown you are wearing is that of thorns. Your present situation will inspire you but you cannot rule this country with this contradiction. It is a temporary kind of a phenomenon you have attained.

Coming to a general point, this morning, Rahul ji explained about NEET. I myself was the Minister for Education in the State of Kerala for seven years. He explained very well. I do not want to repeat it. Today's newspaper mentioned that you are going for re-examination. I will tell you one thing. Complete cancellation of the NEET result is not possible. That is not justifiable. The boys and

girls of the State of Kerala had prepared very well and they have achieved this position. If you totally cancel the result, it may create havoc. So, I request you not to do that. You have really spoiled the greatness of this House. You have made a mockery of this House. You have gone degrading our heritage and tradition.

Towards the end, I want to say this. In spite of all these things, what exactly is the mood of the Indian politics now? One thing is there. This country need not have any disappointment. This country does not want to see any further reiteration. That is why, a new dawn in the political horizon of India under the leadership of Rahul Gandhi is coming up to the rescue of this nation. Under this present leadership, we will be able to correct your mistakes. I hope that this country will again regain the glory which we lost.

With these few words, I conclude. Thank you very much.

***SHRI GURMEET SINGH MEET HAYER (SANGRUR):** Sir, I thank you, hon. Chairman Sir, that you have given me the opportunity to speak on the Vote of Thanks to the Hon. President's Address to both the Houses of Parliament. First of all, I thank the people of Sangrur, who have elected me to represent them in this highest temple of democracy.

Hon. Chairman Sir, I have gone through the Address of the hon. President twice. Not even once was the name of Punjab mentioned in it. Sir, 80 per cent of all the martyrs of freedom struggle hailed from Punjab. When the country was celebrating its Independence on 15th August, 1947, during that time, lakhs of Punjabis were being butchered due to partition of India. Our pilgrimage centres and cultural centres were left back in Pakistan. Our historical monuments were left over there. But, even then, we never complained. At that time, the leaders knew the sacrifices made by Punjab and Punjabis.

When Sardar Patel came for attending the Convocation of Punjab University, he thanked the Punjabis for their contribution and sacrifices. He mentioned the trauma and agony suffered by the Punjabis. He saluted the Punjabis.

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* English translation of the speech originally delivered in Punjabi.

He acknowledged that Punjabis had shed the maximum blood for attaining Independence of the country. He promised that the country would apply balm to the wounds of Punjab. However, no help was provided to Punjab although Patel ji shared our agony. Even after Independence, youths of Punjab continued to attain martyrdom protecting the nation and its integrity.

The Government has started the Agniveer Project. The first martyr of Agniveer Scheme Amritpal Singh hails from Punjab. His family was granted an amount of one crore rupees by Punjab CM Shri Bhagwant Mann. The contribution of Punjabis has been second to none as far as any field is concerned. The hon. President's speech has mentioned that India has become self- reliant in many fields. Let me remind you that the farmers of Punjab had been at the vanguard in ushering in the Green Revolution and thereby making India self-reliant in foodgrains production. India used to import foodgrains from powers like the U.S.A. at that time. But, by the dint of their sweat and blood, the farmers of Punjab ensured India's self-sufficiency. But our fields became poisonous due to use of pesticides. The ground-water level of Punjab dipped drastically. This is the

price we paid. However, it is a matter of agony that the farmers of Punjab are now being stopped at the borders of Haryana. They are not being allowed to come and protest in Delhi.

Today, our spokesperson said that India will host the 2036 Olympic games. Let me remind you that when the first medal in hockey in India came, it was due to Punjab's player Balbir Singh. Another Punjabi Abhinav Bindra got us our first gold medal in Olympics in individual event. When we have won the 20-20 cricket World Cup, Punjab's young bowler Arshdeep Singh has taken most wickets and played his part in making India win. Whether it is Women's Cricket team led by Harmandeep Kaur or our cricket team going to Zimbabwe which has Shubman Gill, sportspersons from Punjab are at the vanguard. The captain of Men's Football team is also a Punjabi. From the battlefield to the sports arena, Punjabis have contributed a lot for bringing glory to the country.

Sir, we, Punjabis, do not beg for anything. We earn our place by the dint of our sweat and blood. We went to Kutch region of Gujarat and made it fertile. We cut down the forests in 'terai' region of Uttar Pradesh and made it

fertile. But, Sir, whenever Punjab suffered, the Central Governments never took care of us. When dark times came in Punjab, Punjab's finances bore the brunt. All our industries migrated to the neighbouring States during those dark times.

When times became better and industries should have come back to Punjab, our neighbouring States were made tax havens. This was a step-motherly treatment meted out to Punjab. So, Sir, I urge upon the Government to give Punjab its due. We have not come with a begging bowl. We want our rights and our dues to be given to us. You make our neighbors tax havens. The Hon. P.M. gives special packages to other States. Our 6000 crores have not been given to us. 1000 crores of NHF and 557 crore rupees of another item have not been given to us. Our rights and other dues must be given to us.

Our wounds are raw and green. Please apply balm to our bruised hearts and tend to the wounds of Punjab. Punjab should also be made a tax haven for at least 10 years so that Punjab can stand again on its feet.

Secondly, Sir, no mention has been made in the hon. President's Speech about the workers and employees of the

country. The Centre is making different States fight against one another. The Government must make its stand clear on issues pertaining to employees and workers. I am the son of an employee. Employees get a portion of their salaries deducted in their G.P.F. so that they can utilize it during their old age. Even a brother cannot take over another brother's money. But banks and private companies are ruling the roost here. If someone runs away with the hard-earned savings of employees, who is responsible for that?

HON. CHAIRPERSON: Please conclude.

SHRI GURMEET SINGH MEET HAYER: So, justice should be done and the hard-earned savings of employees must be protected. In the end, let me say that the treasury benches are gloating that Shri Arvind Kejriwal ji and Shri Manish Sisodia ji are behind bars. However, they have not been convicted by any court of law. They have been put behind bars due to the Central agencies like the ED and the CBI.

No direct or indirect evidence of any corruption has been proved in these cases. If for five months, an elected representative is put in jail, who is responsible for this? Will the Government apologize? In the cases of Shri Arvind

Kejriwal ji and Manish Sisodia ji, not a single rupee worth of corruption charge has been proved. When these leaders of ours will come out of jail unscathed tomorrow, will the Government apologize? We have full faith in judiciary. You have put Shri Manish Sisodia behind bars for two years. You have put hon. Arvind Kejriwal ji, the CM of Delhi in jail. Who will compensate them? In the end, let me say that the Central agencies like the ED and CBI cannot suppress us and instill fear in the people of this country. If you polarize and divide people in this country on religious lines, the country cannot move forward. If you take the people of all religions along with you, only then will the country move forward. If you instill fear in the people and persecute them, your tally of MPs will go even lower than 240.Thank You.

SHRIMATI JOBA MAJHI (SINGHBHUM): Hon. Chairperson Sir, this is my maiden speech in the country's highest assembly. I express my heartfelt gratitude to the people of the country and the voters of my Parliamentary Constituency for this honour. I will always stand with them in the pursuit of justice and development.

Hon. Chairperson Sir, the Government has praised itself through the Address of the Hon. President and has outlined its future plans.

Hon. Chairperson Sir, The Address speaks of a stable and clear majority Government. While the Government technically enjoys a majority in the House, the public's dissatisfaction is clearly evident. Through you, I urge the Government to understand the language of the country's voters and bring about changes in its policies and conduct accordingly. Let us speak of the nation and justice. The message from the 18th Lok Sabha elections is clear that this is not a stable and clear majority Government.

Hon. Chairperson Sir, the Address highlights that our economy is among the world's fastest growing economies. Our economy has moved from 11th place in 2014 to 5th place in 2024, with a target to reach 3rd place.

Sir, I represent the Kolhan region of Jharkhand which is a tribal-dominated area. I may not be fully aware of all these figures but observing the sources of income, poverty, unemployment, and illness in my region, it is clear that a lot of work needs to be done to ensure an equitable and fair distribution of economic benefits.

Sir, the Government has delivered four crore houses under Pradhan Mantri Awas Yojana during the last ten years. Through you, I wish to draw the attention of the Government to the fact that in a backward, tribal-dominated state like Jharkhand, no houses have been allotted under this scheme for the last three years. The State Government is implementing scheme with its limited resources which falls far short of the actual needs of the state.

Sir, the Address mentions free ration and gas cylinder scheme claimed by the Government. Through you, I would like to draw the attention of the Government to the fact that many women in remote tribal areas across the country have not received the benefits of these schemes. For this, the Government will have to make more efforts.

Hon. Chairperson Sir, in the name of labour force development, the migration and exploitation of workers

from my state, Jharkhand, is continuously going on. The poor remain unaware of their rights. Until we are able to protect these workers, who migrate to other states in search of employment, from layoffs, unemployment and disease, it would be dishonest to speak of ensuring their dignity. Along with this, both the credibility of the Government and the future of our youth are at risk. The manner in which the NEET paper leak is being investigated has led to a steady erosion of trust among the youth towards the Government.

Sir, through you, I wish to advise the Government that the youth are the future of the country and we have to use their energy properly, only then the country will develop.

Sir, without saying much I would like to tell you one more thing that Jharkhand is a state where mineral wealth is more than 42 percent. Several other states rely on Jharkhand for their own development. Yet, we have not been able to ensure proper development of the tribal population in Jharkhand.

Through you, I urge the Government to grant the status of special state to the tribal-dominated state of Jharkhand and ensure its comprehensive development. In

addition, I appeal to the government to implement the **Sarna Code**, which reflects the distinct identity of the tribal community, so that the tribals can create their own identity. I conclude my speech with these few words.

Sir, thank you for giving me the opportunity to speak and now I conclude my speech.

DR. HEMANT VISHNU SAVARA (PALGHAR): Thank you, Hon. Chairperson Sir. I would like to say a few words in appreciation of the President's Address. First of all, I would like to thank you for giving me the opportunity to speak.

Sir, along with this, I would also like to thank this House and the Bharatiya Janata Party. I represent Palghar in Maharashtra which is a tribal area. I also extend my gratitude to the people for electing me and entrusting me with this responsibility.

20.00 hrs

Hon. Chairperson, Sir, there is a song - Sare Jahan Se Achchha Hindustan Hamara, Hum Bulbule Hain Iski, Yeh Gulsitan Hamara. Earlier, we used to hum this song with pride, but over the last ten years, our Government has

worked tirelessly with a focus on the poor, youth, women, and farmers, driving development for all. The way our respected leader, Shri Narendra Modi travels around the world and gets respect and prestige, makes us proudly say that Sare Jahan Se Achchha Hindustan Hamara.

Our Government is a futuristic Government with the resolve to reform, perform and transform. By contributing about 15% to the world's growth, our economy has become the fifth largest economy and is going to become the third largest economy. Sectors such as manufacturing, services, and agriculture are receiving significant focus, alongside a strong emphasis on skill development. Various schemes such as PM SWANidhi and PM Vishwakarma have proven to be crucial in this progress India is emerging as a leader in various industries and sectors including semiconductors, solar and electric vehicles, green hydrogen, batteries and from IT to tourism, all of which are generating new employment and self-employment opportunities.

The rural economy is also experiencing a significant transformation. The Government is empowering farmers to become self-reliant. Agro-based industries, dairy

and fisheries are being expanded and organic production is increasing. We know that organic production is becoming very important now and if it is promoted in rural areas, it can prove to be helpful in providing better health and increased income. 3 lakh 80 thousand kilometers of roads have been constructed under Pradhan Mantri Gram Sadak Yojana during the last ten years. The construction work of Ahmedabad-Mumbai Highway in my Constituency, Palghar is going on in full swing. High speed railway ecosystem is being developed along with the setting up of bullet train corridor. All these projects are providing new employment and self-employment opportunities. Employment and self-employment avenues are also being created through Skill India initiative on the lines of Make in India.

New railway routes are being constructed by the Ministry of Railways from Mumbai to Virar and Virar to Dahanu. On behalf of the people of Palghar, I express my gratitude towards the Government that Palghar is being developed under Amrit Bharat scheme. A new era of women empowerment is being created in the country in the last ten years. The economic power of women is increasing. Of the four crore houses constructed under the Pradhan Mantri

Awas Yojana, the majority are registered in the name of women. Three crore more houses are going to be constructed. The Lakhpati Didi initiative has already empowered one crore women, with plans to uplift another two crore. I am grateful that the Government is working to make the savings groups living in rural areas lakhpatis. Daughters are getting encouragement through Sukanya Samridhi Yojana, for this I would like to thank the Government.

Financial assistance of Rs 78 thousand is being provided for installing solar panels under PM Surya Ghar: Muft Bijli Yojana. These solar panels have been installed in many households helping them to achieve zero electricity bills. These efforts have helped approximately 25 crore Indians, including a large number from tribal communities, Scheduled Castes, and other backward classes, come out of poverty in the last ten years.

Tribal people have benefited the most. PM JANMAN scheme has become a medium for the upliftment of the tribal population with a fund of about 24 thousand crore rupees. The Government's free ration program, which began during Corona period, continues to provide food

security to about 80 crore people, with this benefit extended until 2029. This program has been particularly beneficial for the Scheduled Caste and Scheduled Tribe populations. We know that 55 crore people have received Ayushman Bharat card. 25 thousand Jan Aushadhi Kendras have been set up under the Pradhan Mantri Bhartiya Jan Aushadhi Pariyojana. If both of these are combined, then the cost is reduced considerably. This is very important for the people of Scheduled Caste and Tribe in rural areas. We know that the Government is promoting heritage along with development. I thank the Government for commemorating the birthday of Lord Birsa Munda as Tribal Pride Day. I also know that the 150th birth anniversary will be commemorated grandiosely next year.

The 500th birth anniversary of Rani Durgavati is being celebrated this year. I have been elected from Palghar Parliamentary Constituency. This is a tribal dominated area. Hon. President belongs to the tribal community, this is a matter of great pride for the entire tribal community. The entire tribal community is grateful to the Prime Minister Shri Narendra Modi ji due to whom India got its first

President from the tribal community which is a matter of pride for the entire nation.

The Hon. Madam President is providing her guidance to the entire House and the entire nation. On behalf of the tribal society of India and the people of India, I express my gratitude and congratulations. Hon. Prime Minister said that this is the time, the right time, that is why we all are moving forward with the vision of Hon. Prime Minister so that the vision of developed India by 2043 can be realised.

*We are moving ahead on the path under the guidance of the Hon. President. We will make our best efforts to ensure the wellbeing of our tribal brothers and sisters. Our Government is working on the principle of *Sabka Sath, Sabka Vikas, Sabka Vishwas* and *Sabka Prayas*. I thank the Hon. President for guiding us through her address. It has been the tradition of Maharashtra that Warkari saints travel from Alandi to Pandharpur, and now Mouli's palanquin has started its journey. They have moved towards Pandharpur singing the hymns of Sant Tukaram. I wish all the Warkari saints the best. I would like to repeat an *abhang* of Sant Tukaram and then conclude my speech.

... English translation of this part of the speech originally delivered in Marathi.

[English]

*We, the followers of Lord Vishnu, follow the Bhagwat Dharm. We the followers of Pandurang, never believe in discrimination and always support equality. We strongly believe in public welfare without any hatred and malice.

Saint Tukaram says that happiness and sorrow are parts of our life and we should try to remain unaffected in all the situations.*

[Translation]

Our government is working on the ideas propagated by Sant Tukaram Ji integrating them with developmental measures. I express my heartfelt thanks to the Hon. Prime Minister Narendra Modi Ji. I thank you very much for providing me the opportunity to congratulate the President on her address. Jai Hind, Jai Maharashtra.

20.09 hrs (Shri Jagdambika Pal *in the Chair)*

SHRI MIAN ALTAF (ANANTNAG-RAJOURI): Sir, I am very grateful to you for giving me time to speak. I am from Jammu and Kashmir. The President of India delivered the address. Most of the achievements mentioned in it are

about Jammu and Kashmir. But it was not mentioned that no election has been conducted in Jammu and Kashmir for the last ten years. In every elected democracy, there is an elected Government . I am talking about the assembly elections, the assembly elections were not held after the year 2014. During the year 2017-18, the assembly was also dissolved, so we are being governed without an assembly till date. This was not mentioned in this, moreover, the great injustice subjected to Jammu and Kashmir has also not been mentioned. There existed a full-fledged princely state here, it was divided and two UTs were created and till date in the history of this Parliament, it has never happened that a state was divided to create a UT. It has always happened that UTs have been upgraded to the status of states. Today, I would like to put one thing before the House that a great injustice has been done to the people of Jammu and Kashmir and Ladakh and the public has not accepted this decision. We want that the rights that have been snatched from us should be given back, elections should be held immediately and our statehood should be restored. The people here are suffering a lot due to the absence of a democratic system and elected representatives.

I would like to tell you that Jammu and Kashmir has a lot of potential for hydroelectricity. The level of potential here is such that if power projects be allocated to us and that too without any financial support from the Government for development, we can still make developments. It is unfortunate that when Governor's rule was imposed there, LG's rule was enforced, our power projects, which were being built by the State Development Corporation, were handed over to NHPC. Today the situation is such that despite having so much potential, we are not getting adequate power supply and the power that is available is also being provided at sky high prices. Such a big injustice is being done to us. Power projects, with whom we have an old relationship, at least the hydro projects should be returned to us but nothing has been said in this regard. The Hon. Prime Minister mentioned twice in his speeches that he will reduce the distance between *Dil and Delhi*, but no concrete action is visible on the ground that suggests that these distances are being reduced, rather these distances have increased.

The launch of Metro was mentioned in the speech, but nothing was said about metro services for the two big cities

of Jammu and Kashmir. These are the two big cities. Lakhs of tourists visit Srinagar and a lot of tourists come to Jammu too, but nothing was said about these two cities in the speech. In the sermon that was read here, tribals were talked about. Two members before me said that a lot of discussion has been done, a lot of propaganda is done that tribals are getting a lot, there are many facilities provided to them, many concessions are provided, which is leading to set up a common narrative that perhaps all the new Government schemes, concessions, jobs and money are being diverted to these people, but we can observe that these people do not get anything at the ground level.

The schemes which are being announced are not implemented on the ground. I request the Minister of Tribal Affairs to sit with the elected MPs of the tribal community, discuss with them, and formulate plans after consulting them and observe whether the funds allocated by the Government about which there is talk, reaches to the beneficiaries? A lot of propaganda is being done through the media in Jammu and Kashmir that the Government is making a lot of efforts for these people, but no fruitful results are experienced at the grass root level there, by

referring which it can be said that something has happened for their betterment during the last five years. Unemployment is at its peak in Jammu and Kashmir. The process of recruitment has almost stopped for the last 10 years. People are becoming over age after doing PhD, Engineering, MA, BA, but unfortunately, sometimes the papers get leaked there, sometimes the posts are referred, then the posts are withdrawn and thereafter referred again. Unemployment has increased a lot in a sensitive state. Along with our politics, unemployment is at its peak in the entire country. The biggest issue that is being faced by our country and particularly by Jammu and Kashmir is the issue of unemployment. No roadmap has been projected to address the said issue. Inflation is at its peak today. Be it gas, petrol, fertilizer, vegetables, sugar, everything is getting expensive day by day, on top of that GST has broken the back of the people. Nothing has been said in this address about these major issues and about the people who are suffering at this time. How will they be addressed, nothing has been said for the poor as to how their problems will be solved. In Jammu and Kashmir, thousands of employees have been working as a casual, daily wagers for many years.

They came on the roads. Now they are not even allowed to come on the roads. No action is being taken to address their problems. The Government is not formed there and no measures are being initiated to address the people's issues. Neither is anyone paying attention to our political issues, nor is anyone paying attention to our other associated problems, therefore, I would like to tell the entire House that whatever was said here about Jammu and Kashmir, is completely different from the actual condition. We, the people of Jammu and Kashmir, are suffering. Members have come here after getting elected from all across the country, they should pay attention and case in this matter and raise their voice here. Particularly, the people of INDIA Alliance, of which we are a part, should raise their voice in this regard. Today, a leader of the opposition mentioned our issues in one sentence in his speech, but I would like to appeal the opposition to keep mentioning about Jammu and Kashmir. Thank you very much.

HON. CHAIRPERSON: Shri Deepender Singh Hooda ji.

SHRI DEEPENDER SINGH HOODA (ROHTAK): Sir, thank you for giving me an opportunity to discuss the President's Address. When the Hon. President commenced her address in this House, we were eager to listen as it presents the government’s vision and thinking before the nation. However, as the address progressed, it became difficult to discern whether it was the address by the BJP government formed in 2024 or the Janata Party government under Shri Morarji Desai formed in 1977 or the first Modi government formed in 2014. It takes time to fully understand the context of the extensive references made about the Emergency.

After that, such a lengthy mention was made. It appeared as though elections have been held a fresh after the Emergency and the Janata Party government has been formed in 1977. Perhaps that portion was drawn from there. Following that, there was talk of an absolute majority along with the same promises we have been hearing since 2014 and 2019. We thought, certain parts of the President’s Address in 2024 had been borrowed from these years. Later, we realized that the government had not erred in recognizing which year it belonged to 2024, 1977, 2014 or

2019. They made a mistake in understanding the spirit of this mandate which we have observed in the working style of the government over the last three - four days. It is a fact that this mandate has given numerical strength to the ruling party and we acknowledge that. But it is also true that this mandate has given moral strength to the opposition of the country. The people have mandated a strong opposition, voting to protect the Constitution, safeguard democracy and restore balance in the democracy of the country. This moral force is very charismatic in democracy. The charisma of this moral force was such that, on the very night the mandate was declared, pro-government anchors from various TV channels were apologizing on TV while many psephologists were left in tears. No one seemed happy in the NDA meetings held over the next two - three days. During the India Alliance meetings, everyone was embracing one another. Everyone’s faces were glowing and sweets were being distributed. This is the miracle of moral strength. The people of this country have given a strong opposition. By taking away your majority, they have shattered your arrogance. The people have rejected the dictatorial and arrogant style in which you were governing and by

snatching away your majority, they have shattered that arrogance. This is the same arrogance we witnessed when you passed the three agricultural laws for such a large section of the country through an ordinance, without even bringing them before Parliament during the farmers' movement. After that, the farmers rose in protest. That community protested at Delhi borders for more than a year. 750 dead bodies of those farmers were taken back from the protests to the villages of Punjab, Haryana, Uttar Pradesh and Rajasthan. Yet, not even two words of sympathy were expressed by the government. This was the face of arrogance that the people of the country witnessed. The same arrogance in which farmers were run over by a jeep during the movement and yet the cabinet minister to whom that jeep belonged was once again given a ticket. This was a form of breaking that arrogance. The people in Haryana, Rajasthan, Punjab, Uttar Pradesh and even in Lakhimpur Kheri, defeated that BJP candidate ensuring the victory of the India Alliance. You gave tickets to those under whose vehicle farmers were crushed which reflected yet another face of arrogance. We saw another example when our daughters were demanding justice for themselves. Olympic-

winning sportswomen, wrestlers, the proud daughters of Haryana were seeking justice. Haryana, the land of Kurukshetra, where the great war of the Mahabharata was fought became the stage for a new battle. This time for the honor of the women of our country. These are the values of our nation. Yet the daughters of that sacred land who were demanding justice at Jantar Mantar in Delhi were dragged away. This is a form of arrogance. The government did not file a case against the accused who was an MP. No case was filed against him by the Central Government but it was filed only on the orders of the Supreme Court. His son was put up as a candidate in the elections in Uttar Pradesh. The people of Uttar Pradesh, Haryana, Rajasthan and Punjab shattered that arrogance. …*(Interruptions)* I am proud of the daughters of Haryana and the state they represent. Today, the highest vote percentage received by the opposition anywhere in the country has come from the small State, Haryana.

The people of the country have shattered that arrogance. It was this arrogance which resulted in the suspension of 146 Members of Parliament. i.e. the entire Opposition in a single day. It was this very arrogance that

the people shattered. They raised the strength of the INDIA alliance to 234 Members and stripped you of your majority by sending them here to restore balance. The people have shattered this arrogance.

HON. CHAIRPERSON: Deepender ji, that decision was not of the Government but the chair.

SHRI DEEPENDER SINGH HOODA: Sir, it was this arrogance because of which every section of the society had to come out on the streets to protect their interests in the last few years. The government ignored them and every time appeared to be standing with the oppressors. Whether it was Hathras, Lakhimpur Kheri or the women wrestlers, the government was seen siding with the oppressors and not with the victims. It was this arrogance that forced every section to come out on the streets. …*(Interruptions)*

We saw in Haryana that the people have rejected their politics of arrogance. Along with this arrogance, the people have also rejected their politics of polarization. The people have rejected the policy of pitting one citizen against another. At one time, slogans were being raised of North versus South. I would like to tell those who talk about North versus South that if the INDIA alliance has received the

highest vote percentage of 47.6 across 28 states in the entire country, it has come from Haryana which is situated on three sides of Delhi, in North India rejecting the politics of North versus South, one religion versus other religion and one caste versus other caste. This politics of polarization has been rejected by the people. In Uttar Pradesh, the people have rejected the politics of polarization on the basis of religion. In Haryana, the people have rejected the politics of polarization based on caste.

Sir, I would like to tell you that Haryana has 90 assembly constituencies. In all the 90 constituencies, the vote percentage of the Congress party has increased tremendously while the vote percentage of the BJP has fallen significantly. This is true regardless of the geographical area of the constituency or the caste composition. This demonstrates that the people have rejected the politics of North versus South, one religion versus another and one caste versus another. With the strength of this vote, the people have also broken their ego, rejected the politics of polarization and protected the Constitution. The people have saved the Constitution.

We have seen how Babasaheb’s Constitution is being continuously attacked under this government. Constitutional institutions are being undermined. We have witnessed how Parliamentary democracy is being weakened. We have also seen how the rights of the communities and classes whose rights are protected under the Constitution are being violated. Government jobs are being abolished be it the Central Government or the State Governments, two lakh government posts have been abolished in Haryana. Those who are being employed are given only temporary jobs through Kaushal Nigam, without reservation, pension and so on. In this way, by abolishing government jobs even in the Central Government, this government was snatching away the rights of SC and OBC communities granted under the Constitution through the backdoor. Moreover, slogans were being raised to crush the Constitution but the people have rejected those slogans as well.

They were chanting the slogan of ‘400 Paar’. They are making efforts to tamper with Babasaheb's Constitution. We have taken away your majority and a minority Government was formed to protect the Constitution. That is why when the chant ‘Jai Samvidhan’ was heard here, I stood up

because I have an emotional connection with Babasaheb's Constitution. Our country and this Parliament is governed in terms of the Constitution which was drafted under the leadership of Babasaheb in the premises of this Parliament and my late grandfather, Chaudhary Ranbir Singh Hooda, was a member of the Constituent Assembly. He also signed the original copy of the Constitution alongwith Babasaheb, Pandit Jawaharlal Nehru, Sardar Patel and Maulana Azad.

When ‘Jai Samvidhan’ was chanted in the house, the treasury benches made remarks on it. I feel it is my duty to say that no one should have objected to this. Whatever the ruling party said after that, whether it was right or wrong, I leave it for the people of the country to decide. I leave it to the Chair of this august House. The people protected the Constitution and shattered their ego. They worked to reject their politics.

Hon. Chairperson, Sir, I was reading the Address. I understood that the mistake is not in the date; the mistake lies in the Government's understanding of the people's mandate. As I continued reading, I noticed that the slogans and promises of the last ten years were not mentioned anywhere. Through you, I would like to remindthem. It was

said that two crore jobs will be provided, but today we are seeing that this Government has created a record of unemployment in the last 45 years. But the word unemployment has not been used even once in the Address, as if there is no problem of unemployment. The country is experiencing its highest unemployment in 45 years, and Haryana has the highest unemployment rate in the country. Probably that is why the opposition received the highest percentage of votes in Haryana in this election.

In the last session, when I asked a question about the unemployment rate in different states, the reply from the Government stated that Haryana had the highest unemployment. The Government has pushed the youth of Haryana into a pit of unemployment. Their future is darkened. Today, Haryana has a growing problem with drug addiction and uncontrolled crime. Adolescents are joining the shooter gangs in Haryana. There is migration towards foreign countries. You must have heard about Dunki movie. The youth of Haryana who used to talk about fighting on the country's border, is leaving his home risking his life, crosses the US border through the jungles of Panama and when he enters America to work as a labourer, Diwali is celebrated in

his house, crackers are burst. They are talking about ‘Amritkaal’. What kind of ‘Amritkaal’ is this that the youth of the country have to migrate to the foreign countries. The youth of Haryana who used to talk about fighting the enemy, is fighting in the Ukraine war. I want to ask what kind of Amritkaal is this? Just now, there was a discussion on NEET. I also want to bring to your notice that not only has Haryana set a record for the highest unemployment in the country, but in the last ten years, it has also had the maximum number of paper leaks and recruitment scams. Today, through these leaks, the future of millions of youth has become bleak. Unemployment, Corruption and black money were not mentioned even once in the Address.

HON. CHAIRPERSON: Please conclude.

SHRI DEEPENDER SINGH HOODA: This was the same slogan that ' Kaala dhan laayenge, sabke baante 15 lakh aayenge’ (We will bring back black money and 15 lakhs will be distributed to everyone). Black money did not come and nothing was said about black money. Now people are saying that the real slogan was that ' Kaala dhan videsh se nahi laayenge, kaale dhan walon ko BJP join karwaayenge, raaton-raat unka kaala dhan safed karwaayenge, washing

machine banayenge' (We will not bring back black money from abroad, we will make black money holders join BJP, turn their black money white overnight and essentially act as a washing machine). If the BJP had a clean record on corruption, they would have confidently sought votes on that basis. Why was there no mention of corruption or black money in the Address?… *(Interruptions)*

HON. CHAIRPERSON: Please conclude.

… *(Interruptions)*

SHRI DEEPENDER SINGH HOODA: Sir, they should have asked for votes by stating that they have also taken donations from the companies manufacturing corona vaccine. They should have sought votes on this as well; only then their record on corruption would have been credible. I wish to remind them that they had another slogan 'Kisan Ki Aamdani Doguni Karaenge, Swaminathan Report Lagu Karaenge' (We will double the income of farmers by implementing the Swaminathan report). We all saw what actually happened. Instead of doubling the income of the farmers, they spilled the blood of over 750 farmers. Farmers' incomes did not double rather their costs doubled, and so did their hardships.

Today, I urge the Government to be honest with the nation about the issue of Minimum Support Price (MSP). Give a legal guarantee for MSP.

HON. CHAIRPERSON: There are many Members from your party who are yet to speak. You have been speaking for more than 15 minutes. Please conclude.

SHRI DEEPENDER SINGH HOODA: Hon. Chairperson, Sir, I am moving towards conclusion. I would like to say that the Government should at least do the work of giving a legal guarantee for MSP. They had another slogan - 'One Rank One Pension'. They forgot the slogan of ‘One Rank One Pension’ and they changed the slogan. They brought No Rank No Pension by introducing Agniveer scheme. I would like to ask where did this scheme come from? It was neither demanded by the army, nor by the youth of the country, nor was the Agniveer Yojana in the BJP manifesto. So where did this scheme originate? Today, this scheme is being justified. Rajnath Singh ji said that consultations were held. I want to remind Rajnath Singh ji… *(Interruptions)*

HON. CHAIRPERSON: Hon'ble Member, 13 members from your party are yet to speak.

SHRI DEEPENDER SINGH HOODA: Sir, I am concluding. I would like to ask what General Naravane said that this scheme surprised all the three Armed forces. Today he is saying that consultations were held. An internal report of the army has come. This news has been published in every newspaper that due to this scheme, rivalry in the army has increased. The spirit of dying for each other has now turned into rivalry and the morale of the army has fallen to a record low. The biggest weapon the Armed forces has is its morale. They have lowered the morale of our country by introducing this scheme. Everyone was proud of the army of the country for 75 years. Regardless of which Government was in power, the Army never let the tricolor bow down. Be it Indira Gandhi's Government in 1971, which changed the world map by dividing Pakistan, or their Government in 1999, when under the leadership of Prime Minister Vajpayee ji, the Army brought Pakistan to its knees in Kargil. This was done by an army recruited through Permanent Commission.

HON. CHAIRPERSON: Now you conclude.

SHRI DEEPENDER SINGH HOODA: Sir, I am concluding. In the end, I would also like to highlight another

slogan they had — that of a ₹5 trillion economy. I must say a few words about the economy. According to an Oxfam report, the richest 1% of Indians hold 60% of the country's wealth. Out of the ₹5 trillion economy, ₹3 trillion should not be concentrated in the hands of just the Adanis and Ambanis. Today, this is the reality of economy they have created. Now, they raise slogans and boast about distributing food grains to 80 crore citizens as a major achievement. Earlier, they criticized the MNREGA scheme as a symbol of the Congress party. They are providing food grains to these 80 crore people which is a good initiative, but I wish to tell the true definition of mandate.

The mandate is that these 80 crore people are telling the Government they do not want food grains, they want self-respect and employment. They do not want to survive on government handouts; they want to earn the bread of dignity. We want work, we want employment. 80 crore people are asking this. In conclusion, I would like to say that there was one more thing about the economy. They used to say that the rupee has fallen so much. When the rupee fell to 62 against the dollar during our regime, they used to say that the prestige of India has fallen. Now there has been a record

fall. The rupee has fallen to 84 from 62. According to them, now there must have been a record fall in the prestige of India. This is the state of the economy today.

I would like to conclude my speech by mentioning one thing. People have not given the mandate for their arrogant and dictatorial working style. People have given the mandate to take the country forward by keeping everyone together and if they do not follow the idea, today a strong opposition has been given through the mandate. If they still do not understand the mandate, next time we will replace them as a strong alternative. This is what I would like to say.

HON. CHAIRPERSON: Hon. Minister of Parliamentary Affairs.

SHRI KIREN RIJIJU: Sir, I have to make an announcement that we are going to run the House till quite late and the hon. Members will put forth their views here with a lot of effort and there are Members here to listen too, so we have arranged for dinner. I would like to give information about the venue of dinner. The hon. Members will have food in the Dining Room for MPs.

HON. CHAIRPERSON: Is it on the ground floor?

SHRI KIREN RIJIJU: Yes Sir, it is in the MPs Dining Room.… *(Interruptions)* You don't worry about the money. You go there and eat comfortably. We will pay the money. We can do this much.

HON. CHAIRPERSON: When the hon. Minister of Parliamentary Affairs is saying so, then he is the host.

SHRI KIREN RIJIJU: There is an arrangement of dinner for the guests of hon. MPs in Dining Room-4, i.e. the media room.

There is an arrangement of food in the staff cafeteria for the officials sitting in the New Building and providing services to us and working for the functioning of the House. There is an arrangement of dinner for the security personnel and other allied agencies in the Parliament Library cafeteria. I hope everybody has got this thing. Please avail. We will run the House peacefully till late night.

SHRI DIPENDRA SINGH HOODA: Sir, I have a request.…*(Interruptions)*

HON. CHAIRPERSON: You ask first. If you won't ask through me, you will ask directly to him.

SHRI DIPENDRA SINGH HOODA: Sir, I would like to ask through you. Sir, there should be an arrangement of

watching proceedings of the House in the MPs cafeteria, like there were TVs in the Central Hall.

HON. CHAIRPERSON: Hon. Minister of Parliamentary Affairs, please get a TV installed in it. Your suggestion is absolutely right.

[English]

***SHRI S. VENKATESAN (MADURAI):** Hon Chairman Sir, Vanakkam. At the outset I thankfully express my love and respect to the people of Tamil Nadu, particularly to the people of Madurai parliamentary constituency for having given a historic mandate against the fascist politics during the 18th Lok Sabha elections. Hon Chairman Sir, Hon. President's Address is not truly reflecting the exact mandate of the parliamentary elections. Particularly this mandate has snatched away the posts of 63 MPs of the ruling party as they have lost the elections. It has shattered the imaginative exit poll results propagated by your corporate friends. To add further, the people have given such a verdict proving your sayings, as that of God's child to have become untrue. Such a good verdict is provided by the people for the 18th Lok Sabha. Most importantly they knew that if majority is given to you, you will snatch away even their voting rights. Having understood this, the people have given this mandate. I wish to remind you of the speech delivered by Hon Prime Minister on the concluding day of the last Session of 17th Lok Sabha. Prime Minister said that after elections the opposition will not

* English translation of the speech originally delivered in Tamil.

have place in this House and they will be forced to sit in the visitors' gallery. But the voters of the country, through their verdict, have made a pride-filled moment possible, by making the Hon. Prime Minister to sit for 2 hours and listen to the speech of Hon Leader of Opposition today. The Government had issued orders for stopping the entry of tractors into the NCR of Delhi during the farmer's protests, but today our lovable friend Shri Amra Ram reached Parliament through his tractor and took oath as MP. That speech of Hon Prime Minister was about Ayodhya. But today in the Hon President's Address, even the word Ayodhya has not been uttered once. If the people have not voted for you, you will leave in the lurch, Ayodhya or even God for that matter. This is the one you have proved through this President's Address. We should talk about Ayodhya now. Shri Awadesh Prasad belonging to SC community has been elected as the Member of Parliament from Faizabad constituency which is under General category. BJP has seen temples as entrance points of the polling booth. Infact the temples are not entrances of a polling booth. Temples are the places of spirituality and this was proved by the people of Ayodhya in Faizabad constituency. It doesn't end there. My friends, Lord Ram of

Ayodhya had put you in trouble by leaving you in distress. In Varanasi, you were made to worry by Lord Kasi Viswanath for the initial three rounds of counting. We humans could not tolerate what you said as the child of God. How will the Gods tolerate such statements? That's why you went to embrace Lord Kasi Viswanath leaving Lord Ram. Now you had gone to embrace Lord Jagannath leaving Lord Kasi Viswanath. Very soon Lord Jagannath will also do the needful to you. Hon Ministers have mentioned here that Hon Prime Minister Shri Modi has once again entered with Sengol, the sceptre inside this House of Parliament. Sengol, the sceptre, crown and king's chair are all symbols of monarchy. We entered this august house only after destroying all these symbols of monarchy. When the monarchy is no more alive where the significance is for this Sengol, the sceptre? You are just wearing the skin of a dead lion and scripting stories saying you to be the King. You are aware of the fact that, every King who held this Sengol had hundreds of women as slaves in his palace. What are you trying to say to the women of this country by placing this Sengol inside this House of Parliament? I wish to say that I am extremely worried. Mahatma Gandhi's statue was installed at the entrance of the

Parliament building. Revered leader Dr Ambedkar's statue was located in front of the Parliament building. Now you have shifted Mahatma Gandhi's statue and Dr Ambedkar's statue to the backside entrance of this old Parliament building. But Chanakya, Savarkar and Sengol have occupied the central position in this new Parliament building. I want to say this to those who belong to the ruling party. We took oath by holding the copy of Constitution of India in our hands. Do you know why? We want to hold it high as you want to destroy it. We will remove the thing which you want to hold high in this august House. Sengol has two reasons for its pride. It resembles monarchy. Secondly it also resembles virtue and honesty. I want to ask you what relation you have with honesty. Hon Prime Minister visited Tamil Nadu eight times for campaigning before General Elections in Tamil Nadu. He had all praises for Tamils, Tamil language and Tamil culture. After the polling was over in Tamil Nadu, Prime Minister went to Uttar Pradesh, Bihar and Odisha on an election campaign. What did he say about Tamil Nadu while campaigning in these three States? If you had honesty and virtue in politics you should have told such vilifying statements in Tamil Nadu. With such a dishonesty, no ruler

has ever spoken like you such defaming things about Tamils and Tamil Nadu. You termed minorities as infiltrators. You said that they are ones who give birth to so many children and snatch of our money. We witnessed the Election Commission as a silent spectator at all your sayings and statements. After elections, now the issue of NEET has crept in. People are afraid that the coaching mafias have almost taken control of testing agencies. Hon Minister of Education does not want to talk about this. Hon Railway Minister does not want to talk about railway accidents. Hon Minister of Home Affairs does not want to talk about Manipur issue. But we have seen many atrocities against the minorities taking place after elections. In several places, from writer Arundhati Roy to Arvind Kejriwal, your vengeance against them is trying to stop the legal relief that is due for them. This should be stopped.

HON. CHAIRPERSON: Please conclude.

SHRI S. VENKATESAN: Hon Chairperson Sir, I am concluding in one minute. Your decline has started from this recently concluded election. You lost 63 MPs when compared to the previous Lok Sabha. People have defeated 63 MPs of your ruling party. Besides, you have started respecting your allies. Hon Prime Minister stood from his seat and displays

respect to an ally of NDA which has 12 MPs and this becomes the headline story. Therefore I must say that your decline has started. People will time and again prove that the voice of India is the voice of social justice and voice of democracy. Thank you.

[Translation]

SHRI GANESH SINGH (SATNA): Hon. Chairperson Sir, I am putting my views in support of the motion of thanks. First of all, I would like to thank the Hon. President. She has told the victorious MPs that they should fulfill their duties with the spirit of nation first and become a medium to fulfill the aspirations of 140 crore countrymen. I thank her very much for the expectations she has expressed.

I would also expect from the hon. Members of all parties of the House that the trust she has expressed, they will definitely follow it during their tenure.

First of all, through you, I would like to express my heartfelt gratitude to all the voters of my Lok Sabha Constituency Satna, particularly to the voters of all the 29 Lok Sabha Constituencies of Madhya Pradesh for the way the Bharatiya Janata Party has won with a huge margin. I would like to thank them. I am particularly grateful to the voters of

Satna Lok Sabha constituency for sending their son like me, who was born in a small family, a farmer's family, who used to plough with his father, here as a Member of Parliament for the last five times consecutively.

The election of 2024 has seen the biggest reflection of faith in policy, intention, integrity and decisions. The public has once again expressed faith in Hon. Prime Minister, Shri Narendra Modi ji for providing a strong and decisive Government during the last term. The work done by the NDA Government on good governance, stability and continuity was approved in this election. The public has also expressed faith in the honesty and hard work of Modi ji. The public has also expressed faith in the security and prosperity of the country. They have expressed their faith on the guarantee and delivery of the Government. The mandate given by the people of the country to fulfill the resolve of a developed India, no amount of gratitude can be expressed for it, certainly.

NDA, under the leadership of Modi ji, went for the election with the resolution of a developed India. But what were the issues the opposition and the alliance raised under the leadership of Congress? They raised the issues of *Khata Khat* and *Fata Fat*. They went for the election with such

issues. They had no vision. They spread a propaganda in the entire country that the constitution will be changed, reservation will be abolished, elections will never be held in the country. No political party in any election till date has spread such propaganda, like this time. It was known that they have nothing to lose, so perhaps they will gain something by spreading propaganda. Perhaps this is the reason why these people did this. They have no vision. Today, when the leader of the opposition was delivering his speech, it seemed that perhaps now with new responsibilities, he would say something meaningful to the country. But again he said the same old things. It did not seem that he was speaking with the responsibility of the leader of the opposition. He was saying that Hindus are violent. He is calling the Hindu society, which has the ideology of *'Sarve Bhavantu Sukhinah'*, violent. Hindu society is the only society which prays for and envisages for the welfare of the world. It talks about 'goodwill among living beings' and he is calling it violent. This is an insult to the Hindus of the country. I condemn this. I would like the leader of the opposition to apologize for this.

The way he was showing the picture of Lord Shankar, no god, any deity of any religion has ever been presented in the

way he did. I believe that this is wrong and he should apologize for this too.

The Bharatiya Janata Party is the largest political party in the world. It has more than 11 crore members. It is said about that party that it is spreading violence. This is the party of *'Sarv Jan Hitaye, Sarv Jan Sukhaye'*, which has it's reach to every village from East to West and North to South, which talks about *Sabka Saath, Sabka Vikas.* Today he is calling it violent.

Perhaps, Rahul ji has forgotten that in the year 1975 his grandmother imposed emergency and has forgotten who had trampled democracy at that time? In the year 1984, Sikhs were publicly massacred. Has he forgotten that? He is taking an oath with the constitution in his pocket. If anyone has done the most to tarnish and insult the Constitution, it is the Congress Party. After the year 1950, if anyone has used Article 356, 134 times in 29 states, it is the Congress. Indira Gandhi alone did it 50 times. 36 times between 1966 and 1977, 15 times between 1980 and 1984, six times in 1992, in which these people martyred four governments of our BJP.

Our popular Prime Minister, Hon. Narendra Modi Ji has given the country a successful and honest government, which

the public was looking for years. In this election, the alliance of many opposition parties including the Congress tried their best to stop Modi Ji, but despite this, the people of the country again put Modi Ji on the throne.

The Leader of Opposition should have spoken about the efforts made to mislead voters by giving many unethical false slogans in the country today. But he did not do so. Once again, the son of a tea seller, who was born in a poor family, whose mother used to wash utensils in the neighbouring houses, her son has again sat on the throne of the Prime Minister of India for the third time. … *(Interruptions)* He has a commitment towards the people of the country. Till date, there has not been any Prime Minister in India who works 20 hours out of 24 hours, which he has established.

In the last ten years, Modi ji's government has set many records. After Covid, the economy of the whole world deteriorated, but he kept the economy of India strong. The growth rate is still eight percent. The opposition does not like the growing respect of India in the world. India has contributed more than 15 percent to the economic contribution in the world. This is a record in itself. A rising economy, we came from 11th position to 5th position and now in this tenure

we will reach 3rd position. We are moving ahead with such an economy.

A network of roads, four-lane to six-lane and big tunnels have been constructed across the country. Today there is no state in the North-East region where connectivity has not been strengthened. Be it road connectivity or air connectivity. This has happened during the time of Modi ji's government.

Railways are being modernized. World class railway stations are being built. Vande Bharat trains are running. Today this is the biggest proof of how India is progressing. Irrigation resources are increasing. Today roads are being constructed at the rate of 37 kilometers per day. Today we are working across the country in preparation to provide 'tap water' to every house. Our government did not see which party is in power in which state. No minister of any department of our government looked into the area of which MP, the work was being done. Work should be done because Modiji has promised that there should be all-round development in the country, there should be inclusive development.

Electricity is being provided to every home. Now electricity is being generated from solar energy, so that the

poor can use electricity without having to pay electricity bills. New ports have been built. A new education policy has come. India is becoming self-reliant. There is no place for any discrimination or bias in this.

In the Congress era, it was always seen that there was discrimination, partiality, there was a story of 'one post and hundred candidates'. But today 'Sabka Saath, Sabka Vikas' is happening. The Modi government never saw who would be taking advantage of it? No matter which religion he belongs to. Similarly, welfare schemes for poor were run in ten years. In the history of independent India, no one has been able to make such a big record in ten years. Direct benefit of government schemes to such a large population, 80 crore people are getting free grain today, will continue to get it for five consecutive years. Just now Rahul ji was saying that I met a woman in the journey, she was saying that her husband did not get food, so the husband beat her. I want to ask where is that woman from? 80 crore people are getting food for free, despite this people are hungry? 55 crore people have been given Ayushman cards. This has never happened in the history of India till date. More than 4.5 crore people have been treated for free.

21.00 hrs

HON. CHAIRPERSON: Please do not speak while sitting.

SHRI GANESH SINGH: Now Modi Ji has decided to provide free medical facilities to all those above 70 years of age, irrespective of their community, religion, poverty line or wealth line. LPG cylinders have reached in kitchens of 9 crore homes. Our mothers/sisters who used to cook food with wood and cow dung cakes have got cooking gas today. Go to a poor person's home and ask them how happy they are. Through that gas, their children get properly prepared parathas in the morning and they take them to school.… *(Interruptions)* If a guest comes home, he is being taken care of. Toilets have been built in 13 crore homes. I want to ask my friends from Congress that you people were in power for 60 years, you never worried that our mothers/sisters/daughters are forced to go out for defecation, we should at least build a small toilet for them. If anyone worried about this, it was Modi ji.

Congress, who gave the slogan of *Roti-Kapda aur Makaan*, did not build a single permanent house for a single poor person in the country. They would not have built it for anyone else, they would have built it for their supporters only. You did not build a permanent house for him either. Modi ji

have built 4 crore permanent houses.… *(Interruptions)* He has again taken a decision that he will build permanent houses for the remaining 3 crore people too. You were not able to provide electricity to 18 thousand villages. Today, Hon. Modi ji has provided electricity to 18 thousand villages. Under the Kisan Kalyan Yojana, 3.2 lakh crore rupees have been deposited in the accounts of 11 crore farmers till now. Congress always spreads confusion. Right now some of our friends from Punjab were talking about farmers, if anyone has done the work of increasing the MSP of farmers, giving MSP, in Rabi, then it is the Bharatiya Janata Party, NDA government, Modi ji's government.

HON. CHAIRPERSON: Ganesh Singh ji, please conclude your speech.

SHRI GANESH SINGH: Till now, purchases worth 18.5 lakh crores have been made on MSP. I am saying this on record. 10 thousand FPOs have been formed, in which today there are 300-300, 400-400 farmers. This is only to increase the income of farmers. Today there are many state governments in the country, our government of Madhya Pradesh, which is working together with FPOs, we are giving all the work of purchase to them. We are working to provide

them all the facilities for selling fertilizers, storing seeds etc. Under PM-Janman Yojana, assistance of Rs 24 thousand crores has been provided to the tribals. 25 crore people have been freed from poverty line. Disabled people have been provided with free equipment. Till date no one thought about these poor people. These poor people used to crawl on the ground. Today they have got equipment for free. Today they are going to Para International Games as players and bringing medals from there. If anyone has shown the way to live to such poor and helpless people today, then it is our Prime Minister Hon. Modi ji. Truly, till date no Prime Minister of any government has created such great faith and trust among the poor, which Hon. Modi ji has created. Today the target is to make 3 crore Lakhpati Didi. On one hand, the income of poor people is increasing through self-help groups in the entire country.

Sir, today in our 10 years, 7 new IITs have been built, 16 new IIITs have been built, 7 new IIMs have been built, 15 new AIIMS hospitals have been built, 315 new medical colleges have been built, 390 universities have been established. This record work has been done in 10 years. Congress could not do anything in 60 years and Modi ji has

done it in 10 years. 103 new Kendriya Vidyalayas were built, 62 Navodaya Vidyalayas were built and similarly 13 thousand, in which more than 1 crore training centers have been built for skill development. Now when a new IIT will open, I am confident that it will be opened in my Lok Sabha constituency. I am fully confident regarding this. The third term of the Government led by Hon. Modi ji has the resolve of a developed India. Just now, they were saying that they would provide jobs instantly. But, how is it possible? All the vacancies in Government jobs are being filled, all of us know that they are not enough.

Sir, the 140 crore people of the country constitute four important sections of people as detailed under the Bharat Sankalp Yojana. The first is the poor, the second is the educated poor, the third one is the farmer of our country and the fourth is *Nari Shakti* of the country. Hon. Modi ji has formulated a plan to strengthen these four pillars and to strengthen their foundation since the year 2014, the results of which are also visible now. The dream of a Developed India will be realized by strengthening these four pillars of the country by the year 2047. I am confident that the Congress has been exposed completely. Congress has completely lost

the trust of the people of the country and I would like to point out to the colleagues of the Opposition that if they continued with the Congress, they would also meet the same fate as Congress. Thank you very much.

[English]

SHRIMATI PRATIMA MONDAL (JAYNAGAR): Hon. Chairperson, Sir, on behalf of the All India Trinamool Congress Party, I rise to speak on the Motion of Thanks on the Presidential Address.

I would like to address all of you and the entire nation by pointing out how Prime Minister Modi ji envisions to rule for the third term. If the oath-taking ceremony is observed closely, you will see that the Members of the Opposition Parties and Members of the Government-forming Parties have been given two separate stages for oath taking. It is absolutely shambolic that even before the start of his third term, he has divided the House. He has no intention of running the Government by cooperating with the weak or respecting the opposition. Wake up dear Indians! These are the signs of a dictator. He will again set out on his mission to brainwash you and divide our country on his patented formula of *M* =

Mutton, Mughal, Mandir, Masjid, Mangalsutra, Mujra. Please forgive me if I missed out any.

Hon. Chairperson, Sir, I would like to quote Swami Vivekananda who eloquently said:

> "I am proud to belong to a religion which has taught the world both tolerance and universal acceptance. We believe not only in universal tolerance, but we accept all religions as true. I am proud to belong to a nation which has sheltered the persecuted and the refugees of all religions and all nations of the earth."

This is the beauty of Indian culture.

Regrettably, in recent years, our country has witnessed a troubling division under the leadership of BJP which has chosen to divide our nation along religious lines, tarnishing our standing in the global community. Perhaps, this is the reason why BJP has not secured the magic figure of 272 seats alone in this General Election. And to add insult to injury, BJP lost Ayodhya despite vigorous campaign by heavy-weight leaders like Prime Minister Modi ji and UP Chief Minister Yogi Adityanath ji with their self-made slogan, *[Translation]*'*Jo Ram ko laaye hain, hum unko laayenge* i.e. We would support those who have consecrated Lord Ram.'

[English] This proves that Indians cannot be fooled by your divisive and hateful politics based on religion. For these, I thank the people of India who have shown resilience against such divisive politics safeguarding our constitutional values and democratic ideas amidst challenging times. It is our collective responsibility to ensure that India remains a beacon of tolerance, unity, and progress for all its citizens.

Hon. Chairperson, Sir, during the election campaign, the hon. Minister Shah ji said, *[Translation]*'If the BJP comes to power, we will abolish the unconstitutional reservation for SCs, STs and OBCs.' *[English]* These comments exposed their true intention, disregarding the fundamental rights to education; to employment; to participate in governing our country, guaranteed by Dr. B.R. Ambedkar, the father of our Constitution. Even the highest constitutional dignitaries like President Shrimati Droupadi Murmu and former President Shri Ram Nath Kovind have faced disrespect being excluded from significant national events. The BJP, only to get the support and vote from the SC/ST communities, offered the President's post first to Shri Ram Nath Kovind and then to Droupadi Murmu ji, but they were not invited to the

consecration ceremony of Ram Lala Temple and the inauguration of this Parliament Building.

Hon. Chairperson, Sir, BJP's track record in promoting women empowerment is dismal, with a mere 16 per cent women candidates nominated in the General Elections.

I would like to take the opportunity to mention here that our Chief Minister Mamata Banerjee has nominated 38 per cent women candidates in this general election. Furthermore Sir, their policies and rhetoric have filled hate crimes and atrocities against marginalized communities, including the tragic incidents involving Rohit Vemula, the Una carcasses disposal incidents in Gujarat and the sexual assault of Tribal women in Manipur, Kathua, Hathras and Unnao and the unimaginable bail granted to the criminals in the Bilkis Bano case but what else can we expect from a Government that gives tickets to family members of sexual offenders like .... * who later turned out to be a murderer of children?

[Translation]

HON. CHAIRPERSON: Please do not quote names. *[English]* Do not take the name of one who is not a Member of this House. This should be expunged.

* Expunged as ordered by the Chair.

SHRIMATI PRATIMA MONDAL: What else can we expect from a Government that nominates a Woman and Child Development Minister who cannot even write '*Beti Bachao, Beti Padhao*' in her own mother tongue?

Sir, in the recent election, BJP attempted to instill fear and division by threatening to revoke constitutional protection for SC, ST and OBC communities and implementing discriminatory Acts like CAA and NRC. The outcome of this election has shown that such fear-mongering tactics do not resonate with the electorate which is why you had to form a coalition Government.

Sir, I wish to draw attention to an analogy, a newspaper headline of 16th May, 2021 'Indira Gandhi asking astronaut Rakesh Sharma, how India looked from space' to which he replied '*saare jahaan se achhaa*' but today, if someone asks, 'how does India look from the perch Modi ji, perhaps you can recall Gandhari's lament in Kurukshetra, everywhere I look, in all the directions, countless bodies lying in abundance'. I would like to ask the hon. Prime Minister Modi Ji what would you have done if someone had denied you the last rite of your mother and instead asked you to bang utensils.

Sorry, I forgot that you have disregarded your birth mother by claiming yourself to be supernatural. Covid did claim the lives of many but your hands are gushing red too. You might have forgotten about the countless lives lost a few years ago with dead bodies all over India. You might have forgotten about the poor helpless migrants who were unable to return to their home because of your unplanned hasty decision of lockdown but I have not and neither have our people. Although I do not expect anything other than hate politics from you, I hope you will take away some lessons from your defeat in this election and work on real challenges our country is facing in the next five years like increasing poverty, unemployment, insecurity, water scarcity, climate change and so on.

Sir, I would like to conclude by mentioning one thing that it is indeed a strange and unpleasant coincidence that as the nation celebrates Doctors' Day on 1st July, to honour the birth and death anniversary of the renowned Dr. Bidhan Chandra Roy who was the former Chief Minister of Government of West Bengal, we are also witnessing one of the biggest scams in the form of NEET exams which is incidentally the entrance examination to medical studies

across the country. The impact of this scam has been so severe that even the NEET exam for admission to post graduate students have been suspended. I would like to request the Government to allow the discussion on NEET and pay true respect to Dr. Bidhan Chandra Roy.

Thank you, Sir.

[Translation]

SHRI KRISHNA PRASAD TENNETI (BAPATLA): Hon. Chairperson Sir, I am grateful and thankful to you and my party President Chandrababu Naidu ji for considering me capable of speaking in Parliament for the first time.

[English]

Hon. Chairman, Sir, I rise today with a deep sense of gratitude to support the Motion of Thanks on the hon. President's Address, which has eloquently encapsulated hopes and dreams of 1.4 billion Indians.

Sir, as I deliver my maiden speech in this August House, I am compelled to reflect on India's remarkable journey from the challenging times of 1947 to the vibrant present of 2024. In the early days of our Independence, our nation faced immense challenges, economic instability, poverty, illiteracy,

and social inequality to name a few. It was the predecessor to this House, the Constituent Assembly and its visionary members who laid the foundation of our democracy by drafting the Constitution of India.

This Constitution has served as a beacon of hope for over a billion citizens, guiding us towards a brighter and more prosperous future. I stand here today as the voice of the Bapatla parliamentary constituency of Andhra Pradesh, worldwide Telugu people and I owe this honour to the enduring legacy of our Constitution and the visionary leadership of Dr. Bhim Rao Ambedkar.

Sir, amid the ebb and flow of political tides in the past six months, the electorate of this nation have bestowed their unwavering trust in electing the NDA government for a third consecutive term. This mandate is a testament to the vision and commitment of the Government and I am fortunate to have personally witnessed some of the reforms of this Government in many years as a public servant, as an IPS officer.

Just before the NDA Government took over in 2014, India's GDP growth was below 5 per cent for two consecutive years. We witnessed decreased employment generation,

sluggish revenue growth and deep drop of Foreign Direct Investment in our economy. But now, our growth rate has reached 8.4 per cent in the third quarter of the present fiscal year. This growth rate has surpassed all expectations. Even the World Bank and IMF had predicted a growth rate of only 6.2 per cent and 6.8 per cent respectively.

This achievement is particularly remarkable, given the backdrop of three major global economic challenges – the COVID-19 pandemic, the Russia-Ukraine conflict, and the US Federal Reserve's interest rate hikes. As a result, India has ascended to become the world’s fifth largest economy. Looking ahead to 2029, it is my sincere hope that with a combination of dedication and strategic planning of this Modi 3.0 Government, India will secure a place among the top three global economies.

Ever since the NDA Government took over in 2014, the Government of India, by putting the development and welfare of the Indian citizen sitting at the last mile as a top priority, ran flagship programmes like the POSHAN Abhiyan and Anaemia Mukt Bharat to reduce deprivations in health, Swachh Bharat Mission and Jal Jeevan Mission to improve sanitation across the country, Pradhan Mantri Ujjwala Yojana

to improve cooking fuel deprivation etc. All these initiatives reinforced with initiatives like Saubhagya Yojana, Pradhan Mantri Awas Yojana, Pradhan Mantri Jan Dhan Yojana, JAM and Samagra Shiksha Abhiyan have led to a significant reduction in multidimensional poverty in India.

As a result, India's Multidimensional Poverty Index has nearly halved from 0.117 to 0.066 between 2015 and 2021, thereby setting India on the path of achieving the Sustainable Development Target 1.2, that is, reducing multidimensional poverty by at least half by much ahead of the stipulated timeline of 2030. Just to give an example of how the multiple interlinked programmes have reduced poverty in India, rural access to piped water in 2019 was at 16.8 per cent only and as on date, 77.3 per cent of rural Households have tap water connections in their homes. Just by providing access to safe and potable water, families have witnessed a decline in sickness which have helped them to earn more income, and also reduce expenditure of medicines, and hospitals.

Talking in absolute numbers, between 2015-16 and 2022-23, a record 24.82 crore people moved out of multidimensional poverty which is a significant decline of over 9.89 per cent. This is what *Vasudhaiva Kutumbakam* is

all about. Earlier, we only talked about it, now we are, actually, doing it.

Sir, even now, crores of families are below poverty line, but I am certain that with sustained efforts of Modi 3.0 Government supported by all the Members of this House, we will ensure that no family remains poor by the time the term of this Government or House concludes. To this, I am reminded of one of the poems of our former Prime Minister, Shri Atal Bihari Vajpayee ji:

Baadhaayein aatee hain aayein
Ghirein pralay kee ghor ghataayein,
Paavon ke neeche angaare,
Sir par barsein yadi jwaalaayein,
Nij haathon mein hanste- hanste,
Aag lagaakar jalnaa hogaa,
Kadam milaakar chalnaa hogaa.

Hon. Chairperson, Sir, currently, India stands as the world's most populous nation, with a population exceeding 1.4 billion people. This vast demography presents significant challenges for policymakers, particularly concerning resource

allocation, job creation, and overall development. However, beyond these apparent challenges lie a wealth of untapped opportunities. Each Indian, more particularly the youth of this nation, represents a latent force for innovation, creativity and problem- solving. A multi-lingual and skill-rich society like ours presents unique opportunity for India to harness its demographic dividend and march to become an advanced nation. That is why, NDA and Modi 3.0 call it 'Viksit Bharat'.

Hon. Chairperson, Sir, ever since the NDA Government came to power in 2014, it has stressed on skill development to remove the disconnect between demand and supply of skilled manpower. The Government of India launched a massive skill development program under the National Skill Development Mission. Since 2015 till 2023, about 1.40 crore Indian candidates have been trained under Skill India Digital. The Government has also ensured that the skill development programmes are engendered. There are provisions for reservation of 30 per cent seats for women in it. There have been exclusive National Skill Training Institutes for Women. Flagship programmes like PM Kaushal Vikas Yojana pays close attention to gender mainstreaming of skills where about

50 per cent of the candidates are women. There are so many things for women.

At this juncture, I would like to inform the House that Shri Nara Chandra Babu Naidu ji has just recently embarked on the Skill Census-2024. When it comes to skill development, a lot has been done yet a lot remains to be done. As policy-makers of India, it is high time, we move beyond the traditional realms of employment. The era of generalists is being replaced with the era of specialists. With advancements in artificial intelligence, machine learning, and data analytics, new jobs are being created.

HON. CHAIRPERSON: Krishna ji, kindly conclude now.

SHRI KRISHNA PRASAD TENNETI: Sir, I am concluding.

Therefore, it is high time we cater to creation of possibilities in sectors like electronics and electricals, automotive – especially in the EV sector, fintech, and health-tech, digitization, robotics, and the implementation of artificial intelligence and machine learning along with deep data analytics.

Sir, I hail from the State of Andhra Pradesh. The natives of Andhra have always contributed to the betterment of the

nation. Even in its short existence of 10 years since the bifurcation, Andhra Pradesh has emerged as a leader in India's fishing and aquaculture, accounting for almost 41 per cent of total share.

For our State's long-term sustainable development, we seek on-going support from the Government and this august House. We are poised to initiate the multipurpose Polavaram Irrigation Project to enhance irrigation capacity and generate hydro-power, while also delivering clean drinking water to approximately 30 lakh people across 611 villages. However, the project's progress has been halted due to insufficient funding.

HON. CHAIRPERSON: Kindly conclude. Your point is well taken.

SHRI KRISHNA PRASAD TENNETI: Similarly, Sir, Amravati city is being built into a world class city.

Hon. Chairperson Sir, in the end, by quoting a Shloka from Rigveda, I wish to urge all the Members to join me in thanking hon. President Madam for her Address:

Samaano mantrah samitih samaanee samaanam manah sah chittamesham. Samaanam mantramaabhi mantraye vah samaanen vo havisha juhomi.

It means, if your thoughts, intentions and actions are all synchronised, reaching the objective is not difficult.

Thank you very much for giving me this great opportunity.

PROF. VARSHA EKNATH GAIKWAD (MUMBAI NORTH-CENTRAL): Honourable Chairman Sir, today I rise to express my views on President's Address. The people of Maharashtra have proved that they are the true followers of great social reformers like Chhatrapati Shivaji Maharaj, Rajarshi Shahuji Maharaj, Dr. Babasaheb Ambedkar, Krantijyoti Savitribai Phule, Mahatma Jyotiba Phule and they would not tolerate the shifting of loyalty anymore. Even after having misused government machinery and public funds to secure power by hook or by crook, the people of Maharashtra have shattered the dream of BJP to win 400 plus seats in Lok Sabha Elections. So, I am really happy and want to congratulate and thank them.

[Translation]

As I have been elected as a Member of Parliament for the first time, it was my expection that the Address of Her Excellency, the President would include details regarding the policy, direction and condition of the country and we would get a premonition of the future programmes for the coming year. I was expecting that all the issues including inflation, unemployment, paper leaks, social tensions, women's safety would be covered this time.

21.27 hrs

(Shri Krishna Prasad Tenneti *in the Chair*)

Sir, I would like to share a little bit of my experience regarding the Election Commission about which Her Excellency, the President has praised. All of us in Parliament have been witness to the manner in which the Returning Officer was working during the Chandigarh election. The people of Maharashtra have directly faced the workings of the Election Commission. I would like to use the word 'B*hoga*' because of the way two Parties were broken there, the manner in which the election symbols of both those Parties were changed and elections conducted after that. Our expectation was that the Election Commission would conduct the elections in a transparent and fair manner.

Sir, very unfortunately I would have to highlight that according to the criteria set, the Voting machine should not have similar symbols. But, in Maharashtra, we saw that the Trumpet and Barrel were together and the torch and Fire spewing Chimney together. This was the kind of arrangement made on the Voting machines. There were upto three and four candidates with same names. There were two more candidates with the name ‘Versha Gaikwad’ standing against me, also

Versha Gaikwad. I do not think that such situations in the said election were mere coincidences. It was premeditated somewhere completely.

Sir, they were raising the slogan of '400 *paar*'. Was all this being resorted to for realising the slogan of '400 *paar'*.? This thought also arose sometimes in the minds of new MPs like me. Through you, I would like to ask as to why was the slogan of 400 *paar* raised. As you know and we all witnessed that 150 MPs were suspended in Parliament during the last session and the three Bills related to farmers were introduced. This is what the slogan of '400 *paar'* was meant for. As far as I could understand, the slogan was meant for effecting changes in the Constitution, cancellation of provision of reservation and crushing the ideas propounded by Dr. Baba Saheb Ambedkar.

Sir, it is not me saying all this, rather it has been uttered somewhere by their own Member of Parliament which I intend to highlight from this forum.

I would like to thank the people of the country along with the people of Maharashtra for fulfilling their dream by giving them 240 seats. But, it was not 240 seats, rather it was a shock of 440 volts. They did not expect such a massive blow

from the public. A while ago, an Hon. Member was asking the reason for so much of happiness among us. Hon. Sambit Patra ji was asking why are we so delighted. To explain the cause of our happiness, I would like to read out a couplet, which goes as:

"*Itna bhee gumaan na kar apnee jeet par ei bekhabar*
Shahar mein teree jeet se jyaadaa charchaa meraa hai."

I would like to say that we have been popular because we are concerned about the Constitution, about democracy in the country and about the interests of the people. I would like to speak about inflation. Listening itself about the name of Hon. Modi ji, the first syllable 'म' should invoke '*Mehangaai (*Inflation*)*'. When it comes to inflation, we all know that rising inflation has become the biggest problem for women and the people of the country today. What a pity it is. Women Members are in attendance in the House. There is not a single mention of price rise in the Address. There is no mention of it in the entire speech. There is back-breaking inflation today. It has become difficult for the poor and middle-class families to sustain today. Prices of all commodities including pulses, tomato, flour, onion, milk have risen. Prices of all the commodities have gone up. The Government is levying GST

on certain items such as curd, milk, cheese etc. The family savings have come to their lowest level in 50 years. Families are unable to make any savings today. It is unfortunate. Food inflation has been above 8.5 per cent for four months. Inflation is increasing day by day. Finding not a single word on this issue in the Address made me feel the worst. We were working in the Maharashtra Assembly earlier and today we are working in the Parliament. We as women feel very sad, when it comes to Manipur. It is not proper for any country, any culture or any State for women to be paraded nude. But, unfortunately, it was not mentioned in the Parliament. The Prime Minister of the country did not visit there. As many as 221 people lost their lives and more than 50 thousand people were rendered homeless there during in 13 months. Despite this, there is not a single word about the same in this Address. Mention has been made in the Address about the security of the North-Eastern States. I expected that a message of awakening would be sent out from here to the women and people of Manipur and they would be assured that work will be done for their safety in the ensuing year. Let's discuss about safety of women (*Mahilaa Suraksha*) invoked by the letter 'म' only. Today morning, the Hon. Speaker introduced a

resolution regarding the victory of the India team. We're women. We expect you to know the conditions in which the women players rise into social and political life. Women struggle a lot to reach into the economic and cultural policy domains. When we talk about sexual harassment, it takes a lot of courage. I would like to tell all those girls here that we would like to become their voice in the Parliament and ask you from here what happened to Brij Bhushan Singh? Nothing happened. That is why I would like to say that the whole country is watching the Parliament, the country has expectations from us, from you, from your Chair. I felt very good while entering the Parliament House. I would have liked it better if the inauguration of the Parliament House and the Bhoomi Pujan both was done by Her Excellency the President. A tribal woman would have got her due respect, there was one more Dalit, His Excellency President Ramnath Kovind ji, he would also have got this honour, Lord Ram's temple was built, but the Hon. President was not invited. I would like to express regret for this; attention should be paid to these things. The post of Her Excellency the President is the highest post in this country; she should get her dignity and honour.

Hon. Chairperson Sir, I would like to talk about 'M' for Mumbai’s railway system and its security, which is running at the mercy of God these days. According to NCRB, from the year 2017 to 2021, more than one lakh people died in train accidents. This is not my claim, this is the report of NCRB. Mumbai is the economic capital of the country. Mumbai's biggest lifeline is railways, if the train falters, the city of Mumbai starts creeping. Every day seven people lose their lives in train accidents in Mumbai. The Government shoulf pay attention to this. Look at the data of the year 2023, 2590 people died in accidents. Recently, the Mumbai High Court has reprimanded the railways for transporting people like animals. I expect the Government to take steps to improve the condition of Mumbai railways.

Sir, one day I went to the railway station, I had to catch a train from there. Through you, I would like to request that the Minister of Railways should visit the Railways Stations someday. Long distance trains get delayed by 20 or 30 hours. There are no sitting arrangements for the people there. Women have to sit on the ground with their children, there is not even a canteen to get milk, there are no fire fighting facilities and neither do people come to support

them. People sit in this condition because they do not have any other options available. I request you to draw the attention of the Government towards this issue. Railways have a very huge budget, you should draw the attention of the Government towards the facilities we need.

[English]

HON. CHAIRPERSON: Madam, kindly conclude.

SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI): Sir, this is her maiden speech. Let her speak.

[Translation]

PROF. VARSHA EKNATH GAIKWAD: Sir, I am speaking very fast. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Madam, kindly conclude.

SHRI VISHALDADA PRAKASHBAPU PATIL: Sir, this is her maiden speech.

Nobody has to stop. You can go ahead.

[Translation]

PROF. VARSHA EKNATH GAIKWAD: Hon. Chairperson Sir, I would like to say something for Maharashtra and Mumbai starting with with 'M'. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Madam, I am sorry. Please stop for one second.

SHRI VISHALDADA PRAKASHBAPU PATIL: Sir, this is her maiden speech. Let her speak. … *(Interruptions)*

HON. CHAIRPERSON: I object to your remarks that 'nobody can stop.'

SHRI VISHALDADA PRAKASHBAPU PATIL: Sir, of course, you can. I apologize. … *(Interruptions)*

HON. CHAIRPERSON: Please take back your words.

SHRI VISHALDADA PRAKASHBAPU PATIL: Sir, I take my words back. … *(Interruptions)*

HON. CHAIRPERSON: Madam, please continue.

[Translation]

PROF. VARSHA EKNATH GAIKWAD: There is only one mention in the entire address and that is the bullet train which has been launched to be operated from Ahmedabad to Mumbai, apart from this there is no mention of Mumbai and Maharashtra anywhere.

Hon. Chairperson Sir, Maharashtra contributes to the largest share to the revenue earned through tax collection to the Centre and what do we get in return? If one rupee goes

from Maharashtra, we get only seven paise back from the Centre. This is injustice to us. My demand is that Maharashtra's share should be increased after the tax declaration. My demand is that we should get 50% of the tax that is contributed by Maharashtra because it is necessary for the development of the state.

Hon. Chairperson Sir, the farmers of Maharashtra are in a distress. They are struggling with natural calamities but are they getting any help from the Centre? They are not getting any help. If we talk about the farmers of Maharashtra, the first thing that comes to mind is onion farmers. Unfortunately, I have to say that that export has been banned under the recently formulated policies. Due to this, the income of the people has decreased and the farmers are also very troubled. I would like to request you to waive off the farmers' loans on the lines of the Telangana Government and the then ruling party of Maharashtra, Maha Vikas Aghadi.

Now, I would like to talk about great men starting with 'M' and about memorials. Here the Hon. Member also said about what we call the pride of Maharashtra. … *(Interruptions)* There was talk of Shiv Smarak of

Chhatrapati Shivaji Maharaj, who is the deity of Maharashtra and symbolizes the glory of the state, and the Prime Minister of the country performed *Jal Pujan* for it on 24.12.2016, but the work has not started yet. The *Bhoomi Pujan* of Indu Mill, the memorial of Bharat Ratna Dr. Ambedkar ji, was done on 11 October, 2015, but only 30% of the work has been done so far.

Sir, they are our greatest deity, our identity, so this work should be done as soon as possible. This is my request. Thank you very much.

[English]

SHRI KONDA VISHWESHWAR REDDY (CHEVELLA): Respected Chairperson Sir, Sir, thank you for the opportunity.

I rise to support the Motion of Thanks to our President, Droupadi Murmu ji. It is customary for the President to address both the Houses to outline the remarkable achievements of our nation under our Government. We should all be proud of this. It is this tradition that the Parliament upholds. Yes, there are shortcomings. There is scope for improvements but that can always wait for debate and discussion later. Let us keep this rich tradition alive. Let

us use this opportunity in a dignified way and let our Parliament be known for its discussions, not for its disruptions.

Under the leadership of our Prime Minister, Narendra Modiji, India emerged as the fastest-growing major economy. From tenth place, we moved on to fifth, and well, we are on our way to third. But, Sir, these are numbers for elite economists and maybe us politicians. How do these numbers make a difference to our poor, our rural folks, our farmers, our industry, our small businessmen, our healthcare, and our education? I thank the President for eloquently elaborating on these.

Sir, I would like to start with the small things that our Government did. Under the Swachh Bharat Mission, bathrooms were built for Rs. 12,000. Leaders come and go. Prime Ministers, Chief Ministers, Ministers, Governments come and go. They boast themselves that they did this project, they built that dam but it is the small thing that matters. People build infrastructure but great people change societies and how societies behave. Ten years ago, India took the initiative to be open defecation free. When foreigners used to come, we had to look down in shame.

Today, we can give credit to our Prime Minister, Shri Narendra Modi for bringing changes in our life. He not only brought infrastructure projects but also enhanced respect and self-respect in our lives. Earlier, we used to say that a person has gone out for nature's call but now we say that a person has gone to the bathroom.

Sir, the word 'bathroom' has now become a Telugu word. They proudly say that I have gone to the bathroom.

Sir, he increased the self-worth, self-dignity of the poor children, not because they do not know but because they did not have access to bathroom. I am very proud of that. Our Government achieved this. During the last 60 years, we had to bow down our heads in shame that such an advance country still had open defecation. Almost, 90 per cent of our State is open defecation free.

Regarding our farmers, just in my State of Telangana, 29 lakh farmers get Rs. 6,000 under PM-Kisan Samman Nidhi. The MGNREG Scheme, of course, was started by the previous UPA Government. We are happy. They did some good things too. But we continued it. What was happening under the MGNREG Scheme? Ten years ago, Rs. 150 per

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… English translation of this part of the speech originally delivered in Telugu.

day was given to the labour. Now, they talk about petrol price increase but look at the wage increase under the MGNREGS. There is 100 per cent increase. It is Rs. 300 today. But it is not just Rs. 300. Earlier, for that Rs. 150 they had to pay a bribe of Rs. 50 and get Rs. 100. Now, every penny of that Rs. 300 is going into their account.

Sir, if we talk about fertilizer subsidy, now we have to spend only Rs. 270 for a bag of urea or DAP.

Today, these crops are growing because of the current being supplied to parts of South. Especially, in Telangana, we do not have canals. Today, India has become almost self-sufficient. Gone are the days of power-cuts. With power sector reforms, operational efficiency and plant load factors of even NTPC, the Government is increasing the plant load factors beyond 90 per cent. It has increased the plant load factors beyond European and American, and because of this, our farmers are getting electricity to pump water.

The banking sector in 2014 was bankrupt. It was in doldrums. Strict discipline was enforced, recognising unrecoverable loans as unrecoverable loans and not hiding them under the NPAs like the previous Governments did.

… English translation of this part of the speech originally delivered in Telugu.

We called a spade, a spade and wilful defaulters as wilful defaulters. We have seen that the people, who had taken loans from the previous Government, have now fled the country. This again is a false propaganda against us that we have written off loans. We have not written off loans. These are unrepayable and unrecoverable loans given by the previous Government. We had the courage to say that these are unrecoverable, and we wrote them off, and because of this and other reforms the banking sector has turned around.

Today, the banks, especially the public sector banks have turned around. Today, the State Bank of India's profit is bigger than the profit of Reliance Industries. This was something that was unimaginable. But what are they doing with this money? Responsibly they are giving it to those who need it, whether it is a big industry or by way of Mudra loans or Vishwakarma Yojana loans. Shri Raja from the Opposition, who is not present in the House right now, was associating Vishwakarma Yojana with Hindu religion and caste. I think the hon. Member is not aware or not well read on this issue. Even a Muslim or a Christian can become a carpenter, and tomorrow his son can become a goldsmith or

anybody who works with his hands. That is the greatness of Vishwakarma Yojana.

It is not just the PSU banks. Ten years ago, if someone wanted to make money in the stock market, they would have invested in WIPRO, Infosys and TCS. Today, in the share market not only the State Bank of India, but also the PSU companies like the NALCO, BHEL, Oil India, ONGC and HP have outperformed all the IT companies and have increased 300 folds.

Regarding North-East, everyone was raising the point. Today, I am proud to say that North-East is connected. Hardly we used to see anyone from North-East in Hyderabad or Delhi or Bombay. There are more than 10,000 youths from North-East from all communities including Nagas, Kukis and Meiteis. We see people from Mizoram and Meghalaya in Hyderabad, Bangalore and Delhi, and they are all Indians. They are connected. They work in India, otherwise North-East was isolated. Today, what never happened in 60 years, whether it is the roads or the bridges or the highways or the airports, happened under this Government.

And the talk is not about development, but about the recent violence in the North-East. In particular, the ethnic violence in Manipur is very painful to all of us. More than 200 died, but who is the root cause for this? Has the demographic not been changed? Kindly see the polled votes or the registered voters in the recent elections. In some ethnic groups they have increased by 50 per cent in just one term of five years. Many groups have increased by 75 per cent. How did this happen? Did this ethnic group decide 18 years ago to increase their fertility rate suddenly? No, Sir. We did not have a border in 60 years. There are imports. There is insurgency. They are crossing the borders. That is the only way possible that the electoral rolls would have increased by 50 per cent or 75 per cent. At a time like this, the nation has to come together and avoid petty politics.

It is unfortunate that the Leader of the Opposition went there and accused us. He said that none of the Prime Ministers went there. He has forgotten that in North East, there were riots and there was a blockade. The Indian Airforce was ordered to bomb the area and 2000 people died. We heard about Operation Blue Star in Punjab. The

bombing in Mizoram happened much before Operation Blue Star. Who did it? Shame!

Did they forget the fake encounter deaths of almost 2000 people? Did they forget the longest hunger strike by Irom Sharmila? Manipur, according to them, had Golden days. I think they are referring to the Golden Triangle of opium trade and are thinking that those were the golden days of Manipur. Whether Meiteis or the Kukis, they are Indians. They are our people. They are not Chinese. Some leader overseas said that the North East people are like Chinese and our South Indian people are like Africans. To us, all of us are Indians. You do not look like Africans. You look like my South Indian brothers. So, Indian Kukis are not the insurgents. But they want to use them to score brownie points.

Recently, we went through elections; one of the largest elections in any democratic country. Lakhs of polling booths and EVMs were installed. If five or ten polling booths were captured or the EVM malfunctioned, what do we do? We conduct re-elections there. We do not call the whole election farce and say that we will conduct the Lok Sabha re-elections for the entire country. Sir, I am talking about

NEET. They want to discuss NEET. NEET is not a systemic failure.

HON. CHAIRPERSON: Please conclude.

SHRI KONDA VISHWESHWAR REDDY: In four or five centres, we need to conduct the exam again. The Supreme Court is examining the issue. On the other hand, instead of supporting the process of the court, high court and the Supreme Court, they are actually adding confusion and playing with the lives of the people.

HON. CHAIRPERSON: Please conclude.

SHRI KONDA VISHWESHWAR REDDY: I will just take five more minutes. The High Court ordered that counselling should go on. What are they doing? We are seeing this Ayushi Patel, a fraudster who was supposed to have invented the COVID vaccine. She complained that her OMR sheet was torn and she went to the court. What did the court find? The NTA reproduced the OMR sheet and for that, one of the Congress leaders from the Congress first family supported that lady. Now, it is proven in the court. The fraud is proven. They are only adding fuel to fire. They are supporting Ayushi, the fraudster. We are supporting the Supreme Court and the High Court. Listen to what the

Allahabad High Court said in both these cases and see that the counselling is going on.

I do not apparently have much time. Everyone almost dwelled on the subject of spirituality, faith and religion. One thing we should all agree on is that, regardless of whichever faith we have, we should not tolerate intolerance. We should not encourage those faiths which do not respect other faiths. We should not encourage those discussions which say he is a *kafir*, so he should not be respected. We should not respect and encourage those people who say that he is a pagan, so he should not be respected. So, respect and take respect.

I have so much more to say, but I conclude. My last words again are, ‘let us be known as a Parliament which is known for its discussions and not for its disruptions.’

SHRI D. M. KATHIR ANAND (VELLORE): Sir, thank you for giving me an opportunity to speak on the Motion of Thanks on the President's Address in this august House.

Sir, I am deeply grateful to our Thalapathy, Shri M.K. Stalin, the Chief Minister of Tamil Nadu, for granting me the opportunity to serve as a Member of Parliament for the second consecutive term in this august House.

To begin with, I would like to say that our Party and myself are not happy about the President's Speech in this august House. There are a lot of things that the President has forgotten or has not addressed in her Speech. One such is the issue of demonetization. The demonetization happened long time back by this Government, but it has affected the economy of the country so bad that it has caused the cash shortage and an economic decline.

There is no indication that the Government is taking any concrete measures to review the Centre-States relations in accordance with the demands of the State Governments and to maintain cooperative federalism. This is an accusation. The President has not addressed this issue. There is no mention of the Union Government's unequal distribution of the taxes to the State Governments in the

President's Address, particularly in the non-BJP ruled States such as Tamil Nadu which provides the Union Government with the highest tax revenue. But the Union Government is not heeding to the request of the Tamil Nadu Government where the Tamil Nadu Government had requested nearly Rs. 40,000 crore as a disaster relief but the Government provided only Rs. 276 crore. Like this, the Union Government has never heard Tamil Nadu's plea.

The hon. President's Address does not address the farmers' suicide issue. Over the past decades, the voice of farmers was not heard and the promises remained unfulfilled. The Union Government fails to provide a bare minimum assistance that they anticipated after a long protest. If you go to any constituency, mainly the women over there get employment in the rural areas. The main job opportunity for them is granted under the MGNREGA Scheme. But slowly the Government has started putting that scheme to a coma stage. The Finance Minister has slowly started cutting down the funds for the MGNREGA Scheme. What happens? Sir, at the end of the day or after a few months or after a few years, the entire scheme is going to be abolished. So, what are the people going to do? You have

raised the per day wages, but still the number of people employed or the number of women employed under the MGNREGA Scheme is coming down drastically. The President has not addressed this issue. The Address does not contain any information regarding the Union Government's involvement in the North-East, especially in Manipur. There is not even a single word about the Manipur issue in the President's Address.

Regarding NEET, the reservation for the Scheduled Castes, Scheduled Tribes and Other Backward Classes is lacking, in my opinion. It has not yet been completely realized. It is a challenge for the students to secure admission in the Central institutions due to the Union Government's implementation of NEET. From day one, when the NEET was implemented, the Tamil Nadu Government or the DMK Government has strongly opposed the imposition of NEET. They said that NEET is not a rightful mechanism, and NEET should be given back to the States or the medical examinations should be given back to the States. They should decide how the admission has to happen. This is the focus that the DMK has been keeping for a long time and we have been stressing this issue again and

again, but the Government is quite on it. We have made representation. Our MPs have already made representations. Even in the State Assembly, they have passed the Resolution, but it has not been considered by the Government of India.

22.00 hrs

The hon. President neglected to address the issue of price rise. Prices of all the commodities are drastically going up, but the President has not addressed this issue at all. Unemployment of youth is a major problem in this country today. But the Government of India, the President has not addressed this issue at all. Line by line, she addressed this august House saying 'my Government'. When she said my Government, she has to address these issues also.

Regarding toll plazas, when we are talking about price rise, the Government is increasing the toll prices.

HON. CHAIRPERSON: Hon. Members, I have a long list of speakers. If the House agrees, the time for the discussion may be extended by two hours.

SEVERAL HON. MEMBERS: Yes.

HON. CHAIRPERSON: Okay. Please carry on.

SHRI D. M. KATHIR ANAND: Regarding price rise, the NHAI toll prices have been increased by the Government. But the Government is not checking that. Also, when the Government introduced Vande Bharat trains, they said that the trains are going to go at a superfast speed. But now the speed has been reduced because the tracks are not ready. So, the Government has not adequately installed high-speed tracks, but it has forcibly introduced Vande Bharat. Now the speed of the trains has come down.

My father Shri Durai Murugan is the Leader of the House in Tamil Nadu Assembly. For 53 years, he has been a Member of the Legislative Assembly, undefeated. He has contested elections almost 13 times. Today, it is his birthday. So, I would just like to mention that also. In Tamil Nadu, when I stood for elections for the second time, I asked him, "How is it possible for you to win again and again in the same Assembly constituency, Katpadi almost 13 times?" He told me one thing. He said: "My son, if you look at your constituency as just a constituency, you will win or lose. But if you look at a constituency as a temple and treat your voters as the God, then you will definitely serve the God and you will serve the constituency". Those

are the golden words he gave me. We all have come here being elected to serve our constituency. We are all here to ask benefits for our constituency. But I have one request to the Treasure Benches. We are here elected by our people, by various voters. Willingly or unwillingly, the majority has given us mandate. We have come here. We want to do something good for our constituency. We have come here and we are asking the Treasury Benches. We debate here, but we are looking at positive results. But for the last five years, I have served here and so many times knocked the doors of the Treasury Benches but nothing good has happened. Please do not be partial to the ruling BJP. Please treat us equally. We are also representing people.

I would just conclude. Our Chief Minister, Mr. M.K. Stalin came to meet our hon. Prime Minister after having been elected as the Chief Minister of Tamil Nadu. You know what golden words he said? He spoke to the Prime Minister in his office and he said: "Sir, the heat and the dust of the election is over. Now, unconditionally we are offering our hands in the development of this nation." These are the words uttered by our Chief Minister. He said: "We want to develop the nation along with you." But have

you also joined us? No. Still, you see Tamil Nadu as an opposition party.

Lastly, we all know about water. When someone gets drowned in water, we all know, by nature it gives you three chances to come up. It will push you up. You can swim, catch any lifeboat and you can cross.

Now, you are all on the third chance. Treasury Benches, you are on the third chance. Better you serve the nation or you will be evacuated.

Sir, I would like to say one last point. 'Makkal Sevaiye Magesan Sevai' – If you serve the people, you will serve the God. Thank you very much, Sir.

SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM): Hon. Chairperson, Sir, first of all, I would like to congratulate the hon. Prime Minister Shri Narendra Modi ji for creating history by becoming a Prime Minister third time in a row. He is the only one after Pandit Jawaharlal Nehru ji to become the Prime Minister for the third time.

Hon. Chairperson, Sir, the hon. President of India addressed both the Houses of Parliament and I am standing

here to support the Motion of Thanks moved by Shri Anurag Singh Thakur.

Hon. Chairperson, Sir, at the outset, it is very important to mention here that as the hon. Prime Minister Modi ji took the charge, the first thing he did is that he sanctioned Rs. 20,000 crore under PM Kisan Scheme. Our Prime Minister has kept our farmers a top priority.

Hon. Chairperson, I wish to bring two to three most important issues to the notice of the House which I believe be taken up for consideration by the Government. As everyone knows, our Government has various schemes to benefit the farmers. Our Central Government is giving a financial support of Rs. 6000 annually to farmers every year under Kisan Samman Nidhi. I am proud to mention here that apart from this, my State Government, under the leadership of Shri Chandrababu Naidu Garu and Deputy Chief Minister Shri Pawan Kalyan Garu, has recently announced a financial support of Rs. 20,000 annually to the farmers. This will definitely support the farmers financially in their cultivation. But here I want to speak about the tenant farmers. I begin by saying that tenant farmers in the country need your utmost attention. They should also get loans at less rate of interest.

Otherwise, they will borrow the higher rate of interest, and ultimately, they will not be benefitted. That is why, I am requesting that we have to provide loans to tenant farmers at low interest rates.

Hon. Chairperson, Sir, now, I come to green energy. The hon. President has rightly mentioned about the net zero initiative of the Government. Our visionary hon. Prime Minister has made a daring statement at COP26 and pledged to achieve net zero carbon emission by 2070. As a first step towards green energy, last year, hon. Prime Minister inaugurated a 2G ethanol plant at Panipat. Similarly, he has promoted green energy projects across various sectors -- whether it is solar, ethanol, green hydrogen, wind, or any other green energy -- by giving a subsidy and required approvals support. As we know, rise in pollution across cities is very concerning, and green energy will play an important role to curb pollution. Green energy projects require huge investments. Therefore, I request the Government to allot more funds and extend financial support at lesser rate of interest to set up more green energy projects across the country and support small entrepreneurs working in this field.

Hon. Chairperson, Sir, with regard to my home State of Andhra Pradesh, I would like to mention two very important issues. The first one is the construction of the capital city of Amravati of Andhra Pradesh, and second one is the Polavaram Project. Today, my colleagues Shri Lavu Srikrishna Devarayalu and Shri Krishna Prasad Garu also mentioned about these important issues in the House. Andhra Pradesh is the only State which does not have a capital city.

I agree that Modi Ji has given Rs. 1500 crore for Amaravati but it is not at all sufficient. So, I request the hon. Prime Minister to help the State as per the provisions of the AP Reorganisation Act.

The second issue is very important and it is with regard to Polavaram Project. I would be failing in my duty if I do not mention Polavaram Project. Polavaram project is the lifeline of Andhra Pradesh. From 2004-2019, around 72 per cent of the Polavaram Project is completed. After that, it is totally neglected. Now, Shri Chandra Babu Naidu has become Chief Minister. With the help of Modi Ji, definitely, the Polavaram project is going to be completed within 2-3 years.

Sir, if this Polavaram project is completed, only the additional irrigation facilities like drinking water for people and water for industrial purposes can be given. So, sufficient money should be given to the State Government and money should be released at regular intervals to complete this project.

Sir, I come from Krishna delta region. There is no assured supply of water from Krishna River but Godavari has assured supply of water and Polavaram Project is being constructed on Godavari river. Every year, more than 2000 TMC water from Godavari is going to sea. If Polavaram is completed, this wastage of water can be utilized for different purposes. It can be taken to Krishna delta. It can be used for drinking water. It can be provided to people and this water can also be provided for irrigation and industrial purposes.

Sir, another issue is with regard to Jal Jeevan Mission. I know that the Government of India has given money for providing drinking water under Jal Jeevan Mission. Since earlier Andhra Pradesh Government did not give the matching grants, all projects got stuck up. Same thing has happened in my Parliamentary constituency. Now, I request the hon. PM and the Minister of Jal Shakti to ensure piped

drinking water to the people of Machilipatnam and to the people of Krishna district.

Last thing which is very important is setting up of an oil refinery at Machilipatnam. In my Parliamentary constituency, Machilipatnam port is almost ready. PFC has financed this project. I thank hon. Prime Minister for his support in this project. Strategically, Machilipatnam port is very nearer to the city of Hyderabad and in this connection, I have two requests for kind consideration.

First, many oil companies like BPCL, IOCL are showing their interest for setting up of an oil refinery in Andhra Pradesh but since this Machilipatnam port is ready, I am requesting these PSUs to consider setting up of one refinery. This is definitely a viable project and I appeal to the hon. Prime Minister to set up an oil refinery at Machilipatnam. Sir, AP Reorganisation Act directs the Government to set up a crude oil refinery.

There is a long pending demand of Machilipatnam-Repalle Railway line. Once this Railway line is constructed, the distance between Machilipatnam and Chennai will get shortened by 60 kilometres and it will be helpful for the

people. So, I am requesting the hon. Prime Minister to consider this project.

Finally, my State Andhra Pradesh is going through financial crisis. With required support from PM Modi Ji under the leadership of visionary and fourth time Chief Minister of Andhra Pradesh Shri Chandra Babu Naidu Garu and my Party leader and Deputy Chief Minister of Andhra Pradesh Shri Pawan Kalyan Garu, I am confident that Andhra Pradesh will regain its lost glory and emerge as the fastest developing State in the country.

With these words, I once again support the Motion of Thanks on the President's Address.

Thank you, Sir.

[Translation]

DR. RAJKUMAR SANGWAN (BAGPAT): Hon. Chairperson Sir, thank you for giving me the opportunity to speak on the motion of thanks on the President's address.

Her Excellency the President has great hopes that all the respected Members of the 18th Lok Sabha will carry forward the democratic traditions. I assure Her Excellency the President that the stable Government of the NDA will

fulfill its responsibility with utmost dedication. Aspiring India today does not want instability, it wants a stable Government. The people of India have voted for a stable Government. India's stable Government has further strengthened global relations.

In the first meeting of this new Parliament, the Nari Shakti Vandan Adhiniyam was passed for empowerment of women. I honour and welcome this step. Modi ji has always been in favour of women empowerment. The Hon. Prime Minister's 'Lakhpati Didi' scheme to make women self-reliant, strong and skilled is also a proof of the will of the Government, under which women associated with self-help groups will be provided interest-free financial assistance.

I bow down and express my gratitude to the people of the country for this affection, who have expressed their trust in the NDA Government led by the Hon. Prime Minister for the third time. As soon as the Hon. Modi Ji took oath as the Prime Minister for the third consecutive time, he released the 17th installment of PM-Kisan Samman Nidhi with his first signature, which benefitted crores of people.

Hon. Chairperson Sir, I myself belong to western Uttar Pradesh. Farming is the primary source of livelihood for the

people here. Our Hon. Prime Minister is committed to double the income of farmers by bringing schemes like crop insurance and Kisan Credit Card. Under the leadership of the Hon. Prime Minister, farmers have always been getting protection and will continue to get it in future as well. All the credit for this goes to the Hon. Prime Minister.

Organic farming is today's priority. Under the leadership of Modi ji, the Government is promoting organic farming. Our Government's ambitious project UP Defense Corridor will increase India's self-reliance in Defence sector. Manufacturing of defence products in India will promote 'Make in India'. These corridors will develop regional industries and create new employment opportunities. The NDA government has always worked for continuous development in the country on the principle of 'Sabka Saath, Sabka Vikas, Sabka Vishwas and Sabka Prayas'.

Under the strong leadership and resolve of the Hon. Prime Minister, India is now the fifth largest economy in the world. I not only hope, but have full faith that under the leadership of the Hon. Prime Minister, we are going to become the third largest economy in the world. Indian Railways is moving towards becoming the world's largest

network. The network of roads laid by Road and Transport Minister Shri Nitin Gadkari ji in the country is commendable. A national highway from my Lok Sabha constituency also starts from Akshardham in Delhi and goes to Dehradun.

Today the country is moving ahead in a golden direction. The number of Medical colleges in the country has also increased, due to which the children of villages and farmers have also got the opportunity to study medicine.

The Hon. Prime Minister has benefited crores of people under the Ayushman Bharat scheme and given them a health cover of Rs 5 lakh to fight serious diseases. Crores of people in the country have benefited from the Ayushman card.

The construction of the temple of Lord Shri Ram, the center of Hindu faith, had stopped for 400 years, which has been possible only due to the strong will of the Hon. Prime Minister.

Sir, there is no doubt that our NDA government is committed to equal, inclusive and sustainable development. I have no harm in saying that Modi ji's ten-year tenure is the golden age of this century. This mandate of the year 2024 is strengthening the fact that the people of the country have faith

only in the NDA. I congratulate the Prime Minister of India for taking oath historically for the third consecutive time.

I express my heartfelt gratitude for the address of the Hon. President.

Thank you.

SHRI IMRAN MASOOD (SAHARANPUR): Hon. Chairperson Sir, I am thankful to you for allowing me to speak on the Motion of Thanks on the Address of Her Excellency the President.

Her Excellency the President, in her address, finished her talk on an important topic like health in just 10-15 seconds. 55 crore Indians were made eligible for Ayushman Yojana. 25 thousand Jan Aushadhi Kendras are being opened and it was decided to make citizens above ten years of age also eligible under the Pradhan Mantri Arogya Yojana.

Respected Sir, along with this there is another thing, which is being said repeatedly. It is that only those families having six units will get Ayushman cards. On one hand there will be talk of population control and on the other hand only those who have more children will get Ayushman cards. When you celebrate the progress in Ayushman Yojana, then

also accept this challenge that about 34 crore cards were issued under this scheme, out of which 6 crore 80 lakh beneficiaries got treatment. Out of these 34 crore cards, 20-21 crore people have still not received the cards even after six months of the launch of this scheme. Sir, lakhs of cards were made on the same telephone number.

7.5 lakh Ayushman cards were made on one telephone number. The government has caught this, I have not caught it. The government has told this. This scheme was for the welfare of the people. This scheme was for the welfare of the people, but I am only drawing attention to the flaws in this scheme. There is a huge discrepancy in the SECC data list of Ayushman Yojana, which was considered as the basis without verification and investigation. Ayushman cards of people having 100 crore rupees each were made, but cards of minorities, Dalits, tribals, backward classes and poor families could not be made. I want to tell you this.

Sir, CAG had found serious irregularities in the audit of Ayushman Yojana. Health services are very important for our country. The country whose youth is healthy, the country whose youth works in a healthy manner, only that country will progress. You talk about health that we have built 315

new Medical Colleges, but did you make available the equipments as per the standards inside those Medical colleges? Did you make available doctors as per those standards?

Hon. Sir, Sheikh-ul-Hind Medical College was built in my area. It has been ten years since that Medical College was built, but till date the building of that Medical College has not been transferred and when the building was not transferred, the maintenance money was not received. If the building has not been maintained for ten years, then tell me what would have been the condition of that building in ten years? A Medical College has been built, but there are no doctors inside that Medical College. There is not a single super specialty department. You are saying that there is a Medical College, but there is no super specialty. When there is no super specialty, then patients will have to go outside for treatment.

Hon. Sir, my area is surrounded by three-four states from all sides. It seems that even in prosperous areas like mine, if this is the condition of that government Medical College, then what will be the condition within the country? There is a need to pay attention to this. Similarly, you have mentioned about universities. Maa Shakumbhari University was opened in my

area. Four years have passed, but till date the academic session has not yet started completely over there. The entire building has not been constructed till date. The entire money has not been received yet.

Positions are lying vacant in your Central Universities. More than 30 percent teaching posts are lying vacant in 45 Central Universities. AMU is a very big educational institution. There is a shortage of teachers there. Its funds are being reduced continuously. Its branch in Kishanganj is almost on the verge of closure.

Respected Sir, children of poor people are coming out of these institutions after studying. I would definitely like to draw your attention towards this that when NEET exams are cancelled, the way question papers are leaked repeatedly, then the government needs to pay attention towards these things.

Respected Sir, the youth of the country is troubled today, whether it is in the name of Agniveer, whether it is in the name of NEET, whether it is in the name of industries. You talk about industries, you say that our government is moving towards becoming a 5 trillion economy, but you do not tell that for a 5 trillion economy a growth rate of more than 10 percent is required. What is your growth rate?

Sir, I would like to draw your attention towards the serious issue of employment. The shocking fact in the annual survey of enterprises in the unorganized sector by the National Statistics Ministry, NSO, is that between July 2015 and September 2023, nearly 18 lakh factories have closed in India. In which more than 54 lakh people have lost their jobs. There has been a 9.3 percent decline in the number of factories in the unorganized sector in the manufacturing sector. These small factories were enterprises in the unorganized sector. A total of 10 crore 96 lakh people are working in this unorganized sector. These are government figures. I want to say this because when you talk of 5 trillion, you will have to see your imports and exports to find how much you are dependent on imports. Exports are constantly decreasing in the country.

Sir, I have a woodcraft industry here. Saharanpur's furniture is known all over the world. We used to have a business of Rs. 1500 crores, but it has come down to Rs. 800 crores. When the business of one of my districts is coming down to Rs. 800 crores, then there are 650 districts in this country. What will be the condition of those 650 districts? Another work going on here was of hosiery. Hosiery is

supplied from here to the whole country, but we do not have any kind of facility for the hosiery industry.

HON. CHAIRPERSON: Kindly conclude.

SHRI IMRAN MASOOD: Sir, this is my maiden speech and I request you to give me at least five minutes to speak.

Sir, the setting up of textile and garment parks will provide employment to around 2.5 lakh people. I would like to say that the target of 5 trillion economy that you have set cannot be achieved unless the youth are employed.

Sir, it is often said that strict laws are being enacted in the country, yet the uncontrolled killings by mobs, commonly referred to as mob lynching are deeply alarming. In my district and division in Chhattisgarh, three people have been killed. In Uttar Pradesh, a person was killed by a mob in Aligarh. In Agra, two people committed suicide reportedly due to persistent harassment by the police. A prisoner was killed in Firozabad even though the police had taken him into custody safely. Such incidents are increasing in the country. You are talking about making the laws stricter. That is not enough. The laws should be strictly enforced.

HON. CHAIRPERSON: Please conclude.

SHRI IMRAN MASOOD: Sir, I will conclude my speech in two minutes.

Sir, I would like to say that Maa Shakumbhari is a very important Siddhapeeth in my constituency. For the past 8–10 years, the Delhi–Yamunotri National Highway has remained incomplete despite repeated assurances. It is very often said that the work is getting completed but that has not happened till date. The route to the Siddhapeeth passes through this highway. If it is included in this very scheme, devotees will have proper access to this road. Lakhs of people visit this place. There is a very dire need for an elevated highway in my Saharanpur city.

Sir, through you, I would like to say that people have given us this victory with great expectations, I was told that "*raghukul reet sada chali aayi, pran jaave par vachan na jaaye*". Those who have given me this victory has entrusted me with this responsibility. Therefore, with folded hands I would urge the government to develop our area. Thank you.

Thank you very much.

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Respected Chairperson, I am extremely grateful to you for giving me an opportunity to speak on the Motion of thanks

moved by Hon. Member Shri Anurag Thakur to show respect to Her Excellency the Hon. President. Since this morning, I have been continuously listening to the arguments of the Members of both the ruling and opposition parties during the discussion on the President's address. This is the first session of the 18th Lok Sabha. In this session, 381 Hon'ble Members have been elected for the first time. I congratulate them on behalf of the House. In setting the standards for the 18th Lok Sabha, it is noteworthy that 2024, a year of Lok Sabha elections in India is also a year when 40 democratic countries are holding elections globally, 21 of which have already taken place. Last Friday, a presidential election was held in Iran, where the largest Al-Shura Council, named after Ayatollah Khomeini, plays a major role. If they support a candidate, the election is usually one-sided. However, even their candidate, who was a hardliner did not receive 50 percent of the votes. A re-election will now be held on the 5th. Elections are scheduled to take place in France. While elections are being conducted in 40 democratic countries around the world, many governments have already changed today and India holds a global record, as Narendra Modi ji has formed the government for the third time after receiving a clear mandate. This

achievement is being acknowledged worldwide. Recently, the world faced the global challenge of COVID-19, a severe recession and an unprecedented halt to normal life. In such circumstances, the mandate that this government received is very commendable. Since morning, the Members from the opposition party have been claiming that it seems as if the government did not get a clear majority, implying that it came to power without a mandate. There are two types of alliances in elections. One is a pre-poll alliance and the other is a post-poll alliance. The Members who were present in 2004 and 2009 are present here. If we look at the mandate of that time, Congress had won 145 seats. After that, Congress formed a post-poll alliance with other parties and ran the government from 2004 to 2009. Today, we have a pre-poll alliance. We have not formed any alliance after the elections. We have not engaged in any post-election maneuvering to form the government. In 2024, the people of the country have given our alliance of BJP and NDA 293 seats, from Kanyakumari to Kashmir, whereas 273 seats are required for a majority. They should acknowledge in front of the nation that the clear majority given by the people to the alliance of Bharatiya

Janata Party and NDA reflects the aspirations of 140 crore citizens. This is the mandate we have received.

Sir, if we look at the last 60 years, no single government has come to power in this country like this. Coalition governments have mostly been in power. Any government that came to power once faced anti-incumbency the next time. After 60 years, the way the people of India have elected the government for a third consecutive term under the leadership of Narendra Modi is remarkable and it is a matter of wonder for the whole world that the people of India have given such a clear mandate.

Today, despite criticism, the world's attention is on Prime Minister Narendra Modi. From his G-20 address to his recent visit to the G-7 conference, the regard shown by global leaders is remarkable. Amid current global challenges, wars and rising tensions, the world looks to him as a key figure and a source of hope for solutions.

Today, I would like to mention the manner in which this Government was formed after the elections. When this government was formed in 2014, the circumstances were different. Before the 2014 elections, there was a discussion in this House about policy paralysis. During the Congress-led

UPA government, it seemed as if there were policy paralysis and people had started taking their investments out of the country. It was a matter of concern. Ten years ago, in 2014, India was counted among the top five fragile economies of the world. The whole world considered India's economy fragile, unstable or broken. But today, if India's economy has become one of the top five economies, then over these ten years, the work of transforming India from a top-five fragile economy to a top-five global economy has been carried out by the leadership of Narendra Modi ji and our government. Today, if India ranks among the world's top five economies, it is because of the leadership of Narendra Modi ji and our government over the past ten years which has transformed India from a top-five fragile economy into a top-five global economy. How did this happen? As one of the Members said, we are not going to stop at just the top five. By 2027, India is expected to be among the top three economies. This is because our government has a clear roadmap and well-defined strategies.

Before 2014, there was talk of policy paralysis, but today, both sides are talking about ease of doing business.

You may recall that during the COVID-19, many people were talking about investing heavily in China. However, when the virus began spreading from Wuhan, investors started withdrawing their investments from China. After withdrawing their investments, they did not shift their investments to Europe or any other country. Instead, India became one of the most favored places for FDI. This is a significant contribution of our government.

The Government implemented ease of doing business. In 2014, India was ranked 143rd. By 2019, our rank was 63. After 2019, the ranking system paused. Today, we are ranking even higher.

Even before COVID-19, whenever there was a difficulty or a pandemic, be it Japanese encephalitis or acute encephalitis syndrome, we relied on vaccines from other countries.

However, for the first time vaccine for the coronavirus did not exist anywhere in the world. The virus had engulfed the entire globe and no one was able to help each other. Given India's population of 1.4 billion, it seemed that the country would face extremely difficult circumstances. Yet, it was the leadership and determination of our government that made the

difference. He engaged with scientists, visited laboratories and encouraged them to develop a solution. Total five countries of the world developed a vaccine for Corona and India was one of them and we developed not one but two vaccines. We not only protected our own people of India, but we also provided Covid vaccine to 150 countries of the world. Where India used to ask for help in such situations earlier, today India is in a position to help the world. Sir, this is the contribution of our Government. Today it is due to the same that the situation faced by such a large population was handled and due to that FDI flowed more than twice to India. After that global challenge like Covid, FDI inflow toches 82 billion dollars, which in itself is an example for the whole world. Any industrialist of the world, or any country, only invest his/her capital when he/she feels that his/her capital is safe and they will earn profit from it. If you look at the growth today, from the year 2021 to 2024, the growth rate was about eight percent. If you compare India's growth with international growth, China, which was at the forefront at one point of time, had a GDP growth rate of 9% before the global challenge of Corona, today it is growing at the rate of 4.6%. If we talk about the growth rate of the UK, It is facing economic

instability, due to which three Prime Ministers have been replaced, today its growth rate is 0.6%, the growth rate of the United States is 1.4%, Japan has 2%, Australia has 4.3%, Canada has 3.4%. In such circumstances, while the global average is 2.7%, today India is one of the fastest growing economies in the world. This is also the contribution of our Government, the contribution of Narendra Modi's leadership. This has not happened automatically. There is a clear-cut road map. You saw that the election was going on, there was no concern about the election results. The Prime Minister, along with his cabinet and all the secretaries of the departments, was preparing the roadmap for the next hundred days after the election results. I would like to ask what is the reasons that our growth rate is increasing today? The reason is our active policy making. I may have mentioned PLI many times. One may see, it is due to the Production Linked Incentive Scheme that our Government has brought. The way it is said that there are only two expenditures, one is revenue expenditure and the other is capital expenditure. The day to day expenditure is incurred from revenue expenditure like expenditure on establishment, salary, non-plan expenditure. But if capital expenditure increases, it increases the infrastructure, earns

permanent assets, generates employment. I am not saying this. In the year 2014, the UPA Government had spent Rs 2.48 lakh crore on capital expenditure, that is, on roads, railways, airlines, highways, waterways etc.

Today, in the year 2024, we are spending Rs 11.11 lakh crore on capital expenditure, up from Rs 2.48 lakh crore. Today, our colleagues have said many things. We are increasing the number of routes of airlines in the country, increasing metros, increasing Vande Bharat Trains, all these things are result of that. Today our export has increased, in the year 2014 we were exporting worth of 314 billion dollars and today in the year 2024, we are exporting about two and a half times, i.e. worth of 854.80 billion dollars. This is the reason that today India's contribution is 15 percent in the growth of the whole world. This is not only a matter of satisfaction for the ruling party, but it should also be a matter of happiness for the opposition. It should be a matter of pride for the whole country that today India’s contribution has reached 15 percent in the whole world.

If we compare the economy of 2014 with that of 2024, as I said, the growth rate today is 8.4 percent. India experienced significant growth with a peak of 8.4 per cent in 2024. This

was the expectation. Today there is talk of a five trillion dollar economy in the country. While the economy was 2.04 trillion dollars in 2014, today it has become a 3.7 trillion dollar economy. Hence, India is now the fifth largest economy by the nominal growth of GDP. We will definitely fulfill our Government's resolve of making a $ 5 trillion economy. We have fought elections with the agenda of making a developed India and people of the country have given their mandate to us for the same only. By the year 2047, we will be the world's biggest superpower. I am saying this in this House. Whether we remain in the House or not, India will be a witness to this.

Sir, how much has the per-capita income increased? The per-capita income in the year 2014 was $1,555 per annum. Today, the per-capita income has reached $2612. It reflects a rise in per capita income over the decade. This shows how have we doubled the per-capita income also. Discussion over inflation is being held. Hon. Sushma Swaraj ji and other Members were in this very House when inflation was in double digits from the year 2004 to 2014. Songs used to be composed dedicated to this theme – '*Mehangaai Daayan Khaay Jaat Hai'*. While it used to be in double digit at that

time, now it has been curbed to a single digit at around 4.67 percent.

Similarly, we have brought about changes in the poverty rate also. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Kindly conclude now. Next speaker is Shri Rajesh Ranjan.

… *(Interruptions)*

SHRI JAGDAMBIKA PAL: I think we have seven hours' time for my Party. Kindly give me some more time to speak. … *(Interruptions) [Translation]*Poverty Rate also used to be 29.17 percent which has similarly been brought down to 11.28 percent at present. In the same way, I would like to say that questions have been raised over welfare of women. Since beginning, when Hon. Modi ji became Prime Minister, he has talked about women empowerment and worked towards bringing it to reality. Girls were not allowed to join as officers in the infantry. He opened avenues for them to become officers in the Infantry and Army. They could not even join as fighter pilots. Our Government made provisions to allow them

become fighter pilots. And the Government led by Hon. Modi ji has not stopped there. When this House assembles in the year 2029, it will be a historic moment around the world when women will sit here through the enactment of Nari Vandan Act. Women constitute 28 percent in our Parliament and Assemblies, but they will be 33 per cent in this House.

As many as 10 crore women have been added to Self Help Groups in 10 years.

There is acceptance of the Hon. Prime Minister across the world today. It seems like they have forgotten the Paris Agreement. In the year 2015 when the nations of the world were discussing about climate change and global warming at 'COP-21', Donald Trump said that achieving Sustainable Development Goals and Net Zero Carbon Emission was the responsibility of the entire world including developing countries while it should have been the developed countries. And he questioned as to why the US should bear the expenditure towards this. At the time of 'COP-21', when Mr. Donald Trump withdrew from the Paris Agreement made during 'COP-20', it was India's popular Prime Minister Hon. Narendra Modi ji who took the lead for climate change and global warming issues around the world. After this, when the

'COP 26' conference was held in Glasgow, US President Joe Biden again joined hands against global warming and climate change due to the leadership displayed by Hon. Narendra Modi in the year 2021. … *(Interruptions)*

Sir, I am concluding soon. When Lord Ram is duly consecrated in the Ram temple, they are equating it with inauguration of temple and they speak about Sanatan and religion. They do not even understand that they are terming the consecration ceremony as inauguration of the temple. … *(Interruptions)* Seers and saints, not only from Ayodhya but from across the country were present there. … *(Interruptions)* Four lakh people are visiting Ayodhya every day. … *(Interruptions)*

SHRI RAJESH RANJAN (PURNIA): Hon. Chairperson Sir, this country believes in '*Vasudhaiva Kutumbakam*', seeing all religions with equality and has a natural philosophy of universality. Our adorable Guru Shiva started his life philosophy with this line, *'Aatmano mokshaartham jagat hitaaya cha* i.e. the idea of the welfare of the whole world, all human beings and our own salvation. This country is based on spirituality. This is not a country based on any particular religion or any sect. It is known for human values. If I talk

about saints, then Ramakrishna Paramahansa, Vivekananda, Kabir, Valmiki, Sant Ravidas can truly be called saints.

Hon. Chairperson Sir, I would like to start my speech with caste census. When we were in power, our Government decided to conduct a caste census. When the caste census started in Bihar, the survey revealed that 98 per cent of the people do not own a laptop and computer, 96 per cent do not own a vehicle and those having a vehicle have bought it on EMI. I would like to tell all this to Lalan Babu, but he is not present in the House now. About 86.2 per cent of the people have landholdings less than one bigha, some have land in Kattha or only in Dhur. 9.2 percent people do not own any land. There are about 78.7 percent people who have a thatched house, a tin house, a wall house and they do not have pucca houses nor do they have any employment or farmlands. The wage rate is Rs. 280 and that too is available for not more than 20 days. At the time of Corona pandemic, the workers were weakened by abolishing the Wage Act enacted by the Government led by Manmohan Singh ji. There had already been a debate for fixing the wages at Rs. 400 per day.

You leave MNREGA aside, the Budget for MNREGA has been curtailed. My question was simply this. If the Hon.

Prime Minister is so successful that the entire world follows him, then why does the Government take excuses in the name of Congress, Nehru and Indira? Why do they not remain honest with themselves? The Hon. Prime Minister and the BJP have lost faith on Lord Ram and the BJP members have lost faith on the Hon. PM. These people resorted to coalition politics and when they did not succeed in doing coalition politics, then the Hon. Prime Minister started talking about jewellery, buffaloes, bulls and *mujras* throughout the election. They did not even once talk about the Constitution of India or the poor of India with India being the poorest country in the world with 87 percent of people having per capita income of Rs. six thousand.

There is a cause for inflation. India does have Dalits, tribals, extremely backward people constituting the most vulnerable sections of the society. Let me tell you, they do not have pulses worth 160 rupees or vegetables worth 120 rupees in their meal plates. If the Hon. Prime Minister is so capable, then I would definitely like to know as to why 84 crore people of the country have to be provided with five kg of Arwa (White) rice with taxpayers money even today?

HON. CHAIRPERSON: Please conclude.

SHRI RAJESH RANJAN: Hon. Chairperson Sir, please let me speak, I have a request. A caste census should be conducted. You have a double-engine Government in the entire country. Please do not hate the OBCs. Do not turn away from Dalits.

My request is for grant of special status to Bihar. The Government had first announced the same in Gandhi Maidan and then in the public meeting at Arrah saying that Bihar will be treated with affection and that special status will definitely be accorded to Bihar at any cost and a special package will be provided. Big dams are needed to be constructed in Mithila, Koshi, Seemanchal and Magadh for the farmers of the area dependent on maize farming to provide infrastructure and relief from floods. But, there has been no discussion on this issue till date. You can yourself have a look at the condition of sisters working in Anganwadis. You see the condition of Mamata.

HON. CHAIRPERSON: Please conclude.

SHRI RAJESH RANJAN: Hon. Chairperson Sir, please allow me three more minutes to speak. Mamata, the cook, ... *(Interruptions)* What will be the use of speaking later? What is my request?

HON. CHAIRPERSON: Please talk about your request.

SHRI RAJESH RANJAN: Hon. Chairperson Sir, Dalits and Adivasis have not yet become ODF. You can yourself come and verify. The scheme to provide tap water is almost dead. The scheme for installing Smart Electricity Meters, One Nation One Education, One Nation One Health, One Nation One Tax, ... *(Interruptions)*. Let me complete my speech. The workers and customers of Sahara India are not able to get back their money.

23.00 hrs

[English]

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, by virtue of Article 87 of the Constitution of India, it is the responsibility of Her Excellency the President of India to make an Address to the Joint Sitting of the Parliament. We are thankful to the hon. President of India for coming to this House and addressing the Joint Session. But we are having strong reservations about the content of the speech which is around 51 minutes speech, 30 paragraphs.

As I rightly pointed out, this is a newly constituted House, the 18th Lok Sabha. This is the first Presidential Address in the 18th Lok Sabha. It is quite unfortunate to say

that the Presidential Address is totally disappointing because the cardinal, essential, very important, serious concerns and the most important political issues such as irregularities in the premier competitive examinations and also the sky rocketing prices due to inflation, uncontrolled growth of unemployment, economic inequality, attacks on minorities and dailts, social justice: all these very important political, genuine public issues have not been addressed in the Presidential Address. It is the first Presidential Address of the 18th Lok Sabha and so we had expected a lot. It is quite unfortunate to say that it is totally disappointing.

What is the purpose of the Presidential Address to the Joint Sitting of the Parliament? It is to declare the programmes and policies of the Government to be pursued in the coming years. But if we examine the 51 minutes' speech consisting of 30 paragraphs, it is merely a political statement of the Government regarding the so-called achievements of the Government during the last 10 years. Today morning, I have already moved 10 amendments to the motion moved by Anurag Singh Thakur ji. So, I may be permitted to elaborate on these 10 amendments because I would not get time at the

time of passing the motion. So, I may be given a little bit time because I have already moved 10 amendments.

This is a new Government according to me. Technically, it is a new Government. Though the Prime Minister and the Cabinet Ministers, all are one and the same, there are no major changes, but still in a new Lok Sabha, technically it is a new Government. That is why we were thinking – we have expected a lot from the President – that the innovative, new programmes of the new Government will be spelt out in the Presidential Address. But unfortunately, we did not find anything so as to have any innovative, new programmes or policies which are going to be implemented or pursued by this Government for the coming five years. So, we can describe it as an old wine in a new bottle. Nothing has been changed.

Coming to the contents of the speech, in para 3 of the Adress, the President has said: "The people of India have full faith that only my Government can fulfil their aspirations. Therefore, this election of 2024 has been an election of trust in policy, intention, dedication and decisions." Once again, I would like to say that this is factually totally incorrect to say. This is because the present Government led by Shri Narendra Modi ji is a minority Government or it is a

Government which is being supported by Janata Dal (United) and TDP. It is not an NDA Government. It can be described as N square DA Government because it is Naidu-Nitish Depending Alliance. This is N square DA alliance Government. This was not the position in the 17th Lok Sabha. What was the people's mandate? The people's mandate was against the Prime Minister and also the BJP. The people of the country rejected the slogan "400 *paar*".

I still remember that during his last reply to the discussion on the Motion of Thanks on the President's Address, the Prime Minister openly said in the House that our Government will come back with "400 *paar*" majority, that is 400 plus seats. The people have rejected the claim and the demand of the Prime minister of 400 plus seats. Also, in the 16th Lok Sabha and the 17th Lok Sabha, BJP had absolute majority, and now it has come down to 240.

What is it indicating? It is indicating that the people have lost the confidence in a Government led by BJP and the Government led by Prime Minister Shri Narendra Modi ji. It is a clear verdict against the BJP and Prime Minister. That is

the real indication manifested by the people of India in the 2024 Elections.

Sir, the BJP has got 240 seats. How does this Government get these seats? When the INDIA Front led by the Congress and Shri Rahul Gandhi politicised the election campaign, we raised the issues of unemployment, price rise, social justice, attack against minorities and *Dalits*. Those were the genuine issued raised by Shri Rahul Gandhi during Bharat Jodo Yatra and Bharat Jodo Nyay Yatra. But what was the focus of the election campaign of the BJP? The BJP was trying to divide the people of the country, socially dividing the country on the basis communal lines. For getting a third straight term, the Government has communalised the entire political campaign. The anti-Muslim rhetoric used on the campaign damaged the global reputation of the country. The political statement of the hon. Prime Minister of the largest democracy in the world was astonishing to all. He indulged in the most vicious form of hate speech such as, calling Muslims as infiltrators with large families; and accusing the Indian National Congress that if Congress comes to power, they will redistribute the wealth to Muslims including gold and ornaments of others. Further, the hon. Prime Minister went on

to say that the Congress will choose the Indian Cricket Team on the basis of religion. This was the statement made by the hon. Prime Minister during the election. That is why, the then Prime Minister of the country, Dr. Manmohan Singh has described it as, and I quote:

"Modi ji is the first Prime Minister to lower the dignity of public discourse and thereby lower the gravity of the Office of the Prime Minister."

That was Dr. Manmohan Singh ji.

HON. CHAIRPERSON: Sir, kindly conclude.

SHRI N. K. PREMACHANDRAN: Sir, please give me two minutes. I will conclude.

Since it is a minority Government with the support of the allied partners, the Government is not going to complete the time of office of five years. Further, this is an ED and CBI sponsored Government. During the post-Independent India, no Government misused the Central investigating agencies like this. The Government is always talking about the fight against corruption. We have seen the experience in Maharashtra. What has happened in Maharashtra? Now, the Chief Minister of the State, and also the people of Maharashtra, have given a bitter reply to the BJP.

The last point which I would like to make is regarding the parliamentary democracy. Para 29 of the speech of the hon. President calls upon us about the smooth functioning of the Parliament. Sir, the whole Opposition is ready and willing to cooperate with the Government to have a smooth functioning of the Parliament and thereby strengthening our system of governance. Definitely, we will cooperate with the Government but the Government has to take the initiative in having smooth functioning of the Parliament for which the Opposition has to be taken into confidence. In the last ten years, the Opposition was not taken into confidence. Major legislations -- Indian Penal Code, Criminal Procedure Code, Indian Evidence Bill, and Data Protection Bill -- were passed in the absence of the Opposition. So, I would like to urge upon the Government to take the Opposition into confidence. Let us have a smooth functioning of the Parliament. And also, the constitutional values have to be protected for which the Parliament has the supremacy. The Parliament should be independent. That is to be maintained.

Also, I urge upon the Government to learn the lessons from the people. The people of India are not going to allow to

drastically change the Constitution. It will not be allowed by the people of India.

With these words, I conclude. Thank you very much.

SHRI HANUMAN BENIWAL (NAGAUR): Hon. Chairperson Sir, first of all I would like to thank you for giving me an opportunity to speak on the President's address. Many learned Members from the ruling and opposition parties have presented their views and the happiest thing for us is that the Lok Sabha has started functioning smoothly from today. When the Parliament is in Session, the people, youth, farmers and all sections of the society expect the Lok Sabha to function, raise their issues, draw the government’s attention and ensure their resolution.

Sir, in the President’s Address, I found no vision. It sounded more like stories that are told to school children. Only praises were being showered about the Address. They have been in power twice and after being in power twice, the third time they have got a half-hearted mandate. Despite this, this is the kind of Address delivered. What should have happened was that many of their defeated honourable MPs,

who lost the election, should have said that we lost because of the Agneepath scheme. In Rajasthan also, three defeated candidates of the Bharatiya Janata Party had said this.

Hon. Chairperson Sir, the Agneepath scheme… *(Interruptions)* Please listen to me. Hon. Minister of Agriculture, please find out the details first. There is Agneepath scheme and those who join it are called Agniveers. We opposed the Agneepath scheme from the very first day. … *(Interruptions)* An all-party meeting was held. A rally of two lakh jawans was held in the Lok Sabha constituency of Jodhpur. The youth of the country feel that the respect once given to the army has diminished. In our villages, when someone joined the army earlier, he was welcomed with great pomp and show and people used to proudly say that their son has joined the army. Honorable Minister Bittu ji from Punjab is here. The MP from Churu is also here. Joining the army does not only mean employment. It is a matter of pride. A father proudly says in the village chaupal that his son has joined the army. Our youth have made immense sacrifices in the wars of 1962, 1965 and Kargil. The regiments of Haryana, Punjab, Uttar Pradesh and Rajasthan have their own slogan and each

regiment fight in its own way. But, the Agniveers recruited under the Agnipath scheme are not given the status of martyrs. If an Agniveer is martyred in the fighting, the government does not recognize him as a martyr. The Hon. Defence Minister speaks of giving one crore rupee but one crore rupee cannot measure that sacrifice. Our soldiers fight at heights of 20,000 feet. Our Army is considered as the strongest in the world. Therefore, my demand is that the Agneepath scheme should be abolished and army recruitment rallies should be held in this country it used to be in the past to restore the honour of the Army and to make the son of a farmer to dream of joining the army. Agniveers did not go army recruitment rallies. People boycotted it. People boycotted it in Churu, Sikar and Haryana. Our Army MP Sahab is sitting here. We want India's respect to rise. It is possible that the Government has made a mistake. The Government also made a mistake during the farmers' movement. The Government did not listen. 700 farmers sacrificed their lives, after that you withdrew the Bill. This is also a big mistake. If the Government does not want to lose Haryana and Maharashtra, then they must become cautious within time. This time, the Government has got 240

seats. Next time when elections will be held after five years, the seats will be reduced to 130-135. The Government's graph is steadily declining. The Government raised the slogan of crossing 400. But could not achieve that. Two honorable ministers of Rajasthan are sitting here. They were telling me last time that I won because of them. I won the election again and 10-12 more MPs have won along with me. 3-4 of their people were on the margin.

HON. CHAIRPERSON: Please conclude your speech.

SHRI HANUMAN BENIWAL: Hon. Chairperson Sir, please give me one minute. I urge the government to abolish the Agniveer Yojana. … *(Interruptions)* Please wait for a minute. The scenario is different. They should read this scheme first. They do nothing except chanting Modi Ji's slogans. They chant Modi Ji, Modi Ji. … *(Interruptions)*

HON. CHAIRPERSON: Now, please conclude your speech.

SHRI HANUMAN BENIWAL: Hon. Chairperson Sir, please give me one minute. Earlier, rallies were held for army recruitment. After the physical test in the Army, Air Force and Navy candidates were given joining letters but

now, the Government is not recruiting them. They must be recruited.

Hon. Chairperson Sir, I urge the Government to abolish the Agniveer Yojana. The whole country is concerned about the honor of the army. There is definitely unrest among them on this matter. This time they have lost votes. … *(Interruptions)*

Sir, let me speak for two minutes. Let me finish my speech in two minutes. You have given two minutes to everyone. Now I will talk only on important topics.…*(Interruptions)*

HON. CHAIRPERSON: Speak on the important issues but please conclude your speech.

SHRI HANUMAN BENIWAL: Sir, I was reading the data of the Annual Survey and Inspection Sample Survey of Unorganized Industries in the newspapers. In the last 7 years, 18,00,000 industries got closed and 54,00,000 people lost their jobs. Demonetization, GST and the Corona epidemic are the main reasons for this but these were not mentioned in the Address of Her Excellency the President.

Hon. Chairperson Sir, the youth is committing suicide. The increasing trend of drug addiction is a matter of concern

for the country. Stopping synthetic drugs, ADMA, LSD in Punjab, Haryana and Rajasthan is a matter of concern for all of us. Everyone should think about this. Recently NEET was also discussed. I would also like to seek a one-day discussion on NEET. This is the demand of all of us. We also demand that the Minister should resign.…*(Interruptions)*

SHRI SUDAMA PRASAD (ARRAH): Hon. Chairperson Sir, I am thankful to you for giving me an opportunity to speak on the Motion of thanks to the Address of Her Excellency the President. I also thank my party's General Secretary Comrade Dipankar Bhattacharya and the great people of Bhojpur because they have elected me and sent me to this biggest temple of democracy.

Sir, I rise to speak against the Motion of thanks on the President's Address. Everyone knows that farming in this country is running into losses. Due to rising inflation and input costs, farmers are incurring losses in farming and the landholding farmers or landowners who have other employment options no longer want to remain into farming. They are giving their lands on sharecropping, money and lease. The sharecropping farmers of the country have taken

the burden of loss-making farming on their shoulders but they are not considered farmers. They are not getting the benefit of the agriculture budget of thousands of crores of rupees due to lack of identity card.

Sir, through you, I urge the government to issue identity cards to sharecroppers on the lines of job cards so that they also get all the facilities of agriculture and boost their enthusiasm to do farming for the country.

Secondly, we saw that lockdown was imposed three times during demonetization, GST and Corona period. Now with the rise of online business, retail traders of the country including street vendors, small-medium businessmen and others have suffered badly. Through you, I urge the government that a business commission be formed in the country for the strategic development of the retail traders of the country.

Thirdly, I believe that the three new criminal laws framed in the name of speedy justice and crime control are a direct violation of the constitutional right to freedom of expression. This is not only a violation but also a conspiracy to turn the country into a police state. It can be said that the police have been given the freedom to impose a temporary

institutional emergency. Now if anybody stages a sit-in protest or goes on a hunger strike, that too will be categorised as a crime and they too will be punished like criminals.

I think, now it is left to the discretion of the police station incharges whether they will file an FIR or not. Earlier the period of detention in police stations was 15 days, it has been increased from 60 to 90 days. I feel, this way they can torture the accused and make him reveal anything. Therefore, this Bill should be placed on the table of the House again and it should be reconsidered and the necessary opinions and suggestions may be incorporated.

Agriculture in my Constituency is based on the Son canal. There are Son canals in the southern part of the district, which are about 150 years old. Those canals should be cemented. The 'Kadwan Reservoir Project' on the Son River is stuck between the Governments of Bihar, Jharkhand and Uttar Pradesh. The Government should take initiative for that and complete the 'Kadwan Reservoir Project'. There is the Ganga River in the northern part of my district. The villages situated on the banks of the Ganga River always face erosion. To prevent that erosion, a Thokar Dam should be constructed. Fire brigade vehicles should be arranged at the panchayat

level in case of a terrible fire breaks out. I would like to make this demand from the Government through you. A lot of money of the poor is stuck in Sahara India. People invested their money for the future of their children, for marriages and hon. Minister of Home Affairs had also assured that people will get their money back. The investors whose money is stuck in Sahara India should be returned. The poor are waiting impatiently. thank you so much.

[English]

DR. RICKY A. J. SYNGKON (SHILLONG): Thank you so much, Mr. Chairman, Sir, for allowing me to take part in this Motion of Thanks on the President's Address.

I stand here with a great joy. I thank you on behalf of each and every soul of Shillong Parliamentary Constituency that has supported me and enabled me to stand in this great House and speak at the last hour of the day.

Mr. Chairman, I just want to remind myself, to remind the Members of this 18th Lok Sabha, and also the rest of people of this country that nothing is impossible. I belong to a party which we have started just less than three years ago. It is a party which fought the elections without money. Our party fought the elections against corruption. It is a party which stands for clean politics, good governance, honesty, and for the protection of the rights of the indigenous people.

I uphold the Constitution of this great nation to ensure secularism, pluralism, and federalism as these are the important tenets of our great nation. King Solomon the Great said that a nation without a vision will perish. I was very delighted to hear the words like 'futuristic' and 'vision' in the Address made by the hon. President. I was waiting to know

about the Government's future plan or vision in the President's Address. As a first time MP, I was listening patiently as to where the Government will take the nation but unfortunately, I did not get much except the achievements of the Government in the past. I wish that the Government will be more explicit in its endeavour.

Mr. Chairman, while mentioning the lasting peace in the North-East as spelt out in the Presidential Address, I would like to remind the Government of the day and also the Governments of the past led by the Congress Party that our people, my people, especially, those people who are living along the border areas of Assam and Bangladesh, do not feel safe at all till today. They feel very threatened. The lands have been taken away from them. They have lost their livelihood because of the failure of successive Governments to settle the dispute for many, many years. We talk about the development of the nation. But that development is dependent on the development of these States. That is what our hon. Prime Minister said. How can we talk of development when people till this very moment are yearning for peace?

I would, therefore, like to urge the Governments to kindly take up this matter seriously. I wish and hope that the Prime Minister himself will take the lead and put an end to this long-pending issue in the interest of our great nation in general and in the interest of my people, especially those who are living along the border areas.

Mr. Chairman, there is a saying that 'Small is Beautiful'. I am proud to stand here to represent the most beautiful people living in the eastern part of this great nation called the Khasis. Also, I come from one of the most beautiful places on Earth.

Mr. Chairman, I urge and call upon the Government and also the Members of this August House to play a role in enriching and promoting the culture of my people. When we talk about culture, language is one of the important elements. For many years, we have been demanding for the inclusion of Khasi language in the Eighth Schedule. While I was sitting here from day one, hearing our friends speaking their own languages, I hope that one day, very soon, you will also get to hear the language that I speak, that is, the Khasi language. I hope, the Government and also the Members in the

Opposition would support the inclusion of the Khasi language in the Eighth Schedule.

HON. CHAIRPERSON: Kindly conclude.

DR. RICKY A. J. SYNGKON: Sir, the Government talks about development. Let me remind this House that Shillong or rather Meghalaya is one of the famous tourist destinations. When my friends, while talking outside in the corridor, ask me where I come from, I say that I come from Shillong. They say, 'Oh, Shillong is a very beautiful place.' I hope, the Members who have never visited Shillong or Meghalaya for that matter would one day make it a point to visit Meghalaya. But the sad part is that Meghalaya is now almost 52 years old. Unfortunately, till today, we have an airport where big planes cannot land. Even though, the fact remains that Shillong or rather Meghalaya has so much potential for tourism.

HON. CHAIRPERSON: Thank you, Sir. Please conclude.

DR. RICKY A. J. SYNGKON: Sir, please let me finish. This is my maiden speech. I will just take up a few more points.

Sir, I just hope that the Government and the Ministry concerned would help the State to ensure that large planes could land on this airport.

Finally, Sir, we have been talking a lot about the leakage in exams. I would like to draw the attention of the Members of this august House to another important issue which I feel that we, as Members, should seriously look at. That deals with designing a policy like CUET or NEET for our youth. What I want to say here is that before we come up with such policy, I think, it is very important to ensure the adequacy of test centres.

Sir, I am a teacher. It pains me when I come across students where they have to put a stop to their career for the simple fact that they have to travel to far-off places because there are no test centres at their places. I hope, the Government, while coming up with such a policy keeps this in mind to set up centres at every block which would be a great asset to the State and also to the nation as a whole.

Sir, last but not least, let me just end up with this quote. I call upon the hon. Members of this august House, as the hon. President said, let us rise up and build; let us rise up above party-politics; let us rise up above caste, religion and creed; and let us build this nation. If we want to see a developed India, I would request each and every Member to rise up and build this great nation.

***SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR):** Hon Chairman Sir, Vanakkam. I am happy that Lok Sabha is sitting late till midnight and doing its business. I thank Hon Leader of Opposition for taking part in this Discussion on President's Address. I also extend my thanks to the people of Virudhunagar parliamentary constituency for having elected me third time to this august House. I also thank the people of Tamil Nadu who have defeated these religious forces. Hon. President's Address is disappointing. There is no mention about Government's Schemes. It is clearly evident from this Address that they have neither concerned about the people of this country nor brought any scheme for their welfare. In 2024, while replying to the Motion of Thanks to the Hon. President's Address, Hon Prime Minister spoke with arrogance in this House.*

'Abki baar 400 paar' was a slogan given by this Government. Out of those 303 friends who supported this slogan, only 111 have come back to this House. .....*(Interruptions)* Therefore, people of the country were very clear, and so they voted against arrogance. Whoever supported that slogan – *abki baar 400 paar* – have all been

... English translation of this part of speech was originally delivered in Tamil.

sent out of this Parliament. New friends have come to the Parliament and there is a sea-change in the composition of the House. .....*(Interruptions)* Even among the Ministers of the last Government, 22 Ministers have lost the elections. Therefore, this election has been a historic event that teaches us that you cannot be arrogant to the people of India.

*Politics of hatred, politics of religion, politics of Adani, politics of Ambani have all failed. They have lost their majority. BJP got only 240 seats and unable to get simple majority mark of 272 seats. BJP has been a failure in this election. Shri Modi has formed the government by getting the support of their allies. Nobody knows for how long will it last? Adani has been elevated to 2nd place from 602nd place in the list of rich persons. This is only considered to be 'Vikas' or development. More than 80 core people are still dependant on ration shops for food grains. In India there are 80 Crore people still managing with a meagre income of Rs 100 per day. This Modi government is for the rich and not for the poor. With the money of the rich persons, they are purchasing newspapers and TV channels. These media organisations are then made to sing in praise of him and Shri Modi enjoys it. RSS cadre is facing failures. Those who betrayed Tamil

people will definitely face failure. Social justice should prevail. There should be enumeration of caste-based census. The reservation of OBC, SC and ST should together be raised from 50 per cent to 75 per cent. This will be the true social justice. There is no importance given by this Government to Tamils that is due for them. You cannot betray Tamils by just keeping Sengol, the sceptre in this House. BJD which was a friend of BJP has no MP in Lok Sabha. AIADMK even has no MP in Lok Sabha. YSR Congress led by Shri Jaganmohan Reddy is having only 4 MPs now. Those allies who are in the fold of BJP now, believing it as a saviour, such as JD (U) and TDP will also face such a situation in future. INDIA alliance will protect India. Religious forces will be defeated. Let us protect and uphold social justice. I oppose the motion moved in favour of the Hon President's Address. Thank you.*

[Translation]

SHRI SUDHIR GUPTA (MANDSAUR): Hon. Chairperson Sir, you have given me the opportunity to speak in support of the address of the President of India, Shrimati Draupadi Murmu ji at 11.35 pm. I thank you very much for that.

I am overwhelmed that more than 64 crore voters have voted for the strengthening of democracy, respecting the democratic system of India. The country is also happy that the record of many decades of strengthening of democracy in the Kashmir Valley has been broken. I would like to put this in the words of Hon. Modi ji, that-

Apane man mein ek lakshy lie,
Manjil apanee pratyaksh lie,
Ham tod rahe hain janjeeren,
Ham badal rahe hain tasveeren.
Ye navayug hai, nav bhaarat hai,
Khud likhenge apanee takadeeren.
Ham nikal pade hain pran karake,
Apana tan-man arpan karake,
Zid hai ek soorya ugaana hai,
Ambar se ooncha jaana hai,
Ek bhaarat naya banaana hai,

Ek bhaarat naya banaana hai.

These 10 years are a new era of service, good governance, honesty, welfare of poor, education, health and prosperity or we can say that this is the golden period of India, this is the golden era of India. Where to count from Congress raised the slogan of *Garibi Hatao*, Manoj Kumar got impressed and made a film- *Roti, Kapda aur Makaan*. The slogan was false. The Modi Government gave four crore houses. Modi Government arranged food for 83 crore people, ration was delivered to every household, Congressmen only raised slogans.

In the year 1950, Pandit Jawaharlal Nehru gave the slogan – "within ten years of the implementation of the Constitution, compulsory, free and quality education will be provided". But unfortunately he forgot. In the year 1984, Rajiv Gandhi again reiterated that he will provide quality education before the 21st century. But unfortunately it could not happen. In the year 2001, during the tenure of Atal Bihari Vajpayee, Sarva Shiksha Abhiyan was launched. Education became useful for everyone and reform took place in the Modi era.

From Medical education to ITI or from the experiment of making local languages useful to Nalanda University, a great campaign of quality education was launched. If we talk about health, you could not bring Pulse Polio campaign was in the country for 40 years. The Pulse Polio campaign was launched only during the Atal Bihari Vajpayee's Government. A great work of making Corona vaccine took place in Modi era. They could not do anything.

6 crore 50 lakh people have got direct benefit of Rs 81 thousand 979 crore from Ayushman Bharat. They kept boasting about institutions like AIIMS. But when I did a fact check, the first AIIMS in India was built from the personal funds of Rajkumari Amrit Kaur. By the time of the Modi era, there were seven AIIMS built. Out of these seven, the foundation laying ceremony of six AIIMS was done by Hon'ble Atal Bihari Vajpayee Ji. They inaugurated one AIIMS in Raebareli, but that too they could not build. It was very unfortunate. That AIIMS too was built in the year 2017 in the Modi era. What will you talk about? What was the condition of the economy. When we formed the Government, in the year 2014, the total revenue was Rs 13 lakh 90

thousand crore. If we look at last year's Budget, it was a huge budget of Rs 47 lakh 50 thousand crore.

India has become the 5th largest economy from the 11th largest economy of the world and is now moving on to become the 3rd largest economy. They kept shouting. We have taken the foreign exchange (forex) reserves, to Rs 650 crore. They have raised money by mortgaging gold for …*. But today Indian banks have 8 lakh 22 thousand kg of gold. Perhaps their intention may be to ….*. again, because no one knows where the gold taken out from the Amer Fort during the Emergency went, Italy or Switzerland.

From development of railways, infrastructure, roads, air connectivity, irrigation, tourism, industry or digital India and landing on the moon to welfare of the poor, there is a success story of the Modi era. They were busy in engaging the country in agitations and riots, by spreading the poison of casteism to the country. Rahul Gandhi first used the farmer's movement in my Parliamentary Constituency in India. Farmers were killed. But when he came to protest, neither the farmers nor the gods supported him. There is a religious place in my neighbourhood, in Rajasthan, where there are millions of

* Not recorded as ordered by the Chair.

bees. When Rahul Gandhi was entering in my Parliamentary Constituency, millions of bees chased him and he had to leave the area and run away. He ran along the tracks. Even God recognizes misdeed of theirs.

We know that they are an institution known for scams. From coal block allocation to sports scams and the Jammu and Kashmir Cricket Association scam, They are famous for it. When the Hon'ble Speaker was mentioning the victory of our cricket team, I think there were only a few clappings from the Congress benches. Their faces were pale because India did not won during their tenure. Even God does not want to give them this opportunity. They were busy in the 2G scam, their allies are busy in the Sharada Chit Fund, in grabbing land in exchange for jobs, in the scheme of taking away taps and one of their ally is currently busy in making 360 lakes in Delhi. He confused Anna Hazare and reached here. Perhaps their intentions are not good.

Hon. Chairperson Sir, I listened to the President's address. Whatever she said, I have full faith that you will discharge your responsibilities with the spirit of 'Nation First' and will become the medium to fulfil the aspirations of 140 crore countrymen.

She said that I am confident that you will succeed in giving new heights to democratic traditions with your skills. Hon. Chairperson Sir, I want to bring to your notice the two words said by the President. They are - 'Nation First' and 'Democratic Tradition'. These are two things. Where the country stands in these two and who took it there, this is a matter of thought. Since there is a need to show off knowledge, as the Leader of the opposition did today, I also thought that I should see where knowledge comes from. There are types of knowledge - knowledge comes from study, knowledge comes from thinking, knowledge comes from contemplation, knowledge comes from thought, knowledge comes from logic, knowledge comes from memory, knowledge comes from imagination. But some knowledge also comes which is picked up from somewhere. Some teacher is also available to impart this knowledge. Like knowledge was transferred from Italy, then it came from the mother's side, knowledge was transferred from Pakistan, then he brought …*, knowledge was transferred from China, he himself brought it, knowledge was transferred from Scotland, it came from …*'s mother's side, knowledge was transferred

* Not recorded as ordered by the Chair.

from Palestine, he brought it from his brother …*, knowledge was transferred from Osama, Popular Front of India or Zakir Naik, he brought …*. This is powerful.

We used to hear a story in childhood- Wearing the skin of a lion, a Blue buck used to say everyday- I am a lion, I am a lion, one day when she came in a group of lions, she got trapped. You go to the market everyday with the book of Constitution, I am the protector of the Constitution, I am the protector of the Constitution, narrow-minded, how will you protect the Constitution? But today as soon as you came to the Parliament, you got trapped, surrounded, the lie was caught. Now even the Hon. Speaker Sir has made up his mind to seek an answer.

jisake kiradaar par shaitaan bhee sharminda ho,
ve aae hain yahaan karane naseehat hamako

The Hon. Madam President said 'Nation First'. I was also thinking that 'Nation First', but for a brother Palestine comes first. He sits with the 'Indi' alliance.

He sits with the India alliance. For the India alliance, the Muslim League, they are always behind us. … *(Interruptions)* I have come to the House for the third time, I keep getting the blessings of the Muslim League from behind. The nation

comes first. We made one person contest the election, who used to say 'Bharat tere tukde honge, Insha-Allah, Insha-Allah'. He is the general secretary of the Congress, Manoj Tiwari ji defeated him, this is nation first. … *(Interruptions)*

[English]

SHRI SALENG A. SANGMA (TURA): Sir, I am on a point of order. … *(Interruptions)*

[Translation]

HON. CHAIRPERSON: Sudhir ji, now please conclude.

… *(Interruptions)*

SHRI SUDHIR GUPTA: India should respect Pakistan, it has nuclear bombs, Pakistan will bomb it. … *(Interruptions)* Hey, Pakistan will bomb in 2024. … *(Interruptions)* Talk ill of India and Modi to Pakistan. … *(Interruptions)* Nation first. … *(Interruptions)* In 2015 … * addressed terrorist Osama as Osama ji. … *(Interruptions)* Nation first. … Why did you go to the Chinese Embassy on the night of 10th July, 2017? Tell me, nation first? … *(Interruptions)* Maybe the maternal grandfather i.e. Nana, oh sorry, Nana cannot be Nehru ji. … *(Interruptions)* This is a big confusion. … *(Interruptions)*

* Expunged as ordered by the Chair.

HON. CHAIRPERSON: Hon.Member, please tell us your point of order.

… *(Interruptions)*

[English]

HON. CHAIRPERSON: Hon. Member, under what rule are you raising a point of order?

… *(Interruptions)*

SHRI SALENG A. SANGMA: Sir, I am on a point of order under Rule 376. … *(Interruptions)*

[Translation]

SHRI SUDHIR GUPTA: Rahul's maternal grandfather, sorry, I don't know his name. … *(Interruptions)* Rajiv Gandhi's maternal grandfather, I don't know his name. … *(Interruptions)* Nehru is the maternal grandfather who gave away the Mansarovar to China. ... *(Interruptions)* He might have gone to collect it at night. … *(Interruptions)* Give new heights to democratic traditions. … *(Interruptions)* Lion's skin. … *(Interruptions)* Congress President Kharge probably planned to defeat Adhir Ranjan Chaudhary because if Adhir Ranjan Chaudhary gets elected, then Rahul Gandhi, who is less capable than him, cannot be made the leader of the opposition. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Thank you, Shri Sudheer Gupta.

… *(Interruptions)*

[Translation]

SHRI SUDHIR GUPTA: Sir, I am concluding in a minute. … *(Interruptions)* Despite the wishes of all the provincial Congress committees, voting … *(Interruptions)* Sir, I am concluding in a second. … *(Interruptions)* Sardar Patel was replaced, Netaji Subhash Chandra Bose was not allowed to become the Prime Minister. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Before I ask Dr. Akoijam to speak, Mr. Saleng has raised a point of order. Hon. Member, please mention your point of order.

… *(Interruptions)*

SHRI SALENG A. SANGMA: Sir, if he is reading it out, then he can place it on the Table of the House. … *(Interruptions)* We do not have time for it. … *(Interruptions)*

[Translation]

You tell them to lay it on the floor. He is reading from the paper.…*(Interruptions)*

[English]

HON. CHAIRPERSON: Shri Sudheer Gupta, please sit down.

… *(Interruptions)*

[Translation]

SHRI SUDHIR GUPTA: Congress defeated Ambedkar ji in the elections and the person who was fielded against Ambedkar ji in the elections, you have given him Padma Shri award. … *(Interruptions)* I am concluding my speech by saying one last thing. … *(Interruptions)*

[English]

HON. CHAIRPERSON: Dr. Akoijam, you can start speaking.

… *(Interruptions)*

[Translation]

SHRI SUDHIR GUPTA: Sir, today he has hurt my personal feelings. … *(Interruptions)* He has said that all Hindus are violent. … *(Interruptions)* Sir, I would like to insist that he has said this about Hindus, that is, they are not Hindus. … *(Interruptions)* Sir, they are not Hindus. … *(Interruptions)*

HON. CHAIRPERSON: Sudhir Gupta ji, please sit down. **…** *(Interruptions)*

[English]

HON. CHAIRPERSON: I am calling Dr. Akoijam to start speaking.

… *(Interruptions)*

DR. ANGOMCHA BIMOL AKOIJAM (INNER MANIPUR): Mr. Chairperson Sir, thank you for this time. … *(Interruptions)* As I get up to speak on the troublesome moment in the history of India -- that has never happened -- called the tragedy of Manipur, which is sought to be silenced by the Government. … *(Interruptions)* It is an irony that such an important matter, which is sought to be silenced gets an opportunity as the midnight hour approaches. This reminds me of the fact that for people in my home State, the time is two hours ahead of Delhi.

We have been dancing to the tune of Delhi and the time that is supposed to be approaching is twelve at the moment. People like Jahnu Barua and others have demanded for years that North East should have a separate time zone because only then we will be able to live with dignity and a sense of well-being. The kind of priority that I can sense is this moment that I get a chance to speak.

Mr. Chairman, I am drawing your attention to the absence of Manipur in the President's Address. This is not a simple absence. This is a reminder of a Rashtra Chetna which excludes people. You must realise that more than 60,000 people have been languishing in relief camps in a wretched condition for the last one year. I was associated with a research project. We have interviewed more than 1,500 survivors of partition of 1947. You are witnessing the same thing that people are living in a wretched condition. I cannot even mention that here. Sir, 60,000 people getting homeless is not a joke. 200 plus people died and there has been a civil war like situation where people are armed to the teeth and roaming around, fighting each other, defending their villages; and the Indian State has been a mute spectator to this tragedy for one year. I must remind this House that each and every square centimetre of Manipur is covered by the Central Armed Forces. It is one of the most militarised areas in this country where you have more armed policemen than the civil police besides the Armed Forces of the Centre. Despite this, how is it that 60,000 people were rendered homeless, and villages and houses were destroyed? Yet, our Prime Minister remained mute. He did not utter even a

word. The President's Address does not even have a mention of that. I say that this silence is not normal. It is a reminder of the fact which many scholars have said that there is a continuity between colonial and the post-colonial period.

Today, we are observing a day where we are enacting new criminal laws seemingly discarding the colonial heritage but as Ashish Nandy says that colonialism is a state of mind and it is a psychological phenomenon. It is an outlook, the way you look at the people, the way you look at the world. The fact is that this continuity is shown by neglecting the tragedy of a State which is the 19th State of the Union, and it is amazing to see that I get an opportunity as the midnight hour approaches to register this anguish and hurt of the denial that this country has meted out to its own citizens in the State of Manipur. I must ask this question to the House. Is this silence communicating to the people of North East and Manipur in particular, that we do not matter in the Indian States' scheme of things?

Major Laishram Jyotin, who was awarded Ashok Chakra, while grappling with suicide bomber was a Manipuri. He was awarded Ashok Chakra. You are

dishonouring his own State. Major Ngangom Joy Dutta was awarded Vir Chakra while fighting for this country and doing his duty as part of the peacekeeping force in Sri Lanka in 1987. You are dishonouring this man. You are dishonouring the lives of the youths who hold the tricolour on international platforms. To people like Mary Kom, Sarita Kunjarani, and Mirabai Chanu, you are saying that they do not matter in this country and their State does not matter in this country. You are also saying that people like Ratan Thiyam, the icon of the culture of this country, and Aribam Shyam Sarma do not matter in this country. … *(Interruptions)* If you have an iota of concern for the State, there would not have been silence in this House or no mention in the President's Address. This must be registered.

HON. CHAIRPERSON: Please raise your point of order.

… *(Interruptions)*

DR. ANGOMCHA BIMOL AKOIJAM: This must be registered. If you wanted to doubt the nationality and nationalism of the people of that State, you must realise that these people have fought for the country. These people have made sacrifices for this country. Please remember this.

[Translation]

DR. NISHIKANT DUBEY (GODDA): HON. Chairperson Sir, this is wrong. My point of order is… *(Interruptions)* The honourable member has taken the name of Mary Kom that we are not givingespect to Mary Kom… *(Interruptions)* What is this? We made Mary Kom a Member of Parliament, Bharatiya Janata Party made her a Member of Parliament… *(Interruptions)* How have we not given respect to Manipur? We have given a sports university to Manipur. My maternal uncle was shot in Manipur. He was the DIG of CRPF… *(Interruptions)* They do not know the meaning of martyrdom. The first AFSPA was imposed in Manipur in 1956 and from 1956 till today… *(Interruptions)* Manipur is in this condition because of Congress.

[English]

DR. ANGOMCHA BIMOL AKOIJAM: You excluded Manipur. … *(Interruptions)* Can you negate it? … *(Interruptions)* We are talking about the inclusion of the North-East's history after 75 years. That is a classic exclusion. India was an anthropological subject, not a historical subject in the eyes of the colonial forces. … *(Interruptions)* Today, the North-East remains outside of the

history of the Indian history textbooks. That is why, you treat them as others. That is the silence, and the silence on the Manipur tragedy is not unique. It is the reflection of this general continuity of the post-colonial era. … *(Interruptions)*

HON. CHAIRPERSON: Sir, you have made your point.

… *(Interruptions)*

DR. ANGOMCHA BIMOL AKOIJAM: It is sad to see that the Nationalist Party like the BJP will feel comfortable with this silence on the Manipur tragedy. … *(Interruptions)* Keep your hands on your heart and think about the 60,000 people who are languishing in relief camps. … *(Interruptions)* Think of those mothers, those widows and then you talk about nationalism. … *(Interruptions)*

HON. CHAIRPERSON: He made his point.

… *(Interruptions)*

DR. ANGOMCHA BIMOL AKOIJAM: Only then we will understand what this tragedy means. … *(Interruptions)* Mr. Chairman, the hurt, the anger has thrown a nobody like me to be part of this temple of democracy by defeating the BJP Cabinet Minister. Think about the pain! If you hear anxiety and pain in my voice, please go back and see those

things. … *(Interruptions)* 60,000 people are languishing in relief camps. … *(Interruptions)* Do not talk about Partition till you win that. … *(Interruptions)* I will keep quiet the moment the Prime Minister opens his mouth and a nationalist Party says that Manipur is part of India and we care for the people of that State. … *(Interruptions)* Only then I will accept what is nationalism in our country. … *(Interruptions)*

With these words, I conclude my speech.

HON. CHAIRPERSON: I thank the House. The House stands adjourned to meet on Tuesday, the 2nd July, 2024 at 11 AM.

23.58 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 2, 2024/Ashadha 11, 1946 (Saka)

01.07.2024

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